

ORGANISATION	NOMINATED/STANDING COUNSEL	ADDRESS	CONTACT NOS.
<p>GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION)</p> <p>F.NO. J-11017/26/2023-JUDICIAL LETTER DATED 13.03.2024 (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION WITH EFFECT FROM THE DATE OF THIS ORDER FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.)</p> <p>(FOR CONDUCTING LITIGATION OF RAILWAYS BEFORE THIS HON'BLE COURT VIDE OFFICE MEMORANDUM F.NO. J-11017/12/2021-JUDICIAL LETTER DATED 26.11.2024)</p>			
<u>CENTRAL GOVERNMENT STANDING COUNSEL</u>			
S.NO.	NAME OF ADVOCATE	ADDRESS AND CONTACT DETAILS	ENROLMENT NO.
1.	ISHKARAN SINGH BHANDARI	435, GROUND FLOOR, MATHURA ROAD, JANGPURA, NEW DELHI MOB: 9810170087	D/457/2007
2.	SIDDHARTHA SHANKAR RAY	CHAMBER NO. 373, LAWYERS' CHAMBER BLOCK-1, HIGH COURT OF DELHI, SHER SHAH SURI ROAD, NEW DELHI-110503 MOB: 9650580863, 9937339638 EMAIL: SIDDHARTHASHANKARRAY23@GMAIL.COM	D/893/2003
3.	NISHANT GAUTAM	BUNGALOW NO. 2 FIRST FLOOR NIZAMUDDIN EAST, NEW DELHI MOB: 8826148996	D/941/2014
4.	MS. RUPALI BANDHOPADHYA (UPGRADED FROM SR. PANEL COUNSEL TO CGSC)	B-9, 1ST FLOOR, GREEN PARK MAIN, DELHI-110016 EMAIL: RBANDHOPADHYA@GMAIL.COM MOB: 9818163407	D/3374/2012

5.	AMIT TIWARI	CHAMBER NO. 496, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI MOBILE: 8527271621 EMAIL: TIWARIAMIT22@YAHOO.COM	D/2149/2011
6.	ASHISH DIXIT	SECOND FLOOR, 3, ABUL FAZAL ROAD, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI-1 MOB: 9999900412 EMAIL: ASHISH@ASHISHDIXIT.IN	D/2729/2009
7.			
8.	IRAM MAJID	C-51, UPPER GROUND FLOOR, GREATER KAILASH-1, NEW DELHI. MOB: 9873811531 EMAIL: IRAM.MAJIDADV@GMAIL.COM	D/886/2003
9.	JAGDISH CHANDRA (UP-GRADED FROM SR. PANEL COUNSEL TO CGSC)	53, GROUND FLOOR, WORLD TRADE CENTRE, BRAKHAMBA LANE NEW DELHI 110001- MOB- 9910385880	R/720/2006
10.	MAITREYEE JAGAT JOSHI	FLAT -30, TOWER -1, SUPREME ENCLAVE, MAYUR VIHAR PHASE -1, DELHI MOBILE: 9810977333 EMAIL: MAITREYEE.J85@GMAIL.COM	D/716-B/2008
11.	PREM SHANKAR SINGH	B-15, JANGPURA EXTENSION, NEW DELHI-110014. MOB: 9810282890 EMAIL: LEGALAXIS.PS@GMAIL.COM	D/846/2001
12.	DR. B. RAMASWAMY	118-C, POCKET-F, PHASE -2, MAYUR VIHAR, NEW DELHI -110091 MOB. 9999605344 EMAIL: SWAMYJUSTICE@GMAIL.COM	D/4260/2014
13.	ROHAN JAITLEY	A-44, KAILASH COLONY, NEW DELHI-48 MOB: 9958757777 EMAIL: ROHAN@ROHANJAITLEY.COM	D/590/2012
14.	SAUMYA TANDON	C-47 LGF, NIZAMUDDIN EAST, NEW DELHI-13 MOB: 9810907029 EMAIL: ADV.TANDONSAUMYA@GMAIL.COM	D/1418/2008

15.	SHARANG DHULIA	6/33, L.G.F., JANGPURA-B, NEW DELHI-110014. MOB: 7042718423 EMAIL: ADVSHARANGDHULIA@GMAIL.COM	UK/18/2018
16.	SHASHANK BAJPAI	11 & 11 A, GOLF APARTMENTS, GOLF LINKS SUJAN SINGH PARK, MAHARISHI RAMAN MARG, NEW DELHI. MOB: 9891060955 EMAIL: ADVOCATESHASHANKBAJPAI@GMAIL.COM	D/9-B/2009
17.	SHASHANK DIXIT	7/1508, SAYA GOLD AVENUE, INDIRAPURAM, GHAZIABAD, 201014 MOB: 8285530205 EMAIL: SHASHANK@DIXITLAW.CO.IN	D/1712/2016
18.	SYED ABDUL HASEEB	229, M.C. SETALVAD CHAMBER BLOCK, SUPREME COURT, NEW DELHI. EMAIL: SYEDAHASEEB@GMAIL.COM MOB: 9811962385	D/989/2005
19.	DR.VIJENDRA SINGH MAHNDIYAN	F-41, LGF, LAJPAT NAGAR-2, NEW DELHI MOB: 9310112323 EMAIL: DRV.MAHNDIYAN@GMAIL.COM	D/329/2004
20.	VISHWA PAL SINGH	CHAMBER NO. 11, KAMADGIRI TOWER, KAUSHAMBI, GHAZIABAD. MOB: 9899300605 EMAIL: VPSINGHONE@GMAIL.COM	D/493/1995
21.	RADHIKA BISHWAJIT DUBEY (UP-GRADED FROM SR. PANEL COUNSEL TO CGSC)	F-18, THIRD FLOOR, GEETANJALI ENCLAVE, NEW DELHI-110017. MOB: 9810982927	D/508/2007
<u>SENIOR PANEL COUNSEL</u>			
S.NO.	NAME OF ADVOCATE	ADDRESS AND CONTACT DETAILS	ENROLMENT NO.

1.	SUBHASH GUPTA	518, MOUNT KAILASH TOWER-3, EAST OF KAILASH, NEW DELHI- 110065 MOB: 9810689321, 9810989321 EMAIL: MSUBHASHHG@GMAIL.COM	D/192/1985
2.	VARUN CHUGH	44, KT MOTI RAM HATHI GATE, AMRITSAR 143001 MOB: 9988799877	D/4294/2019
3.	ABHISHEK MARATHA	B-4/213, SAFDARJUNG ENCLAVE, NEW DELHI-110029 MOB: 9810819178, EMAIL: AMARATHA@YAHOO.COM	D/1116/2002
4.	SUGANDHA AGARWAL	16D, II FLOOR, BLOCK L, SAKET, DELHI-110017. MOB: 7840046205 EMAIL: SUGANDHAA.AGARWAL@GMAIL.COM	D/6530/2018
5.	RANJEEV KHATANA	KREDA LAW OFFICES, D-47, SOUTH EXTENSION-I, NEW DELHI-110049. MOB: 8586963070 EMAIL: RANJEEVKHATANA@KREDALAW.COM	D/3364/2017
6.	NEERAJ KUMAR	F-82, LGF, LAJPAT NAGAR 2, NEW DELHI-110024 MOB:	D/2179/2011
7.	CHARU BANSAL	K-30, FIRST FLOOR, JANGPURA EXTENSION, NEW DELHI-14 MOB: 8956276446 EMAIL: CHARUBANSAL.ILS@GMAIL.COM	MAH/6235/2015
8.	PREMTOSH KUMAR MISHRA	A-230, DEFENCE COLONY, NEW DELHI-110024 MOB: 9818727744, 011-41088111 EMAIL: PREMTOSH@GMAIL.COM	D/1741/2003
9.	KANAV VIR SINGH	C-55,16 PANCHSHEEL ENCLAVE, NEW DELHI-110017 MOB: 9899333001, 7982995899 EMAIL: KANAVVIRSINGH@GMAIL.COM	D/4123/2018

10.	THEEPA MURUGESAN (UPGRADED FROM GOVT. PLEADER TO SR. PANEL COUNSEL)	A5/51, 16 PANCHSHEEL ENCLAVE, NEW DELHI-110017 MOB: 9899333001 EMAIL: 570LAWCHAMBERS@GMAIL.COM	D/2430/2016
11.	MOHAN LAL GEHLOT	S/O KESHA RAM, C-189, RAMDEO COLONY, JALORE (RAJ) MOB: 9654659521 EMAIL: MOHANGEHLOT157@GMAIL.COM	D/1036/2017
12.	HARI PRAKASH SHARMA	1419, LAWYERS CHAMBERS, BLOCK 14TH FLOOR ROHINI COURT 9990954154	D/1166/2007
13.	NARENDRA SINGH	CHAMBER NO. 575, PATIALA HOUSE COURT, NEW DELHI MOB: 9319846799 EMAIL: NSINGH9779@GMAIL.COM	D/2111/2003
14.	SARBJIT SHARMA	K 57, CONNAUGHT PLACE, OPP OVR PLAZA, NEW DEHLI MOB: 9810009104	D/234/1978
15.	ARUSHI SINGH	R-501, NEW RAJINDER NAGAR, NEW DELHI-60 MOB: 9811200688 EMAIL: SENDTOARUSHI@GMAIL.COM	D/1547/2015
16.	NEHA RASTOGI	B-428 & 429, 4TH FLOOR, BHUTANI TECHNOPARK, SECTOR 127, NOIDA- 201313. MOB: 7838326908 EMAIL: NEHARASTOGI.LEGALCARE@GMAIL.COM	D/4284/2010
17.	DEEPAK KAUSHIK	CHAMBER NO. 77-78, WESTERN WING, TIS HAZARI COURTS, DELHI- 110054 MOB: 9818030800 EMAIL: KAUSHIK.ADVOCATE@GMAIL.C OM	D/2941-A/1999

18.	ANKIT GOEL	16, TODAR MAL ROAD, BENGALI MARKET, NEW DELHI-1 MOB: 9810608279, 9779286656 EMAIL: GOELANKITADV@GMAIL.COM	P/2692/2010
19.	ADITYA VIKRAM	435, 1ST FLOOR, MATHURA ROAD, JANGPURA, NEW DELHI MOB: 9873846199, 011-43596199 EMAIL: ADITYAVIKRAM02@GMAIL.COM	D/1250/2007
20.	SHEKHAR KUMAR	151, LAWYERS CHAMBERS (BLOCK 1), HIGH COURT OF DELHI, NEW DELHI MOB: 9871008884 MAIL: LAWYERSHEKHAR22@GMAIL.COM	D/2237/2008
21.	SUSHIL KUMAR DUBEY	49-D, MIG FLATS, CENTURY APARTMENT, SECTOR-100, NOIDA, UP MOB: 9910920692 EMAIL: SUSHILDUBEY.ADV@GMAIL.COM	D/2271/2008
22.	SAHIL MUNJAL	Y-7, L.G.F., HAUZ KHAS, NEW DELHI-110016 MOB: 9999955853, 8700634119 EMAIL: MUNJALLAW@GMAIL.COM	D/2023/2015
23.	HARSH KUMAR	B-182, GROUND FLOOR, SECTOR-14, NOIDA, UP-201301 MOB: 9958313389, 80767772278 EMAIL: ADVOCATEHARSHKUMAR@GMAIL.COM	D/1969/2016
24.	SHIGHRA KUMAR	G-27, FIRST FLOOR, JANGPURA EXTENSION, NEW DELHI-110014. MOB: 9560306295, 7654005935 EMAIL: ADV.SHIGHRA@GMAIL.COM	D/899/2022
25.	SHAINI BHARDWAJ	LAJPAT NAGAR-4, NEW DELHI-110024 MOB: 7895664246 EMAIL: SHINE9ST@GMAIL.COM	D/5654/2017

26.	MS. TANVI NIGAM	24, JANGPURA A, MATHURA ROAD, NEW DELHI-110014 MOB: 9560586644 EMAIL: NIGAM.TANVI@GMAIL.COM	D/2657/2019
27.	SOURABH GUPTA	C-173 DEFENCE COLONY, LOWER GROUND FLOOR, NEW DELHI-110024 MOB: 9999031721, 011-49071428 EMAIL: SOURABH@SAMAYALAW.IN SOURABHLLB@GMAIL.COM	D/113/2010
28.	RAJAT SHARMA	LAWYERS' CHAMBER, G-BLOCK CHAMBER NO. 424, KARKARDOOMA COURTS, DELHI-110032 MOB: 9958785265 EMAIL: RAJAT.LEXBEARERS@GMAIL.COM	D/4360/2016
29.	RAMESH CHANDRA	424, M.C. SETALWAD, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001. MOB: 9910276580 EMAIL: ADVOCATE.RAMESHMISHRA@GMAIL.COM	D/248-A/1996
30.	RAJESH KUMAR	W-99, LGF, GREATER KAILASH PART-I, NEW DELHI-110048 MOB: 9810226605, 8929218482 EMAIL: RAJESHKUMARADVOCATE62@GMAIL.COM RAJESHKUMARADVOCATE@REDIFFMAIL.COM	D/438-B/1983
31.	VARUN SHANKAR	A-31, SOUTH EXTENSION, PART-II, NEW DELHI-110049 MOB: 9971841789 EMAIL: VARUNSHANKAR22@GMAIL.COM	D/2301/2012
32.	RISHABH SHARMA	705, BLOCK-III, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-3 MOB: 9654778070 EMAIL:	D/2100/2015

		RISHABHSHARMA2010@HOTMAIL.COM	
33.	SOM RAJ CHOUDHURY	C-1, GULMOHAR PARK, NEW DELHI-49 MOB: 9871228823 EMAIL: LEXREX.SOM@GMAIL.COM	--
34.	ABHISHEK KHANNA	N-105, GK-1, NEW DELHI-49 MOB: 9953432792 EMAIL: ABHI@MASTERYBONUS.COM	D/1374/2014
35.	ABHISHEK KAUNDAL	5 RAJMAHAL APARTMENT, 43, RAJPUR ROAD, CIVIL LINES, DELHI-110054 MOB: 7042079590 EMAIL: ABHISHEKTHAKUR3851@GMAIL.COM	D/1927/2020
36.	ABHISHEK VERMA	2, HARCHARAN SINGH BAGH, VASANT KUNJ RAOD, MEHRAULI, NEW DELHI- 110030 MOB: 9871085443 EMAIL: ABHISHEKVERMA@LIVE.COM	D/998/2013
37.	ADITYA SINGH	A-89, LGF, SOUTH EXTENSION PART-II, NEW DELHI-49 MOB: 9958748585 EMAIL: LEX.ADITYA@GMAIL.COM	D/481/2007
38.	AJAY GUPTA	543, PATIALA HOUSE COURTS, DELHI-01 MOB: 9811370966 EMAIL: AJAY.ASSOCIATES@YAHOO.COM	D/569/1989
39.	AJAY KUMAR SINGH	D-502, NILANCHALAPPTS, PLOT NO. 3, SECTOR-4, DWARKA, NEW DELHI- 78 MOB: 9082773292 EMAIL: AJAYPKSINGH@YAHOO.COM	D/427/2004
40.	AJAY PAL	58, TODARMAL ROAD, BENGALI MARKET, NEW DELHI. MOB: 8800078000 EMAIL: AJAYPALADV@GMAIL.COM	P/643/2000

41.	AJIT KUMAR PATHAK	B-332, 1ST FLOOR, KHASRA N.1029, VASANTKUNJ, NEW DELHI- 110070 MOB: 8076129049 EMAIL: LEGAL1971@GMAIL.COM	D/602-R/1997
42.	AKASH CHATTERJEE	E-14/13, F.F. VASANT VIHAR, NEW DELHI-57 MOB: 9999347660 EMAIL: AKASH@ACHATTERJEELAW.IN	D/2288/2018
43.	AKHIL GUPTA	143, LAWYERS CHAMBERS, BLOCK-1, DELHI HIGH COURT, NEW DELHI-11003 MOB: 9711135046 EMAIL: GUPTA26A@YAHOO.CO.IN	D/171/1996
44.	ALPANA PANDEY	CHAMBER NO: 481, LAWYER'S CHAMBERS, DELHI HIGH COURT, NEW DELHI -110003 MOB: 9210495746, 9999349358 MAIL: PADVOCATEALPANA@YAHOO.COM	D/1258/2006
45.	DELETED		
46.	AMIT KUMAR DOGRA	E-42, FLAT NO. C-4, THIRD FLOOR, KHANPUR EXTENSION, DELHI- 62 MOB: 9899875487 EMAIL: ADVOCATEAMITDOGRA@GMAIL.COM	D/2568/2014
47.	ANASUYA CHOUDHURY	D-1/8, BASEMENT, GITA MANDIR LANE, HAUZ KHAS, NEW DELHI. MOB: 9999205673 EMAIL: ADVANASUYA15@GMAIL.COM	ASSAM/851/2013
48.	ANIL PANWAR	B-23, LGF, JANGPURA EXTENSION NEW DELHI-14 MOB: 9818266633 EMAIL: PANWARASSOCIATES@GMAIL.COM	D/313/1984

49.	ANJU TYAGI @ ANJU RANI	B-25, ST. NO. 1, WEST JYOTI NAGAR, LONI ROAD, SHAHDRA, DELHI-94 MOB: 9873216595 EMAIL. TYAGIANJU597@YAHOO.COM	D/597/1996 (R)
50.	ANKIT VERMA	CH. NO. 3, PATIALA HOUSE COURTS, NEW DELHI-1 MOB:9999197883 EMAIL: ADVOCATEANKIT.V@GMAIL.COM	D/4572/2017
51.	ANKUR KUMAR SHARMA	239, PATIALA HOUSE COMPLEX, NEW DELHI. MOB: 9015355666 EMAIL: ANKURSHARMALAWYER@GMAIL.COM	D/1474/2010
52.	ARCHANA GAUR	903, PATIALA HOUSE COURT, NEW DELHI. MOB: 9810082539 EMAIL: ARCHANAGOUR@GMAIL.COM	D/210/2005
53.	ASHISH GOYAL	349, 3RD FLOOR, LAWYER'S CHAMBER, BLOCK- I, DELHIHIGH COURT, NEW DELHI- 110003 MOB. 9811029221 EMAIL: CANDIDLAWCO@GMAIL.COM	D/771/2001
54.	ASHWANI BHARDWAJ	CH. 319, SUPREME COURT LAWYERS CHAMBERS M.C. SETALVAD BLOCK, B. D. ROAD, NEW DELHI MOB: 9810343806 EMAIL. DRASHWANIBHARDWAJ@GMAIL.COM	D/48/1996 (R)
55.	ASHWANI KUMAR SHARMA	634, LAWYERS CHAMBER, BLOCK, DWARKA COURT, SECTOR-10, DWARKA, NEW DELHI-75 MOB: 9312274877 EMAIL: ASHWANILAWYER74@GMAIL.COM	D/1892/2001

56.	ATUL KUMAR PANDEY	A-192, 1ST FLOOR, GALI NO.-11, CHANDAR VIHAR DELHI- 110092 MOB. 8178878994 EMAIL: ADVPANDEY01@GMAIL.COM	D/808/2011
57.	AVTAAR SINGH	15/92, GROUND FLOOR, VIKRAM VIHAR, LAJPAT NAGAR-IV, NEW DELHI. MOB: 9999789891 EMAIL: ADV.AVTAAR@GMAIL.COM	--
58.	AWADHESH KUMAR SINGH	CHAMBER NO. 244, PATIALA HOUSE COURT, TILAK MARG NEW DELHI- 110001 MOB. 9667050278, 7827258427	D/480-G/1990
59.	AWANTIKA MANOHAR	CHAMBER NO. 51, OLD LAWYER'S CHAMBERS, SUPREME COURT, TILAK MARG, NEW DELHI-110001 MOB: 9560385529	D/073-F/2008
60.	BADAR MAHMOOD	A-17, HAUZ KHAS, NEW DELHI-16 MOB: 8527005776 EMAIL: BADAR.MAHMUD@GMAIL.COM	D/692/2011
61.	BRIJESH YADAV	J-35, LGF, LAJPAT NAGAR 3, NEW DELHI-110024. MOB: 9953222088 EMAIL: BRIJESHYADAV.ADVOCATE@GMAIL.COM	D/2593/2015
62.	CHETANYA PURI	246A, LAWYERS CHAMBERS, BLOCK- I, DELHI HIGH COURT, NEW DELHI- 03 MOB:9810884689 EMAIL: CHETANYA.PURI@GMAIL.COM	D/1512/2010
63.	DEVASHISH BHADAURIA	E-148, LOWER GROUND FLOOR, EAST OF KAILASH, NEW DELHI-65 MOB: 7838743919 EMAIL: BHADAURIA.ADV@GMAIL.COM	D/2106/2015
64.	DHARAM VIR KHATRI	KHATRI CHAMBERS OF LAW, 107, WING-II, HANS BHAWAN- 1, BAHADUR SHAH ZAFAR MARG, NEW DELHI.	D/438/1986

65.	DIMPLE ARORA	487, BLOCK-II, DELHI HIGH COURTS, NEW DELHI MOB:9810011990 EMAIL: DIMPLEARORAADV@GMAIL.COM	D/51/1994
66.	GAURAV BARATHI	9, PRITHVI RAJ ROAD, A-16, MARBLE ARCH APARTMENTS, NEW DELHI-110011. MOB: 9810526981 EMAIL: GBARATHI@GLALAW.COM	D/1618/2002
67.	GAURAV MISHRA	484, BLOCK-II, DELHI HIGH COURT, NEW DELHI MOB: 9871716801 EMAIL: GAURAVMISHRA.ADVOCATE@GMAIL.COM	D/3417/2013
68.	GAURI GOBURDHUN	A-126, GROUND FLOOR, NEETI BAGH, NEW DELHI MOB:9910200994 EMAIL: GAURIGOBURDHUN24@GMAIL.COM	D/2561/2018
69.	HARSH PARASHAR	6/17, LGF, SARVAPRIYA VIHAR, NEW DELHI-110016. MOB: 9958317219 EMAIL: EMAILHARSHPARASHAR@GMAIL.COM	MP/2733/2008
70.	HIMANSHU UPADHYAY	24, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI. MOB: 9811254646 EMAIL: UPADHYAY@HOTMAIL.COM	D/3624/2009
71.	IRA SINGH	W-139, GREATER KAILASH PART-1, NEW DELHI MOB: 9818117987 EMAIL: IRASINGH@HOTMAIL.COM	D/6549/2017
72.	KADAMBINI SHARMA	178, LAWYERS CHAMBERS, BLOCK-II, DELHI HIGH COURT, NEW DELHI. MOB: 9643396172	D/265/1978
73.	KAMAKSHI SEHGAL	CHAMBER NO-19, LAWYER BLOCK-I, DELHI HIGH COURT, NEW DELHI MOB:9891010234 EMAIL: KAMAKASHI.SEHGAL1093@GMAIL.COM	D/1084/2016

74.	KAMESHWAR NATH MISHRA	SF-2, 5/382, BRAHMPUTRA LANE, SECTOR - 5, VAISHALI, UP-201010 MOB: 9871288082 EMAIL: KNMISHRA.ADV@GMAIL.COM	D/1748-A/2002
75.	KANGAN RODA	A-21, EAST OF KAILASH, NEW DELHI MOB:9711922132 EMAIL: KANGANRODA@GMAIL.COM	D/1377/2014
76.	KAPIL DAHIYA	47/14, DELHI GOVT. OFFICERS FLAT, RAJPURA ROAD, CIVIL LINES, DELHI-09 MOB: 9810727738 EMAIL: KAPIL.DAHIYAL10@GMAIL.COM	D/3/2015
77.	KAVISH AGGARWALA	405, MALAYGIRI APARTMENTS, KAUSHAMBI, GHAZIABAD, UP-201010 MOB: 9083000359 EMAIL: AGG.KAV@GMAIL.COM	D/1405/2012
78.	KUSHAGRA KUMAR	S-165, BASEMENT, GK-I, NEW DELHI-48 MOB:9910770710 EMAIL: KUSHAGRAKANSAL@GMAIL.COM	D/4302/2017
79.	L.C. SINGHI	D-5, 3RD FLOOR, GREATER KAILASH ENCLAVE-II, NEW DELHI. MOB: 9968073976 EMAIL: 1952SINGHI@GMAIL.COM	D/98/2012
80.	LEELAWATI SUMAN	CHAMBER NO. 107, SUPREME COURT OF INDIA, NEW DELHI-01 MOB: 9811908599 EMAIL: ADVOCATELEELASUMAN@GMAIL.COM	P/1178/2012
81.	MADHAV KRISHNA DUBEY	CHAMBER NO. 466, LAWYERS' BLOCK, DISTRICT COURT COMPLEX, SAKET NEW DELHI - 110017 MOB: 8595279588 EMAIL: MADHAV.KMP@GMAIL.COM	D/9116/2018

82.	MAHAVIR SINGH	124/29-B, SECTOR-10, DWARKA, NEW DELHI. MOB: 9717226767 EMAIL: ADVOVIGH@GMAIL.COM	D/1543/2002
83.	MAHENDRA VIKRAM SINGH	CHAMBER NO 46, G L SANGHI BLOCK, SUPREME COURT, TILAK MARG, NEW DELHI. MOB: 9810000862 EMAIL: VIKRAAM0001@GMAIL.COM	UP/8832/2007
84.	MAHESH SHARMA	D-608, KARKARDOOMA COURT COMPLEX, DELHI MOB:9868552844 EMAIL: MAHESHSHARMAADVOCATE01@GMAIL.CO M	D/519/1987
85.	MANISH ROHILLA	D-8, GROUND FLOOR, JANGPURA, NEW DELHI. MOB: 9541266150 EMAIL: SAIANDCOLAWFIRM@GMAIL.COM	D/688/2013
86.	MANJU MEENA	F-201, B.B. BLOCK-F, MANGAL BAZAR, LAXMINAGAR, DELHI. MOB: 8588975172 EMAIL: MEENA.MANJU104@GMAIL.COM	R/1132/2014
87.	MANOJ KUMAR TYAGI	620, SITE-I, FLOOR, VIKAS PURI, NEW DELHI-18 MOB: 9811108413 EMAIL: MANOJTYAGI.ADV@GMAIL.COM	D/739/2001
88.	MAYANK SHARMA	TOWER-6, FLAT- 1403, SUPREME TOWERS,SECTOR-99, NOIDA, UP. MOB:9910092484 EMAIL: SMSMAYANK@YAHOO.COM	D/818/2014
89.	MIMANSAK BHARDWAJ	SF-2, 5/382, BRAHMPUTRA LANE, SECTOR - 5, VAISHALI, UP-201010 MOB: 8800177082 EMAIL: MBRAHULKM619@GMAIL.COM	D/4189/2015

90.	MOHIT BANSAL	F-303, NEW LAWYERS CHAMBER, KARKARDOOMA COURTS, DELHI- 110032. MOB: 9311110556 EMAIL: ADV_MOHITBANSAL@YAHOO.COM	D/3177/2009
91.	MRIDUL JAIN	OFFICE NO. 514, DEVIKA TOWER, CHANDER NAGAR COMMERCIAL COMPLEX, GHAZIABAD UP- 201011 MOB. 9810302811 EMAIL: MJADELHI@GMAIL.COM	D/1239-C/2004
92.	NAGENDRA KASANA	J-144, SECTOR-41, NOIDA, UP MOB:9818518620 EMAIL: NKASANA@UCLMAIL.NET	D/939/2006
93.	NARENDER PAL SINGH	#8, LAWYERS' CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001. MOB: 9311010090 EMAIL: DANUBECOSULTING@GMAIL.COM	D/759/1995
94.	NAWAL KISHORE JHA	A-273, STREET NO. 26, FLAT NO. A-4, SANGAM APARTMENT, TOWER-B, CHATTARPUR ENCLAVE, PHASE-II, NEW DELHI-74 MOB: 9810442918 EMAIL: NAWALKISHOREJHA@LIVE.COM	D/1099-R/1998
95.	NEHA AWASTHI	H.NO. 1027, SECTOR-27B, CHANDIGARH-160019. MOB: 9878100632 EMAIL: NEHALEGALTRIUMPHS@GMAIL.COM	P/2453/1999
96.	NISARG CHOUDHARY	A-107, R.G. COMPLEX, D.B. GUPTA ROAD, PAHARAGANJ, NEW DELHI-110055. MOB: 9414445678 EMAIL: AORNISARG@GMAIL.COM	R/2344/2016
97.	NISHANT MITTAL	2/20-A, LGF, JANGPURA-A, NEW DELHI-110014. MOB: 9650886707 EMAIL: ADV.NISHANTMITTAL@GMAIL.COM	D/5668/2017

98.	NIYATI SHARMA	468-C, WESTERN WING, TIS HAZARI COURTS, DELHI MOB: 8587027428 EMAIL: SHARMA.NIYATI29@GMAIL.COM	D/5550/2019
99.	PRAJESH VIKARAM SRIVASTAVA	CHAMBER NO. 547, PATIALA HOUSE COURTS, NEW DELHI-01, MOB: 7982787017, 9650789274 EMAIL: PRAJESHADVOCATE@GMAIL.COM	D/4380/2017
100.	PUNEET DHAWAN	J-66, GAUTAM NAGAR, NEW DELHI-49 MOB:9899141610 EMAIL: PD.PDHAWAN@GMAIL.COM	D/2191/2009
101.	PUNEET YADAV	C-173, DEFENCE COLONY, NEW DELHI-24 MOB: 9899226008 EMAIL: PUNEET@SAMAYALAW.IN	D/1130/2008
102.	RAGHAVENDRA M. KULKARNI	CHAMBER NO- 528, 5 TH FLOOR, BLOCK D, ADDITIONAL BUILDING COMPLEX, SUPREME COURT OF INDIA, MATURA ROAD, NEW DELHI-110001 MOB: 9845220048 EMAIL: KULKARNIADVOCATES@GMAIL.COM	KAR/779/2001
103.	RAHUL KUMAR	A-141, DEFENCE COLONY, NEW DELHI. MOB:9891478847 EMAIL: ADV.RAAHULKUMAR@GMAIL.COM	D/719/2014
104.	RAJESH MOHAN SINHA	S-307, LAWYER CHAMBERS, DELHI HIGH COURT, NEW DELHI MOB: 9811478026 EMAIL: ADVRMS@YAHOO.CO.IN	D/22-A/1980
105.	RAKESH PRASAD SINGH	D-5, LGF, LAJPAT NAGAR-III, DELHI-110024. MOB: 9990174008 EMAIL: USRLEGALADVISERS@GMAIL.COM	D/3668/2010

106.	RAKHI BUDHIRAJA	CHAMBER NO. 1201, LAWYERS CHAMBER BLOCK, DISTRICT COURT ROHINI, ROHINI, DELHI- 85 MOB:9871158578 EMAIL. ADVRAKHIBUDHIRAJA@GMAIL.COM	D/1830/2002
107.	RAM KUMAR	08, BLOCK-H-3, SECTOR-18, ROHINI, DELHI-89 MOB: 9711376612 EMAIL: KRAMJI2015@GMAIL.COM	D/813/2013
108.	RANVIJAY KUMAR	CHAMBER NO. 102, TILAK MARG, OLD BLOCK, PATIALA HOUSE COURT, NEW DELHI - 110001 MOB: 9312148206 EMAIL. RANVIJAYLC1@GMAIL.COM	D/3592/2015
109.	RASHMI MALHOTRA	BF-68, GF,JANAKPURI, NEW DELHI- 58 MOB:9818539397 EMAIL: RASHMIMALHOTRA@GMAIL.COM	D/3318/1999
110.	RAVI KANT SRIVASTAVA	G-406, UNINAV HEIGHTS, RAJ NAGAR EXTENSION, GHAZIABAD. MOB: 9818212654 EMAIL: R.K.SRIVASTAVA4762@GMAIL.COM	UP/1568/1985
111.	RIDAM ARORA	EMAIL: ADVRIDAMARORA@GMAIL.COM MOB: 9899866890	D/5101/2019
112.	RITU LAVANIA	H.NO. 369, YOJNA VIHAR, EAST DELHI-92 MOB: 9711057274/9811135508 E-MAIL: RITUS715@GMAIL.COM	D/8628/2018
113.	SAHAJ GARG	DDA SFS FLAT NO.20, DR.MUKHERJEE NAGAR, DELHI- 110009 MOB:9999553353 EMAIL: SAHAJ_2210@YAHOO.CO.IN	D/930/2016

114.	SANDEEP TYAGI	1449/1B, SHIV MARG, LONI ROAD, DURGAPURI DELHI- 110093 MOB: 9811912208 EMAIL: ADVOCATETYAGI@YAHOO.CO.IN	D/800/2001
115.	SANGITA MALHOTRA	G-27/31, SECTOR-3, ROHINI, DELHI- 110085 MOB. 8826587368 EMAIL: TALWARSANGITA1973@GMAIL.COM	D/5881/2018
116.	SANJAY KUMAR	7-D, BHARAT APARTMENT , PLOT NO.31,PARPARGANJ, IP EXTENSION DELHI-92 MOB: 9654417067 EMAIL: SANJAYKR.DELHI@GMAIL.COM	HIM/234/2005
117.	SANJEET KUMAR	E-709, LAWYER'S CHAMBER'S, KARKARDOOMA COURT, DELHI- 110032 MOB:9013484365 EMAIL: SANJEETADVOCATE@GMAIL.COM	D/1515/2003
118.	SANJEEV KUMAR DHAMIJA	537, PATIALA HOUSE COURT, DELHI MOB: 9810070515 EMAIL: DHAMIJA544@YAHOO.CO.IN	D/693/1988
119.	SANJEEV SABHARWAL	S-432, GREATER KAILASH -1, NEW DELHI -48 MOB: 9810031680	D/422/1984
120.	SANTOSH KUMAR ROUTA	FLAT NO.9,2ND FLOOR, HOUSE NO.435, CHOUPAL CHOWK, MAHIPALPUR NEW DELHI- 110037 MOB: 9971754754 EMAIL: ROUTSANTOSHK@GMAIL.COM	O/489/1994
121.	SANTOSH PANDEY	D-203, 3RD FLOOR, DEFENCE COLONY NEW DELHI- 110024 MOB. 9810175286 EMAIL: VAKEELSANTOSH@GMAIL.COM	D/443/1997(R)

122.	SARAVAN KUMAR	T-1/1601 SUPREME TOWER SECTOR-99, NOIDA UP-201301 MOB: 981073691 EMAIL: SHARVAN05BIP@GMAIL.COM	D/3389/2018
123.	SATYA PRAKASH	CHAMBER NO. 736, LAWYERS CHAMBERS, DISTRICT COURT COMPLEX, SAKET, NEW DELHI-17 MOB: 9871260076 EMAIL: LAW.SPBHARDWAJ@GMAIL.COM	D/388/2009
124.	SATYA PRAKASH AGGARWAL	2395A NARELA MANDI EXT, DELHI-40 MOB: 7011503198, 8826370448 EMAIL: WAKELE123@GMAIL.COM	D/193-R/1998
125.	SAUDAMINI SHARMA	A-126, NEETI BAGH, NEW DELHI MOB: 8587083928 EMAIL: SAUDAMINISHARMA@GMAIL.COM	P/2239/2010
126.	SEEMA GULATI	C-192, GROUND FLOOR, LAJPAT NAGAR-1, NEW DELHI-24 MOB: 9350414180	D/1553/1995
127.	SHANKAR KUMAR JHA	701, SUPERTECH ICON, NYAY KHAND-1, INDIRAPURAM, GHAZIABAD, UP-201014 MOB: 9811706171 EMAIL: SHANKARJHALAWYER@GMAIL.COM	D/1701/1995
128.	SHASHANK DEWAN	6/24 LGF, SHANTI NIKETAN, NEW DELHI MOB: 9999130505 EMAIL: ADVSHASHANKDEWAN	D/1302/2016
129.	SHINE P. SASIDHAR	AXIOM LAW CHAMBER O/1A, JANGPURA EXTENSION NEW DELHI-110014 MOB: 9582260851 EMAIL: SHINEONATT@GMAIL.COM	D/4803/2016

130.	SHIVANATH MAHANTA	90/4, GROUND FLOOR, KRISHNA NAGAR SAFDARJUNG ENCLAVE NEW DELHI- 29 TEL. 011-26175190, MOB. 9868334630 EMAIL. SHIVANATH_MAHANTA@YAHOO.COM	D/258/2002
131.	SHIVANI LUTHRA LOHIYA	A-35, EAST OF KAILASH, NEW DELHI-65 MOB:9910031323 EMAIL: SHIVANI.LUTHRALOHIYA@LAWCHAMBER S.IN	D/1199/2012
132.	SHIVESH P. SINGH	295, LAWYERS' CHAMBER BLOCK-II DELHI HIGH COURT, NEW DELHI MOB: 9873901278 EMAIL: SHIVACELEGAL@YAHOO.IN	D/126/2001
133.	SHREYA SINHA	C-45(LOWER GROUND FLOOR), NEETI BAGH,NEWDELHI-49 MOB: 9971105770 EMAIL: ADV.SHREYASINHA@GMAIL.COM	D/1009/2011
134.	SHRUTANJAYA BHARDWAJ	I-8, L.G.F JUNG PURA EXTENSION, NEW DELHI MOB: 9910809384 EMAIL: SHRUTANJAYA@GMAIL.COM	D/2051/2017
135.	SIDDHARTH SHARMA	B-62, PASCHIMI MARG, BASANT VIHAR, NEW DELHI-57 MOB: 9899025007 EMAIL: SIDSHARMA.ADV@GMAIL.COM	D/696/2012
136.	SOUJAVA KARMAKAR	CHAMBER NO. 496, BLOCK- II, DELHI HIGH COURT, NEW DELHI-01 MOB:8918210300 EMAIL: ADVOCATESOUMAVAKARMAKAR@GMAIL.COM	WB/1219/2013
137.	SOURABH GUPTA	C-173, DEFENCE COLONY, LOWER GROUND FLOOR, NEW DELHI-24 MOB: 9999031721 EMAIL: SOURABH@SAMAYLAW.IN	D/113/2010

138.	SOWRI DEV	BLOCK A, HOUSE NO. 250, 2ND FLOOR, DEFENCE COLONY-NEW DELHI-110024. MOB: 9810814241 EMAIL: SOWRIDEV.M@GMAIL.COM	2157/2012
139.	SUBODH KUMAR KAUSHIK	B-24, SHUBHAM APARTMENT, SECTOR-21C, FARIDABAD, HARYANA MOB: 9899023751 EMAIL: ADVSUBODHKAUSHIK@GMAIL.COM	D/3063/2009
140.	SUNANDA SHUKLA	C-13, TYPE-IV, TOWER-15, EAST KIDWAI NAGAR, NEW DELHI. MOB: 9065828373 EMAIL: SUNANDASHUKLA61@GMAIL.COM	D/14700/2023
141.	SUNIL KUMAR OJHA	CH. NO. 610, 6TH FLOOR, DWARKA COURT COMPLEX, SEC-10, DWARKA, NEW DELHI-75 MOB: 9891481478 EMAIL: SUNILKOJHA.ADV@GMAIL.COM	D/879/1998
142.	SURUCHI MITTAL	A-329, LGF, DEFENCE COLONY, NEW DELHI-110024. MOB: 9811000519 EMAIL: SURUCHI.M14@GMAIL.COM	D/2281/2012
143.	SUSHIL KUMAR DUBEY	49-D, MIG FLATS, CENTURI APARTMENTS, SECTOR-100, NOIDA, UP MOB:9910920692 EMAI: SUSHILDUBEY.ADV@GMAIL.COM	D/2271/2008
144.	TEJASVA MEHRA	60, GULMOHAR ENCLAVE, NEW DELHI-49 MOB. 9811112724 EMAIL: TEJASV.MEHRA1224@GMAIL.COM	D/1272/2014
145.	UMANG CHOPRA	A-2, 2 ND FLOOR, LAJPAT NAGAR-III, NEW DELHI-24 MOB: 9899642486 EMAIL: ADV.UMANGCHOPRA@GMAIL.COM	D/2262/2015

146.	VATSAL JOSHI	AB-19, TILAK MARG, NEW DELHI, 110001 MOB: 7011972823 EMAIL: VATSAL.LAW@GMAIL.COM	D/7950/2018
147.	VIKAS GAUTAM	7311, PREM NAGAR, SHAKTI NAGAR, DELHI-110007. MOB: 9810993476 ,9013715509 EMAIL:ADVVIKASGAUTAM@GMAIL.COM	D/537/1993
148.	VINAY YADAV	D/116, GROUND FLOOR, DEFENCE COLONY, NEW DELHI-24 MOB:8447735510 EMAIL: VNY1305@GMAIL.COM	D/4722/2018
149.	VINAYAK SHARMA	A-29 C. R. PARK, NEW DELHI- 110019 EMAIL: VINAYAKSHARMA.LAW@GMAIL.COM MOB: 9958728654	D/6321/2018
150.	VIPLAV ACHARYA	346 A, LAWYERS CHAMBERS, DELHI HIGH COURT, SHERSHAH SURI ROAD, NEW DELHI-03 MOB:9810236189 EMAIL: LAWOFFICESOFVIPLAVAACHARYA@GMAIL.COM	D/2948/2017
151.	VISHWAJIT MANGLA	134, MANU APPTS, MAYUR VIHAR-1, DELHI-91 MOB. 9810148001 EMAIL: VISHWAJIT.MANGLA@GMAIL.COM	D/567/1988
152.	NEERAJ DUBEY	K-95, LAJPAT NAGAR-2, NEW DELHI-110024 MOB: 9899976681 EMAIL: DUBNEERAJ@GMAIL.COM	1376/2014 (MADRAS BAR COUNCIL)
153.	KUNAL SHARMA	D-2, LAJPAT NAGAR-3, NEW DELHI- 24 EMAIL: KUNALSHARMALAWYER@GMAIL.COM	D/2382-A/2006

154.	BALRAJ NUNE	MP'S FLAT NO. 164, NORTH AVENUE, LAND MARK: BESIDE PRESIDENT POLICE GUARD LINES, NEW DELHI-110001	TS/693/2007
<u>GOVERNMENT PLEADER</u>			
1.	KESHAV MITTAL	Q-13A, FIRST FLOOR, JANGPURA, EXTENSION, NEW DELHI. MOB: 9466616500	PH/3579/2019
2.	MEENAKSHI	76, G/F, AURBINDOMARG, ADCHINI, NEW DELHI-17 EMAIL: MEENAKSIKATARIA89@GMAIL.COM MOB: 9810589773	D/1761/2006
3.	ASHISH RAWAT	OPP SK COLLEGE, GOREWALA BHAWAN SIKAR, RAJESTHAN MOB: 9557744709	D/7580/2022
4.	ANAND KUMAR CHAUBEY	NAHWAI MANDA PRAYAGRAJ MOB: 885847999	UP/03672/2017
5.	SHIVALI	G-55, FLOOR, G BLOCK, SAKET, NEW DELHI 110017 MOB: 7903032556	
6.	ANUBHAV TYAGI	464, OLD LAWYERS BLOCK DELHI HIGH COURT, NEW DELHI MOB: 9873442558	D/2758/2020
7.	DEVASHISH BHADAURIA	E-148, LOWER GROUND FLOOR, EAST OF KAILASH NEW DELHI	D/2106/2015
8.	LOVEKESH AGGARWAL	S 181, LFG, GREATER KAILASH-I, NEW DELHI MOB: 9891947575	D/2846/2012
9.	SHIVANGI KUMAR	MOB: 8595244623 EMAIL: SHIVANGIEKUMAR@GMAIL.COM	MAH/7277/2018

10.	ANISUL HAQUE	CHAMBER NO. 339, LAWYERS CHAMBER BLOCK, PATIALA HOUSE COURT, NEW DELHI-110001. MOB: 989949716/9811602099 EMAIL: ADV.ANISULHAQUE@GMAIL.COM	D/940/2003
11.	KAPIL DAHIYA	24(LGF), BABAR ROAD, BENGALI MARKET, NEW DELHI-110001. MOB: 9873893318, 98107277738 EMAIL: KAPIL.DAHIYA10@GMAIL.COM	D/3/2015
12.	ARPITA RAWAT	D-22, EAST OF KAILASH , NEW DELHI-110065. MOB: 9319148302 EMAIL: ARPITA29LEGAL@GMAIL.COM	D/1604/2016
13.	KAVINDRA KUMAR GILL	CHAMBER NO. 13, G.F., S-BLOCK, DIAC, DELHI HIGH COURT, NEW DELHI MOB: 9911755161, 8383083590 EMAIL: KAVINDRAGILL@YAHOO.CO.IN	D/2306/2011
14.	ABHILEKH TIWARI	MOB: 9893379430 EMAIL: ABHILEKHKUMARTIWARI@GMAIL.COM	MP/2139/2022
15.	AAKASH KUMAR SINGH	47 - A D.D.A, FLATS, MANSAROVER, PARK, SHAHDARA, DELHI-110032 MOB: 8587950065 EMAIL: ADVSINGHAK28@GMAIL.COM	D/1688/2020
16.	AAKARSH SRIVASTAVA	A-32,BASEMENT, GULMOHAR PARK, NEW DELHI-110049. MOB: 9871094948 EMAIL: AAKARSH@GMAIL.COM	D/5164/2017
17.	AAKASH PATHAK	F-264, 265, 3 RD FLOOR, GANDHI VIHAR, DELHI MOB:9971724716 EMAIL: AAKASHPATHAK985@GMAIL.COM	D/4801/2022

18.	ABHINAV BHARDWAJ	K-316/1, MEHRAULI-BADARPUR ROAD, NEAR MOHALLA CLINIC, LADO SARAI, NEW DELHI-30 EMAIL: ABHINAVBHARDWAJ748@GMAIL.COM	D/10844/2022
19.	ABHINAV KALIA	14-A, OLD MARKET, TIMARPUR, DELHI-110054 MOB:9899734192 EMAIL: ABHINAVKALIAADV@GMAIL.COM	D/2218/2019
20.	AISHWARYA CHHABRA	C-II, LGF, LAJPAT NAGAR-3, NEW DELHI-24 MOB:9899422760 EMAIL: A.CHHABRAOFFICE@GMAIL.COM	D/8924/2019
21.	AMIT BHARDWAJ	MOB: 9650529381 EMAIL: MEAMITBH@GMAIL.COM	D/4709/2022
22.	AMIT JAIN	B-10/9, SECTOR-3, ROHINI, DELHI-110085. MOB: 9911525000 EMAIL: AMITOSWAL14@GMAIL.COM	D/1585/2017
23.	DELETED		
24.	ANKUR YADAV	WZ-272-B, MADIPUR VILLAGE, DELHI-63 MOB:9999719036 EMAIL: ANKURYDV.03@GMAIL.COM	D/9643/2019
25.	ANUBHA BHARDWAJ	A-384, GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024. MOB: 9811503304 EMAIL: ANUBHABHARDWAJ77@GMAIL.COM	D/842/2000

26.	ARNAV MITTAL	HOUSE NO. 137, B2 BLOCK, JANAK PURI, NEW DELHI- 110058 MOB: 9766800582, 8588916612 EMAIL: ADVARNAVMITTAL@GMAIL.COM	
27.	ASTHA GUPTA	CHAMBER NO. 77A, PATIALA HOUSE COURT, NEW DELHI. MOB:9971103104 EMAIL: AAASTHA.ADVOCATE@GMAIL.COM	D/388/2016
28.	ATUL TANWAR	CHAMBER NO. 675, PATIALA HOUSE COURTS, NEW DELHI-110001. MOB: 9654009943 EMAIL: ADVATULTANWAR9@GMAIL.COM	D/8584/2019
29.	AVINASH KUMAR	E-23, LGF, JANGPURA EXTENSION, NEW DELHI. MOB: 9341770108, 8586948639 EMAIL: AVINASH@CORPUSLEGIS.IN 0001AVINASH@GMAIL.COM	D/5166/2018
30.	AYUSH SAXENA	E/2/2/53, SECTOR -15 ROHINI DELHI-89 MOB. 9953706040 EMAIL: AYUSHSAXENAADVOCATE@GMAIL.COM	D/3668/2017
31.	BHAVYA TYAGI	7/147, CHOTA BAZAR, SHAHADARA, DELHI-110032. MOB: 8126700423 EMAIL: BHAVYA.TYAGI2110@GMAIL.COM	D/1628/2019
32.	CHANDRASHEKHAR SINHA	C-36, SHIV MARG, DUNDLOD COLONY, HAWA SARAK, JAIPUR-302019. MOB: 9602617420 EMAIL: SINHAADVOCATE@GMAIL.COM	R/1403/2016

33.	CHETAN JADON	A-614, 6TH FLOOR TOWER C, NOIDA ONE, CORPORATE TOWERS. MOB: 9690051398 EMAIL: JADONCHETAN969@GMAIL.COM	D/3704/2021
34.	DEEPAK GOYAL	SOUTH EXTENTION-II, GROUND FLOOR F-3, DELHI 110049, TEL. - 011, 35505271, MOB. 9560046211 EMAIL:ADVDEEPAKGOYAL@YAHOO.COM	D-3937/2016
35.	DEEPAK JANGRA	142, PATIALA HOUSE COURT, NEW DELHI. MOB:9711573242 EMAIL: DEEPAKJANGRA.ADVOCATE@GMAIL.COM	D/2563/2015
36.	DEEPENDER BANGER	A-222, T.F. DEFENCE COLONY NEW DELHI MOB. 9268000002 EMAIL: DEEPENDERBANGERNDV@GMAIL.COM	
37.	DRISHTI RAWAL	RH- 71,A/S-1, SCHEME NO78, ARANYA NAGAR, INDORE (MADHYA PRADESH) 452010 MOB: 8989991929 EMAIL: 20DRISHTI@GMAIL.COM	MP/1254/2018
38.	DUMNI SOREN	295-B, ABHAY KHAND-3, INDIRAPURAM, GHAZIABAD, UP-201010 MOB: 9910455572 EMAIL: DUMNIS.299@GMAIL.COM	D/6178/2020
39.	DUSHYANT PRATAP SINGH	CHAMBER NO. 70, PATIALA HOUSE COURT COMPLEX, NEW DELHI-110001. MOB: 9654417766 EMAIL: DUSHYANTPRATAPSINGH12@GMAIL.COM	D/7548/2021

40.	GOPESH JINDAL	NEW DELHI INDIA MOB:8527922777 EMAIL: ADVGOPESHJINDAL@GMAIL.COM	D-2040/2020
41.	GOVIND KUMAR	H-100, LGF LAJAPAT NAGAR -1, NEAR KRISHNA MARKET, NEW DELHI MOB. 9999871106 EMAIL. GOVINDKUMAR1444@GMAIL.COM	D/3051/2011
42.	HARISH CHAND PANT	MOB. 9811702551	D/2430/2008
43.	HIMANSHU SETHI	C-II, LGF, LAJPAT NAGAR-3, NEW DELHI MOB:9999384080 EMAIL: HSETHIOFFICE@GMAIL.COM	D/2675/2018
44.	INDERJEET DAGAR	CHAMBER NO. 168, CIVIL WING, TIS HAZARI COURTS, DELHI-110054 MOB. 9717741717 EMAIL: ADV.INDERJEETDAGAR@GMAIL.COM	D/8136/2020
45.	JITENDRA KUMAR JHA	O-371, SAURABH VIHAR, BADARPUR, NEW DELHI-44 MOB: 8826747120 EMAIL: JITEJHA09@GMAIL.COM	D/979-D/2009
46.	JYOTSNA BHUCHAR	CHAMBER NO. 416, LAWYERS BLOCK 1, HIGH COURT OF DELHI, NEW DELHI. MOB: 9599217417 EMAIL: JYOTSNABHUCHAR@GMAIL.COM	--
47.	KALYAN BABU SINGH	D-136,OM ENCLAVE PART-II, FARIDABAD, HARYANA- 121013 MOB. 9999778883 EMAIL:KALYANSINGHBABU@GMAIL.COM	D/3233/2017

48.	KARAN MALHOTRA	B-209, LAKPATH NAGAR -1, N.DELHI-24 MOB: 9599529998, 7827845949 EMAIL: KARANMALHOTRA057@GMAIL.COM	D/5414/2021
49.	KARAN SHANKAR MANI	D-18, 1ST FLOOR, JANGPURA EXTENSION, NEW DELHI-110014. MOB: 9873557407, 9711923407 EMAIL: ADV KARAN.MANI@GMAIL.COM	D/1874/2020
50.	KAUSHLENDRA VIKRAM	D-138, B.K, DUTT COLONY, JORBAGH, NEW DELHI-3. MOB: 8178518204 EMAIL: ADVKAUSHALENDRAVIKRAM@GMAIL.COM	D/9355/2019
51.	KRISHNA CHAITANYA	LB-17, 5, GAURI SADAN, HAILLY ROAD, NEW DELHI-1 MOB:7992342020 EMAIL: KRISHNA8595ADV@GMAIL.COM	D/3623/2018
52.	KRITIKA SHARMA	A-177, SECOND FLOOR, DAYANAND COLONY, LAJPAT NAGAR IV, DELHI- 110024 MOB: 9774010703 EMAIL: KRITIKA2744@GAMIL.COM	D/1424/2022
53.	KSHITIJ MITTAL	7784/7800, AARA KASNA ROAD, RAM NAGAR, PAHARGANJ, DELHI. MOB: 9461609441 EMAIL: ADV.KSHITIJMITTAL@GMAIL.COM	D/5562/2019
54.	KUNAL JAIN	D-30/625 A, GANESH NAGAR-2, SHAKARPUR, DELHI-110092. MOB: 8860092869 EMAIL: ASSOCIATESPKJ@GMAIL.COM	D/4547/2022

55.	LAAVANYA KAUSHIK	C/138, SECTOR-50, NOIDA, U.P. MOB:9871049740 EMAIL: LAAVANYA.ME@HOTMAIL.COM	D/2463/2018
56.	MEGHA SHARMA	1132, 2ND FLOOR, PARANTHA GALI, CHANDNI CHOWK, DELHI MOB:9582985901, 7982535227 EMAIL: MSLEGAL.CO@GMAIL.COM	D/10306/2019
57.	MUKTA ARORA	C-792-B, STREET NO. 10, BHAJANPURA, DELHI-53 MOB:9811173923 EMAIL: MUKTAARORA41@GMAIL.COM	D/4655/2018
58.	MUSKAAN GUPTA	143, LAWYERS CHAMBERS, DELHI HIGH COURTS, NEW DELHI MOB:8826584325 EMAIL: MUSKAANGUPTA7@OUTLOOK.COM	D/3588/2022
59.	NATWAR RAI	CHAMBER DELHI HIGH COURT 501, LAWYERS CHAMBER, DELHI- 110003 MOB. 9818906064 EMAIL. NATWARRAI@GMAIL.COM	D/396/2007
60.	NAVDEEP SINGH	B 93, GROUND FLOOR, SECTOR-14 ,NOIDA UP-201301 MOB. 9896920405 EMAIL. NAVDEEP0405@GMAIL.COM	D/6859/2020
61.	NITIN KUMAR	OFFICE AT-8, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI- 110003 MOB. 7982722181 EMAIL: KUMARNITIN10075@GMAIL.COM	D/4964/2022

62.	NITIN PACHORI	CHAMBER NO. 350, WESTERN WING, TIS HAZARI COURT, DELHI: 110054 MOB:9953766397, 7982163495 EMAIL: NPACHORI1991@GMAIL.COM	D/3526/2014
63.	PARIJAT KUMAR	H.NO. 1252, WARD 14, SECTOR-37, NOIDA, UP MOB: 9818397404 EMAIL: KUMARPARIJAT@GMAIL.COM	D/966/2013
64.	PINKY PAWAR	G-2, PLOT NO. 1452/03, SECTOR- 3, VASUNDHRA, GHAZIABAD MOB:8448438901 EMAIL: PAWARPINKY.94ARMY@GMAIL.COM	D/5582/2019
65.	PRADEEP KUMAR SHUKLA	24, BASEMENT, FEROZE GANDHI ROAD LAJPAT NAGAR- III, NEW DELHI- 110024 MOB. 954855106 EMAIL. PRADEEP.ADV.451@GMAIL.COM	D/2634-C/12
66.	PRAKASH AIRAN	A-6, FIRST FLOOR, SOUTH EXTENSION-II, NEW DELHI-49 MOB:9829292345 EMAIL: PRAKASH.AIRAN@GMAIL.COM	D/2296/2017
67.	PRIYA SINGH	H. NO. 48, FNG VIHAR, 2ND, , SECTOR-121, NOIDA MOB:8448344919, 8860946606 EMAIL: PRIYASINGH6606@GMAIL.COM	D/12357/2021
68.	PRIYONKOO ANJAN GOGOI	3RD FLOOR, 1866, GALI AHIRAN, MALKAGANJ, DELHI- 110007 MOB: 9560111469, 9435132154 EMAIL: PRIYONKOO@GMAIL.COM	D/4316/2018

69.	PUNEET BHARDWAJ	MEPUNEETBHARDWAJ@GMAIL.COM MOB: 9650362468	D/6553/2021
70.	RAJAT RAJORIA	JSM.RAJAT@GMAIL.CO M MOB:9999322675	D/4578/2018
71.	RAJKUMAR MAURYA	LB-17, 5, GAURI SADAN, HAILEY ROAD, NEW DELHI-1 MOB:9711152668 EMAIL: ADVOCATERAJKUMARMAURYA@GMAIL.CO M	D/3978/2016
72.	RASHI MANGAL	RASHIMANGAL@GMAIL.COM MOB:8384924556	D/2653/2021
73.	RATAN PRAKASH	HOUSE 576, FIRST FLOOR, STREET NO. 03, GURU RAM DAS NAGAR, LAXMI NAGAR, DELHI-92. MOB: 9899695475 EMAIL: RATANPRAKASHSINGH@GMAIL.COM	D/2734/2015
74.	RISHAV KASHYAP	C9/9842, POCKET-9, SECTOR-C, VASANT KUNJ, NEW DELHI-70 MOB: 9599902304 EMAIL: RISHAVKASHYAP29@GMAIL.COM	D/10751/2021
75.	RITAGYA MISHRA	B-404, GOMTI APARTMENT, BABA KHARAG SINGH MARG, NEW DELHI-1. MOB: 9560149533 EMAIL: 15BA044@NLUC.AC.IN , MISHRARITAGYA@OUTLOOK.COM	D/581/2021

76.	ROHIT SAMBHAR	EAMIL. ROHITSAMBHERR@GMAIL.COM MOB. 7838412943	D/6218/2019
77.	SAJAN SHANKAR PRASAD	C-139, DEFENCE COLONY, DELHI-110024 MOB. 9999343357 EMAIL: OFFICEOFSAJANSHANKAR@GMAIL.COM	S/4709/2018
78.	SANJAY PAL	EMAIL: SANJAYPAL0045@GMAIL.COM MOB:965064369	D/4972/2001
79.	SANKALP MISHRA	68, TODARMAL ROAD, NEW DELHI. MOB: 9013220444	D/4168/2022
80.	SARVESH PRASAD SRIVASTAVA	CH. NO. 830, NEAR GATE NO. 4, PATIALA HOUSE COURTS, NEW DELHI MOB:9213332095, 09868477150 EMAIL: S.P.SHRIVASTAVA1@GMAIL.COM	D/42/2005
81.	SAUMAYA KAPOOR	A-65, LGF, SOUTH EXT.-I, NEW DELHI-49 MOB:7303433782, 6367767416 EMAIL: SAUMYAKAPOOR2016@GMAIL.COM	R/4475/2021
82.	SAURABH DWIVEDI	CH.NO.146, PATIALA HOUSE COURTS, NEW DELHI. MOB: 8700941421 EMAIL: ADVSAURABHDWIVEDI@GMAIL.COM	D/10016/2022
83.	SAURABH KHARWAL	399-A, CHAND NAGAR, NEW DELHI-18 MOB: 9999294707	D/10940/2023

		EMAIL: KHARWALSAURABH@GMAIL.COM	
84.	SHIVAM JASRA	CHAMBER NO. 70, G.L. SANGHI BLOCK, SUPREME COURT OF INDIA, DELHI-110001. MOB: 9911610070, 9911910070 EMAIL: SHIVAMJASRA@LIVE.IN	D/2484/2018
85.	SHIVANGI KUMAR	MOB: 8595244623 EMAIL: SHIVANGIEKUMAR@GMAIL.COM	MAH/7277/2018
86.	SHIVANSH PUNDIR	RZ-D3/23, 3RD FLOOR, STREET NUMBER-9, MAHAVIR ENCLAVE-1, PALAM DABRI ROAD, NEW DELHI- 110045 MOB: 9625231557 EMAIL: SHIVANSHPUNDIR5@GMAIL.COM	D/5938/2023
87.	SHOURYA MEHRA	H. NO 912, DHABKHATIKAN, OPP HINDU COLLEGE, AMRITSAR- 143001 MOB: 8567820820 EMAIL: MEHRASHOURYA28@GMAIL.COM	PH/4018/2023
88.	SHRIRAM TIWARY	86-C, HUMAYUNPUR, SAFDARJUNG ENCLAVE, NEAR NCC HEADQUARTERS, DELHI-29 MOB: 8860658903 EMAIL: SRT3007@GMAIL.COM	D/7639/2019
89.	SHUBHAM GOYAL	RZ-367, GALI NO. 6, EAST SAGARPUR, NEW DELHI-110046 MOB: 9716269870 EMAIL: SHUBHAM921212@GMAIL.COM	D/353/2023

90.	SIDDHARTHA SINHA	AB-21, TILAK MARG, NEW DELHI-110001. MOB: 9717952311 EMAIL: SID1SINHA@GMAIL.COM	D/1042/2015
91.	SUMAN BHAGAT	G 816 PHASE 6, AYA NAGAR EXT., NEW DELHI - 110047. CHAMBER : CHAMBER NO.-323, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI- 01 MOB. 9899233567 EMAIL: SUMAN.BHAGAT@YMAIL.COM	D-3921/2016
92.	SURJEET SINGH	CHAMBER NO.166-A, WESTERN WING, TIS HAZARI COURT, DELHI. MOB: 9557641555 EMAIL: SURJEETS003@GMAIL.COM	D/6977/2017
93.	SYED HUSAIN ADIL TAQVI	K- 185/2, 3RD FLOOR, SURYA PLAZA, NEW FRIENDS COLONY, NEW DELHI. MOB:9911694947, 9971299547 EMAIL: TAQVIHUSSAIN@GMAIL.COM	D/4746/2015
94.	TANISHA VERMA	C-159, ASHOK VIHAR-I, DELHI-52 MOB:9810283700 EMAIL: TVERMA111@GMAIL.COM	D/2523/2020
95.	UTKARSH SHARMA	3072, GALI NO. 10, RANJEET NAGAR, NEW DELHI-110008 MOB: 8791076532, 8289014225 EMAIL: UTKARSHSHARMA078@GMAIL.COM	D/8430/2021
96.	UZAIR ULLAH KHAN	225-B, 2 ND FLOOR, LANE NO.8, GHAFFAR MANZIL, JAMIA NAGAR, NEW DELHI-25. MOB:8860812357, 7982835613 EMAIL: UZAIR.KHANUZAIR.KHAN@GMAIL.COM	D/4639/2021

97.	VASUCHIT ANAND	A-BLOCK, SECTOR 48, SOHNA ROAD, GURUGRAM. MOB: 9267981019 EMAIL: VASUCHITANAND502@GMAIL.COM	D/7380/2022
98.	VIDUR DWIVEDI	EMAIL: VIDUR.DWIVEDI91@GMAIL.COM MOB:9717116963	D/1911/2017
99.	VINAY VATS	D-864, LOWER GROUND FLOOR, NEW FRIENDS COLONY, NEW DELHI-25. MOB: 9999191657 EMAIL: ADVOCATEVINAYVATS@GMAIL.COM	
100.	YASH TYAGI	EMAIL: YTYAGI905@GMAIL.COM MOB:9540400055, 9511676829	D/3530/2022
101.	YASHASWI S.K. CHOCKSEY	278, POCKET-D, MAYUR VIHAR, PHASE-2, DELHI-91. MOB: 9999709988 EMAIL: ADV.YASHSKC@GMAIL.COM	D/3437/2016
102.	RAGHUVVEER PUJARI	C-23, LAJPAT NAGAR-3, NEW DELHI-24 MOB: 9891419104	R/1766/2021
103.	ASHISH RAWAT	MOB: 9557744709, 9460929992 EMAIL: RAWATASHISH140599@GMAIL.COM	D/7580/2022

ORGANISATION	NOMINATED/STANDING COUNSEL	ADDRESS	CONTACT NOS.
<p>GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION)</p> <p>F.NO. J-11017/07/2024-JUDICIAL LETTER DATED 16.03.2024 (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION WITH EFFECT FROM THE DATE OF THIS ORDER FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.) (FOR CONDUCTING LITIGATION OF RAILWAYS BEFORE THIS HON'BLE COURT VIDE OFFICE MEMORANDUM F.NO. J-11017/12/2021-JUDICIAL LETTER DATED 26.11.2024)</p>			
<u>CENTRAL GOVERNMENT STANDING COUNSEL</u>			
	NAME OF ADVOCATE	ADDRESS	CONTACT DETAILS
	1. ABDHESH KUMAR CHAUDHARY ENROLMENT NO. D/2498A/1999	K-2017, LOWER GROUND FLOOR, CHITTARANJAN PARK, NEW DELHI-110017	MOBILE: 9810086268 EMAIL: chaudharylawoffices@gmail.com
	2. ANKUR MITTAL ENROLMENT NO. D/900/2003	C-347, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-24	MOBILE: 9810506223 EMAIL: ankurmittallawyer@gmail.com
	3. RUKHMINI BOBDE ENROLMENT NO. D/2207-A/2005	D-366, GROUND FLOOR, DEFENCE COLONY, NEW DELHI-24,	MOBILE:9871738029 EMAIL: bobde.rukhmini@gmail.com
	4. PADMESH MISHRA ENROLMENT NO. D/5258/2019	C-3, LGF, JANGPURA EXTENSION, NEW DELHI-14	MOBILE: 9958230144 EMAIL: padmeshmishra@gmail.com
	5. RAJ KUMAR ENROLMENT NO. D/1024/2001	CHAMBER NO. 774, LAWYERS BLOCK, SAKET COURT, NEW DELHI-17	MOBILE:9810007606 EMAIL: advrajkumar@gmail.com
	6. PIYUSH GUPTA ENROLMENT NO. D/1684/2008	CHAMBER NO. 377, BLOCK II, HIGH COURT OF DELHI,	MOBILE:9818020868 EMAIL:

		NEW DELHI	guptapiyush@live.com
	7. ANUBHA BHARDWAJ ENROLMENT NO. D/842/2000 UPGRADED FROM SR. PANEL COUNSEL TO CGSC	A-384, GROUND FLOOR, DEFENCE COLONY, NEW DELHI-24	MOBILE: 9811503304 EMAIL: anubhabhardwaj77@gmail.com
	8. PREMTOSH KUMAR MISHRA ENROLMENT NO. D/1741/2003 UPGRADED FROM SR. PANEL COUNSEL TO CGSC	A-230, 1ST FLOOR, DEFENCE COLONY, NEW DELHI-24	MOBILE: 9818727744 EMAIL: premtosh@gmail.com
<u>SENIOR PANEL COUNSEL</u>			
	1. SHREYA BHARDWAJ ENROLMENT NO. D/2279/2019	-	MOBILE: 9650456546 EMAIL: bhardwajshreya07@gmail.com
	2. PUSHTI GUPTA ENROLMENT NO. D/2162/2009	A6, VIVEK VIHAR, PHASE II, DELHI-95	MOBILE: 9599915979 EMAIL: pushtyg@yahoo.co.in
	3. AMIT KUMAR SINGH RAGHAVA ENROLMENT NO. D/655/2004	57, WESTERN WING, TIS HAZARI COURT, DELHI-54	MOBILE: 9899514180 EMAIL: amitraghavadvocate@gmail.com
	4. NISHANT KUMAR TYAGI ENROLMENT NO. D/4697/2018	G-221, IIND FLOOR, LAWYERS CHAMBERS, KARKARDOOMA COURTS, DELHI-32	MOBILE: 9958880975 EMAIL: nishanttyagi1950@gmail.com
	5. DEEPAK TYAGI ENROLMENT NO. D/2108/2003	CABIN NO. M-11, M BLOCK, CIVIL WING, TIS HAZARI COURTS, DELHI-54	MOBILE: 9868571768 EMAIL: deepaktyagi.dt47@gmail.com
	6. AMRISH KUMAR ENROLMENT NO. D/295/2007	B-818, FIRST FLOOR, G.D. COLONY, MAYUR VIHAR, PHASE III, DELHI-110096	MOBILE: 9891500445 EMAIL: amrishgautam69@gmail.com
	7. ABHINAV SINGH ENROLMENT NO. D/6887/2020	K-208, TOWER K, PRATEEK LAUREL SOCIETY, SECTOR 120, NOIDA, UP-201301	MOBILE: 7302285050 EMAIL: abhiandvidhi@gmail.com

	<p>8. MRS. POONAM ENROLMENT NO. D/4368/2014</p> <p>UPGRADED FROM GOVERNMENT PLEADER TO SR. PANEL COUNSEL</p>	<p>A-4, XG-9, SHIVA ENCLAVE, PASCHIM VIHAR, NEW DELHI-110063</p>	<p>MOBILE:9999627154 EMAIL: sweetyrohilla6@gmail.com</p>
	<p>9. SNEHLATA SHANTILAL SURANA ENROLMENT NO. MAH/6591/2015</p>	<p>B-43A, LGF, KALKAJI, NEW DELHI-19</p>	<p>MOBILE: 9146667353</p>
	<p>10. EKTA CHOUDHARY ENROLMENT NO. D/2830/2011</p>	<p>706, PRAKASHDEEP BUILDING, TOLSTOY MARG, NEW DELHI-1</p>	<p>MOBILE:9910376565 EMAIL: advocateekta1@gmail.com</p>
	<p>11. VIKRAM SETH ENROLMENT NO. D/2574/2012</p>	<p>YBC, VIKAS COMPLEX, 2ND FLOOR, 37 VEER SAVARKAR BLOCK, SHAKARPUR, NEAR NIRMAN VIHAR METRO STATION, NEW DELHI</p>	<p>MOBILE:9999093759 EMAIL: vikram.r.seth@gmail.com</p>
	<p>12. KSHITIJ CHHABRA ENROLMENT NO. D/7957/2018</p>	<p>603, AKASHDEEP BUILDING, 26A, BARAKHAMBHA ROAD, NEW DELHI-</p>	<p>MOBILE:9873300070 EMAIL: kshitijchhabra.kc57@gmail.com</p>
	<p>13. PUNEET YADAV ENROLMENT NO. D/2653/2018</p>	<p>154, KHANPUR, NEAR BUS DEPOT, NEW DELHI</p>	<p>MOBILE:9999388384 EMAIL: puneetyadavadvocate@gmail.com</p>
<p><u>GOVERNMENT PLEADER</u></p>			
	<p>1. RAJAT SIKRI ENROLMENT NO. D/158/2021</p>	<p>B-144, MANSARAM PARK, UTTAM NAGAR, NEW DELHI</p>	<p>MOBILE: 9999065534 EMAIL: rajat.sikaril@gmail.com</p>

ORGANISATION	NOMINATED/STANDING COUNSEL	ADDRESS	CONTACT NOS.
<u>LIST 'A'</u> <u>HIGH COURT OF DELHI</u> <u>CENTRAL GOVERNMENT STANDING COUNSEL</u>			
<p>GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION)</p> <p>F.NO. J-11017/3/2022-JUDICIAL LETTER DATED 21.02.2022 (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.)</p> <p>THE PERIOD OF THE TERMS OF ALL THE PANEL COUNSEL WHOSE NAME ARE FIGURING IN THE AFORESAID ORDER DATED 21.02.2022, EXCEPT THE ADVOCATES WHO HAVE ALREADY BEEN REMOVED/RESIGNED/EXPIRED AS THE CASE MAY BE, EXTENDED FOR A FURTHER PERIOD OF SIX MONTHS WITH EFFECT FROM 21.02.2025 OR UNTIL FURTHER ORDERS, WHICHEVE IS EARLIER. VIDE F. NO. J-11017/5/2025-</p>	1. B. S. SHUKLA	AGGARWAL LAW ASSOCIATES, 34, BABAR LANE, 1 ST FLOOR, BENGALI MARKET, NEW DELHI-110091.	MOB: 9910483635 TEL: 011-233554330
	2. MONIKA ARORA	B-100, 1 ST FLOOR, SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017.	MOB: 9810246300
	3. RAKESH GARG	254, FIRST FLOOR, OPP. NAVINTA, NEAR DEV SAMAJ SCHOOL, SUKHDEV VIHAR, NEW DELHI-25	MOB: 9810635888
	4. RAJESH GOGNA	8, TODAR MAL LANE, BENGALI MARKET, NEW DELHI-110001.	MOB: 991122225 TEL: 23718929
	5.		
	6. AJAY DIGPAUL	LAWYERS CHAMBER NO. 138-139, PATIALA HOUSE COURT, NEW DELHI-110001.	MOB: 9811157265 TEL: 011-23382949
	7. RIPU DAMAN SINGH BHARDWAJ	B-45, RETREAT APARTMENTS, 20, I. P. EXTENSION, PATPARGANJ, DELHI-110093.	MOB: 9818030700 TEL: 011-23942811
	8.		

JUDICIAL(1) DATED 10.02.2025	9.		
	10. MS. SHIVA LAXMI	C-70, NIZZAMUDIN EAST, NEW DELHI.	MOB: 9818054806 EMAIL: SINGH.SHIVALAKSHMI@GMAIL.COM
	11. MANISH MOHAN	28, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001	MOB: 9999910115 TEL: 011-43050877
	12.		
	13. VIKRAM JETLY	A-403, DEFENCE COLONY, NEW DELHI-110024.	MOB: 9811157321 TEL: 011-24336724, 24330587 EMAIL: vikram.jetly@gmail.com
	14.		
	15.		
	16.		
	17.		
	18.		
	19. SMT. AMRITA PRAKASH	75-76, UPPER FIRST FLOOR, GURU ANGAD NAGAR EXTENSION, LAXMINAGAR, DELHI-110092	MOB: 9818667963 TEL: 011-49879792 EMAIL: AMRITAPRAKASH79@GMAIL.COM ENROLL NO.:D/105/2005
	20.		
	21. MS. SUMAN CHAUHAN	E-201, BASEMENT AMAR COLONY, LAGPAT NAGAR-4	MOB: 9811331063 ENROLL NO.:D-924-R1997

22. SANDEEP MAHAPATRA	F-112 CITY APARTMENT, VASUNDHRA ENCLAVE, DELHI-110096,	PH. 9811472444 EMAIL: SDEEPMAHAPATRA1ADVOCAT@GMAIL.COM ENROLL NO.:D-412E/2000
23. MANISHA AGGARWAL NARAIN	W-99, GREATER KAILASH-I, NEW DELHI-110048.	MOB: 9818427971 ENROLL NO.:D/570/2006
24. BALENDU SEKHAR	LB-17, 5- GUARI SADAN, HAILI ROAD, NEW DELHI- 110001.	MOB: 9999666769 ENROLL NO.:D/208/02
25. MUKUL SINGH	W-139, GROUND FLOOR, GREATER KAILASH -1, NEW DELHI- 110048.	MOB: +919971359512, +91838387795 ENROLL NO.:D/1368/2004
26. PRATIMA N. LAKRA	CH. NO.288 , LCB-II DELHI HIGH COURT , DELHI-03	PH. 9968324260 ADVOCATEPRATIMA@GMAIL.COM ENROLL NO.:D/2015/2001
27. SUBHASH TANWAR	99, VPO MANDI NEW DELHI 110047	ENROLL NO.:D/3136/1999
28. VINEET DHANDA	502A, TOWER-S, DLF ARALIAS, GOLF COURSEROAD, SECTOR-42, GURUGRAM-1	22009MOB: 981 1013810, 8600700355 EMAIL: VEERSWARAJ@YAHOO.IN ENROLL NO.: MAH/1762-C/2003
29. ARUNIMA DEWEDI	CHAMBER NO- 358, LAWYERS CHAMBER, BLOCK-1, DELHI HIGH COURT.	MOB: 9810916537 ENROLL NO.:D/101/A-98R
30. ARNAV KUMAR	501,NILGIRI APPARTMENT,9 BARAKHAMBA ROAD , NEW DELHI	MOB: 9873657406 EMAIL: ARNAV@DGLAW.CO.IN ENROLL NO.:D/708/11
31. MS. NIDHI RAMAN	OFF. CHAMBER NO. 120, BLOCK I, DELHI HIGH COURT,	MOB: 9891088658 EMAIL:

		NEW DELHI-110003	NIDDHIRAMAN@GMAIL.COM ENROLL NO.:D-589/2012
	<u>LIST 'B'</u> <u>HIGH COURT OF DELHI</u> <u>SENIOR PANEL COUNSEL</u>		
	1. MS. BHARTI RAJU	216, NEW LAWYER'S CHAMBERS, BHAGWAN DASS ROAD, NEW DELHI-1 MOB: 9868895906	-
	2.		-
	3. VIVEK GOYAL	E-317, GREATER KAILASH-I, DELHI-110048 MOB: 9810373320 TEL: 011-41630745	-
	4. ABHAY PRAKASH SAHAY	C-6/149, SARASWATI KUNJ APARTMENT, I. P. EXTENSION, DELHI-110092 MOB: 9810437458, 9213430885	-
	5. DEV PRAKASH BHARADWAJ	A-64, LGF, NIZAMUDDIN EAST, NEW DELHI-110013. MOB: 9810118825 TEL: 011-41613434	-
	6. JIVESH KUMAR TIWARI	E -201, L.G.F, AMAR COLONY. LAJPAT NAGAR - II, NEW DELHI - 24 9811612855 JIVESH1872@GMAIL.COM	D-415/2001
	7. ASHOK KASHYAP	CH. NO. 184, BLOCK - II, DELHI HIGH COURT, DELHI - 03 9810349031 ASHOKKASHYAP12@GMAIL.COM	D/207/1977

8. AKASH VAJPAI	CH. NO. 502, DELHI HIGH COURT, DELHI - 03 MOB:9711904919 EMAIL: AKASHVAJPAI23@GMAIL.COM	D/1889/2013
9. ARCHANA GAUR	CH. NO. 257, BLOCK I DELHI HIGH COURT DELHI - 03 MOB: 9810082538 EMAIL: ARCHANAGOUR@GMAIL.COM	D/210/2005
10. RAJ KUMAR	CH. NO. 774, SAKET, NEW DELHI. MOB: 9810007606	D/1024/2001
11. SUSHILA NARANG	M 1 , 3 RD FLOOR , GREATER KAILASH -1 , NEW DELHI - 110048 PH. 9810369180 EMAIL: SUSHILANARANG@GMAIL.COM	D/1422/2001
12. VIKRANT N. GOYAL	5 , PREM NAGAR MARKET TYAGRAJ NAGAR NEW DELHI-03 PH. 9953228888 EMAIL: VNGOYAL@GMAIL.COM	D/3789/2010
13. MANISH KUMAR	CH. NO. 504 , BLOCK-III DELHI HIGH COURT , DELHI-03 ATTORNEY.MANISH@GMAIL.COM 9873950114	D/4504/2010
14. AAKASH VARMA	B2 -403 , 4 TH FLOOR , SATYAM APARTMENT VASUNDHARA ENCLAVE, DELHI-96 MOB-9999331729 EMAIL: AAKASHVARMA027@GMAIL.COM	D/1875/2015
15.		
16. RAJESH KUMAR	CH. NO. 516A, 2 ND FLOOR, WESTERN WING, TIS HAZARI COURTS,	D- 789/01

	DELHI PH. 9891235156 RAJESH.LAWS@YAHOO.COM	
17. GAURAV BHARDWAJ	B-16 PANCHSHEEL ENCLAVE DELHI - 110017 PH. 9810437799 EMAIL: GAURAVBHARDWAJ@YAHOO.COM	D-1714/2007
18. JITESH VIKRAM SRIVASTAVA	CH- 547, PATIALA HOUSE COURTS, NEW DELHI - 110001 9868241083 JITESHLAWYER@GMAIL.COM	D/279D/1989
19. VISHWA BHUSAN ARYA	CH - 551, NEW DELHI COURTS, PHC, NEW DELHI - 110001 8920561855,9810129754 BHUSANARYA@HOTMAIL.COM	D-346/1982
20. AJAY KUMAR PANDEY	FLAT NO. 53 , KAUTILYA APARTMENT , SECTOR 14 PKT B , DWARKA NEW DELHI 110078 PANDEYLEGAL@GMAIL.COM 9312982075	D/673/1995
21. VIKAS KUMAR SHARMA	A-403, PNB APARTMENT, PLOT NO.11, SECTOR-4, DWARKA, NEW DELHI-110078 VIKASKSHARMA2006@GMAIL.COM 9891267026	D/1594-A/2001
22. BAKSHI VINEETA	FLAT NO.294, DDA FLAT, POCKET-1, SECTOR-9, DWARKA, ND-75 VINITABAKSHI2005@GMAIL.COM 9540406264	D/2204/2004
23. J P SHARMA	CHAMBER NO.71, LAWYERS BLOCK, SAKET COURT JPCHARMA.ADV@GMAIL.COM	D/420/1982
24. MUKESH GAUTAM	CHAMBER NO.444, LAWYERS BLOCK, SAKET COURT	D/40/2002

		ADVOCATE3929@GMAIL.COM	
25. JITENDRA KUMAR TRIPATHI	A-455, STREET NO. 4B WEST KARAWAL NAGAR DELHI-90 ADVOCATE.JKTRIPATHI@GMAIL.COM		D-822-B/92
26. VIVEK SHARMA	A-2 SURAJMALVIHAR DELHI-110092 VIVEKSHARMA359@YAHOO.COM		D-501-A/83
27. NARENDER KALRA	CHAMBER NO. 34, TEHSIL BUILDING TIS HAZARI COURT, D-54 KALRA.NARANDRA@GMAIL.COM		D/97/1988
28. KUNAL RAWAT	272, POCKET-1, SECTOR -9, DWARKA DELHI-110077 KUNALRAWAT@LIVE.COM MOB: 9312012009		D/1792/09
29. RAJIV NARAIN	516-A, FF, WESTERN WING, TIS HAZARI COURTS, DELHI - 110054 RAJIV1NARAIN@GMAIL.COM 9810318803		D-578/92
30. SAROJ BIDAWAT	85-A , MODEL BASTI , EAST PARK ROAD KAROL BAGH , NEW DELHI-05 9810340866		D/258/1986
31. RANVIR SINGH	E-218, KARKARDOOMA COURTS, DELHI LAWYERRANVIR@GMAIL.COM 9818071061		D-241A/1990
32. ALOK SINHA	549 PATIALA HOUSE COURT DELHI ADVOCATEALOKSINHA@GMAIL.COM 9811969215		D/2229/1999

33. HARISH KUMAR GARG	564, DISTRICT COURTS, SAKET, NEW DELHI - 110017 9810150029	D/714/1992
34. VED PRAKSH TRIPATHI	A-81 FF SOUTH EXTEN. PART 2 ND N D 110049 9999104749 FAITHLEGALVEDLEGAL@GMAIL.COM	D/422A/2003
35. HEMANT KUMAR YADAV	H-2, GF PANCHSHEEL VIHAR MALVIYA NAGAR NEW DELHI 110017 9718268042 ADVHEMANT.YADAV@GMAIL.COM	D2345/2009
36. PIYUSH GAUR	172-B, GHONDLI VILLAGE, KRISHNA NAGAR, DELHI-110051 9971897555 PIYUSHSRPC@GMAIL.COM	D-3585/2009
37. SANTOSH KUMAR PANDEY	FLAT NO. B 3 FF, P.N. 400 K.NO. 322 NEB SARAI VILLAGE, NEW DELHI - 68 8076125240 ADVSANTOSHRAM@GMAIL.COM	D/85A/2004
38. BABITA SAINI	48 C DDA FLATS GULABI BAGH NEW DELHI 110007 9213428347 ADVOCATE.BABITASAINI@GMAIL.COM	D967/1997(R)
39. RIDHIMA GAUR	CH. NO. 903, BLOCK - 3 DELHI HIGH COURT, DELHI - 03 9289769643 RIDDHIMA.GAUIR@GMAIL.COM	D/4833/2015
40. ANIRUDDHA CHOUDHARY	E-862, GF, CHITTRANJAN PARK, NEW DELHI-19 9350188355	D-550/2007
41. ANSHUL GUPTA	3450, CHAWRI BAZAR, DELHI 9810294088	D-433/2011

42. RAHUL SOOD	EF-4,R INDERPURI, NEW DELHI-110012 9818715666	D-1727/2008
43. SAURABH DUGGAL	H.NO 439, BHERA ENCLAVE, PASCHIM VIHAR, DELHI-87 9311555667	D-1346/2009
44. SAMIT KHOSLA	D-13/3, MODEL TOWN-II, NEW DELHI-09. MOB: 9899030380	D-2086/2009
45. ASHISH BATRA	A-4/196, PASCHIM VIHAR, NEW DELHI-63 9891223874	D-2124/2009
46.		
47. ADITYA MALHOTRA	K-19, LGF, JANGPURA EXTENSION, NEW DELHI-14 9953460388	D-552/2007
48. DHRUVA BHAGAT	M1/A, LGF, JANGPURA EXTENSION, DELHI-14 9910599996	D-1746/2008
49. VARUN MEHLAWAT	B-4/286A, KESHAV PURAM, DELHI-53 9873486348	D-1763/2008
50. MOHIT ARORA	6, HAILEY LANE, NEAR BARAKHAMB ROAD, NEW DELHI 9811636491	D-937/2008
51. ANKUR GUPTA	F-181, UPPER GROUND FLOOR, MANGAL BAZAR, NEAR VARDHMAN SCHOOL , LAXMI NAGAR, DELHI-92 9899706368	D-2232/2008
52. RAM KUMAR	CHAMBER NO.251, LAWYERS BLOCK, SAKET COURT RAMKUMARADVOCATE@GMAIL.COM 9818457380	D/714/2003
53. MOHIT SHARMA	B-80, IIND FLOOR, B.K.DUTTA COLONYLODHI COLONY(ROAD,),NEW DELHI-3	D-612/2006

	8377008300	
54. KRISHAN KUMAR	157, LAWYER'S CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI 9810068578 KUMARKRISHAN1972@GMAIL.COM	D/997/2003
55. DEEPAK VOHRA	E-45, LGF, LAGPAT NAGAR PART-1 NEW DELHI-24 9810538000 ADVODEEPAK@GMAIL.COM	D/1141/2001
56. PRADEEP KUMAR JHA	ADDRESS: CHAMBER NO. 742-D, 7 TH FLOOR, LAWYER'S CHAMBERS BLOCK SAKET BISTRIC'T COURTS, NEW DELHI-110017 MOB: 9953133627 EMAIL: JHAPRADEEP2010@HOTMAIL.COM	D/1181/2007
57. VIPIN NAIR	39 R.K. GARG BLOCK SUPREME COURT NAIRVIPIN73@GMAIL.COM 9891061111	D/--/1983
58. RAKESH DUDEJA	CHAMBER 398, DELHI HIGH COURT, NEW DELHI 9810147798 DUDEJAADV@YAHOO.CO.IN	D/67/97 (R)
59. ANIL KUMAR	9643331212 ADVANILKR@GMAIL.COM	D/748-A/89
60. ADARSH KUMAR TIWARY	8512853939	D/2352/2014
61. GAGAN KUMAR	810, DLF PRIME TOWERS, F-79 & 80, OKHLA PH-1 NEW DELHI-110020 GAGAN@KRISHNOMICS.IN 9810182194	D/3152/2010
62. SH. RAGHVENDRA SHUKLA	D-55, FIRST FLOOR, VIKAS PURI, NEW DELHI 9911450900	D/487-B/1987

		RAGHVENDRASHUKLA1965@GMAIL.COM	
63. SH. KRISHNA KUMAR SHARMA		OFF- H-742, GALI NO-7, RAMPHAL CHOWK, SEC-7, DWARKA, NEW DELHI, 110077 9899234777 KRISHNA.ATTORNEY1503@GMAIL.COM	D/828-A/2001
64. SH. RAMJEE PANDEY		404, NEW LAWYER'S CHAMBER, SUPREME COURT 9911269778 RAMJEEPANDEY72@GMAIL.COM	D/1633-D/2002
65. SH. RAVI KANT PANDEY		CH.635, LAWYER'S CHAMBER DWARKA COURT, NEW DELHI 110075 9711899678 RKLAWYER.P@GMAIL.COM	D/943/2010
66. SH. DINESH RATTAN BHARDWAJ		308, C.K.DAFTARI BLOCK, SUPREME COURT 9868589954 DINESHBHARDWAJ1@GMAIL.COM	MAH/3145/2002
67. ANJU BHUSHAN GUPTA		17, CENTRAL LANE, GROUND FLOOR, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI-110001 PH: 011-43714018	D/194/2007
68. RAJESH KUMAR SHANDILYA		137, ASHIRWAD APPARTMENT, PLOT NO. 74, I.P EXTN. PATPARGANJ, DELHI-110092 9312993437	D/1796/2014
69. ARUN SINGH		C-284, DEFENCE COLONY NEW DELHI - 110024 9810019483	D/1964/2001
70. SANJAY KUMAR		77, 1ST FLOOR, INDIRA GANDHI MARKET, DR. AMBEDKAR NAGAR, NEW DELHI-110062 (INDIA). 9212731564, 9315291004	D/615/2004
71. SIDDHARTH SINHA		FLAT NO. 116 (THIRD FLOOR), DWARKA DDA SFS FLATS, SECTOR 22, DWARKA, DELHI - 110077 MOBILE NO.: 9717952311	D/1042/2015

		EMAIL ID: SID1SINHA@GMAIL.COM	
72. RAM PAL SINGH TOMAR		B 80, MAVASTHALI APPARTMENT , VASHUNDRA ENCLAVE DELHI 9313090002	D/3413/99
73. PAWAN NARANG		C2, LGF, LAJPAT NAGAR-III, NEW DELHI -110024, MOB: 9810078924	D/578/1990
74. AJIT KUMAR KALIA		14-A, OLD MARKET, TIMARPUR, DELHI-110054. MOB : 9811184628	D/340/1980
75. ARTI BANSAL		LAWYERS CHAMBER NO. 80 & 88, PATIALA HOUSE COURTS NEW DELHI- 110001. MOB: 9999442349	D/1526/95
76. ATUL BATRA		B-5/4, RAJOURI GARDEN, NEW DELHI-110027, MOB : 9313661982	D/926/1990
77. CHIRANJIV KUMAR		55, A, DDA FLATS, MATA SUNDRI ROAD, NEW DELHI-110002, MOB: 9810657124	D/1347/2000
78. DEEPAK KAUSHIK		CHAMBER NO. 77-78, WESTERN WING, TIS HAZARI COURTS, DELHI- 110054, MOB: 9818030800	D/2941-A/1999
79. GIGI.C. GEORGE		CHAMBER NO.336, LAWYERS BLOCK, SAKET DISTRICT COURTS, SAKET, NEW DELHI-110017, MOB:9810625315	D/154/99
80. KAMAL KANT JHA		26/29, GROUND FLOOR, OLD RAJENDRA NAGAR, NEW DELHI-60, MOB: 9811403833	D/121/96/1996
81. KISHAN NAUTIYAL		6D POCKET -F, G. T. B, ENCLAVE, DELHI-110093, MOB: 9810188642	D/309/1996
82. L.B. RAI		B-803, PAWITRA CO-OP G/H SOCY, PLOT NO. 12, VASUNDHARA ENCLAVE DELHI. MOB: 9810614546	D/277/92
83. DIVJEET SINGH VOHRA		31, LAWYERS CHAMBERS, DHC, NEW DELHI-3, MOB: 9873252244	D/1808/2007
84. RAJAN KHOSLA		B-1/1706-A, VASANT KUNJ, NEW DELHI-110070, MOB: 9868122962	D/607/1987

85. SANJEEV UNIYAL	156, PATIALA HOUSE COURTS, NEW DELHI-1 PHONE NO:92122-31313 E-MAIL: SANJEEVUNIYAL@YAHOO.COM	D/1900/08
86. RAJESH MISHRA	2591, HUDSON LANE, DELHI-110009, MOB: 9811648449	D/1527/2002
87. RAJESH SHARMA	GH-14/15, PASCHIM VIHAR, NEW DELHI-110087, MOB: 9810109461	D/667/95
88. RUCHIR MISHRA	L-137, LGF, LAJPAT NAGAR, NEW DELHI - 110024, MOB: 011-46574879	UP6154/02
89. S.N. PARASHAR	267, PATIALA HOUSE COURTS, NEW DELHI-110001, MOB: 9811185863	D/458/2000
90. SANJIB KUMAR MOHANTY	LGF-6/33-33A, VIKRAM VIHAR LAJPAT NAGAR -IV NEW DELHI-110024, MOB: 9818236472	--
91. SUBHRA PARASAR	A-22/4, SOUTH EXT.-I, NEW DELHI-49, MOB: 9891220689	D/1096/2000
92. VIKAS GUPTA	K.P 162, 1 ST FLOOR, PITAMPURA, DELHI, MOB: 9650025115	D/763/2005
93. VIRENDER P. SINGH CHARAK	B-4/162, SAFDARJUNG ENCLAVE, NEW DELHI, MOB: 9891695077	D/181/1990
94. SUMIT NAGPAL	5/25B LOWER GROUND FLOOR, JANGPURA B, NEW DELHI -110014, MOB: 9911995000	D/1173/2009
95. AJAY KUMAR KHATANA	A-1/234-A, KESHAV PURAM DELHI-35, MOB : 9811197157	D/328/1996
96. NAVEEN MATTA	CH. NO. 218, PATIALA HOUSE COURT, NEW DELHI-110001, MOB-9810018927	D/662/1986
97. JAIVEER SINGH CHAUHAN	429, GF, DR. MUKHERJEE NAGAR, DELHI-110009, MOB: 9810187005	--
98. MANOJ KOHLI	E-16, IST FLOOR, SATYAWATI	D/501/91

		COLONY, ASHOK VIHAR-III, DELHI. MOB: 9810115238	
99. LEENA TUTEJA		265, LAWYER'S CHAMBER BLOCK I, DELHI HIGH COURT, NEW DELHI- 110003. MOB: 9810049061	D/504/2006
100. J.P.N. SHAHI		51, MAYA APARTMENT, F BLOCK, VIKAS PURI NEW DELHI- 110018.MOB: 9810022726	D/171A/1996
101. THAKUR PRASAD SINGH		457, BLOCK I, DELHI HIGH COURT, NEW DELHI-110003. MOB: 9971529687	D/2262/2013
102. NEERAJ		160, PATIALA HOUSE COURTS, NEW DELHI-1. MOB: 9811075937	D/118/1994
103. MANSI GUPTA		205, MAITRI APARTMENTS, ROHINI, DELHI-110085. MOB: 9999015454	D/1514/02
104. PANKAJ BHARDWAJ		CHAMBER NO.106, BLOCK-III, DELHI HIGH COURT, SHER SHAH MARG, NEW DELHI-110003. MOB: 011-23388239	D/262/2012
105. VARDHMAN KAUSHIK		FIRST FLOOR, BUNGALOW NO. 2, NIZAMUDDIN EAST, NEW DELHI - 110013. MOB: 9899697730	--
106. PRASHANTA VERMA		I-8, LAJPAT NAGAR-III, NEW DELHI MOB: 9818076828	D/66-B/1993
107. RAJ KUMAR YADAV		CHAMBER NO.489 LAWYERS CHAMBER-BLOCK-II DELHI HIGH COURT NEW DELHI. MOB: 9818836222	--
108. RAJENDRA SAHU		165,SUPREME ENCLAVE MAYUR VIHAR PHASE-1, DELHI-110091. MOB: 9910008632	D/2801/2010
109. RAJESH SINGH CHAUHAN		PP-3, FIRST FLOOR LAXMI NAGAR DELHI-110092. MOB: 9811861120	D/122/2013

110. RISHABH SAHU	165 SUPREME ENCLAVE MAYUR VIHAR PHASE-1, NEW DELHI-110091. MOB:9910055066	D/1898/2006
111. SANJEEV K.BALIYAN	287, LAWYERS CHAMBER, BLOCK -II , DELHI HIGH COURT NEW DELHI-110003. MOB: 9818340105	D6/17/2002
112. SATYA RANJAN SWAIN	B-53, 3RD LAJPAT NAGAR-I, NEW DELHI-110024. MOB: 8860189238	D/3142/2012
113. SIDDHARTH KHATANA	CHAMBER NO.11, PATIALA HOUSE COURTS, NEW DELHI-110001. MOB: 9811132326	--
114. SUDHIR SANGAL	2A, RAM KISHORE ROAD, (BELA ROAD), CIVIL LINES, DELHI-110054. MOB: 9873413899	--
115. SUSHIL KUMAR PANDEY	471, LAWYERS CHAMBER, DELHI HIGH COURT SHER SHAH ROAD NEW DELHI-110503. MOB: 9873099031	D/456/2004
116. NAGINDER BIR SINGH BENIPAL	EC-54, MAYA ENCLAVE, SFS FLATS, NEW DELHI -110064. MOB: 9999329299	D/1625/2009
117. SARFRAZ AHMAD	397, LAWYER'S CHAMBER, BLOCK2, DELHI HIGH COURT, NEW DELHI-110003. MOB: 9818546786	--
118. ABHA MALHOTRA	B-107, LGF, DEFENCE COLONY, NEW DELHI. MOB: 9810777876	D/959/1994
119. SARIKA SINGH	2/6B, JANGPURA A NEW DELHI-110014 MOB :9971556985	D/655/2005
120. MANOJ KUMAR TYAGI	A-37, ANAND VIHAR, UTTAM NAGAR, N. DELHI-59. MOB: 9811108413	D/739/2001
121. SHOUMENDU MUKHERJI	E-126, GK-II, NEW DELHI-110048. MOB: 9910733947	D/841/2014
122. ANKIT RAJ	69, OLD LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI.	D/3177/2012

		MOB: 9968368407	
123. SHREY SEHRAWAT	B10, 7036, VASANT KUNJ, NEW DELHI-110070. MOB: 8375039186		D/2624-A/2012
124. AMIT TIWARI	CH. NO. 407, CHAMBER BLOCK NO. III, DELHI HIGH COURT, NEW DELHI . MOB: 8527271621		D/2149/2011
125. ANITA BURMAN	C-8, JANGPURA EXTN., NEW DELHI-110014. MOB: 9810214134		D/346/1983
126. HIMANSHU PATHAK	CHAMBER NO.163, PATIALA HOUSE COURTS, NEW DELHI-110001. MOB: 9315992305		D/4179-A/2010
127. VIVEKANAND MISHRA	A-43, LANE-2, PRATAP NAGAR, MAYUR VIHAR DELHI-91, MOB: 9811429926		UP/6337/2007
128. ABHISHEK SAKET	604, NILIGIRI APARTMENTS, BARAKHAMBA ROAD, NEW DELHI-110001. MOB: 9810134597		D/135/1996-R
129. PIYUSH BERIWAL	103, I-KAUSALAYA PARK, HAUZKHAS NEW DELHI. MOB: 9910396352		D/19012015
130. RAJ PAL SINGH	G-50, LGF LAJ PAT NAGAR-III, NEW DELHI. MOB: 9910597841		D/1789/2007
131. AMIT GUPTA	KD-68-A, ASHOK VIHAR, PH-I, NEW DELHI-52. MOB: 9711326509		D/525/2013
132. CHETAN SHARMA	25, DEFENCE ENCLAVE, PREET VIHAR, VIKAS MARG, DELHI. MOB: 9871559999		D/2947/2010
133. SAMIR SAGAR VASISHTA	D-398, BASEMENT, DEFENCE COLONY NEW DELHI-110024. MOB: 9810262681		D/960/2001
134. VIVEK SHARMA	H-6/12, MALVIYA NAGAR, NEW DELHI MOB: 9810418275		D/1895/1999
135. KUSHDEEP GAUR	FLAT NO. B-1, PLOT NO. 7, SECTOR 7, BRAHMA APARTMENT, NEW DELHI 110075. MOB:9873214509		D/2660/2010

136. KAVINDRA KUMAR GILL	G-443, GOVINDPURAM COLONY, GHAZIABAD-201013. MOB: 9911755161	D/2306/2011
137. S. N. VERMA	18-C, SECTOR-7, POCKET-1, DWARKA, NEW DELHI-110075. MOB :9313708816	D 2485/2009
138. MS. BARKHA BABBAR	B-32, SOAMI NAGAR, NEW DELHI- 17. MOB: 9810223927	D/681/1988
139. BIJAN KUMAR SINGH	CH.NO.714, LAWYERS BLOCK, SAKET COURT, NEW DELHI. MOB: 9810736922	D/279/1994
140. JASWINDER SINGH	C-3/18, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-16. MOB: 9811232066	D/646/2000
141. NITIN KHANNA	CH. NO. 406, WW, TISHAZARI COURTS, DELHI-54. MOB: 7838580654	D/732/2008
142. RAHUL SINGH	FLAT NO.FF-1, PLOT NO.78, SECTOR-6, VAISHALI, GHAZIABAD. MOB: 9717549549	D/149/2001
143. ARCHANA SHARMA	CH NO. 464, DELHI HIGH COURT MOB: 9650630011	UP/4758/2004
144. SANKET GUPTA	767, LAWYERS CHAMBER, SAKET COURT, NEW DELHI . , MOB: 98995-56253	D-3638/2012
145. PRIYANK KHATTAR	164, LAWYER'S CHAMBER DELHI HIGH COURT , NEW DELHI-110003, MOB: 9811927928	D/545/05
146. ANUSHKAA ARORA BHARDWAJ	484, LAWYERS CHAMBER-II, DELHI HIGH COURT, NEW DELHI, MOB: 9871999212	
147. ANIRUDH SHARMA	353, PATIALA HOUSE COURT COMPLEX, NEW DELHI , 9999080715	D/1595/2013
148. ANURADHA MISHRA	C-554, LGF, DEFENCE COLONY, NEW DELHI. MOB: 9971391034	MP/2872/2009

149. VAIBHAV GAGGAR	E-14/13, FIRST FLOOR VASANT VIHAR- NEW DELHI- 110057. MOB: 9958808548	--
150. ARJUN MAHAJAN	B-47, DEFENCE COLONY, NEW DELHI -24. MOB: 9810047321	--
151. MANOJ SHARMA	N-8-B, LGF, JANGPURA EXTN., NEW DELHI, MOB: 9810071241	M-1018/1995
152. BEENASHAW NANDA SONI	CH. NO. 238, DELHI HIGH COURT, NEW DELHI. MOB: 9810046611	D/529/1993
153. RISHI KAPOOR	E-11, LGF, JANGPURA EXTENSION, NEW DELHI : 110014 , MOB: 9810335545	--
154. K.C. DUBEY	106A, LAWYERS CHAMBER, BLOCK - III, DELHI HIGH COURT NEW DELHI . MOB: 9810445502	D/16331/1995
155. KANAV DEV SHARMA	G-35, KINGS MALL, PLOT NO 1, B-1 , TWINS DISTRICT CENTRE SEC 10, ROHINI NEW DELHI-110085. MOB: 9899038185	D/3896/2014
156. SRIVATS KAUSHAL	303, F-2, GOLF CITY, PLOT -11, SECTOR -75. NOIDA. MOB: 9999318728	D/708/2013
157. GARIMA SACHDEVA	MOB: 9910540343	D/682/2014
158. KARAN KAKKAR	M26, BASEMENT, GREATER KAILASH-1, NEW DELHI-110048. MOB: 9910707373	D/1102/2015
159. SHUBHAM MAHAJAN	B 68, BASEMENT LAJPAT NAGAR I , NEW DELHI, 110024 , MOB: 9711679754	D/1478/2010
160. SUMAN K. DOVAL	#7189, B-10, VASANT KUNJ, NEW DELHI- 110070. MOB: 9810156903, E: SUMANKDOVAL@GMAIL.COM	D-640/1991
161. MS. DEEPTI KATHPALIA	C/47-B, KALKAJI, NEW DELHI. MOB: 9818780225	D-635/04
162. SHASHANK SEKHAR	94- A.K SEN CHAMBER BLOCK, SUPREME COURT COMPOUND, SUPREME	D-1889-2014

	COURT OF INDIA, TILAK MARG, NEW DELHI-110001, MOB: +919999641089	
163. AKSHAY AMRITANSHU	C-41, LGF JUNG PURA EXTENSION NEW DELHI- 110014. MOB: 9931282222	D/1004/2014
164. AYUSH KAUSHIK	F-35, EAST KAILASH, NEW DELHI- 110065. MOB: 9711503033	--
165. ANIL KUMAR SAXENA	A-26, JANG PURA EXTENSION, NEW DELHI- 110014, MOB: 9810653633	D/863/1998
166. ANUJ GUPTA	B-95, RAMPRASTH COLONY, GHAZIABAD UP- 201011. MOB: 9999936866	D/1556/2001
167. ANJANA GOSAIN	442-LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI -110003.	D/239/1978
168. RAGHWENDRA TIWARI	10A, POCKET - A, POCKET A, MAYUR VIHAR ,PHASE -2 , DELHI - 110091. MOB: 9582499135	D/4326/2010
169. GAURAV SHARMA	CHAMBER NO- 111, CHAMBERS BLOCK 3, DELHI HIGH COURT . MOB: 9990116727	D/2750/2008
170. ANSHUMAN	383- DDA FLATS, SEC-9,POCKET-2 , DWARKA, NEW DELHI- 110077. MOB:9818571429	D/1458/2011
171. GHANSHYAM MISHRA	B-131, B GS, BLOCK- TIS HAZARI COURT- DELHI- 110054. MOB: 9899794006	D1292/1995
172. RAHUL SHARMA	163, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI- 110003. MOB: +919811555971	D/1436/2001
173. PRAMOD KUMAR	19, LAWYERS CHAMBER, OLD BLOCK, SUPREME COURT, NEW DELHI. MOB: +919810154103	D/3131-A/99
174. NEERAJ KUMAR SHAMRA	T-1, 303 SUPREME COURT TOWERS, SEC-99, NOIDA-201301. MOB:	D/81/2000

		+919711690700	
175. ABHISHEK YADAV	716- NAURANG HOUSE, KG MARG, NEW DELHI- 110001. MOB: +919811319032, EMAIL: ADVOCATE.ABHISHEK37@GMAIL.COM		D/1733/2009
176. GURUDUTT SHARMA	544, LAWYER'S CHAMBER, DWARKA COURT, NEW DELHI-110075.		
177. KAPIL KUMAR TYAGI	MOB: 9868281911		D/1651/2001
178. TRILOK SINGH	H.NO.9/362, MANDOLI EXTN., DELHI-110093. MOB: 9810497887		D-117 /94
179. RAJEEV TIWARI	CHAMBER NO. E-706, KARKARDOOMA COURTS, DELHI-110032.		
180. MUKESH KUMAR	M: 9350171367		D-1184/2009
181. JATINDER KAUR	HOUSE NO 1165/11, 4 TH FLOOR, GOVINDPURI, KALKAJI, NEW DELHI-110019 MOB: 9773638523 EMAIL: JATINDER.KAUR322@GMAIL.COM		D-3213/1999
182. VISHAL CHOUDHARY	CH.NO.444, LAWYERS BLOCK, SAKET COURTS, NEW DELHI-110017. MOB: 9999150345		D-40/2002
183. PRIYANKA DAS	24, FIROZ GANDHI ROAD, FLAT NO. 4, LAJPAT NAGAR-III, NEW DELHI- 110024 PHONE NO: (M)+919910169784 EMAIL: PRIYANKA19INDIA@GMAIL.COM		D/1121/2013
184. SHAILESH MADIYAL	CHAMBERNO.208,C.K.DAPHTARYCHAMBE RS, TILAK LANE, SUPREME COURT OF INDIA, NEW DELHI -110001.		KAR/1523/02
185. SHADAAB ANWAR	SHADAABANWAR@GMAIL.COM MOB:+919891041222 +919999110551		D/181/2006
186. SANDEEP VISHNU	OFFICE-CUM-RESIDENCE: 4/59, F.F., VIDYA BHAWAN, ROOP NAGAR,		D/2954/2009

		DELHI-110007. CHAMBER: 248, G.F., WESTERN WING, TIS HAZARI COURTS, DELHI-110054. MOB: (+91) 9810394594 (+91) 9818038564 E-MAIL: SANDEEPVISHNU200 1@YAHOO.COM	
	187. SANDEEP TYAGI	CHAMBER NO.- 360 DISTRICT COURT, COLLECTORATE, RAJ NAGAR, GHAZIABAD, UTTAR PRADESH 201002	D/367-B/2001
	188. RANJAN TYAGI	H. NO. 272, BURARI VILLAGE, DELHI-84. MOB: 9213787272	D/2170/2007
	189. DURGA DUTTA	811, 8 TH FLOOR, VIJAYA BUILDING, 17 BARAKHAMBA ROAD, CANNAUGHT PLACE, NEW DELHI- 110001 MOB: 9811723914 EMAIL: DDDUTT1@GMAIL.COM	D/136/2011
	190. SONAL KUMAR SINGH	BUILDING NO. 16 BLOCK G SAKET NEW DELHI 110017, MOB. 9968555776	D//121/2006
	191. NITINJYA CHAUDHARY	4844/24, ANSARI ROAD, DARYAGANJ, NEW DELHI- 110002 MOB: 23275740,700 EMAIL: VPC.SCR@GMAIL.COM	--
	192. KAMESHWAR GUMBER	AE-64 (TOP FLOOR), LEX LAUREATE ROAD, SHALIMAR BAGH MOB: 9811930361 /8146008858 EMAIL: ADCV.K.GUMBER@GMAIL.COM	D/1420/2008
	193. MOHAN SHYAM	8, DDA COMMERCIAL COMPLEX, C2C, POCKET-2 , JANAKPURI, NEW DELHI- 110058 MOB: 9911110931 EMAIL: MOHAN.S@MLCPARTNERS.IN	D/3903-C/2010

194. PIYUSH GUPTA	CHAMBER NO. 377, BLOCK II, HIGH COURT OF DELHI, NEW DELHI 9818020868, 9899333790 GUPTAPIYUSH@LIVE.COM	D/1684/2008
195.		
196. VIJAY CHANDRA JOSHI	CHAMBER NO. 163, PATIALA HOUSE COURT. MOB: 9873677817	D/870/2001
197. AJAY JAIN	114, R.K. JAIN BLOCK, SUPREME COURT, 110001 AJAYJAINSC114@GMAIL.COM 9811044192	D/689/1995
198. ARNAV KUMAR	501, NILGIRI APARTMENTS, 9 BARAKHAMBA ROAD, NEW DELHI: 110001	D/708/11
199. CHRITARTH PALLI	D-411, FF, DEFENCE COLONY, NEW DELHI-24 9888277971 EMAIL: CHRITARTH04PALLI@GMAIL.COM	D/1827/2015
200. KARAN LAHIRI	C-45, FIRST FLOOR, NIZAMUDDIN EAST, NEW DELHI - 110013. TEL: + 91 98 182 89607 EMAIL: KARANLAHIRI@GMAIL.COM;	D/1644/09
201. ARJUN SINGH BHATI	A-430, DEFENCE COLONY, NEW DELHI-110034 MOB.: 9811678761	D/1921/2011

202. ARNAV KUMAR	501, NILGIRI APARTMENTS, 9, BARAKHAMBA ROAD, NEW DELHI- 110001 MOB.: 9873657406	D/708/2011
203. NITESH RANA	B- 45, GREATER KAILASH- I , NEW DELHI - 110048 MOB: 9811692022 EMAIL: NITESHHRANA18@GMAIL.COM	D/305/03
204. REEMA KHORANA	E-89 BASEMENT, MASJID MOTH, GREATER KAILASH- III, NEW DELHI - 110048 MOB: 9811135752 EMAIL: REEMAKHORANA@REDIFFMAIL.COM	D/510/1996
205. ATUL GULERIA	J-11, LGF, LAJPAT NAGAR-III, NEW DELHI-110024 MOB.: 9899183282 E-MAIL: MAILS@ATULGULERIA.COM	D-2090/2006
206. DR. RANJIT SINGH	416, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI MOB: 9968142031	B/7659/99
207. MAHENDER KUMAR	CH. NO. G- 308, KKD COURT COMPLEX, DELHI - 110032 MOB: 9899393940, 9355393940 EMAIL: ABCLEGAL308@GMAIL.COM	D/152/1999-R
208. TALISH RAY	336, KAVERI APARTMENT, D-6 , VASANT KUNJ, NEW DELHI- 110070. 9871861621	KAR 3164/03
209. VINISH PHOGAT	B-4/243, SAFDARJUNG ENCLAVE, NEW DELHI-110029 MOB.: 9716042883	D-1501/2013

210. RAJEEV KUMAR	H.NO.A-304, GF, DEFENCE COLONLY, NEW DELHI-110024 MOB.: 989900329	D/597/IIA/1996
211. ANUJA SAXENA	MOB: 9350105034 EMAIL: ANUJA.SAXENA@YAHOO.COM	D/717/1993
212. NIRAJ KUMAR	A-121, UPPER GROUND FLOOR, MAJLIS PARK, ADARSH NAGAR, DELHI-110033 MOB.: 9810020341	D/342/2001
213. VIVEK SOOD	172, GOLF LINKS, NEW DELHI - 110 003 MOB.: 9911571961	D/626/1992
214. SHEKAR VYAS	228, MUNIRKA VIHAR, NEW DELHI-110067 TEL: 9810568146.	D/1087/1995
215. AVNISH SINGH	5-B, NEELKANTH APARTMENT, I.P. EXTENSION, DELHI-1110 092. MOB.: 08826437138 EMAIL: AVNISHS05@GMAIL.COM	D/5-E/2006
216. ANIL KUMAR SINGH	P-P 32, MAURYA ENCLAVE, PITAMPURA, DELHI - 110034. MOB: 9212778289 EMAIL: ANILSINGH450@GMAIL.COM	D/365/C2001
217. GOPAL CHAND MISHRA	E-1855, SECOND FLOOR, KALKAJI , SOUTH DELHI , DELHI - 110019 MOB: 9540230480, 8327773973 EMAIL: GCMISHRA1959BGR@YAHOO.CO.IN	O-306/1983

218. NIRVIKAR VERMA	FLAT NO.103, RZF 1/382, STREET NO.2, MAHAVIR ENCLAVE-1, NEW DELHI-110045. MOB.: 8799786887	D/2206/2009
219. RITU RENIWAL	CONSULTATION ROOM. IV, C.K. DAPHTRY BLOCK, SUPREME COURT OF INDIA, NEW DELHI. MOB.: 7678369121	R/532/2013
220. TANVIR AHMED ANSARI	H.NO.350, SECTOR-14, SONEPAT-131001 MOB.: 9812283654.	D/2487/2008
221. MS. UMA PRASUNA BACHU	QR. NO 566, PUSHP VIHAR, M.B ROAD, NEW DELHI- 110017 MOB: 9899867209, 8826713693 EMAIL: ADVOCATEUMAPRASUNA@GMAIL.COM	D/2637-C/2012
222. SHUBHAM PRASAD	196, GULMOHAR ENCLAVE, NEW DELHI-110049 MOB.: 9999894016.	D/1665/2019
223. JATIN SINGH	CH. NO. 92, PATIALA COURTS, NEW DELHI- 110001 MOB: 9810102233 EMAIL: JATINPPP@GMAIL.COM	D-2777/A/2011
224. ANKUR YADAV	303, C. K. DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI - 110 001 MOB.: 8130360002	UP/8107/2010
225. ATUL KRISHNA	CH. NO. 516-A, 2 ND FLOOR, WESTERN WING, TIS HAZARI COURT, NEW DELHI- 110034 MOB: 8010414123, 7982551523 EMAIL: ADVOCATEATULKRISHNA@GMAIL.COM	D/879-A/2011

226. IMRAN AZEEM	CH. NO. 694, PATIALA HOUSE COURTS, NEW DELHI - 110001 MOB: 9312340686, 9667450690	D/391-A/1989
227. MOHD. FUZAIL KHAN	114, LAWYERS CHAMBER.R.K PURAM JAIN BLOCK SUPEREME COURT , NEW DELHI- MOB: 9818331923 EMAIL: MOHDFUZAILKHAN@YAHOO.COM	UP/11435/2003
228. MANISH KUMAR	S-138, LGF, GREATER KAILASH PART-1, NEW DELHI-110048 MOB.: 8287004046	D/747/2013
229. ANJU GUPTA	DU-33, PITAMPURA, DELHI- 110034 MOB:9211113560, 9811582955 EMAIL: CHERUB_GOEL@YAHOO.CO.IN	D/668/1991
230. CHANDRASHEKHAR SINGH	Q-22-B, NEAR RAILWAY CROSSING, JANPURA EXTN., NEW DELHI - 110 014. MOB.: 9899995273	D/3252/2009
231. JAI PRAKASH	H.NO.40, GF, HANUMAN LANE, CONNAUGHT PLACE, NEW DELHI - 110 001 MOB.: 9990679784	D/2440/2012
232. PRAKASH SINGH NEGI	CH NO. 287, BLOCK 11, LAWYERS CHAMBER, DELHI HIGH COURTS- 110003 MOB: 9871140409 EMAIL: PNEGI69@GMAIL.COM	D/2261/2011
233. SANDEEP MUDGAL	CH. NO. 563, WESTERN WING, TIZ HAZARI COURT, DELHI- 110034 MOB: 9958500668 EMAIL: SANDEEPMDGL@YAHOO.CO.IN	D/816/2005

	234. SUSHIL RAAJA	LAWYERS CHAMBER 145, DELHI HIGH COURT, NEW DELHI - 110003 MOB: 9212717171	D/969/2015
	235. UMESH KUMAR BURNWAL	H.NO.C-45, PANCHSHEEL VIHAR, MALVIYA NAGAR, NEW DELHI - 110 017 MOB.: 9315635350	D/1632/2011
	236. N. K. AGGARWAL	1. CHAMBER NO: 106, LAWYERS CHAMBER BLOCK- III, DELHI HIGH COURT, NEW DELHI 2. CHAMBER NO: 308-A, LAWYERS CHAMBER BLOCK, DISTRICT COURTS, DWARKA, SECTOR 10, NEW DELHI-75 PHONE NO: +91-9818342898 E-MAIL: ADVKNKAGGARWAL@GMAIL.COM	D-1349/2004
	237. OM PRAKASH	6, GOLF APARTMENT , RAMAN MAHARISHI MARG, NEW DELHI - 110003 MOB: 9818199103 EMAIL: OPLAWASSOCIATES@GMAIL.COM	D/3372/99
	238. KIRAT SINGH NAGRA	DSK LEGAL, ESC HOUSE (1 ST & 2 ND FLOOR), 155, OKHLA PHASE - III, NEW DELHI- 110020 MOB: 99100093444 EMAIL: KIRAT.NAGRA@DSKLEGAL.COM , KIRATNAGRA@GMAIL.COM	D/1149/2003
	239. RAJNEESH KUMAR GAIND	E-189, GROUND FLOOR, GREATER KAILASH PART-II, NEW DELHI-110048 MOB: 9810262633 EMAIL:	D/341/1987

		RAJNEESH_GAIND@REDIFFMAIL.COM	
	240. MS. NIDHI BANGA	E-6, SF, JUNGPURA EXTENSION, NEW DELHI - 110014 LANDLINE: 011-43008724 MOBILE: 9999221769 EMAIL: NBLAWFIRM@YAHOO.COM	D/1713/2009
	241. ROHIT PURI	E-575-A, GREATER KAILASH-II, NEW DELHI-110048 MOB: 9810646822 TEL: 011-41437337-8 EMAIL: ROHITPURI@LEXPRO.CO.IN	D/579/2004
	242. SACHIN BHANOT	C-142, 2 ND FLOOR, SUNCITY, SECTOR-54, GURUGRAM, MOB: 9650507915 EMAIL: SACHINBHANOT566@GMAIL.COM	D/2533/2015
GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION)	MR. SHAGUN SHAHI CHUGH, ADVOCATE, SENIOR PANEL COUNSEL	69, SOUTH AVENUE, PRESIDENTIAL ESTATE, TEEN MURTI MARG, NEW DELHI-110011 MOBILE: 9779645915	PH/4181/2019
[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION BEFORE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER: ORDER DATED 27.10.2023]	MR. VARUN VATS, ADVOCATE SENIOR PANEL COUNSEL	B-404, PRINTERS APARTMENT PLOT NO. 18, SECTOR-13, ROHINI, NEW DELHI-110085 MOBILE: 9654333800	D/2468/2018
	<u>GOVERNMENT PLEADER</u>		
	243. AMIT ACHARYA	CONSULTATION ROOM , LCB-I DELHI HIGH COURT , DELHI-03 9873024619 / 7011299627 AMITACHARYA1083@GMAIL.COM	D/344/2018

244. RESHESH MANI TRIPATHI	U-245 , SHAKARPUR , DELHI-92 9310350656 MANIRISHESH@GMAIL.COM	D/1310-V/2002
245. TEJASWINI VERMA	C-64,SF, MALVIYA NAGAR , NEW DELHI-17 TEJASWANIVERMA@HOTMAIL.COM 9810199649	D/4589/2018
246. SAMIKSHA	WZ-272, INDERPURI , NEW DELHI ADV.SAMIKSHA@GMAIL.COM 9968944861	D/3553/2020
247. AYUSH ANAND	C-244, DLF CAPITAL GREENS , NEW MOTI NAGAR, NEW DELHI 9958854192	D/4613/2016
248. MUGDHA PANDE	JORBAGH,NEW DELHI,NEW DELHI-110003 9967978105	D/5714/2017
249. MAHAMAYA CHATTERJEE	AM-904, AMRAPALI VILLAGE APARTMENT, NYAY KHAND INDRAPURAM UP - 201014 9953697445 MAHAMAYACHATERJEE@GMAIL.COM	D/2201/2017
250. ROHAN GUPTA	4 , CAVALRY LINES MALL ROAD , DELHI-110007 RGUPTA2385@GMAIL.COM 9811938833	D/3482/2013
251. VINOD KUMAR TIWARI	CONSULTATION ROOM DELHI HIGH COURT , NEW DELHI-03 RES. H. NO. 2396 , GALI NO. 12 BIHARI COLONY , SHAHDARA DELHI-110032 VINOD013@GMAIL.COM 7042632204	UP/2840/2003

252. YASH TANDON	CM4-1203 SUPERTECHCAPETOWN , SECTOR-74 NOIDA , UP 9910979764 YASHTANDON@LIVE.COM	UP/10823/2010
253. BHASKAR PANDEY	D 15 , GROUND FLOOR , ELDECO RESIDENCY GREEN SECTOR PI -1 , GREATER NOIDA , G.B. NAGAR 9953781206 BHASKARPANDEY7@GMAIL.COM	D/3598A/2009
254. AISHWARYA DOBHAL	FLAT NO. 160 , 3 RD FLOOR ROSE APARTMENTS , SECTOR 18 B DWARKA 9557844741 LEGAL.AISHWARYA@GMAIL.COM	D/2045/2017
255. AKSHAY	CH. NO. 502 , BLOCK-III , DELHI HIGH COURT DELHI-110003 RAVI.AKSHAY1918@GMAIL.COM PH. 8448826400	D/5445/2017
256. HILAL HAIDER	CH. NO. 101 , BLOCK-III DELHI HIGH COURT , DELHI-03 9811592823 HILAL.LEGAL@GMAIL.COM	D-1136/1998(R)
257. VIDHI GUPTA	CH. NO. 173 , BLOCK-II DELHI HIGH COURT , DELHI-110003 9910170303 VIDHIGUPTA2000@GMAIL.COM	D/2090/2009
258. SUKHMINDER SINGH AHLUWALIA	CH. NO. 495 , BLOCK-II DELHI HIGH COURT , DELHI- 03 CHAMBER495@GMAIL.COM 9650160444	D/601/2004
259. SUGANDHA JAIN	E-86 , EAST OF KAILASH NEW	D/3533/2016

	DELHI , DELHI-110065 SUGANDHAJAIN2704@GMAIL.COM 7768044849	
260. SARVAN KUMAR	CH. NO. 459 , BLOCK-I DELHI HIGH COURT DELHI -110003 ADVOCATESARVAN@GMAIL.COM 9810763691	D/3389/2018
261. GOKUL SHARMA	CH. NO. 459 , BLOCK- I DELHI HIGH COURT , DELHI-03 GOKULATRYA@GMAIL.COM	D/3296/2019
262. PRADEEP KUMAR JHA	CH. NO. 742-D , LAWYERS CHAMBER BLOCK SAKET DISTRICT COURT , SAKET , NEW DELHI-17 9953133627 JHAPRADEEP2010@HOTMAIL.COM	D/1181/2007
263. ATUL AGARWAL	551, PATIALA HOUSE COURT NEW DELHI-110001 ATULAGARWAL13@GMAIL.COM 8826235476	UP/18833/210
264. LAKHMI CHAND	431, PATIALA HOUSE COURT LAKHMICHND@GMAIL.COM 9350538109	D/1867/2004
265. BHUVNESH VIKRAM SRIVASTAVA	N-248, JALVAYU VIHAR, SEC 25, NOIDA, G.B. NAGAR, UP CONSULTINGVIKRAM@GMAIL.COM 9868115092 /9810335092	D-95R/1998
266. SHOBHIT GAUR	A1-73, 3 RD FLOOR, PASCHIMVIHAR, NEW DELHI-110063 SHOBHITNANU@GMAIL.COM	D/1742/2010
267. ANISHA KAUSHIK	3/11, 2 ND FLOOR, OLD RAJINDER	D/2342/1999

		NAGAR, NEW DELHI-110060 ANISHAKAUSHIK05@GMAIL.COM	
268. RAHUL KUMAR SHARMA		P-6/B, FIRST FLOOR, JANGPURA EXTENSION, NEW DELHI-110014 RAHULPANDIT.SCI@GMAIL.COM	D/2399/2018
269. MADHURENDRA JHA		CHAMBER NO. 320, LAWYERS CHAMBERS BLOCK , DWARKA COURT ADVOCATE.M.JHA@GMAIL.COM 9555960004	D/2045/2012
270. NISHANT PRATEEK		G-37, BASEMENT, JANGPURA EXTENSION, NEW DELHI-110014 NISHANTPRATEEKADVOCATE@GMAIL.COM 9999922423	D/734/2011
271. AJAY UPADHYAY		F-2, LADO SARAI, NEW DELHI- 110030 AJAYUPADHYAY@GMAIL.COM 9971002798	D/1563/2002
272. RAVINDER TIWARI		H.NO. F-17/7, JAWAHAR PARK, DEVLI ROAD, KHANPUR, DELHI- 110080 RAV.ASSOCIATES@GMAIL.COM 9810134970	D/730/2007
273. MANU PRABHAKAR		E-2, KALKAJI POLICE COLONY, KALKAJI, NEW DELHI-110019 PRABHAKARMANU@GMAIL.COM 9015853090	D/2785/2012
274. PUNEESH GARG		40-A, POCKET-A, DDA SFS FLATS, SUKHDEV VIHAR, NEW DELHI-110025 GARGPUNEESHADV@GMAIL.COM	D/618/2004

		9990400460	
275. KAPIL DEV YADAV	E-604, KARKARDOOMA COURT; DELHI-110032 ADV KAPIL DEV YADAV@GMAIL.COM 9555536530		D/3616/2015
276. NEERAJ SHARMA	92, LAWYERS CHAMBERS, CIVIL WING, D-54 NEERAJSHARMA.ADV@REDIFFMAIL.COM 9811936894		D/0680/2009
277. KANISHK KHARBANDA	209, POST OFFICE BLOCK, KRISHNA NAGAR, DELHI KANISHK.KHARBANDA20@GMAIL.COM 9999457850		D-3511/16
278. PRIYANK	15, GF, VASUDHA ENCLAVE, PRITAM PURA, DELHI-110034 MOHAN.PRIYANK@GMAIL.COM 9810649496		D/3948/2014
279. ABHISHEK SRIVASTAVA	D-21 A RAJEEV NAGAR DELHI - 110086 LAWYERABHISHEK.SHRIVASTAV@GMAIL.COM 9910172350		D/711/2013
280. RAVINDER KUMAR	RZ 224/16, TUGHLAKABAD EXTENSION NEW DELHI - 110019 9718511248 RKBHATIADV99@GMAIL.COM		D-1933-2009
281. SHAILENDRA KR. JAISWAL	J-3/264, DDA FLATS KALKA JI NEW DELHI -110019 SKJAISWAL.ADV@GMAIL.COM 9540003835		D/1297/2000

282. SWAMI NATH	CH. NO. 209, LAWYERS CHAMBER BLOCK N D 110019 9873400656 SWAMIADVDELHI@GMAIL.COM		D-668D/2009
283. DEEPA MALIK	A-72 , VASANT KUNJ , NEW DELHI - 110070 8447257069 LEGALLYME24@GMAIL.COM		D/4397/2016
284. PRAJESH VIKRAM SRIVASTAVA	FLAT NO. 192 , A- 4 KONARK APARTMENTS , KALKAJI EXTENSION NEW DELHI-110019 7982787017 PRAJESHADVOCATE@GMAIL.COM		D/4380/2017
285. KABIR KUMAR HAZARIKA	CH. NO. 642F, LAWYERS BLOCK SAKET DISTRICT COURT N D 110017 ADVKABIRLRLF@GMAIL.COM 9810059808		D-2605/2017
286. RAVINDRA VIKRAM SINGH	CH 87 PATIALA HOUSE COURT N D 110001 9810994987 INFO@ASSOCIATESANDRV.IN		D/6582/2018
287. LAKSHYA VERMA	H. NO. E-654, STREET NO. 9 NFC NEAR GOYAL STORE SECTOR 23 SANJOY NAGAR, GZB UP 201002 8979048341 LAKSHYALAWYER26@GMAIL.COM		D/6947/2020
288. VANDANA	H. NO. 69 GALI NO. 21 BLOCK A-1 BANGALI COLONY SANT NAGAR BURARI DELHI 110084 9654550892 VANDNASHARMA544@GMAIL.COM		D-2077/2010

289. NIYATI SHARMA	E-410, LAWYERS CHAMBER, KKD COURT, DELHI - 110032 8587027428 SHARMA.NIYATI29@GMAIL.COM	D/5550/2019
290. ABHISHEK KHANNA	H. NO. 2 BLOCK A1, OPPO RANI PUBLIC SCHOOL NEW DELHI - 110084 9953432792 ADV.KHANNAABHISHEK@GMAIL.COM	D/1373/2014
291. SEEMA SINGH	I - 1602 RISHABH CLOUD 9 AHINSA KHAND 2 INDRAPURAM GZB 8588871365 SEEMA_SINGH37@YAHOO.COM	D-3090/2009
292. JITENDRA KUMAR TRIPATHI	CH. NO. 82 RK SEN BLOCK SUPREME COURT OF INDIA N D 110001 9990952670 JITENDRATRIPATHINLIU@GMAIL.COM	MP/2620/2009
293. HARSHBIR SINGH KOHLI	J-164, RAJOURI GARDEN, NEW DELHI-27 9810658944	D-2134/2009
294. AKASH GUPTA	325, TIKONA PARK, JWALA NAGAR, SHAHDARA, DELHI-32 9999797603	D-3730/2018
295. PRATEEK GUPTA	318, DHEERPUR, NIRANKARI COLONY, NEAR MUKHERJI NAGAR, DELHI-09 9971775882	D-7498/2018
296. ARMAAN GUPTA	240, DAYANAND VIHAR, DELHI-92 8800099949	D-2859/2016
297. ARPIT MAHESHWARI	1801, PAVILION HEIGHTS 01, JAYPEE WISHTOWN, SEC.128,	D-545/2011

		NOIDA, U.P. 9560032037	
298. DHANANJAY MEHLAWAT		BM-38, SHALIMAR BAGH, DELHI-88 9911006159	D-1413/2011
299. KAPIL GOYAL		7/278 JAWAHAR STREET, SHAHDARA, DELHI-32 9999259904	D-1255/2014
300. NIDHI BHUWANIA		787, CA APARTMENT, PASCHIM VIHAR, NEW DELHI-63 9650259099	D-1282/2014
301. AMIT SHARMA		1/4649/17B, NEW MODERN SHAHDARA, DELHI-110032 8800172207	D-4347/2015
302. AASHISH GUMBER		B-80, IIND FLOOR, B.K.DUTTA COLONYLODHI COLONY(ROAD,),NEW DELHI-3 9953173298	D-2077/2011
303. RAJ KARAN SHARMA		M-20, LGF, LAJPAT NAGAR-II, NEW DELHI-110024 9871454546	D/868/2014
304. KESHAV SEHGAL		62, ASHOK ROAD, NEW DELHI 9999989899 KESHAVSEHGAL.LAW@GMAIL.COM	D/3345/2017
305. YASH AGGARWAL		224, IIND FLOOR, TOWER IV DLF CAPITAL GREENS, MOTI NAGAR, DELHI - 110015 9899883722 ADVYASHAGGARWAL@GMAIL.COM	D/1857/2020
306. LOVI TYAGI		MANDULA TRONICA CITY, GAZIABAD 8010080066	D/3138/2016
307. SAJAN SHANKAR PRASAD		C-139, DEFENCE COLONY DELHI 110024	D/18241/18

	9999-343-357 OFFICEOFSAJANSHANKAR@GMAIL.COM	
308. SH. MIMANSAK BHARDWAJ	CH.NO-679, LAWYER'S CHAMBER SAKET COURT, NEW DELHI 8800177082 MBRAHULKM619@GMAIL.COM	D/4189/2015
309. SH. ANIL DEVLAL	FLAT NO-7, L.I.G.FLATS, HASTSAL, NEW DELHI 110059 9911050900 ADVOCATEDEVLAL@GMAIL.COM	D/4982/2019
310. ABHIJEET KUMAR BHATT	A 25 DDA, KALYAN VIHAR, OLD GUPTA COLONY 9123442682	D/9301/2021
311. BHARATA KUMAR SINGH	PLOT NO.138, FLAT S-4, ROOF TOP, SECTOR-5, VAISHALI, GHAZIABAD-201010 7827065676	D-1490/2017
312. ARUN DHIMAN	CHAMBER NO. 849, 8TH FLOOR, DWARKA COURT COMPLEX, SECTOR, 10, DWARKA, NEW DELHI-110075. MOB. NO. 9891972707, LAND LINE 011-46072707, EMAIL: INFO.GLXLAW@GMAIL.COM	D/2355/2005
313. SHAURYA R. RAI	C-13 VIDYUT APARTMENTS PLOT -2 SECTOR -12 DWARKA NEW DELHI- 110075 9013246903	D-6078/2019
314. SANTOSH KUMAR	CHAMBER NO. 539, PATIALA HOUSE COURTS, NEW DELHI -1 E MAIL: ADVSKR0207@YAHOO.CO.IN	D/3187/1999

	9312152422	
315. DEVVRAT YADAV	NIRANKARI COLONY , DELHI 8285815626	D/7444/2020
316. SACHIN VATS	E 467, DDA FLAT DWARKA ,NEW DELHI 8789963652	D/8580/21
317. SHASHANK	MUKESHKHARI APPARTMENT ,SULTANPUR, NEW DELHI 8002867317 SHASHANRANJAN605@GMAIL.COM	D/6416/21
318. DEEPESH	F/B 247,LATPAT NAGAR,SAHIBABAD,NEW DELHI, 9811628706	D/723/2001
319. VIVEK NAGAR	VILL- ACCHEJA,GAUTAM BUDH NAGAR 9971873007	D/3827/2021
320. RAJ KUMAR YADAV	319,LAYERS CHAMBER ,PATIALA HOUSE COURT 9899302317	D/318/2000
321. ANIRUDH SHUKLA	3994, FF, AJMERI GATE, DELHI. MOB: 9868333448	D/406/B2005
322. NISHANT KUMAR	G-303,3 RD FLOOR, KARKARDOOMA COURTS, LAWYERS CHAMBERS, DELHI-110032	D-4697/2016
323. ASHUTOSH JHA	2/6-C, LGF, JANGPURA-A, NEW DELHI-14 MOB: 9911588191	--
324. SARTHAK CHATURVEDI	221, NEW LAWYERS CHAMBER SETALVAD BLOCK , BHAGWAN DAS ROAD SUPREME COURT OF INDIA NEW	--

	DELHI-110001 MOB: 9810263001	
325.		
326. SAHAJ GARG	DDA SFS FLAT NO.20, DR. MUKHERJEE NAGAR, DELHI-110009. MOB: 9999553353	D/930/2016
327. CHITVAN SINGHAL	E-168 IIND FLOOR, GK-I, NEW DELHI-48. MOB: 9920814714	D/1641/2016
328. ANUKALP JAIN	R-9, SOUTH EXTN., PART-2, NEW DELHI-110049. MOB: 9999911484	D/1328/2016
329. SAMEER SUMAN SINHA	B-15, JANGPURA EXT., NEW DELHI- 14, AND "KOSMOS" TOWER, KM05, FLAT NO. 701, JAYPEE GREENS WISH TOWN, SECTOR 134, NOIDA, UP MOB: 8083815862, 7053641738	D/1628/2017
330. KUNAL PUNJ	240, 2 ND FLOOR LAWYER'S CHAMBER BLOCK, SAKET COURT, NEW DELHI- 110017. MOB: 9953236185	D/2812/2013
331. RUCHIKA BHAN	842, LAWYER'S CHAMBER COMPLEX, SECTOR 10, DWARKA, NEW DELHI- 110075.MOB: 9560789072	D/566/2012
332. KARAN CHAHAR	C-253, FISRT FLOOR, DEFENCE COLONY, NEW DELHI.MOB: 8800754883	D/3338/2017
333. SANYAM JAIN	167-D, DDA FLATS MANSAROVAR PARK, SHAHADRA DELHI-	D/1311/2013

		110032.MOB: 9953926219	
334. PRIYANKA ARORA		11/203, GEETA COLONY, DELHI-110031. MOB: 9266699974	D/3390/2012
335. VIKASH KUMAR SHARMA		G-411, KARKARDOOMA COURT COMPLEX, NEW DELHI. MOB: 9818028057	D/938/2011
336. CHETANYA PURI		246A, LAWYERS CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI. MOB: 9810884689	D/1512/2010
337. RUPALI KAPOOR		B-236, YOJANA VIHAR, NEW DELHI-92. MOB: 9999761604	--
338. BHAGAT SINGH		HR-209, STREET NO. 5, PUL PRAHLAD PUR, DELHI-44. MOB: 9599157095	D/3763/2014
339. KUSHAGRA KUMAR		205, VARDHMAN BANHOFF PLAZA, PLOT NO.6, POCKET 7, DWARKA SECTOR-12, NEW DELHI-110078. MOB: 9910770710	D/4302/2017
340. MONIKA JARYAL		16902/2, 2 ND FLOOR, GULZARI, KOTLA MUBARAKPUR, NEW DELHI-110003. NEW DELHI-110024. MOB:8447946049	D/5945/2018
341. SIDHANTH GUPTA		143, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003.MOB: 9582947762	D-1612/2015
342. PRASHANT RAWAT		CHAMBER NO.163, PATIALA HOUSE COURTS, NEW DELHI-110001. MOB:	D/6072/2017

	9711116607	
343. KAMAL RATTAN DIGPAUL	B-5/71, GF, SAFDARJUNG ENCLAVE, NEW DELHI. MOB: 9582543344	D/1509/2020
344. DAMINI GARG	CHAMBER NO. 160, PATIALA HOUSE COURTS, NEW DELHI. MOB: 8527508601	D/6905/2019
345. MOHIT JOSHI	CHAMBER NO.163, PATIALA HOUSE COURTS, NEW DELHI-110001.MOB: 9899869797	D/1971/2020
346. SOUMAVA KARMAKAR	CHAMBER NO. 138, PATIALA HOUSE COURTS, NEW DELHI.MOB: 8918210300	WB/1219/2013
347. KAUSHAL JEET KAIT	8-B, LODHI ESTATE, NEW DELHI-3. MOB: 9013908391	D/1985/2020
348. KRITAGYA KUMAR KAIT	8-B, LODHI ESTATE, NEW DELHI-3 MOB:9968955368	D/1986/2020
349. GURJAS SINGH NARULA	163, PATIALA HOUSE COURT, NEW DELHI-1MOB: 9997979363	D/1968/2020
350. DEEPAK TANWER	WZ 912, RING ROAD, NARAINA, NEW DELHI 110028, MOB: 9582124124	D/2427/2015
351. POONAM	A-4, PASCHIM VIHAR, DELHI. MOB : 9999627154	D/4368/2014
352. KAVITA RAWAT	L-23/B, DILSHAD GARDEN, DELHI MOB: 8130697282	D/327/2011
353. PRIYA MISHRA	CHAMBER NO 280, PATIALA HOUSE NEW DELHI- 110001, MOB: 9999066607	D/6437/2017
354. VEDANSH ANAND	OFFICE: 1, 103 SURYA MANSION, KAUSHALYA PARK, HAUZ KHAS , NEW DELHI -110016 MOB:+918076802450,	D/3478/2020

	+919643051205 EMAIL: VEDANSH.ANAND@OUTLOOK.COM / VEDANSHOFFICE@GMAIL.COM	
355. KAUTILAYA BIRAT	TF-401, NEW MANGLAPURI, GURGAON MEHRULI ROAD, CHATTARPUR 110030. MOB: 7751855058	D/6227/2019
356. RUDRA PALIWAL	B-45, RETREAT APTS, PATPARGANJ, NEW DELHI-110092. MOB: 7014343327	R/370/2021
357. NEHA SHARMA	1/26 EAST GURU ANGAD NAGAR, SWASTH VIHAR, NEW DELHI 110092 MOB: 9891200298	D/5863/2017
358. HIMANSHU BIDHURI	179/SUNPAT HOUSE, VILLAGE- TUGLAQABAD, NEW DELHI- 110044. MOB: 9718097777	D/5262/2018
359. WAIZE ALI NOOR	17, BHOGAL LANE, JANGPURA, NEW DELHI-14. MOB: 8527837602	D/1378/2012
360. SUDITI BATRA	S-174, PANCHSHEEL PARK, NEW DELHI -110017. MOB: 9953908812	D/2536/2017
361. AKSHAY GADEOCK	GH-13/810, PASCHIM VIHAR, NEW DELHI -110087. MOB: 9999717724	D/3349/2018.
362. RISHAV DUBEY	O/11/B BASEMENT , JUNG PURA EXTENSION, NEW DELHI- 110014, MOB: 9540525402	D/7687/2019
363. PRERNA DHALL	CHAMBER NO- 163, PATIALA HOUSE COURT MOB: 9711754121	D/9213/2019
364. GEETANJALI TYAGI	N-29B, LGF, JANGPURA EXTENSION, NEW DELHI-110014, MOB: 9873527771	D-6668-2018
365. ANKIT VERMA	CHAMBER NO. 3 , PATIALA HOUSE COURT, NEW DELHI- 110001. MOB:	--

	9999197883	
366. ANSHUL GUPTA	R-514/LGF/NEW RAJENDRA NAGAR, NEW DELHI . MOB: 9810294088	D/433/2011
367. VARUN JAMWAL	B-99, SHAKTI APARTMENT, PLOT NO. 5, SECTOR 9, ROHINI, NEW DELHI - 110085. MOB: 8860878830	--
368. SAHIB GUDEEP SINGH	FLAT NO -210, SECOND FLOOR, ANSAL IMPERIAL TOWER, BLOCK - C, NARAINA VIHAR 110028. MOB: 9999496532	D/3322/2017
369. ANUJ TIWARI	ADDRESS: A-52, NIRMAN VIHAR, NEW DELHI- 110092. MOB: 9137603370.	UP/08502/2017
370. VARUN KR GARG	D-618, LAWYERS CHAMBERS,KARKARDOOMA COURT - 110032. MOB: 9910101042	D/2835/2015
371. ABHISHEK GUPTA	N-29, B, LGF, JUNG PURA EXTENSION, NEW DELHI - 110014. MOB: 9953472621	--
372. NEERAJ KUMAR JHA	E-84A, MANSARAM PARK, UTTAM NAGAR, NEW DELHI- 110059. MOB: 8447470366	D/1600/2011
373. PARUL MEHRA	8375824055, EMAIL ID; PARULJAMWALLEGAL@GMAIL.COM	--
374. RAVINDRA VIKRAM SINGH	CHAMBER 87, PATIALA HOUSE COURT, INDIA GATE NEW DELHI - 110011. 9810994987	D/6582/2018
375. SHWETA SHARMA	738, WESTERN WING , TIS HAZARI COURT - 110054. MOB: 8882186210	D/4004/2012
376. MAMTA TIWARI	10A, POCKET A, MAYUR VIHAR, PHASE- 2, DELHI. 110091. MOB: 9582499136	D/23909/2009
377. ARCHANA KUMARI	CHAMBER NO- 911, LAWYERS CHAMBERS COMPLEX- ROHINI COURT COMPLEX. MOB: 8368259391	D/5307/2018
378. PRIYANKA SWAMI	H-11, LGF, LAJPAT NAGAR-III, N.	D/4476/2010

	DELHI-24. MOB: 8800656660	
379. LALMAN YADAV	--	D/1124/2010
380. SHAURYA R. RAI	C-13, VIDYUT APARTMENT, PLOT-2, SECTOR -12, DWARKA, NEW DELHI- 110075. MOB: +919013246903, EMAIL:OFFICESRAI@GMAIL.COM	D/6078/2019
381. DEVESH DUBEY	133F, POCKET-1, MAYUR VIHAR-1, 110091 MOB: +918962274705	--
382. AWNISH KUMAR	A-53, 1 ST FLOOR, GURUNANAKPURA, LAXMI NAGAR, DELHI- 110092 . MOB: +919873579804	D/1226/2013
383. MR RAJENDER KR RAWAT	382/2, PRADHAN MARG, NIRKANRI COLONY, DELHI- 110009, MOB: +919810053768	D/142/1999
384. AJEET YADAV	WZ-10, FIRST FLOOR, PALAM, DELHI-110045 MOB: 97113-97477	D-971/2019
385. NIKHIL RAJPUT	A-1/139-140, SECTOR-4, ROHINI, DELHI-110085. MOB: 95555-94947	D-2820/2018
386. VISHAKHA	AM LEGAL 302 ADISHWAR APARTMENT, 34 FIROZ SHAH ROAD, NEW DELHI - 110 001 VISHAKHAK67@GMAIL.COM , 7503717848	Enrolled in year 2016
387. SUNIETA OJHA	336, KAVERI APARTMENT, D-6 , VASANT KUNJ , NEW DELHI- 110070 MOB: 8800237326 EMAIL: SUNIETA.OJHA@GMAIL.COM	D/175/2004
388. GUNJAN GUPTA	BULDING NO. 16 BLOCK G SAKET NEW DELHI-110017	Enrolled in year 2007
389. PRADEEP VERMA	33 1ST FLOOR BEGUMPUR PARK, MALVIYA NAGAR, NEW DELHI- 110017	D/2541/2020

		MOB: 9868138380 EMAIL: PRADEEP.VERMA@OUTLOOK.IN	
390. SUMIT THAKUR		Q-16 , LOWER GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI- 110014 MOB: 9968454481 EMAIL: THAKURSUMIT79@GMAIL.COM	D/577/2007
391. VIKRAMADITYA SINGH		502, SILVER ARCH APARTMENT, 22, FEROZ SHAH ROAD, NEW DELHI- 110001 MOB: 8587010129 EMAIL: VIKRAMADITYA.LAW@GMAIL.COM	D/---/2013
392. PRADEEP KUMAR SHARMA		144, PATIALA HOUSE COURT, NEW DELHI 9968976612	D/270-C/09
393. AMARJEET SINGH		B-252, III FLOOR , PRIYADARSHINI VIHAR, DELHI- 110092 MOB: 9911111950 EMAIL: AMARJEETSINGHADV@GMAIL.COM	D/---/2009
394. NIMISHA MENON		D-55, SECOND FLOOR, GULMOHAR PARK, NEW DELHI- 110049 MOB: 7508496369 EMAIL: NIMISHA.MENON@OUTLOOK.COM	D/3546/2017
395. ANKIT ROY		22, KAILASH KUNJ APARTNET, GREATER KAILASH- I, NEW DELHI- 110048 MOB: 8130584944 EMAIL: ANKITROY577@GMAIL.COM	D/3065/2015
396. PRATEEK DHANDA		D1- 16, RABINDRA NAGAR, NEW DELHI- 110003 MOB: 9953929705	D/---/2015

		EMAIL: PRATEEKDHANDA@ZOHO.COM	
397. GAURAV GUPTA	WZ 170H OFFICE/ SHOP NO. 2 G BLOCK HARI NAGAR JAIL ROAD. GAURAVMIRCHIA@GMAIL.COM 9716506720		D/6929/2018
398. ABHISHEK SINGH	H.NO 17 , MAHADEV ROAD, NEAR THE PARLIAMENT , NEW DELHI - 110001 MOB: 9953495600 EMAIL: ABHISHEKDPSRKP1994@GMAIL.COM		D/2018
399. VINAYAK SHARMA	A-29 C. R. PARK, NEW DELHI- 110019 EMAIL: VINAYAKSHARMA.LAW@GMAIL.COM CONTACT NUMBER: +91 9958728654		D/6321/2018
400. HARDIK BEDI	CHAMBER NO 212, LAWYER CHAMBER BLOCKIII, DELHI HIGH COURT, NEW DELHI - MOB: 9999968277 EMAIL: HARDIKBEDI20@GMAIL.COM		D/2937/2016
401.			
402. MANPREET KAUR BHASIN	E-9, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI- 110013 MOB: 9810640033 EMAIL: MANPREETKAURBHASIN@GMAIL.COM		D/1997
403. GOPAL CHANDRA MISHRA	E-1855, SECOND FLOOR, KALKAJI , SOUTH DELHI , DELHI - 110019 MOB: 9540230480, 8327773973 EMAIL: GCMISHRA1959BGR@YAHOO.CO.IN		O-306/1983
404. FARMAN ALI	E-153, FIRST FLOOR, GREATER KAILASH 2 PART 3, NEW DELHI - MOB: 946944888		2016

		EMAIL: 11FARMAN11@GMAIL.COM	
405. AAKASH MEENA		115, MOTI BAGH, DELHI- 110021 MOB: 9205383599 EMAIL: AAKASHMEENA79@GMAIL.COM	D/4194/2018
406. TUSHAR MALIK		WADHWA LAW CHAMBER, D-13, KALKAJI EXTENSION, NEW DELHI- 110019 MOB: 7838420131 EMAIL: TUSHARMALIK78@GMAIL.COM	D/1780/2016
407. TRILOK SINGH BISHT		174-A, POCKET- A , MAYUR VIHAR , PHASE- II, DELHI- 110091 MOB: 9811276553 EMAIL: TRILOKS BISHT@YAHOO.IN	UK-597/2016
408. POOJA TALWAR		A-89, MALVIYA NAGAR, NEW DELHI - 110017 MOB: 9773848333 EMAIL: POOJATALWAR281194@GMAIL.COM	--
409. KARAN MENDIRATTA		A-89, MALVIYA NAGAR, NEW DELHI - 110017 MOB:9711217721 EMAIL: KARANMENDIRATTA2GMAIL.COM	--
410. AKASH SETHI		EMAIL; ADV.AKASHSETHI@GMAIL.COM MOB: 9999976909	--
411. UMANG ADITYA SINGH		MOB: 9873258800,859532291 EMAIL: UMANGSINGH07@GMAIL.COM	--
412. GAURAV SINGH		EMAIL: GAURAVSINGH252@GMAIL.COM MOB: 9990919394	D/5605/2018
413. SACHIN GAUTAM		13-A GF TRILOKI COLONY NEAR DDA PARK KOTLA MUBARAK PUR, NEW DELHI- 110003 EMAIL: ADVOCATESACHIN7@GMAIL.COM MOB: 9873200259	D/2635/2016

414. SANGITA MALHOTRA	G-27/31, SECTOR-3, NEW DELHI-110085 MOB: 8826587368 EMAIL: TALWARSANGITA1973@GMAIL.COM	D/5881/2018
415. NEELESH SOLANKI	H-13, 5 TH FLOOR VIKAS APARTMENT, WEST ENCLAVE, PITAMPURA	D/3135/2015
416. SHUBHAM PRASAD	196, GULMOHAR ENCLAVE, NEW DELHI-110049	--
417. HARSHEEN MADAN PALLI	D-41, FF, DEFENCE COLONY, NEW DELHI 9833551489 EMAIL: HARSHEENMADAN@GMAIL.COM	MAH/2736/2016
418. DHANANJAY GROVER	194-JOR BAGH LGF NEW DELHI-110003	D/2673/2018
419. SANAM SIDDIQI	A-229, GROUND FLOOR, DEFENCE COLONY, NEW DELHI - 110024 TELEPHONE: 9810035564 EMAIL: SANAM@PERITIA.IN	D/1417/
420. KULDEEP SHARMA	GH- 14/205, PASCHIM VIHAR, NEW DELHI- 110087 MOB: 8826480003 EMAIL: KULDEEPSHARMA1001@ICLOUD.COM	D/2149/2018
421. SAMANT SINGH	504, , TOWER- A, , ATS HACINDAS, AHINSA KHAND- 1, INDIRAPURAM, GAZIABAD, U.P. CH. 114, R.K PURAM SUPREMET COURT OF INDIA- MOB: 9015393061 EMAIL: SINGHSAMANT3@GMAIL.COM	D/2256/2017
422. ANMOL SAXENA	MOB: 7042244466, 9910200383 EMAIL: ANMOL.SAXENA@LIBERTYLEGAL.IN	D/3505/2018

423. ANITA	CHAMBER NO.X-9, CIVIL WING, TIS HAZARI COURT, DELHI-110054 MOB.: 7838391117	D/565/2014
424. AVSHREYA PRATAP SINGH	22, TUGLAK CRESCENT, TUGLAK ROAD, NEW DELHI-110011 MOB.: 9810001315	D/2197/2016
425. PRACHI VERMA	MOB: 9911470764 EMAIL: PRACHI14V@GMAIL.COM	D/2959/2017
426. PRAHALAD NARAYAN SINGH	H.NO.C-801, SIGNATURE VIEW APARTMENTS, MUKHERJEE NAGAR, NEW DELHI-110009 MOB.: 9311693917	D/7215/2018
427. VIKAS SHARMA	CHAMBER NO.373, LAWYERS CHAMBER, NEW BUILDING COMPLEX, SAKET COURT, NEW DELHI. MOB.; 9810418275	D/1895/1999
428. ARCHANA SURVE (SHINDE)	FLAT NO.41, DAKSHINESHWAR APPT., 10, HAILEY ROAD, NEW DELHI-110001 MOB.: 9921498000	D/5684/2021
429. MANEK SINGH	X-22 , REGENCY PARK, DLF PHASE-4, GURUGRAM , HARYANA MOB: 9711139619 EMAIL: S.MANEK@YAHOO.COM	D/2262/2019
430. MADHAV NARAYAN	44, DARYA GANJ, NEW DELHI-110002, MB: 999031444 EMAIL: MADHAV@NARAYANCHAMBER.COM	D/375/2018
431. THEEPA MURUGESAN	F. NO. A5-51, 5 TH FLOOR, CLUSTER- 4 , BLOCK- A , VASANT KUNJ, DELHI- 110070 MOB: 9818636496 EMAIL: 570LAWCHAMBERS@GMAIL.COM	D/2430/2016
432. PARANJAY CHOPRA	CHAMBER NO. 219, DELHI HIGH COURT, NEW DELHI-110003 RESIDENCE: G-18, LAJPAT NAGAR-	D/845/2014

		III, NEW DELHI-110024 MOB: 9818665555 EMAIL: CHOPRA.PARANJAY@GMAIL.COM	
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GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION)	MR. ABHISHEK GUPTA, ADVOCATE (ENROL NO. D/2074/2016) <u>CENTRAL GOVERNMENT</u> <u>STANDING COUNSEL</u> (FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDDERS WHICHEVER IS EARLIER VIDE F.NO. J-11016/7/2024-JUDICIAL (4) DATED 24.12.2024)	C-156, GREATER KAILASH-I, NEW DELHI-110048	MOB: 9971065767 EMAIL: abhishek_1509@hotmail.com
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ORGANISATION	NOMINATED/STANDING COUNSEL	ADDRESS	CONTACT NOS.
	<u>SENIOR PANEL COUNSEL</u>		
GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION) F.NO. J-11017/61/2024- JUDICILA(1) LETTER DATED 10.01.2025	MR. ANURAG AHLUWALIA WITH EFFECT FROM 29.11.2024 UPTO 20.02.2025 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.	A-46, LGF, DEFENCE COLONY, NEW DELHI	MOB: 9811418995 TEL: 011-43515752
	MR. KIRTIMAN SINGH WITH EFFECT FROM 29.11.2024 UPTO 20.02.2025 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.	4/23 B, JUNG PURA B, LGF, NEW DELHI-110014.	MOB: 9811700872 TEL: 011-24370872

	<p>MR. RAVI PRAKASH</p> <p>WITH EFFECT FROM 29.11.2024 UPTO 20.02.2025 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.</p>	<p>56, NEW DELUXE APARTMENTS, SECTOR-9, ROHINI, DELHI-110085.</p>	<p>MOB: 9810529222</p>
	<p>MR. ASHEESH JAIN</p> <p>ENROLL NO.:D/1113/2003</p> <p>WITH EFFECT FROM 29.11.2024 UPTO 20.02.2025 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.</p>	<p>7, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p>	<p>MOB:9811125100 TEL: 011-42546565 EMAIL: ASHEESH@AJLC.IN</p>
	<p>MR. APOORV KURUP</p> <p>ENROLL NO.:D/554/2005</p> <p>WITH EFFECT FROM 29.11.2024 UPTO 20.02.2025 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.</p>	<p>A2/141, LOWER GROUND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	<p>MOB: 8800332253 TEL. 011-41733001 EMAIL: APOORV@AKURUP.COM</p>
	<p>MS. SONU BHATNAGAR</p> <p>D/ 1993</p> <p>WITH EFFECT FROM 29.11.2024 UPTO 20.02.2025 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.</p>	<p>CHAMBER NO 17, DELHI HIGH COURT, NEW DELHI- 110503 EMAIL: BHATNAGARSONU@GMAIL.COM MOBILE: 9810134678</p>	
	<p>MR. SHASHANK GARG, ADVOCATE</p> <p>ENROLMENT NO. D/749/2008</p> <p>WITH EFFECT FROM 29.11.2024 UPTO 24.09.2026 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.</p>	<p>S-367, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI-</p>	<p>MOBILE: 9811526671 EMAIL: office@shashankgarg.net</p>

<u>ORGANISATION</u>	<u>NOMINATED/ STANDING COUNSEL</u>	<u>ADDRESS</u>	<u>CONTACT NOS.</u>
DELHI EDUCATION SOCIETY(REGD.) AND ITS AFFILIATED SCHOOLS	MR. PRITISH SABHARWAL, ADV STANDING COUNSEL	OFFICE(S): S-432, (BASEMENT), GREATER KAILASH-1,	OFFICE CONTAC NUMBER: +91-9871878690

i.e., ANGLO ARABIC SENIOR SECONDARY SCHOOL, ANGLO ARABIC MODEL SCHOOL, SHAFIQ MEMORIAL SENIOR SECONDARY SCHOOL	LETTER DATED 19.09.2023	NEW DELHI-110048	+91-9810264114
ALL INDIA COUNCIL FOR TECHNICAL EDUCATION(AICTE)	1. MR. ANIL SONI 'STANDING COUNSEL' [wef 03.01.2015]	OFF.: CHAMBER No. 460, DELHI HIGH COURT, NEW DELHI-110003 RESI.: F-6, ASHOK VIHAR-I, NEW DELHI-110052	MOB.: 9312224805 EMAIL: anilsoni42@gmail.com
ALL INDIA INSTITUTE OF MEDICAL SCIENCES(AIIMS) (LETTER DTD 21.02.2008)	1. MR. MUKUL GUPTA	OFFICE ADDRESS: 236, 2ND FLOOR, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI RESIDENTIAL ADDRESS:- C-118, ASHOK VIHAR, NEW DELHI - 110052	TEL. 23382840 & 23382163 27436362,27436838
(LETTER DTD 21.05.2015)	MR. RAJ KUMAR GUPTA	NEW LAWYERS CHAMBER NO. 335, SUPREME COURT OF INDIA, NEW DELHI	
(LETTER DT.09.12.2017)	3.MR.SATVIK VARMA,ADV 4.MR.ATUL KUMAR,ADV 5.DR.HARSH PATHAK,ADV 6.MR.ANAND VARMA,ADV 7.MR.ALDANISH REIN,ADV 8.MR.VIBHORE GARG,ADV		
	<u>PANEEL COUNSELS</u> 3. MR. SATYA RANJAN SWAIN, ADV 10.MR.SANJAY KUMAR PATHAK, ADV		
	MR. KUNAL SABHARWAL, ADVOCATE	OFFICE ADDRESS: C-1, 2 ND FLOOR, PANCHSHEEL ENCLAVE,	

	ON THE PANEL OF COUNSELS FOR THREE YEARS VIDE LETTER DATED 30.08.2022	NEW DELHI-110017	
APPAREL EXPORTS PROMOTION COUNCIL (A.E.P.C)	MR. G.L.RAWAL MR. KULJEET RAWAL MR. RAJESH RAWAL	249, LAWYERS CHAMBERS BUILDING DELHI HIGH COURT, NEW DELHI	23686241, 23747585 23747161
AIRPORTS AUTHORITY OF INDIA	MR. DIGVIJAY RAI 'STANDING COUNSEL' [AUTHORISED TO ACCEPT ADVANCE NOTICES, ETC.]	477, LAWYERS CHAMBERS, BLOCK-II, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003. <u>OFFICE AT :</u> A-190, DEFENCE COLONY, NEW DELHI-110024	MOB.: 9873103599 PH.(OFFICE): 011-41040522 e-mail: digvijayrai@rediffmail.com
AIR INDIA LTD.	M/S SURI & CO., ADVOCATES	12, GOLF APARTMENT, SUJAN SINGH PARK, NEW DELHI - 110003	PH : 24646776, 24646886
	M/S BHASIN & CO., ADVOCATE	10TH FLOOR, 10, HAILEY ROAD, NEW DELH - 110 001	23315024, 23322601, 23326968

<p>----- AIR INDIA LTD. [LETTER DTD 23.09.2020]</p>	<p>M/S DSK LEGAL,</p>	<p>G-29, BASEMENT, LAJPAT NAGAR-III NEW DELHI-110024</p>	<p>CONTACT PERSON- MR. KRISHAN, CLERK, DSK LEGAL (MOBILE - 9871452750, EMAIL - krishanita1981@gmail.com ALTERNATIVE CONTACT PERSON- MR. SAMIR MALIK, ASSOCIATE PARTNER, DSK LEGAL (MOBILE 9871737960, EMAIL- samir.malik@dsklegal.com)</p>
<p>ASSOCIATION OF RETIRED JUDGES OF SUPREME COURT AND HIGH COURTS OF INDIA</p>	<p><u>SENIOR ADVOCATES</u> 1. JUSTICE N.K. MODY (TEAM LEADER) 2. JUSTICE D.K. TRIVEDI (ASSOCIATE) 3. JUSTICE S. SAMVATSAR (ASSOCIATE) 4. JUSTICE S.S. KULSHRESHTRA (ASSOCIATE) 5. JUSTICE SUDHIR KUMAR SAXENA(ASSOCIATE) 6. JUSTICE V.C. GUPTA (ASSOCIATE) 7. JUSTICE S.N. AGNIHOTRI (ASSOCIATE) VIDE LETTER DATED 27.07.2022</p>		
<p>ARMY COLLEGE OF MEDICAL SCIENCES(ACMS) & ARMY WELFARE EDUCATION SOCIETY(AWES)</p>	<p>MR. DIPAK KUMAR JENA "NOMINATED COUNSEL"</p>	<p>D-7, MANAS APARTMENT, MAYUR VIHAR PHASE-I (EXTN.), DELHI-110091</p>	<p>PHONE :011-22744025,26 PHONE FAX-011-22744025 MOBILE:9810078350, 9868878350</p>

			E-MAIL: dklegalsolutiongroup@gmail.com dipakjena@sify.com
AGRICULTURAL PRODUCE MARKET COMMITTEE(MNI),AZADPUR,DELHI	MR. R.N.SINGH, ADVOCATE	CHAMBER NO.540-541, LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI	
AIR FORCE NAVAL HOUSING BOARD	MR. R.K. HANDOO & ASSOCIATES	FLAT-E, SAGOR APARTMENT, 6, TILAK MARG, NEW DELHI-110001	TEL: 23389062
ALLAHABAD BANK (LETTER DATED 07.06.2016)	MR. ASHOK KUMAR JAIN 'STANDING COUNSEL' ----- MR. RAJESH KUMAR GAUTAM 'STANDING COUNSEL' (LETTER DTD. 13.07.2017) ----- M/S HVS LEGAL PROP. MR. HARSHVARDHAN SINGH ----- MS. REEMA KHORANA,ADV 'STANDING COUNSEL' (LETTER DT. 03.12.2018)	ROOM NO. 302, 3 RD FLOOR, PRAKASH DEEP BUILDING NO. 7, TOLSTOY MARG, NEW DELHI-110001 ----- CHAMBER NO. 33, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001 B-230, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI-110048 ----- C/O DR. KUMAR JWALA CHAMBER, NO. 103 BLOCK NO. 3, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI. ----- OFFICE: E 89, BASEMENT, MASJIT MOTH,GREATER KAILASH-III, NEW DELHI-110048 <u>CHAMBER:</u> CH. NO.336 LAWYER'S CHAMBERS. BLOCK-I, NEW DELHI	TEL.: 011-23710227 MOB.: 9810012586 ----- TEL.: 011-49404616 49403583 MOB.: 9811252434 E-MAIL: rajeshgautam@klmehta.net ----- TEL.: 011-65259344 MOB.: 9871055118 9971055118 ----- TEL:011-40644210 MOB:9811135752, 9811229397 ----- TEL: 011-23387866
ADITYA BIRLA FINANCE LIMITED	SANJEEV SINGH & ASSOCIATES, ADVOCATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOB: 9810122176 E-MAIL: ssalawfirm@ssalawfirm.in
ADITYA BIRLA HOUSING FINANCE LTD.	MR. ANMOL CHANDAN, ADVOCATE	D-18(LGF), JANGPURA EXTENSION, NEW DELHI-110014	MOBILE: 8375015983 EMAIL:

(A PART OF ADITYA BIRLA CAPITAL LTD.)	NOMINATED COUNSEL LETTER DATED 12.04.2023		advocate.anmol@gmail.com
AKS UNIVERSITY, SATNA (MADHYA PRADESH) THE UNIVERSITY WITH DIFFERENCE	MR. SANTOSH KUMAR ROUT, ADVOCATE NOMINATED COUNSEL LETTER DATED 16.11.2022	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
ALL INDIA PANCHAYAT PARISHAD	MR. SUNIL KUMAR, ADVOCATE ENROL. NO. D/2561-C/2008 NOMINATED COUNSEL LETTER DATED 31.12.2024	OFFICE AT LOWER GROUND FLOOR, B-147, LAJPAT NAGAR-I, NEW DELHI-110024	MOBILE: 9311515886 7982241973 EMAIL: sunilknb@gmail.com
	MR. TEJ PRATAP SINGH, ADVOCATE ENROL. NO. D/3005/2022 NOMINATED COUNSEL LETTER DATED 31.12.2024	OFFICE AT A-98, STREET-1, JAGATPURI, MANDOLI ROAD, SHAHDARA, DELHI-110093	MOBILE: 9871530540 9953530540 EMAIL: tejpratapsinghadvocate@gmail.com
AKHIL BHARATIYA PRAKRITIK CHIKITSA PARISHAD [AUTONOMOUS BODY] [FORMERLY ALL INDIA NATURE CARE FOUNDATION]	MR. RAJENDER KUMAR RAWAT, ADVOCATE, STANDING COUNSEL "LETTER DATED 15.02.2022"	CHAMBER NO. 326, LAWYERS CHAMBER BLOCK, HIGH COURT OF DELHI AT NEW DELHI	MOBILE: 9810053768 EMAIL: rjndr.rawat@gmail.com
	MR. MANISH KUMAR, ADVOCATE, ADDL STANDING COUNSEL "LETTER DATED 15.02.2022"	CHAMBER NO. 109, LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI AT NEW DELHI	MOBILE: 9910580816 EMAIL: manishkumaradvv6@gmail.com
	MS. VANDANA SACHDEVA, ADVOCATE, PANEL COUNSEL "LETTER DATED 15.02.2022"	CHAMBER NO. 109, LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI, AT NEW DELHI	MOBILE: 9354800868
ALTICO CAPITAL INDIA PRIVATE LIMITED	MS. DIYA KAPUR LAW CHAMBERS OF KAPUR &	A-89 DEFENCE COLONY, GROUND FLOOR, NEW DELHI-110024	E-MAIL: diya.kapur@lawchambers.com

LETTER DT. 25.10.2017	TREHAN		in PH:011-40546138
ANIMAL WELFARE BOARD OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING, GOVT. OF INDIA	MR. VIKRAM CHANDRAVANSHI, ADVOCATE AND LEGAL ADVISOR, LETTER DATED 04.10.2024	2 ND FLOOR CHANDER LOK BUILDING, 36 TH JANPATH ROAD JANPATH, NEW DELHI-110001	MOBILE: 9650664218 EMAIL: legaladvisor@awbi.gov.in Adv.vikram.chandravanshi@gmail.com
ANDHRA BANK LETTER DT. 10.01.2018	<u>NOMINATED COUNSELS</u> 1. MR. R P VATS (M/S VATS GUPTA & COMPANY) 2. MR. P B A SRINIVASAN (M/S SRI & ASSOCIATES) 3. MR. KRISHAN NARANG (M/S NARANG ASSOCIATES) 4. MR. BALRAJ DEWAN	SUITE NO.1, 19, PARK AREA,NEW DELHI-110005 B-1/6, LGF HAUZ KHAS,NEW DELHI- 110016 D-28, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DLEHI-110014 CHAMBER NO. 108, C K DAPTHARY CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-01	
BANK OF BARODA	MR. ARUN AGARWAL	159, LAWYERS' CHAMBER, BLOCK-I, HIGH COURT OF DELHI-110003	MOB.: 9811087995 TELEFAX: 011-23383514 E-MAIL: advarun36@gmail.com
	MR. SANTOSH KUMAR ROUT, ADVOCATE (STANDING COUNSEL) LETTER DATED 11.08.2021	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048 CHAMBER ADDRESS: CHAMBER NO.175, NEW CHAMBER BLOCK, HIGH COURT BUILDING DEHI HIGH COURT,NEW DELHI	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
	KUSH SHARMA,ADV	<u>KSA LAW OFFICES LLP</u>	PH:- 9311399002

	<p>MANAGING PARTNER</p> <p>"STANDING COUNSEL"</p>	<p>CHAMBER: 385, BLOCK-II, DELHI HIGH COURT NEW DELHI-110003</p> <p>OFFICE: A-2, SURAJ PARK, BADLI INDUSTRIAL AREA, NEW DELHI-110042</p> <p>CHAMBER: 224, LAWYERS CHAMBER BLOCK, ROHINI DISTRICT COURTS, ROHINI, NEW DELHI-110085</p>	<p>PH:- 011-23387385</p> <p>PH:- 011-79663677</p>
	<p>MR. BRIJESH KUMAR TAMBER, ADVOCATE</p> <p>"STANDING COUNSEL"</p> <p>"LETTER DTD: 07.10.2020"</p>	<p>CHAMBER ADDRESS: LAWYERS CHAMBERS NO- 260 SHER SHAH ROAD, DELHI HIGH COURT, NEW DELHI</p> <p>OFFICE ADDRESS: C-10 BASEMENT, NIZAMUDIN(WEST) NEW DELHI-110013</p>	<p>TEL: 011-41030212-215 MOB: 9811829656 9891125411</p>
	<p>MS. PRAVEENA GAUTAM, ADV STANDING COUNSEL</p> <p>LETTER DATED 08.09.2022</p>	<p>CHAMBER ADDRESS: LAWYERS CHAMBERS NO. 237 ADDITIONAL BUILDING COMPLEX, D BLOCK, SUPREME COURT OF INDIA OPPOSITE PRAGATI MAIDAN, NEW DELHI</p> <p>OFFICE ADDRESS: A-2, L.G.F., LAJPAT NAGAR-III, NEW DELHI-110024</p>	<p>OFFICE: 011-41001606 MOBILE: 9868100876 9911873774</p> <p>EMAIL: praveena1807@hotmail.com</p>
BANK OF MAHARASHTRA	<p>MR. V.K. GUPTA, ADVOCATE STANDING COUNSEL</p> <p>"LETTER DT. 13.03.2023"</p> <p>MR. SANTOSH KUMAR ROUT,</p>	<p>143, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003.</p> <p>CHAMBER NO. 175, BLOCK-2,</p>	<p>MOBILE: 9582206578, OFFICE: 011-27466577</p> <p>E-MAIL: vinodgupta501@hotmail.com</p> <p>MOBILE: 9990432878</p>

	<p>ADVOCATE (ENROLMENT NO. D/357/1999) STANDING COUNSEL</p> <p>LETTER DATED 17.01.2024</p>	<p>NEW CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI-110003</p> <p>OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048</p>	<p>9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com</p>
<p>BHARAT PETROLEUM CORPORATION LTD</p> <p>"OFFICIAL EMAIL ID FOR THE PURPOSE OF RECEIVING ADVANCE NOTICE IN THE MATTERS FILES BEFORE THIS COURT: Z_legalinfo@bharatpetroleum.in</p> <p><u>VIDE LETTER DATED 09.03.2021</u></p>	<p>KOURA & COMPANY, ADVOCATES & BARRISTERS</p>	<p>CHAMBER NO. 345, DELHI HIGH COURT, NEW DELHI</p> <p>FLAT NOS. 236-239, IIND FLOOR, TRIBHUVAN COMPLEX, ISHWAR NAGAR, MATHURA ROAD, NEW DELHI-110065</p>	<p>PH: 23381487 PHONE: (91 11) 26322240-44</p> <p>e-mail: koura_co@bol.net.in kouraco@vsnl.net</p>
<p>BHARAT SANCHAR NIGAM LTD. (BSNL)</p>	<p>1. MR. SAMEER AGARWAL</p>	<p>CHAMBER NO.102, PATIALA HOUSE COURTS, NEW DELHI - 110001</p> <p>RESIDENCE: B-138, SECTOR-30, NOIDA UTTAR PRADESH-201303</p>	<p>TELEPHONE NO.(O)- 23388889 MOBILE - 9873405405 9810047285</p> <p>EMAIL: sameer.lawyer@gmail.com</p>
<p>BSES YAMUNA POWER LIMITED</p>	<p>MR. MANISH KUMAR SRIVASTAVA, ADVOCATE, ENROL NO. D/251/2001</p> <p>"STANDING COUNSEL"</p> <p>LETTER DATED 15.03.2023</p>	<p>ADDRESS: C-2/14, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016</p>	<p>MOBILE: 9871102052 LANDLINE:011-4053-8238/ 4158-9191</p> <p>EMAIL: manish@kdatta.in, mansri25@gmail.com</p>
<p>BSES RAJDHANI</p>	<p>ALAG & ASSOCCOATES,</p>	<p>1. CHAMBER NO. 493, LAWYERSS</p>	<p>PH. 23073810, 65653534</p>

(LETTER DTD. 13.2.08)	ADVOCATES & CONSULTANTS, "NOMINATED LAW FIRM"	CHAMBERS BLOCK - II, DELHI HIGH COURT, NEW DELHI-110003 2. C-9, (LGF), DEFENCE COLONY, NEW DLEHI - 110024	PH. 46594879
BULANDSHAHR & KHURJA DEVELOPMENT AUTHORITY, BULANDSHAHR	MS. VEERA KAUL SINGH, ADVOCATE VIDE LETTER DATED 16.09.2022		
BSES RAJDHANI POWER LIMITED	MR. RISHAB RAJ JAIN, ADVOCATE STANDING COUNSEL LETTER DATED 19.06.2023	M-24, LOWER GROUND FLOOR(LGF), LAJPAT NAGAR-III NEW DELHI-110 024	PHONE: 011 46561081/82 MOBILE:9811079695 EMAIL: rishab@rrjassociate.com
BAR COUNCIL OF INDIA (LETTER DTD. 10.05.2012) (LETTER DTD. 07.12.2016) ----- [LETTER DTD. 16.10.2012] (LETTER DTD. 07.12.2016) ----- [LETTER DTD. 19.08.2013] (LETTER DTD. 07.12.2016) ----- [LETTER DTD. 20.06.2015] (LETTER DTD. 07.12.2016)	1. MR. PREETPAL SINGH ----- 2. MR. RAJESH YADAV ----- 3.MR. UMESH JOSHI ADVOCATE ----- 4. MRS. SAMTA P. MISHRA ----- 5. MR. HARSH SHARMA -----	118, LAWYERS CHAMBERS, HIGH COURT OF DELHI SHER SHAH ROAD, NEW DELHI-110003 ----- C-253, FIRST FLOOR DEFENCE COLONY,NEW DELHI-110024 ----- HOUSE NO.206, BLOCK B-1, YAMUNA VIHAR, DELHI 110053 ----- PLOT NO. 745, SECTOR-45, FARIDABAD, HARYANA ----- PROSOLL LAW INC. OFFICE-2308(L.G.F.) HUDSON LANE,DELHI-9 -----	MOB.: 9958555055 ----- MOB.: 9811006760 ----- PH.:22918636 MOB.:09910568669 9968298636 EMAIL: advumeshjoshi@gmail.com ----- MOB.:9868006919 ----- MOB: 9968293810, 9810064070 -----

	<p>6. MR. VIBHU SHANKER MISHRA</p> <p>-----</p> <p>7. MS. ANJUL DWIVEDI</p> <p>-----</p>	<p>MB 180, IST FLOOR, SHAKARPUR, DELHI-110092</p> <p>CHAMBER NO. 322,NEW LAWYERS CHAMBER, MC SETALVAD CHAMBER BLOCK, SUPREME COURT</p> <p>-----</p> <p>BLOCK A4, FLAT NO. 001, KRISHNA APRA GARDEN,NEAR SHIPRA MALL,INDIRAPURAM, GHAZIABAD, UTTAR PRADESH</p> <p>-----</p>	<p>MOB:9868085319</p> <p>EMAIL: vsmishraadvocate@gmail.com</p> <p>-----</p> <p>MOB:8586961002</p> <p>EMAIL: anjuldwivedi25@yahoo.co.in</p> <p>-----</p>
<p>-----</p> <p>(LETTER DTD. 07.12.2016)</p>	<p>8. MR. MAHAVIR SINGH</p> <p>-----</p> <p>9. MR. VIKRANT PACHNANDA</p> <p>-----</p>	<p>137-A, PATIALA HOUSE COURTS, NEW DELHI-110017</p> <p>-----</p> <p>BUNGALOW NO. 76, NEW MOTI BAGH NEW DELHI-110023</p> <p>-----</p>	<p>MOB: 9717226767 9312388208</p> <p>EMAIL: advovigh@gmail.com</p> <p>-----</p> <p>MOB: 9871138313</p> <p>EMAIL: vikrant.pachnanda@gmail.com</p> <p>-----</p>
	<p>MR. RAM SANKAR 'PANEL ADVOCATE'</p> <p>(LETTER DTD. 11.08.2017)</p> <p>-----</p>	<p>RAM LAW ASSOCIATES I-4, JANGPURA-B, NEW DELHI- 110014</p> <p>-----</p>	<p>MOB.: 9873251588 TEL.: 011 24378100</p> <p>EMAIL: apexcourt@lawyer.com</p> <p>-----</p>
	<p>MR. SHIVANG DUBEY, ADVOCATE (PANEL ADVOCATE)</p> <p>LETTER DT. 16.12.2017</p>	<p>189 KAILASH HILLS, EAST OF KAILASH, NEW DELHI-110065</p>	<p>MOB:9893014398</p> <p>EMAIL: shivangdubey@hotmail.com</p>

BHARAT HEAVY ELECTRICALS LTD.	1. MR. A.K. ROY, ADVOCATE STANDING COUNSEL "LETTER DATED 29.06.2023"	OFF.: 160-C, POCKET-A, MAYUR VIHAR PHASE-II, DELHI-110091	MOB.:9811678928 9999658928 EMAIL: advocate_akroy@yahoo.com
	2. MR. SAURAV AGARAWAL, ADVOCATE STANDING COUNSEL "LETTER DATED 29.06.2023"	FLAT 3D, WHITE HOUSE, 10 BHAGWAN DASS ROAD, NEW DELHI-110001	MOB.: 9312832442 email: sauravadv@gmail.com saurav@saoffice.in
	3. M/S KHAITAN & CO. THROUGH MR. ATUL SHANKER MATHUR, PARTNER STANDING COUNSEL "LETTER DATED 29.06.2023"	OFFICE: MAX TOWERS, 7 TH AND 8 TH FLOORS, SECTOR 16B, NOIDA-201 301	MOB.: 9811022261 EMAIL: delhi@khaitanco.com atul.s.mathur@khaitanco.com
	4.MR. KRISHAN KUMAR TYAGI, ADVOCATE, STANDING COUNSEL "LETTER DATED 29.06.2023"	316, LAWYER'S CHAMBER, C.K. DAPHTARAY BLOCK, SUPREME COURT, NEW DELHI	EMAIL: kktscoffice142@gmail.com MOBILE: 9811157131
BHARAT EARTH MOVERS LTD.	MR. V. SHEKHAR	OFF: K-13A, L.G. FLOOR, GREEN PARK EXT., NEW DELHI-110016 94, LAWYERS CHAMBER(OLD BLOCK) SUPREME COURT OF INDIA,NEW DELHI-110001	PH: 26180091,26180093 TELEFAX: 26173155 PH: 20904036
BHIM RAO AMBEDKAR COLLEGE (UNIVERSITY OF DELHI)			
M/S BLS INTERNATIONAL SERVICES LIMITED, NEW DELHI	MR. NAMAN JOSHI, ADVOCATE (D/997/2014) NOMINATED COUNSEL LETTER DATED 09.01.2025	ADDRESS: MR. NAMAN JOSHI, ADVOCATE FOUNDING PARTNER, CHAMBERS OF JOSHI & SINGH, A-64, L.G.F., NOZAMUDDIN EAST, NEW DELHI-110013	EMAIL: naman.joshi@CJSlegal.in MOBILE: +91 9810057280
BHARAT PETROLEUM CORPORATION LTD.	KOURA & COMPANY, ADVOCATES & BARRISTERS	CHAMBER NO. 345, DELHI HIGH COURT, NEW DELHI	PH: 23381487 26322240-44

		FLAT NOS. 236-239, IIND FLOOR, TRIBHUVAN COMPLEX, ISHWAR NAGAR, MATHURA ROAD, NEWDELHI-110065	Fax;(91 11)26321544 e-mail: kaoura_co@bol.net.in lairacp2vsnl.net
BLIND RELIEF ASSOCIATION, DELHI	MR. NAVIN CHAWLA	CHAMBER NO. 304, DELHI HIGH COURT, NEW DELHI-110001	PHONE(O): 29817505/29815261 RES: 26892298/26124207
BANARAS HINDU UNIVERSITY [LETTER DTD. 23.04.2014]	MR. ABHISHEK SINGH [PANEL COUNSEL; AUTHORISED TO ACCEPT NOTICES,ETC]	C-312, DEFENCE COLONY, NEW DELHI-110024	
BANK OF INDIA	1. M/S JAGAT ARORA & ASSO.	CHAMBER No.143, HIGH COURT OF DELHI, N.DELHI OFF.: HOUSE No.132, SECTOR-15A, NOIDA(U.P.)	PH.:011-23386433 MOB.:9810176964 PH.:95120-2511628, 95120-2512158 EMAIL: rajat132noida@yahoo.co.in
	2. MR. VIPIN JAI, ADVOCATE	CHAMBER No. 437, PATIALA COURTS NEW LAWYERS CHAMBERS, NEW DELHI- 110001 OFF.: S-394, GREATER KAILASH-I, NEW DELHI-48 RESIDENCE CUM OFFICE: B-15/3, LEIAH APARTMENTS, VASUNDHRA ENCLAVE, DELHI-96	PH.: 9873715747 9811057423 23072085 E-MAIL: vipinjai@yahoo.co.in
	3. MR. P.K. MULLICK, ADVOCATE	CHAMBER No. 10, OLD LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001 RESIDENCE : SECTOR-5, HOUSE No.	PH.:9810144495 9818291919 23384150 E-MAIL: pkmullick@gmail.com

	98, RACHNA, VAISHALI, GHAZIABAD, U.P.-201010	
4. MR. ASHISH RANA, ADVOCATE	CHAMBER No. 113, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI OFF. C-41, 2 ND FLOOR, SECTOR-2, NOIDA-201301	PH.: 9971882200 0120-4113370 E-MAIL: ashish.rana@abslegal.co .in
5. MR. V. SESHAGIRI, ADVOATE	A-004, MAURYA APARTMENTS, 95- I.P. EXTENSION, PATPARGANJ	PH.: 9810323738 40640111 E-MAIL: Seshagiri@nsachambers.c om
6. MR.S.K.GHANDHI, ADVOCATE	CHAMBER NO. 253, LAWYERS CHAMBER DELHI HIGH COURT, NEW DELHI- 110003 OFFICE AT: B-3/12, VASANT VIHAR, NEW DELHI-110057	MOB: 9810122555,23384833 EMAIL: SUNILKRGANDHI@YAHOO.CO. IN
7. MR. SANTOSH K. ROUT, ADVOCATE	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048 CHAMBER NO. 175, BLOCK-2, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT,NEW DELHI-110003	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
8. MR. ADITYA KUMAR, ADVOCATE	OFFICE AT: F-12A, LGF, KAILASH COLONY, NEW DEHLI-110048	MOB:9871921111 EMAIL: ADITYAKUMARADV@GMAIL.CO M
9. SH. SAJU JAKOB,ADVOCATE EMROLMENT ID-D-/1989 STANDING COUNSEL LETTER DATED 21.05.2020	CHAMBER 47, SUPREME COURT, NEW DELHI-110001 178, ENGINEERS' ESTATE, PATPARGANJ, IP EXTENSION. NEW DELHI-110092	MOBILE: 9873790479 EMAIL: SAJUJAKOB@GMAIL.COM ADVSAJUJAKOB@LILYTHOMAS .ORG
10. MS. RICHA KAPOOR,	D-168, LAJPAT NAGAR-1,	MOB: 9810400407

	<p>ADVOCATE D/725/1992 NOMINATED COUNSEL</p> <p>LETTER DATED 21.05.2020</p>	<p>DELHI-24 407, LAWYERS CHAMBER, BLOCK-1, HIGH COURT OF DELHI NEW DELHI-110003</p>	<p>EMAIL: OFFICE@MARKLEGAL.CO.IN</p>
	<p>11. MR. BRIJESH KUMAR TAMBER, ADVOCATE ENROLMENT ID: D/1432/2003</p> <p>LETTER DATED 01.09.2023</p>	<p>J-28, JANGPURA EXTENSION, NEW DELHI-110014</p>	<p>MOB: 9891125411 EMAIL: brijesh_tamber@hotmail.com officeofbrijeshktamber@gmail.com</p>
	<p>12. MR. SAHIL RALLI, ADV ENRL.NO. D/2621/2010 NOMINATED COUNSEL</p> <p>LETTER DATED 16.02.2024</p>	<p>CHAMBER NO. 315, BLOCK-1, DELHI HIGH COURT NEW DELHI-110001</p>	<p>MOBILE: 09717838348 0997161806 EMAIL: sahilralliadvocate@gmail.com</p>
<p>BRIDGE AND ROOF CO.(INDIA)LTD. (A GOVERNMENT OF INDIA ENTERPRISE)</p>	<p>MR. A.P. DHAMIJA</p>	<p>CHAMBER NO. 104, C.K. DAPHTARY LAWYERS CHAMBERS BLOCK, SUPREME COURT OF INDIA, TILAK LANE, BHAGWAN DAS ROAD, NEW DELHI- 110001.</p>	<p>MOB: 9810633614 9212116743 EMAIL: apdhamijaadvocate@gmail.com</p>
<p>CENTRAL MEDICAL SERVICES SOCIETY (CMSS) (An autonomous society under Ministry of Health & Family Welfare, Govt. of India)</p> <p>(LETTER DATED 25.04.2018)</p>	<p>MR. RISHI KANT SINGH, NOMINATED COUNSEL [TILL FURTHER ORDERS]</p>	<p>S5,211,SECOND FLOOR, GREATER KAILASH, PART-I,OPPOSITE M BLOCK MARKET, NEW DELHI-110048</p>	<p>M-9810186857 OFFICE: 011-29239717</p>
<p>BARCLAYS BANK PLC</p> <p>(LETTER DTD. 23.08.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p> <p>PH.:+91 11 46175500</p>

			<p>e-MAIL: sanjay_gupta@sngpartner.s.in ateev_mathur@sngpartner.s.in</p>
<p>BARCLAYS INVESTMENTS & LOANS (INDIA) LTD (LETTER DTD. 23.08.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL 2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA) 9811800816 (MR. ATEEV MATHUR) PH.:+91 11 46175500 e-MAIL: sanjay_gupta@sngpartner.s.in ateev_mathur@sngpartner.s.in</p>
<p>BAJAJ FINANCE LIMITED</p>	<p>MR. RAJAT KATYAL</p>	<p>R-291 A, BASEMENT,GREATER KAILASH,PART-1, NEW DELHI-110048</p>	<p>PHONE: 9811250543, 011-26211488</p>
<p>BACHHRAJ & COMPANY PRIVATE LIMITED (letter dt. 18/10/2017)</p>	<p>MS. BINDU SAXENA,ADVOCATE MR. SHAILENDRA SWARUP,ADVOCATE (PARTNERS OF M/S SWARUP & ASSOCIATES, ADVOCATES SUPREME COURT & HIGH COURT)</p>	<p>M/S SWARUP & ASSOCIATES,6TH FLOOR, J.K.BUILDING, VIPPS CENTRE NO.2, MASJID MOTH L.S.C. GREATER KAILASH-II NEW DELHI 110048</p>	<p>MOB: 9810019293 E-MAIL: bsaxena@swarupco.com MOB: 9810019294 E-MAIL: SSWARUP@SWARUPCO.COM TEL: 91(11)29221435,29225875,29227534/35 FAX: 91(11)29228625,29212904 E-MAIL:</p>

			swarupco@swarupco.com
C-DOT (CENTRE FOR DEVELOPMENT OF TELEMATICS) (6.10.2006)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110019	PHONE 26274477,26278822
CANARA BANK (LETTER DT. 16.11.2016) (LETTER DATED 18.07.2018)	1. ----- 2. MR. PRADEEP K. BALAKRISHNAN ----- 3. MR. RAJESH GAUTAM (LETTER DTD. 14.07.2017) ----- 4. MR. KARAN KHANNA ----- 5. MR. DEEPAK JAIN ----- (LETTER RECD. ON 11.01.2017) ----- (LETTER DATED 18.07.2018)	----- C/O RAD & PARTNERS, C-623, NEW FRIENDS COLONY, NEW DELHI-110025 ----- C/O KL MEHTA & Co., ADVOCATES, B-230, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI- 110048 ----- C/O M/S MADAN LAL KHANNA & CO. 74, JANPATH, NEW DELHI-110001 ----- C/O RAD & PARTNERS LAW FIRM, C-623, OPPOSITE GURUDWARA, NEW FRIENDS COLONY, NEW DELHI-110025 ----- OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR,	----- TEL.:011-4728000 FAX-011-47280001 (M) 9810753830 E-MAIL pradeep@radnpartners.com ----- TEL.: 011-41630485 011-41630483 MOB.: 9811252434 E-MAIL: rajeshgautam@klmehta.net ----- PH: 91-11-23356664, 23356665 FAX: 91-11-23321585 MOB.: 9810154778 E-MAIL: mlkktax@gmail.com ----- MOB.: 9910505313 ----- MOBILE: 9990432878 9667877288

	[W.E.F.02.07.2018]	SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048 CHAMBER No. 175, BLOCK No. II, DELHI HIGH COURT, NEW DELHI	PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
CENTRAL BOARD OF SECONDARY EDUCATION	MR. M. A. NIYAZI, ADVOCATE ENROL NO. D/2448/99 STANDING COUNSEL "FOR A FURTHER PERIOD OF 03 YEARS UPTO 25.06.2027 VIDE LETTER DATED 28.06.2024"	CHAMBER: CHAMBER NO. 465, LAWYER'S CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI OFFICE: C-10, LGF,JANGPURA EXTENSION, NEW DELHI-110014	MOBILE NO.: 9810413706 PHONE: 011-43628188, 011-43628189 EMAIL: niyazi786@gmail.com
CENTRAL WAREHOUSING CORPORATION (A GOVERNMENT OF INDIA UNDERTAKING)	THE GROUP GENERAL MANAGER (PERSONNEL) CENTRAL WAREHOUSING CORPORATION	C.O. 4/1, AUGUST KRANTI MARG, SIRI INSTITUTIONAL AREA, HAUZ KHAS NEW DELHI-110016	EMAIL: ggmpers@cewacor.nic.in TEL NO.: 011-26515178 MOB: 9871699240
CENTRAL INFORMATION	PROF. K.K. NIGAM	CHAMBER NO. 372, HIGH COURT OF DELHI,NEW DELHI	
CENTRAL INFORMATION COMMISSION	MR. O.P. SAXENA	CHAMBER NO. 372, HIGH COURT OF DELHI,NEW DELHI	PHONE: 2338 6446, MOBILE: 9810012444.
CIVIL SERVICES OFFICERS' INSTITUTE, VINAY MARG, CHANAKYAPURI, NEW DELHI-110021 NOTE: THE COPY OF THE WRIT PETITION/ ORDERS/OTHER DOCUMENTS RELATED TO THE MATTERS PERTAINING TO CIVIL SERVICES OFFICERS' INSTITUTE SHOULD BE FORWARDED DIRECTLY TO THEIR OFFICE THROUGH EMAIL i.e., on gm@csoi.in	MR. ANSHUMAN SHARMA, ADVOCATE "ON PANEL" LETTER DATED 19.05.2023		MOBILE: 9910207302 EMAIL: aslawsoffice@gmail.com

"LETTER DATED 19.05.2023"			
CEMENT CORPORATION OF INDIA LTD. (15.11.2006)	<p>1. SH ALAKH KUMAR</p> <p>2. M/S. M.V. KINI & CO., ADVOCATES & SOLICITORS</p> <p>3. MR. NISHANT AWANA, (D/686/2013) ADVOCATE STANDING COUNSEL</p> <p>LETTER DATED 30.08.2024</p>	<p>CHAMBER NO. 367, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI</p> <p>RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE, NEW DELHI-110016</p> <p>KINI HOUSE, 6/39, JUNG PURA 'B' NEW DELHI-110014</p> <p>OFFICE ADDRESS: PLOT A-320, FIRST FLOOR, DEFENCE COLONY, A- BLOCK, NEW DELHI-110024</p> <p>103/I, HANS BHAWAN, 1-BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002</p> <p>N-212, GREATER KAILASH, PART-I, NEW DELHI-110048</p> <p>LAW OFFICE: B-45, GREATER KAILASH-I, NEW DELHI-110048</p>	<p>PH. 23387072</p> <p>TEL. 9811063763 PHONE: 26564516, 26511625</p> <p>TEL. 24371038-39-40 24377639 EMAIL: delhi@mvkini.com</p> <p>EMAIL: nishantawana@outlook.com MOBILE: 7838760760</p>
COMPTROLLER AND AUDITOR GENERAL OF INDIA (24.07.2006)	<p>1. MR. SUDHIR NANDRAJOG "SENIOR COUNSEL" [FOR IAAD CASES]</p> <p>2. MR. MUNEESH MALHOTRA "PANEL COUNSEL" [FOR IAAD CASES]</p> <p>3. DR. SURAT SINGH, ADVOCATE EMPANELLED ADVOCATE</p> <p>"FROM 01.10.2022 TO 28.02.2024 VIDE LETTER DATED 30.11.2022"</p>	<p>103/I, HANS BHAWAN, 1-BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002</p> <p>N-212, GREATER KAILASH, PART-I, NEW DELHI-110048</p> <p>LAW OFFICE: B-45, GREATER KAILASH-I, NEW DELHI-110048</p>	<p>MOB: 9319068001 EMAIL: drsuratsingh972@gmail.com</p>
OFFICE OF THE COMPTROLLER AND AUDITOR GENERAL OF INDIA 9, DEEN DAYAL UPADHYAYA MARG,	DR. S. S. HOODA, ADVOCATE ADVOCATE ON RECORD	B-40, L.G.F. , SOUTH EXTENSION PART-II, NEW DELHI-110049	PHONE NO. 9868280166 EMAIL: sshooda65@gmail.com

NEW DELHI-110124

THE ADVOCATES ARE EMPANELLED
FOR A PERIOD FROM 06.03.2025
TO 28.02.2026 VIDE LETTER
DATED 06.03.2025

SH. A. K. TEWARI, ADVOCATE, SUPREME COURT OF INDIA	1B, SECTOR 15-A, NOIDA-201 201, INDIA	PHONE NO. 91-98-111-05581 FAX: 91-0120-4222075 EMAIL: tewari.arvind@gmail.com
SH. SHREEYASH U. LALIT, ADVOCATE	C-56, DEFENCE COLONY, DELHI-110024	PHONE NO. 9811895363 EMAIL: shreeyashlalit@gmail.com
SH. ARUN SANWAL, ADVOCATE	A-401, LGF, DEFENCE COLONY, DELHI-110024	PHONE NO. 9868331233 EMAIL: arunsanwal31@gmail.com
SH. RAJESH RANJAN, PARTNER, INTELLECTIVE LAW OFFICERS	A-74, LGF, DEFENCE COLONY, NEW DELHI	PHONE NO. 43747474, FAX: 43747475 EMAIL: rastogiranjana@gmail.com
SH. KARAN GAUR, ADVOCATE	B4/140, SAFDARJUNG ENCLAVE, NEW DELHI-110029	PHONE NO. 9876100086 EMAIL: karangaur@gmail.com
DR. PAVAN DUGGAL, ADVOCATE	S-307, GREATER KAILASH-I, NEW DELHI 110048	PHONE NO. 9810271805, 9871776180 EMAIL: pavan@pavanduggal.com pavanduggal6@gmail.com
SH. SHASHANK BAJPAI, ADVOCATE	FLAT 11 & 11A, GOLF APARTMENTS, GOLF LINKS, SUJAN SINGH PARK, MAHARISHI RAMAN MARG, NEW DELHI- 110003	PHONE NO. 9891060955 EMAIL: advocateshashankbajpai@gmail.com
SH. SUSHIL RAAJA, ADVOCATE, SUSHIL RAAJA LAW ASSOCIATES.	E-69, IST & IIND FLOOR, SOUTH EXTENSION PART-I, DELHI 110049	PHONE NO. 9212717171, 9868124124 EMAIL: srla.legal@gmail.com advocatesushilraaja@gmail.com
SHRI RAJENDRA SINGH RANA, ADVOCATE	CHAMBER NO. 358, PATIALA HOUSE COURTS, NEW DELHI	PHONE NO. 9810647814 EMAIL: adv.rsrana33@gmail.com
SHRI ADITYA S. PUAR, ADVOCATE	B-89, GREATER KAILASH-I, NEW DELHI-110048	PHONE NO. 91-9910828675 EMAIL: aditya@fidelislegal.co.in aditya.puar@gmail.com
SHRI SIDDHAT SHARMA, ADVOCATE ON RECORD,	483, 4 TH FLOOR, SECTOR 19, DWARKA, NEW DELHI-110075	PHONE NO. 91-9871135009 EMAIL: siddhantsharma.adv@gmail.com
COAL INDIA LIMITED- COAL BHAWAN, ACTION AREA-IA, NEW TOWN, RAJARHAT, KOLKATA	MR. NEERAJ, ADVOCATE	ADDRESS: 160, LAWYERS CHAMBERS PATIALA HOUSE, EMAIL: neerajindia@hotmail.com

EMAIL:

gmlegal.cil@coalindia.in

LETTER DATED 07.07.2021

DATE/YEAR OF EMPANELMENT 30.12.2020	NEW DELHI-110021	
MR. DINESH SHARMA, ADVOCATE M/S SNJ & PARTNERS DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: L-18, LGF LAJPAT NAGAR NEW DELHI-110024	EMAIL: Dinesh.sharma@snjandpartner.com
MR ROHAN BATRA, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: E-487 LOWER GROUND FLOOR GREATER KAILASH II NEW DELHI-110048	EMAIL: Batrarohan88@gmail.com
MR AKSHAY AMRITANSHU, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: C-41 LGF JANGPURA EXTN. NEW DELHI-110014	EMAIL: akshayamritanshu@gmail.com
DR. HARSH PATHAK, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: 23, FIRST FLOOR, BAZAR LANE, BENGALI MARKET, NEW DELHI-110001	EMAIL: Law.delhi@gmail.com
MR. TARKESHWAR NATH, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: CHAMBER NO. 105, BLOCK-III DELHI HIGH COURT CAMPUS NEW DELHI-110001	EMAIL: advotarkeshwarnath@gmail.com
MR. KAILASH CHAND MITTAL, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: 172, LAWYERS CHAMBER BLOCK-II DELHI HIGH COURT NEW DELHI-110021	EMAIL: chamber172dhe@gmail.com
MR PANKAJ GARG, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: UG-82/83/84, WORLD TRADE CENTRE, HOTEL LALIT CHAMPLES, BARAKHAMBA ROAD, NEW DELHI-110001	EMAIL: pankajgargprakash1962@gmail.com

M/S SINGHANIA & PARTNERS, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: P-24, GREEN PARK EXTENSION NEW DLHI-110016	EMAIL: rajesh@singhania.in
MR. UDAYAN KHANDELWAL, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: G-1/75(LGF), LAJPAT NAGAR-I, NEW DELHI-110024	EMAIL: udayankhandelwal@gmail.com
MR. RAJ KARAN SHARMA, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: M-20 LGF, LAJPAT NAGAR-II NEW DELHI-110024	EMAIL: advovaterajkaran@gmail.com
MR. SARANSH KUMAR, ADVOCATE DATE/YEAR OF EMPANELMENT 30.12.2020	ADDRESS: A-I/261, 2 ND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	EMAIL: saranshk90@gmail.com
MR. ARVIND MISHRA, ADVOCATE DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: C-45, NIZAMMUDIN EAST NEW DELHI-110013	EMAIL: Arvindmishra11@gmail.com
MR. ABHISHEK, ADVOCATE DATE/YEAR OF EMPANELMENT 15.01.2021	ADDRESS: 104, BHARAT CHAMBERS, SCINDIA HOUSE, JANPATH NEW DELHI-110001	EMAIL: Abhisheksharma.office@gmail.com
MR. DHHRUV DEWAN, ADVOCATE DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: C-519, DEFENCE COLONY, 2 ND FLOOR, NEW DELHI-110024	EMAIL: dhruv@dhruvdewan.in
MR. BHAGAT SINGH, ADVOCATE DATE/YEAR OF EMPANELMENT 13.01.2021	ADDRESS: B-4/156, L.G.F., SAFDARJUNG ENCLAVE, NEW DELHI-110029	EMAIL: abharatsingh@gmail.com

CENTRAL ADOPTION RESOURCE AGENCY	MR. V.N. RAGHUPATI	12, NEW LAWYERS CHAMBER SUPREME COURT OF INDIA BHAWANDAS ROAD, NEW DELHI-110001	
CONSULTANCY DEVELOPMENT CENTRE LETTER DATED 25.01.2008	M/S SIKRI & CO, ----- MR.RAKESH GOSAIN,ADVOCATE	CHAMBER NO.229, HIGH COURT OF DELHI,NEW DELHI ----- B-57, DEFENCE COLONY, NEW DELHI-110024 C-6/6367,VASANT KUNJ, NEW DELHI-110070	----- Ph 41553905-09 PH; 9810393161
COMPETITION COMMISSION OF INDIA	MS. MEHERUNISSA ANAND JAITELY, ADVOCATE (ENRL NO. D/3497/2012) LETTER DATED 09.01.2025	CHAMBER NO. 307, 3 RD FLOOR, LAWYERS' CHAMBERS BLOCK 1, DELHI HIGH COURT	EMAIL: meherunissa.anand@gmail.com
NATIONAL COMMISSION FOR INDIAN SYSTEM OF MEDICINE, NEW DELHI MINISTRY OF AYUSH, GOVT. OF INDIA (SINCE CENTRAL COUNCIL OF INDIAN MEDICINE IS DISSOLVED BY THE NCISM ACT, 2020 W.E.F. 11.06.2021) LETTER DATED 13.07.2021	MS. ARCHANA PATHAK DAVE, ADVOCATE ADVOCATE ON RECORD & CONSULTANT (LETTER DT. 15.11.2018) MR. KUMAR PRASHANT, ADVOCATE LETTER DATED 05.02.2024	17, CENTRAL LANE, BABAR ROAD, BENGALI MARKET, NEW DELHI- 110001 K-1, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-49423201 MOB: 9971222581 9650303320 EMAIL: Archana.p.dave@gmail.com MOBILE: +91-9611936968/ 9953141404 EMAIL: prashant.adv@hotmail.com
NATIONAL COMMISSION FOR HOMOEOPATHY(NCH), NEW DELHI, MINISTRY OF AYUSH, GOVERNMENT OF INDIA [CENTRAL COUNCIL OF HOMOEOPATHY HAS BEEN DISSOLVED W.E.F. 05.07.2021 "LETTER DATED 30.07.2021"]	MR. SUNIL NARULA, ADVOCATE "ENROLMENT NO: D/358/82" "PANEL COUNSEL" "FOR THE YEAR 2023 VIDE LETTER DATED 04.01.2023" MRS. ARCHANA P DAVE, ADVOCATE	ADDRESS: CHAMBER NO. 493, CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003 17, CENTRAL LANE, BABAR ROAD, BENGALI MARKET,	EMAIL:- sunilnaroola@gmail.com MOBILE: 9811073767 011-40513813 011-26277710 MOBILE: 9971222581 EMAIL:

	<p>"PANEL COUNSEL"</p> <p>"FOR THE YEAR 2023 VIDE LETTER DATED 04.01.2023"</p>	NEW DELHI-110001	archana.p.dave@gmail.com
<p>CENTRAL VIGILANCE COMMISSION (CVC)</p> <p>(LETTER DTD. 24.04.2017)</p> <p>MR. RAVINDER AGARWAL MENTIONED AT SR. No. (ii) IS AUTHORIZED TO RECEIVE ADVANCE COPY OF PAPER BOOKS ON BEHALF OF CVC IN DELHI HIGH COURT.</p>	<p>(i) MR. SURENDER SINHA 'LEGAL COUNSEL'</p> <p>-----</p> <p>(ii) MR. RAVINDER AGARWAL 'LEGAL COUNSEL'</p>	<p>H-3/2, SECTOR-18, ROHINI, DELHI-110089</p> <p>-----</p> <p>CHAMBER: CHAMBER No. 252, BLOCK I, DELHI HIGH COURT, NEW DELHI-110003</p> <p>OFF.: C-70, NIZAMUDDIN EAST, NEW DELHI-13</p>	<p>-----</p> <p>PH.: 011-23382355 MOB.: 9810056263</p> <p>PH.: 011-41076348</p> <p>e-MAIL: ravinderagar@gmail.com</p>
	<p>(iii)MS. TATINI BASU 'LEGAL COUNSEL'</p>	<p>OFF.: H.No.251, SECOND FLOOR, SECTOR 15 A, GAUTAM BUDH NAGAR, NOIDA-201301, UTTAR PRADESH</p> <p>CHAMBER NO. 475, LAWYERS CHAMBER BLOCK-I DELHI HIGH COURT, NEW DELHI,</p>	<p>PH.(OFF.) 0120 4284326 MOB.: 9811215768 9910143029</p> <p>EMAIL: tatinibasuvadv@gmail.com</p>
<p>CENTRAL BUREAU OF INVESTIGATION (CBI)</p> <p>EMAIL ID: dlacbidhc@gmail.com</p>	<p>1. MR. ANIL GROVER,ADV 2. MR. RAJESH KUMAR,ADV 3. MR. PRASANTA VERMA,ADV</p> <p>[EXTENDED FOR A FURTHER PERIOD OF THREE YEARS W.E.F. 12.09.2021 TO 11.09.2024]</p> <p>4. MR. MRIDUL JAIN,ADV</p> <p>[EXTENDED FOR A PERIOD OF THREE YEARS W.E.F.</p>		

	<p>17.09.2021 TO 16.09.2024]</p> <p>(ENGAGED AS CBI RETAINER COUNSEL/SPECIAL PUBLIC PROSECUTORS, TO DEFEND CBI IN THE HON'BLE HIGH COURT OF DELHI.</p> <p>VIDE NOTIFICATION [F.NO. 225/22/2017-AVD.II] DATED 12.04.2022</p> <p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>		
<p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>	<p>VIDE NOTIFICATION [F.NO. 225/29/2021-AVD.II] DATED 13.04.2022</p> <p>MR. ATUL GULERIA, ADVOCATE MR. ANURAG AHLUWALIA, ADVOCATE MR. JEEVESH NAGRATH, ADVOCATE MS. SUMAN CHAUHAN, ADVOCATE MS. ANUBHA BHARDWAJ, ADVOCATE</p> <p>APPOINTED AS SPECIAL PUBLIC PROSECUTORES FOR CONDUCTING THE PROSECUTION, APPEALS, REVISIONS AND OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION), BEFORE THE HIGH COURT OF DELHI AND FOR MATTERS CONNECTED THEREWITH OR</p>		

<p>INCIDENTAL THERETO, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THEIR APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.</p>		
<p>VIDE NOTIFICATION [F.NO. 225/21/2021-AVD.II] DATED 13.04.2022</p> <p>MR. DAVINDER PAL SINGH, ADVOCATE</p> <p>APPOINTED AS SPECIAL PUBLIC PROSECUTORES FOR CONDUCTING THE PROSECUTION OF CBI CASE RC-13(E)/2017/CBI/EOU-IV/EO-II/NEW DELHI, INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT(CENTRAL BUREAU OF INVESTIGATION), IN THE TRIAL COURT, APPEALS, REVISIONS AND OTHER MATTERS ARISING OUT OF THIS CASE IN ANY APPELLATE OR REVISIONAL COURTS ESTABLISHED BY LAW, FOR A PERIOD OF THREE YEARS FROM THE DATE OF HIS APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER.</p>		
<p>VIDE NOTIFICAITON NO. F.NO. 225/04/2021-ADV-II DATED 13.05.2022</p> <p>MR. S.V. RAJU, ADVOCATE</p> <p>THE LD. ADDITIONAL</p>		

	<p>SOLICITOR GENERAL OF INDIA AS SPECIAL PUBLIC PROSECUTOR FOR APPEARING ON BEHALF OF CENTRAL BUREAU OF INVESTIGATION IN CLASS OF SENSITIVE CASES BEFORE HON'BLE DELHI HIGH COURT FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL FURTHER ORDERS, WHICHEVER IS EARLIER.</p>		
<p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>	<p>VIDE NOTIFICATION [F.NO. 225/09/2022-AVD-II] DATED 20.10.2022</p> <p>MR. DAVINDER PAL SINGH, ADVOCATE</p> <p>APPOINTED AS SPECIAL PUBLIC PROSECUTOR FOR CONDUCTING PROSECUTION OF CBI CASE NUMBER RC- 221/2021/E0009/EO-III, CBI NEW DELHI, (CBI VS U.S. AWASTHI, MD, IFFCO, PRAVINDER SINGH GAHLAUT, M.D., INDIAN POTASH LIMITED AND OTHERS) INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION), IN THE COURT OF SPECIAL JUDGE FOR PREVENTION OF CORRUPTION ACT(CBI-14), ROUSE AVENUE DISTRICT COURTS COMPLEX, NEW DELHI AND ALSO FOR APPEALS, REVISIONS AND/OR OTHER MATTERS ARISING OUT OF THIS CASE IN ANY APPELLATE COURT OR REVISIONAL COURT</p>		

ESTABLISHED BY ANY LAW FOR
THE TIME BEING IN FORCE
FOR A PERIOD NOT EXCEEDING
THREE YEARS FROM THE DATE
OF ASSUMPTION OF CHARGE OR
TILL DISPOSAL OF THE CASE,
WHICHEVER IS EARLIER.

VIDE NOTIFICATION
F.NO. 225/11/2022-AVD-II
DATED 15.11.2022

MR. DAVINDER PAL SINGH,
ADVOCATE

APPOINTED AS SPECIAL
PUBLIC PROSECUTOR FOR
CONDUCTING THE PROSECUTION
OF CASE NUMBER
RC2202019E0006, EOU-IV,EO-
II, NEW DELHI,(CBI VS SH.
AAKAR PATEL @ AAKAR ANIL
PATEL AND OTHERS)
INSTITUTED BY THE DELHI
SPECIAL POLICE
ESTABLISHMENT, CENTRAL
BUREAU OF INVESTIGATION,
IN THE COURT OF ADDITIONAL
CHIEF METROPOLITAN
MAGISTRATE, ROUSE AVENUE
DISTRICT COURTS COMPLEX,
NEW DELHI, APPEALS,
REVISION OR OTHER MATTERS
ARISING OUT OF THIS CASE
IN ANY APPELLATE OR
REVISIONAL COURT
ESTABLISHED BY ANY LAW FOR
THE TIME BEING IN FORCE,
FOR A PERIOD NOT EXCEEDING

	THREE YEARS FROM THE DATE OF ASSUMPTION OF CHARGE OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER.		
GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING) NOTIFICATION NO. [F.NO. 225/29/2021-AVD-II] DATED 30.12.2022	MR. DEEPAK NARGOLKAR, ADVOCATE MR. RAVI SHARMA, ADVOCATE APPOINTED AS SPECIAL PUBLIC PROSECUTORS FOR CONDUCTING PROSECUTION, APPEAL, REVISION AND OTHER MATTERS ARISING OUT OF THE CASE INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT(CENTRAL BUREAU OF INVESTIGATION) BEFORE THIS HON'BLE COURT AND FOR MATTERS CONNECTED THEREWITH OR INCIDENTAL THERETO, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER. VIDE NOTIFICATION NO. [F.NO. 225/29/2021-AVD-II] DATED 30.12.2022		
COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH (LETTER DT. 27.06.2016)	MR. JAYESH K. UNNIKRISHNAN, ADVOCATE-ON-RECORD, SUPREME COURT OF INDIA & LEGAL ADVISER CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER CSIR-CENTRAL ROAD RESEARCH INSTITUTE, (CRRI) DELHI-	CSIR, ANUSANDHAN BHAVAN, 2 RAFI MARG, NEW DELHI -110001	

(LETTER DT. 29.06.2016)
(ADVANCE SERVICE OF PETITIONS/
APPEALS ETC. AND NOTICES SHALL
BE MADE TO THE CONTROLLER OF
ADMINISTRATION (COAs)/
ADMINISTRATIVE OFFICER(AOs),
OF THE CONCERNED LABS/INSTTs)

MATHURA ROAD, P.O.CRRI,
NEW DELHI 110025.

CONTROLLER OF ADMINISTRATION/
ADMINISTRATIVE OFFICER
CSIR-INSTITUTE OF GENOMICS
AND INTEGRATIVE BIOLOGY,
(IGIB), NORTH CAMPUS, MALL
ROAD, DELHI 110007

CONTROLLER OF ADMINISTRATION/
ADMINISTRATIVE OFFICER
CSIR-NATIONAL INSTITUTE OF
SCIENCE COMMUNICATION AND
INFORMATION RESOURCES,
(NISCAIR) Dr. KS KRISHNAN
MARG, NEW DELHI 110012.

CONTROLLER OF ADMINISTRATION/
ADMINISTRATIVE OFFICER
CSIR-NATIONAL INSTITUTE OF
SCIENCE, TECHNOLOGY AND
DEVELOPMENT STUDIES,
(NISTADS) Dr. KS KRISHNAN
MARG, PUSA GATE, NEW DELHI
110012.

CONTROLLER OF ADMINISTRATION/
ADMINISTRATIVE OFFICER
CSIR-NATIONAL PHYSICAL
LABORATORY, (NPL) Dr. KS
KRISHNANA MARG, NEW DELHI
110012.

HEAD, INNOVATION
PROTECTION UNIT (IPU) 14,
SATSANG VIHAR MARG,
SPECIAL INSTITUTIONAL

	<p>AREA, 3RD FLOOR, CSIR-NISCAIR BUILDING, NEW DELHI-110067</p>		
	<p>DEPUTY SECRETARY/ UNDER SECRETARY, CSIR-HUMAN RESOURCE DEVELOPMENT GROUP (HRDG) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p>		
	<p>DEPUTY SECRETARY/ UNDER SECRETARY, ENGINEERING SERVICES DIVISIONS (ESD) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p>		
	<p>DEPUTY SECRETARY/ UNDER SECRETARY, RECRUITMENT & ASSESMENT BOARD (RAB) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p>		
	<p>DEPUTY SECRETARY/ UNDER SECRETARY, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p>		
	<p>DEPUTY SECRETARY/ UNDER SECRETARY, EXAMINATION UNIT, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p>		
<p>COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH, ANUSANDHAN BHAWAN, 2, RAFI MARG, NEW DELHI-110001</p>	<p>COA/AO CSIR-CENTRAL ROAD RESEARCH INSTITUTE, DELHI-MATHURA ROAD, NEW DELHI-110025</p>		
	<p>COA/AO CSIR-INSTITUTE OF GENOMICS</p>		

<p>"LETTER DATED 07.10.2021"</p> <p>"THE ADVANCE SERVICE OF PETITION/APPEAL AND NOTICES MAY BE SENT TO THE COAs/AOs OF THE CONCERNED LABS./INSTT."</p>	<p>AND INTEGRATIVE BIOLOGY</p> <ol style="list-style-type: none"> 1. UNIVERSITY(NORTH) CAMPUS, MALL ROAD, DELHI-110007 2. SOUTH CAMPUS, MATHURA ROAD, NEW DELHI-110025 		
	<p>COA/AO CSIR-NATIONAL INSTITUTE OF SCIENCE COMMUNICATION AND POLICY RESEARCH DR. KS KRISHNAN MARG, NEW DELHI-110012</p>		
	<p>COA/AO CSIR-NATIONAL PHYSICAL LABORATORY, DR. K. S. KRISHNAN MARG, NEW DELHI-110012</p>		
	<p>COA/AO CSIR-HUMAN RESOURCE DEVELOPMENT CENTRE, (HRDC) SECTOR-19, CENTRAL GOVERNMENT ENCLAVE, KAMLA NEHRU NAGAR GHAZIABAD-201002(U.P.)</p>		
	<p>HEAD, INNOVATION PROTECTION UNIT(IPU) 14, 14, SATSANG VIHAR MARG, BLOCK A, QUTUB INSTITUTIONAL AREA, NEW DELHI, DELHI 110016</p>		
	<p>DEPUTY SECRETARY/ UNDER SECRETARY CSIR-HUMAN RESOURCE DEVELOPMENT GROUP(HRDG) CSIR COMPLEX, LIBRARY AVENUE, PUSA,</p>		

	NEW DELHI-110012		
	DEPUTY SECRETARY/ UNDER SECRETARY ENGINEERING SERVICES DIVISIONS (ESD) CSIR COMPLEX LIBRARY AVENUE, PUSA, NEW DELHI-110012		
	DEPUTY SECRETARY/ UNDER SECRETARY RECRUITMENT & ASSESSMENT BOARD(RAB) CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
	DEPUTY SECRETARY/ UNDER SECRETARY CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
	DEPUTY SECRETARY/ UNDER SECRETARY EXAMINATION UNIT, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012		
THE COTTON CORPORATION OF INDIA LTD. (LETTER DT. 31.07.2018)	MR. SUNDER KHATRI, ADV	GF-124 & 113, WORLD TRADE CENTRE, LALIT HOTEL BABAR ROAD, CONNAUGHT PLACE, NEW DELHI- 110001	TEL:011- 43520440,43570827 EMAIL:inso.sunderkhatri @gmail.com Shyamrattan2008@gmail.c om
CENTRAL SEAT ALLOCATION BOARD(CSAB) /MOTILAL NEHRU	SH. ARJUN MITRA, ADVOCATE	109,2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: 9810412737 E-MAIL:

<p>NATIONAL INSTITUTE OF TECNOLOGY ALLAHABAD, PRAYAGRAJ</p> <p>FOR THE YEAR 2020-2021</p>			<p>ajmitra@gmail.com</p>
<p>DELHI POLICE PUBLIC SCHOOL & POLICE FOUNDATION FOR EDUCATION(A REGD. SOCIOETY)</p>	<p>MR. MANISH GUPTA, ADVOCATE LEGAL ADVISOR (ENROLLMENT NO. D-2536/2014)</p> <p>FOR A PERIOD W.E.F. 29.07.2024 TO 28.07.2025 VIDE LETTER DATED 08.10.2024</p>	<p>OFFICE ADDRESS: B-8/24, LOWER GROUND FLOOR, VASANT VIHAR, NEW DELHI-110057</p>	<p>MOBILE: +91-9811402142 EMAIL: advocatemanishguptaindia@gmail.com</p>
<p>INCOME TAX DEPARTMENT OFFICE OF THE COMMISSIONER OF INCOME TAX (JUDICIAL), NEW DELHI</p>	<p>CENTRALIZED SERVICE FOR ADVANCE COPIES OF PETITIONS/APPEALS FILED IN RESPECT OF: INCOME TAX DEPARTMENT</p> <p>VIDE LETTER DATED 23.03.2023</p>	<p>CHAMBER NOS. 428, 429 LAWYERS CHAMBER, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>SH. UPENDRA KISHOR, DEPUTY COMMISSIONER OF INCOME TAX (9891722947) EMAIL: Delhi.dcit.judicial.hc@incometax.gov.in PH: 011-23381542</p>
<p>OFFICE OF THE COMMISSIONER OF INCOME TAX (JUDICIAL), NEW DELHI</p> <p>1. <u>INCOME TAX DEPARTMENT</u></p> <p>➤ <u>PR. CIT/CIT</u> PCIT-1, PCIT-12, PCIT (CENTRAL)-2, PCIT (AU)-1 TO 5, PCIT (RU)-1, CIT (TDS)- 2, CIT (CPC-TDS).</p> <p>➤ <u>PR. DIT/DIT</u> PDIT (INV.)-1, ADG (RECOVERY)</p> <p>WRITS AGAINST CBDDT/OUTSIDE CHARGES</p>	<p>I) ZOHEB HOSSAIN, SR. STANDING COUNSEL</p> <p>• SANJEEV MENON, JR. STANDING COUNSEL</p> <p>II) SANJAY KUMAR, SR. STANDING COUNSEL</p>	<p>I) ZOHEB HOSSAIN, R-47, SECOND FLOOR, GREATER KAILASH- PART 1, NEW DELHI - 110048. EMAIL: HOSSAINZOHEB@GMAIL.COM</p> <p>• SH. SANJEEV MENON, 1104, KM-52, SEC-134, NOIDA-201301. EMAIL: SANJEEVM.ADV@GMAIL.COM</p> <p>II) SANJAY KUMAR, B-2/307, SATYAM APARTMENT, VASUNDHARA ENCLAVE, DELHI-110096. E-MAIL: ADVSKRMISHRA@GMAIL.COM</p>	<p>MOBILE: 9999711099 011-41861099</p> <p>MOBILE: 9036335214</p> <p>MOBILE: 9871645985</p>

"VIDE LETTER DATED 28.11.2023"

- EASHA KADIAN,
JR. STANDING COUNSEL

- HEMLATA RAWAT,
JR. STANDING COUNSEL

III) KUNAL SHARMA,
SR. STANDING COUNSEL

- ZEHRA KHAN,
JR. STANDING COUNSEL

IV) VIPUL AGRAWAL,
SR. STANDING COUNSEL

- SAKSHI SHAIRWAL,
JR. STANDING COUNSEL

- EASHA KADIYAN,
D-12, L.G.F,
LAJPAT NAGAR-III,
NEW DELHI - 110024.

E-MAIL:
EASHA@LGCLASSOCIATES.COM

- HEMLATA RAWAT,
66C, DDA FLATS, GULABI BAGH,
DELHI-110007.

E-MAIL: DANANDADV@GMAIL.COM

III) KUNAL SHARMA,
D-2, LGF, LAJPAT NAGAR-III,
NEW DELHI-110024.

EMAIL:
KUNALSHARMALAWYER@GMAIL.COM

- ZEHRA KHAN,
K-40, LOWER GROUND FLOOR,
HAUZ KHAS ENCLAVE,
NEW DELHI-110016

E-MAIL: KHANZEHRA@GMAIL.COM

IV) VIPUL AGRAWAL,
A-006, BANCOURT APARTMENTS,
SURYA SOCIETY, SECTOR - 43,
GURUGRAM - 122002.

EMAIL:
VIPULAGR.OFFICE@GMAIL.COM

- SAKSHI SHAIRWAL,
116, DDA, SITE NO.-1,
M BLOCK, RAJENDRA NAGAR,
DELHI-110060.

80, 3RD FLOOR,

MOBILE:
9871121201

MOBILE:
9910039942

MOBILE:
9910200911

MOBILE:
9958114482

MOBILE:
9958045501
0120-4102277

MOBILE:
9899323077

	<ul style="list-style-type: none"> GIBRAN NAUSHAD, JR. STANDING COUNSEL 	<p>DOUBLE STORYED, RAJENDRA NAGAR, DELHI-110060. E-MAIL: ADVSAKSHISHAIRWAL@GMAIL.COM</p> <ul style="list-style-type: none"> GIBRAN NAUSHAD, C-II/182, VINAY MARG, CHANKAYAPURI, NEW DELHI-110022. E-MAIL: GIBRAN.NAUSHAD@GMAIL.COM 	<p>MOBILE: 9810305746</p>
	<p>V) PRASHANT MEHARCHANDANI, SR. STANDING COUNSEL</p>	<p>V) PRASHANT MEHARCHANDANI, J-50, LGF, LAJPAT NAGAR 3, NEW DELHI-110024 E-MAIL: Contact.pmalaw@gmail.com</p>	<p>MOBILE: 8968786937</p>
	<ul style="list-style-type: none"> AKSHAT SINGH, JR. STANDING COUNSEL 	<ul style="list-style-type: none"> AKSHAT SINGH, D-4, TOWER-9, MOTI BAGH, DELHI-110013 <p>B-502, EXPRESS GREENS APARTMENTS, SEC-1, VAISHALI, GHAZIABAD-201010. E-MAIL: AKSHATSINGH@OUTLOOK.COM</p>	<p>MOBILE: 8076898893 011-41071254</p>
OFFICE OF THE COMMISSIONER OF	I) ABHISHEK MARATHA,	I) ABHISHEK MARATHA,	MOBILE:

INCOME TAX (JUDICIAL),
NEW DELHI

2. INCOME TAX DEPARTMENT

➤ PR. CSIT/CIT
PCIT-4, PCIT-10, PCIT-20,
PCIT (CENTRAL)-3,
PCIT (AU)- 6 TO 10,
PCIT (RU)- 2,
CIT (EXEMPTION).

➤ PR. DIT/DIT
PDIT (INV.)-2,
DIT (I & CI)- 1 & 2
WRITS AGAINST CBDT/OUTSIDE
CHARGES

"VIDE LETTER DATED 28.11.2023"

SR. STANDING COUNSEL

- PARTH SEMWAL
JR. STANDING COUNSEL

II) SHAILENDERA KISHORE
SINGH,
SR. STANDING COUNSEL

- ANUJA PETHIA,
JR. STANDING COUNSEL

- DACCHITA SHAHI,
JR. STANDING COUNSEL

III) GAURAV GUPTA,
SR. STANDING COUNSEL

B-4/213, SAFDURJUNG ENCLAVE,
NEW DELHI-110029.
E-MAIL: AMARATHA@YAHOO.COM

- PARTH SEMWAL,
ASHOK VATIKA,
RESIDENT TOWER-3
FLAT NO. 301, J.P. GREENS,
GREATER NOIDA, U.P.
E-MAIL:
SEMWALPARTH@GMAIL.COM

II) SHAILENDERA KISHORE SINGH,
35, SOUTH PARK APARTMENTS,
KALKAJI B BLOCK,
DELHI-110019.
EMAIL: SHAILENDERA@SKLAW.IN

- ANUJA PETHIA,
A-346, UGF, DEFENCE COLONY,
NEW DELHI-110024.
EMAIL:
ADVANUJAPETHIA@GMAIL.COM

- DACCHITA SHAHI,
D-4, TOWER-9, NEW MOTI BAGH,
DELHI-110013.

B-502, EXPRESS GREEN
APARTMENTS, SEC-1, VAISHALI,
GHAZIABAD-201010.
E-MAIL:
DACCHITASHAHI29@GMAIL.COM

III) GAURAV GUPTA,
GF-1, PLOT NO.-20,
SHAKTI KHAND-2, INDIRAPURAM,
GHAZIABAD-201014.

9810819178

MOBILE:
9873645260

MOBILE:
8800652576

MOBILE:
9643584837

MOBILE:
9999782498
011-41071254

MOBILE:
9810776014
0120-4140444

	<ul style="list-style-type: none"> • PUNEET SINGHAL, JR. STANDING COUNSEL • SHIVENDRA SINGH, JR. STANDING COUNSEL <p>IV) SHLOK CHANDRA, SR. STANDING COUNSEL</p> <ul style="list-style-type: none"> • PRIYA SARKAR, JR. STANDING COUNSEL 	<p>EMAIL: CA.GGUPTA@GMAIL.COM</p> <ul style="list-style-type: none"> • PUNEET SINGHAL, CH : 100-101, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054. <p>CH : 374, LAWYERS' CHAMBER, DELHI HIGH COURT, NEW DELHI-110003. E-MAIL: ADVOCATESINGHAL@YMAIL.COM</p> <ul style="list-style-type: none"> • SHIVENDRA SINGH, 58, 1ST FLOOR, NRI COMPLEX, GREATER KAILASH-IV, SAHID SURYA SEN MARG, DELHI-110019. E-MAIL: SHIVENDRASINGH86@LIVE.COM <p>IV) SHLOK CHANDRA A-22, GROUND FLOOR, DEFENCE COLONY NEW DELHI-110024 EMAIL:- SHLOKCHANDRA@CHANDRALAWCHAMBERS.COM</p> <ul style="list-style-type: none"> • PRIYA SARKAR, C-8538, VASANT KUNJ, NEW DELHI-110070. E-MAIL: SARKARPRIYA1687@GMAIL.COM 	<p>MOBILE: 8826687687/ 9891217746</p> <p>MOBILE: 9582194010/ 011-45572633</p> <p>MOBILE: 9999670588 011-24654522</p> <p>MOBILE: 9953687078/ 9831028654</p>
--	---	--	--

	<ul style="list-style-type: none"> MADHAVI SHUKLA, JR. STANDING COUNSEL 	<ul style="list-style-type: none"> MADHVI SHUKLA H.NO.-C-7, GF, SEC-44, NOIDA, UP-201303 EMAIL MADHAVISWAROOP@GMAIL.COM 	MOBILE: 9958833271
<p>OFFICE OF THE COMMISSIONER OF INCOME TAX (JUDICIAL), NEW DELHI</p> <p>3. <u>INCOME TAX DEPARTMENT</u></p> <p>➤ <u>PR. CSIT/CIT</u> PCIT-7, PCIT-15, PCIT (CENTRAL)-1, PCIT (VU)- 1 TO 4, PCIT (TU)-1 CIT (INTL.TAX.)-1,2 & 3, CIT (TDS)-1, CIT(APPROPRIATE AUTHORITY).</p> <p>➤ <u>PR. DIT/DIT</u> DIRECTORATE OF SYSTEMS</p> <p>WRITS AGAINST CBDT/OUTSIDE CHARGES</p> <p>"VIDE LETTER DATED 28.11.2023"</p>	<p>I) RUCHIR BHATIA, SR. STANDING COUNSEL</p> <ul style="list-style-type: none"> PRATYAKSHA GUPTA, JR. STANDING COUNSEL <p>II) PUNEET RAI, SR. STANDING COUNSEL</p> <ul style="list-style-type: none"> ASHVINI KUMAR, JR. STANDING COUNSEL RISHAB NANGIA, JR. STANDING COUNSEL 	<p>I) RUCHIR BHATIA, 210, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHERSHAH MARG, NEW DELHI-110003. EMAIL: BHATIARUCHIR@GMAIL.COM</p> <ul style="list-style-type: none"> PRATYAKSHA GUPTA, CHAMBER NO. E-422, BLOCK-E, KARKARDOOMA COURT, NEW DELHI-110092. E-MAIL: LAWQUERY89@HOTMAIL.COM <p>II) PUNEET RAI, D-3/16, LGF, ANSARI ROAD, 16, DARYA GANJ, NEW DELHI-110002. E-MAIL: PUNEETRAIADVOCATE@GMAIL.COM</p> <ul style="list-style-type: none"> ASHVINI KUMAR, 41, DDA MIG FLATS, PHASE-1, PRASAD NAGAR, NEAR PRASAD NAGAR POLICE STATION, KAROL BAGH, NEW DELHI-110005. E-MAIL: ASHVINI35@GMAIL.COM RISHAB NANGIA, D-3/3284, VASANT KUNJ, DELHI-110070 	<p>MOBILE: 9810371417</p> <p>MOBILE: 9911780606</p> <p>MOBILE: 9810023745</p> <p>MOBILE: 9721210922</p> <p>MOBILE: 9968404565</p>

	<p>III) SUNIL KUMAR AGARWAL, SR. STANDING COUNSEL</p> <ul style="list-style-type: none"> • SHIVANSH PANDYA, JR. STANDING COUNSEL <p>IV) ASEEM CHAWLA, SR. STANDING COUNSEL</p> <ul style="list-style-type: none"> • VIPLAV ACHARYA, JR. STANDING COUNSEL 	<p>E-MAIL: RISHABHNANGIA1995@GMAIL.COM</p> <p>III) SUNIL KUMAR AGARWAL, G-101, SECOND FLOOR, SAKET, NEW DELHI - 110017. E-MAIL: SKAMUM1986@GMAIL.COM</p> <ul style="list-style-type: none"> • SHIVANSH PANDYA , J-111, 3RD FLOOR, SAKET, DELHI-110017. E-MAIL: SHIVANSHPANDYA@LIVE.COM <p>IV) ASEEM CHAWLA, E-200, GREATER KAILASH-I, NEW DELHI-48. E-MAIL: ASEEM@ASEEMCHAWLA.COM</p> <ul style="list-style-type: none"> • C-390, LGF, DEFENCE COLONY, NEW DELHI-110024 <p>502, POCKET-E, MAYUR VIHAR PHASE-II, DELHI-110091. E-MAIL: VIPLAVACHARYA@GMAIL.COM </p>	<p>MOBILE: 9871300622</p> <p>MOBILE: 8130711869</p> <p>MOBILE: 9810041910</p> <p>MOBILE: 9971801123</p>
OFFICE OF THE INCOME TAX COMMISSIONER(JUDICIAL), NEW DELHI INCOME TAX DEPARTMENT	MR. DEBESH PANDA, ADVOCATE STANDING COUNSEL LETTER DATED 22.02.2024	F-6, UPASANA APARTMENT, 1 HALLEY ROAD, NEW DELHI-110001	EMAIL: mail@adpchambers.in
FULLERTON INDIA CREDIT COMPANY LIMITED	SAGAR & SAGAR, SANJEEV SAGAR, ADVOCATE "NOMINATED COUNSEL"	CHAMBER NO. 210, BLOCK-III, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI-110003 OFFICE: 18, HARGOBIND ENCLAVE, BHARTENDU,	MOBILE: 9811016162 PH.: 91-11-22375422, 47543981, EMAIL: sagarandsagar@live.com , sanjivsagar@gmail.com , info@sagarandsagar.in

	"LETTER DATED 15.03.2022"	HARISH CHANDRA MARG, NEW DELHI-110092	WEB: www.sagarandsagar.in
M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED (NON-BANKING FINANCIAL COMPANY)	MR. SIDHARTH CHOPRA, ADVOCATE (ENRL NO.-D3074/2013) STANDING COUNSEL LETTER DATED 03.08.2023	OFFICE: CHAMBER NO. 411, LAWYERS CHAMBER, BLOCK-1, DELHI HIGH COURT OFFICE-I-44, JANGPURA EXTENSION, GROUND FLOOR, NEW DELHI	PHONE-9953066560 EMAIL- lawofficessidharthchopra@gmail.com
DEPARTMENT OF REVENUE INCULDING CBEC MINISTRY OF FINANCE, GOVT. OF INDIA	FOR SERVICE OF ADVANCE NOTICES/WRIT PETITIONS/ APPEALS ETC.	NODAL OFFICER: CHAMBER NO. 205 LAWYERS' CHAMBER BLOCK-III DELHI HIGH COURT, NEW DELHI-110003	
GOVERNMENT OF INDIA MINISTRY OF TEXTILES OFFICE OF THE DEVELOPMENT COMMISSIONER FOR HANDLOOMS	SH. HANU BHASKAR, "SR. CENTRAL GOVERNMENT STANDING COUNSEL" LETTER DATED: 11.08.2020		
OFFICE OF THE COMMISSIONER, VALUE ADDED TAX, DEPARTMENT OF TRADE & TAXES, 2ND FLOOR, VYAPAR BHAWAN, NEW DELHI [LETTER DATED 29.06.12]	1. MR. VINEET BHATIA ----- 2. MR. PARDEEP TARA ----- 3. MR. A.K. BABBAR	CHAMBER NO. III A/305 NEW CHAMBER BLOCK-III HIGH COURT OF DELHI, NEW DELHI ----- 15-A/9, GROUND FLOOR, EAST PATEL NAGAR, NEW DELHI-110008 ----- F-51, NARAINA VIHAR, NEW DELHI-110028	PH.:011-46536490, 29241260,9811081159 ----- PH.:011-25883687, 9811051016 ----- PH.: 9811115749
O/o THE COMMISSIONER OF CUSTOMS(I&G), NEW CUSTOMS HOUSE NEAR IGI AIRPORT, NEW DELHI-37	MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL	CHAMBER NO. 479, LAWYERS' CHAMBER BLOCK NO. II, DELHI HIGH COURT, NEW DELHI	Mobile:9810077957
O/o THE COMMISSIONER OF	1. MR. SATISH KUMAR	CHAMBER NO. 464, LCB-I,	

CUSTOMS, AIR CARGO EXPORT COMMISSIONERATE, NEW CUSTOM HOUSE, IGI AIRPORT, NEW DELHI	(SENIOR STANDING COUNSEL) ----- 2. DR. ASHWANI BHARDWAJ (JUNIOR STANDING COUNSEL)	DELHI HIGH COURT, NEW DELHI-110003 ----- CHAMBER NO. 319, SUPREME COURT LAWYERS CHAMBER, SETALVAD BLOCK, B.D. ROAD, NEW DELHI-110095	
O/o THE PRINCIPAL COMMISSIONER OF CUSTOMS, AIR CARGO COMPLEX (IMPORT) NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037			
DELHI CENTRAL EXCISE & SERVICE TAX ZONE, O/o THE CHIEF COMMISSIONER, CENTRAL EXCISE & SERVICE TAX(DZ) C.R. BUILDING, I.P. ESTATE, NEW DELHI	MR. SATISH KUMAR "NODAL SENIOR STANDING COUNSEL"	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT NEW DELHI-110003	PH. 9810419742
O/o THE CHIEF COMMISSIONER OF CUSTOMS(DZ), NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-37	MR. KAMAL NIJHAWAN NODAL SENIOR STANDING COUNSEL(DELHI CUSTOMS ZONE)	CHAMBER NO. 479, BLOCK-II DELHI HIGH COURT, NEW DELHI	
CENTRAL EXCISE, CUSTOMS & SERVICE TAX, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE, C.G.O. COMPLEX-II, KAMLA NEHRU NAGAR, GHAZIABAD	SHRI SATISH KUMAR, ADVOCATE SENIOR STANDING COUNSEL	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT NEW DELHI-110003	Ph. 9810419742
[CUSTOM, EXCISE & SERVICE TAX] CENTRAL BOARD OF EXCISE & CUSTOMS, DEPARTMENT OF REVENUE,	MS. SONIA SHARMA (SENIOR STANDING COUNSEL)	CHAMBER NO. 137-A, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110003	TEL.:011-23387455 MOB.:9811111993 Email: soniaslaw@hotmail.com

MINISTRY OF FINANCE, GOVERNMENT OF INDIA			
OFFICE OF PRINCIPAL CHIEF COMMISSIONER, GST & CX, DELHI ZONE, C.R. BUILDING, I.P. ESTATE, NEW DELHI-110109	OFFICIAL EMAIL ADDRESS OF OFFICE OF PRINCIPAL CHIEF COMMISSIONER, CGST x CX, DELHI ZONE		ccu-cexdel@nic.in
	OFFICIAL EMAIL ADDRESS OF CGST NORTH COMMISSIONERATE		commr-cexdell@nic.in
	OFFICIAL EMAIL ADDRESS OF CGST SOUTH COMMISSIONERATE		commr.gstsouth@gov.in
	OFFICIAL EMAIL ADDRESS OF CGST EAST COMMISSIONERATE		commr-cexdel2@nic.in
	OFFICIAL EMAIL ADDRESS OF CGST WEST COMMISSIONERATE		commr.gstdelwest@gov. in
CENTRAL BOARD OF INDIRECT TAXES & CUSTOMS (CBIC)	<u>DESIGNATED EMAIL-IDS OF COMMISSIONERATES/ DIRECTORATES/FORMATION OF CBIC FOR SERVING THE ADVANCE NOTICE OF FRESH CASES</u>		
	<u>COMMISSIONERATE WISE EMAIL ID</u>		
	1. CENTRAL TAX DELHI NORTH COMMISSIONERATE		commr-cexdell@nic.in , delhinorth-legal@gov.in
	2. CENTRAL TAX DELHI SOUTH COMMISSIONERATE		legal.cgstdelhisouth@gov.in
3. CENTRAL TAX DELHI EAST COMMISSIONERATE		gstdelhieast.legal@gmail.com	

	4. CENTRAL TAX DELHI WEST COMMISSIONERATE	cgstdelhiwestlegal@gmail.com
	5. DGGI HEAD QUARTER	invdggi.hq@gov.in
	6. DGGI DELHI ZONAL UNIT	sio.dzureporting1@gov.in
	7. DGGI MEERUT ZONAL UNIT	gsti.mezu@gov.in
	8. DGGI GURUGRAM ZONAL UNIT	dggi.gzu@gov.in
	9. DRI-HEAD QUARTER	drilegal.hq@gov.in
	10. DRI- DELHI ZONAL UNIT	dridzu@nic.in
	11. COMMISSIONER OF CUSTOMS ACC (IMPORT)	commraccimp-cusdel@nic.in
	12. COMMISSIONER OF CUSTOMS ACC (EXPORT)	acce.legal2023@gmail.com
	13. COMMISSIONER OF CUSTOMS TKD (IMPORT)	commrtkdimp-cusdel@nic.in
	14. COMMISSIONER OF CUSTOMS TKD (EXPORT)	legalbranchicdtkdexport@gmail.com
	15. COMMISSIONER OF CUSTOMS ICD PATPARGANJ (PPG)	commricdppg-cusdel@gov.in
	16. COMMISSIONER OF CUSTOMS (PREVENTIVE)	commrprev-cusdel@nic.in
	17. COMMISSIONER OF CUSTOMS IGI-T3	igilegaldelhi@gmail.com
	18. COMMISSIONER OF CUSTOMS (AIRPORT AND GENERAL)	ccgen-delhi@gov.in
GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE (CENTRAL BOARD OF INDIRECT TAXES & CUSTOMS) LEGAL CELL	MR. ANURAG OJHA, ADVOCATE SR. STANDING COUNCIL LETTER DATED 01.10.2020	ADDRESS: CHAMBER NO. 346A, BLOCK-I, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT OFFICE: H 108, SF, CONNAUGHT PLACE, NEW DELHI-110001
		MOBILE: 91-8860069704 EMAIL: anuragdulaw@gmail.com

<p>MR. ASHOK KUMAR ARYA, ADVOCATE, SR. STANDING COUNSEL</p> <p>VIDE ORDER DATED 27.09.2021</p>	<p>NO. 121, PLOT NO. 4, NAV SANSAD VIHAR, OPPOSITE TAJ VIVANTA, SECTOR-22, DWARKA, NEW DELHI-110077</p>	<p>MOBILE: 9899991814, 9868277389</p> <p>EMAIL: adv.ashokarya@gmail.com (LETTER DT. 21.01.2022)</p>
<p>MS. SUSHILA NARANG THAKRAL, ADVOCATE SR. STANDING COUNSEL</p> <p>VIDE ORDER DATED 27.09.2021</p>	<p>M-1, 3RD FLOOR, GREATER KAILASH-I NEW DELHI-110048</p>	<p>MOBILE: 9810369180 EMAIL: sushilanarang@gmail.com</p>
<p>MR. ANISH ROY, ADVOCATE SR. STANDING COUNSEL</p> <p>VIDE ORDER DATED 27.09.2021</p>	<p>H-21B, JUNG PURA EXTENSION, NEW DELHI-110014</p>	<p>MOBILE: 9582241162</p>
<p><u>SENIOR STANDING COUNSEL</u></p> <ol style="list-style-type: none"> 1. MR. PIYUSH BERIWAL, ADV 2. MS. SONU BHATNAGAR, ADV 3. MR. SATISH AGGARWALA, ADV 4. MR. ATUL TRIPATHI, ADV <p><u>JUNIOR STANDING COUNSEL</u></p> <ol style="list-style-type: none"> 1. MR. CHRITARTH PALLI, ADV <p>FOR A PERIOD OF THREE YEARS FROM THE DATE OF ISSUE OF THIS ORDER VIDE LETTER DATED 23.08.2022 F.NO. 278A/38/2021-LEGAL</p>		<p><u>DETAILS OF MR. PIYUSH BERIWAL, ADVOCATE</u> MOBILE: 9910396352 EMAIL: beriwal.lawyer@gmail.com</p> <p><u>DETAILS OF MS. SONU BHATNAGAR, ADVOCATE</u> SENIOR STANDING COUNSEL MOBILE: 9810134678 EMAIL: bhatnagarsonu@gmail.com sonubhatnagaroffice@gmail.com</p> <p><u>DETAILS OF MR. ATUL TRIPATHI, ADVOCATE</u> Mobile: 9560018960 Email: atultripathiadv@gmail.com ADDRESS: O-11/B, JUNG PURA EXT.</p>

		NEW DELHI-110014
<u>SR. STANDING COUNSELS</u>		
1. MR. ANURAG OJHA		
2. MR. ARUN KHATRI		
3. MR. KISHORI LAL		
4. MR. ADIT KHORANA		
5. MR. GIBRAN NAUSAD		
6. MR. SHASHANK SHARMA	<u>DETAILS OF MR. SHASHANK SHARMA, ADVOCATE</u> OFFICE ADDRESS: D-20, NIZAMUDDIN EAST, NEW DELHI-110013	<u>DETAILS OF MR. SHASHANK SHARMA, ADVOCATE</u> EMAIL: shashank_sharma1@outlook.com PHONE: 8826900757
7. MR. SHUBHAM TYAGI	<u>DETAILS OF MR. SHUBHAM TYAGI, ADVOCATE</u> OFFICE: B4, 156B, LGF, SAFDARJUNG ENCLAVE, NEW DELHI-110029 RES ADDRESS: D-42, FLAT NO. 2, SECOND FLOOR, NANGAL DEWAT, VASANT KUNJ, NEW DELHI-110070	<u>DETAILS OF MR. SHUBHAM TYAGI, ADVOCATE</u> CONTACT: 9650049869 8376043196 EMAIL: shubhamtyagicbic@gmail.com
8. MR. ARNAV KUMAR		
9. MR. HARISH KUMAR GUPTA		
10. MR. JATIN SINGH		
<u>JR. STANDING COUNSELS</u>		
1. MR. AAKARSH SRIVASTAVA		
2. MR. V. CHANDRASHEKARA		

	<p style="text-align: center;">BHARATHI</p> <p>3. MR. AKASH PANWAR</p> <p>4. MR. UJJWAL SINHA</p> <p>"LETTER DATED 02.06.2023" FOR A TERM OF THREE YEARS FROM THE DATE OF ISSUE OF THIS ORDER.</p>		
<p>OFFICE OF THE COMMISSIONER, CENTRAL EXCISE, DELHI-I C.R. BUILDING, I.P. ESTATE, NEW DELHI-110009</p> <p>LETTER DATED: 10.09.2012</p>	<p><u>PANEL OF SENIOR STANDING COUNSEL</u></p> <p>1. MR. SATISH KUMAR</p> <p>2. MR. KAMAL NIJHAWAN</p> <p>3. MR. RAHUL KAUSHIK</p> <p>4. MR. ANSHUMAN CHOWDHURY</p> <p>5. MS. SONIA SHARMA</p> <p>6. MR. SYED ZAFAR MOONIS</p> <p><u>PANEL OF JUNIOR STANDING COUNSEL</u></p> <p>1. MS. PRABJYOTI KAUR</p> <p>2. MR. ASHWANI BHARDWAJ</p> <p>3. MR. AMIT ANAND</p> <p>4. MS.GEETANJALI SHARMA</p> <p>5. MS. ANJANA GOSAIN</p>	<p><u>NODAL OFFICER AVAILABLE AT:</u></p> <p>ROOM No. 137 A, LAWYERS CHAMBER,NEW BLOCK, DELHI HIGH COURT, N.DELHI</p> <p>TO RECEIVE ADVANCE NOTICES/ PETITIONS ETC. ON BEHALF OF CENTRAL EXCISE & SERVICE TAX INCLUDING C.B.E.C.</p>	
<p>OFFICE OF THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX,</p>			<p>EMAIL ID FOR THE PURPOSE OF SERVICE OF ANY MATTERS:</p>

<p>DELHI-NORTH C.R. BUILDING, I.P. ESTATE, NEW DELHI-110109</p>			<p>Delhinorth-legal@gov.in VIDE LETTER DATED 21.12.2021</p>
	<p>COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-EAST, C.R. BUILDING, I.P. ESTATE, NEW DELHI-110002</p> <p>"VIDE LETTER DATED 31.03.2022"</p>		<p>EMAIL: gstdelhieast.legal@gmail.com</p>
	<p>PRINCIPAL COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-SOUTH, 2ND & 3RD FLOOR, EIL ANNEXE BUILDING, PLOT 2B, BHIKAJI CAMA PLACE, NEW DELHI-110066</p> <p>"VIDE LETTER DATED 31.03.2022"</p>		<p>EMAIL: legal.cgstdelhisouth@gov.in</p>
	<p>COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-WEST, 4TH & 5TH FLOOR, EIL ANNEXE BUILDING, PLOT 2B, BHIKAJI CAMA PLACE, NEW DELHI-110066</p> <p>"VIDE LETTER DATED 31.03.2022"</p>		<p>EMAIL: legalstdelhi3@gmail.com</p>
	<p>PRINCIPAL COMMISSIONER OF CENTRAL GOODS & SERVICES TAX, DELHI-NORTH, C.R. BUILDING, I.P. ESTATE, NEW DELHI-110109</p> <p>"VIDE LETTER DATED 31.03.2022"</p>		<p>EMAIL: delhinorth-legal@gov.in</p>
<p>O/O THE COMMISSIONER OF CUSTOMS(PREVENTIVE), NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037</p>	<p>MR. KAMAL NIJHAWAN "NODAL SENIOR STANDING COUNSEL"</p>	<p>CHAMBER NO.479, BLOCK-II, DELHI HIGH COURT, NEW DELHI</p>	

<p>OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-I, MANGAL PANDEY NAGAR, MEERUT(U.P.)</p>	<p><u>SENIOR STANDING COUNSEL</u> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHAUDHARY 5. MS. SONIA SHARMA 6. MR. SYED JAFAR MOONIS</p> <p><u>JUNIOR STANDING COUNSEL</u> 1. MS. PRABHJYOTI KAUR 2. MR. ASHWANI BHARADWAJ 3. MR. AMIT ANAND 4. MS. GEETANJALI SHARMA 5. MS. ANJANA GOSAIN</p>		
<p>OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-II, DELHI ROAD, MEERUT(U.P.)</p>	<p><u>(BAREILLY DIVISION)</u> 1. (I)MR.SYED JAFAR MOONIS SENIOR STANDING COUNSEL (II)MS.GEETANJALI SHARMA JUNIOR STANDING COUNSEL</p> <p><u>(HALDWANI DIVISION)</u> 2.(I) MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL (II) MS. ANJANA GOSAIN JUNIOR STANDING COUNSEL</p> <p><u>(MORADABAD DIVISION & ICD)</u> 3.(I) MR. RAHUL KAUSHIK SENIOR STANDING COUNSEL (II) MR. AMIT ANAND JUNIOR STANDING COUNSEL (III) MS. PRABHJYOT KAUR JUNIOR STANDING COUNSEL</p>	<p>I)CHAMBER NO.190, BLOCK-II, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI-110003</p> <p>II)CHAMBER NO.621, LAWYERS CHAMBER BLOCK, DISTRICT COURTS DWARKA, SECTOR-10, N. DELHI-75</p>	<p>Mob.:9899147053</p>

	<p><u>(RAMPUR DIVISION)</u> 4.(I) MS. SONIA SHARMA SENIOR STANDING COUNSEL (II)MR.ANSHUMAN CHAUDHRY SENIOR STANDING COUNSEL</p> <p><u>(HAPUR DIVISION)</u> 5.(I) MR. SATISH KUMAR SENIOR STANDING COUNSEL (II)MR. ASHWANI BHARADWAJ JUNIOR STANDING COUNSEL</p>		
CONSORTIUM FOR EDUCATIONAL COMMUNICATION	MR. AMITESH KUMAR, ADVOCATE	196, SIMANT VIHAR, SECTOR-14,KAUSHAMBI, GHAZIABAD-201010,UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120-4901439/2770879 EMAIL: amiteshkumar74@gmail.com
CONTAINER CORPORATION OF INDIA LTD. (CONCOR)	MR. RAJENDRA DHAWAN & ASSOCIATES STANDING COUNSEL [FOR LABOUR MATTERS]	260, LAWYERS' CHAMBERS BLOCK-I, DELHI HIGH COURT, NEW DELHI OFFICE: H-61, GOBIND MANSION, CONNAUGHT CIRCUS, NEW DELHI-1	PH: 23388494 MOBILE:9810027994 PH: 23322584
	MR. R.K. JOSHI & ASSOCIATES, ADVOCATES STANDING COUNSEL [FOR ALL MATTERS EXCEPT LABOUR MATERS] LETTER DATED 28.12.2022	375, LAWYERS' CHAMBERS, DELHI HIGH COURT SHER SHAH ROAD, NEW DELHI-110003	TEL: 011-23384729 MOBILE: 9811086445 Email: rkjoshi315@gmail.com
CENTRAL BANK OF INDIA	MR. TUSHAR SINGH, ADVOCATE NOMINATED COUNSEL "LETTER DATED 02.04.2024"	24 FEROCZE GANDHI ROAD, FLAT NO. 4, LAJPAT NAGAR-III, NEW DELHI-110024	MOBILE:9811634530 EMAIL: tusharsingh145@gmail.com
	MR. RAJESH RANJAN DUBEY, ADVOCATE NOMINATED COUNSEL	Q 19B, LGF JANGPURA EXTN., NEW DELHI-110014	MOBILE:9811045354 EMAIL: rajeshranchi@gmail.com

	"LETTER DATED 02.04.2024"		
	MR. SANTOSH KUMAR ROUT, ADVOCATE NOMINATED COUNSEL "LETTER DATED 02.04.2024"	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
	MS. EKTA CHOUDAHRY, ADVOCATE NOMINATED COUNSEL "LETTER DATED 02.04.2024"	ADDRESS: INDRAPRAKASH BUILDING, UB-12A, 27, BARAKHAMBA ROAD, NEW DELHI-110001	MOBILE: 9910376565 EMAIL: advocateektal@gmail.com
	MR. HIMANSHU SHEKHAR, ADVOCATE NOMINATED COUNSEL "LETTER DATED 02.04.2024"	ADDRESS: 68, OLD LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-111001	MOBILE: 9310116418 EMAIL: Himanshu3161@yahoo.com
	MR. RAJIV RANJAN DWIVEDI, ADVOCATE NOMINATED COUNSEL "LETTER DATED 02.04.2024"	ADDRESS: 424, NEW LAWYERS CHAMBER, (MC SETALWAD BLOCK) SUPREME COURT, BHAGWAN DAS ROAD, NEW DELHI-110001	MOBILE: 9810594551 EMAIL: dwivedirr@gmail.com
	MR. HARDIK BEDI, ADVOCATE NOMINATED COUNSEL "LETTER DATED 02.04.2024"	LG-101, BHARAT CHAMBERS 70-71, SCINDIA HOUSE, CONNAUGHT PLACE, NEW DELHI-110001	MOBILE: 9999968277 EMAIL: hardikbedi20@gmail.com
	MR. BRIJESH KUMAR TAMBER, ADVOCATE NOMINATED/STANDING COUNSEL "LETTER DATED 02.04.2024"	C-10, BASEMENT, NIZAMUDDIN(WEST) NEW DELHI-110013	MOBILE: 9891125411 EMAIL: brijesh_tamber@hotmail.com
CORPORATION BANK (LETTER DT. 21.04.2016) ZONAL OFFICE-DELHI SOUTH	MR. SAMRENDRA KUMAR, 'STANDING COUNSEL'	CHAMBER NO. 256, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI OFFICE AND RESIDENCE: 3/1, FIRST FLOOR, STREET NO. 4, INDIRA VIKAS COLONY,	TEL: OFF.: 27607058 MOB.: 9999114922 9990114922 9818127495

		NEAR NIRANKARI PUBLIC SCHOOL, DELHI-110009	
CTBC BANK CO. LTD. (LETTER DT. 01.07.2017)	1. MR. SANJAY GUPTA, NOMINATED COUNSEL 2. MR. ATEEV MATHUR, NOMINATED COUNSEL	SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB.: 9811152920 (MR. SANJAY GUPTA) 9811800816 (MR. ATEEV MATHUR) PH.:+91 11 46175500 e-MAIL: <a href="mailto:sanjay_gupta@sngpartner
s.in">sanjay_gupta@sngpartner s.in <a href="mailto:ateev_mathur@sngpartner
s.in">ateev_mathur@sngpartner s.in
CAPRI LOANS i.e., CAPRI GLOBAL CAPITAL LIMITED/ CAPRI GLOBAL HOUSING FINANCE LIMITED	MR. GAURAV SRIVASTAVA, ADVOCATE STANDING COUNSEL (ENROL NO. D-2484/2006) LETTER DATED 09.02.2023	OFFICE: S-262, GROUND FLOOR, GREATER KAILASH-I, DELHI	TEL. 9910510790 EMAIL: srivastava.law@gmail.com
CENTRAL POLLUTION CONTROL BOARD			
CENTRAL INSTITUTE OF PLASTICS ENGINEERING & TECHNOLOGY (DEPT. OF CHEMICALS & PETROCHEMICALS, MINISTRY OF CHEMICALS & FERTILIZERS, GOVT. OF INDIA)	MR. HASHMAT NABI, ADV H.N.& ASSOCIATES "STANDING COUNCEL" LETTER DATED 17.12.2020	B-1/15, LGF, HAUZ KHAS, NEW DELHI-110016	PH: 011-41407822-23 FAX: 011-26561063 MOB: 9810017822 EMAIL: hashmatnabi@hashmatnabi.com hashmatnabi@gmail.com
CENTRAL WAQF COUNCIL (MINISTRY OF MINORITY AFFAIRS GOVT. OF INDIA) (LETTER DATED 2.7.2021)	MR. HASHMAT NABI, ADVOCATE 'STANDING COUNSEL' (FOR A PERIOD OF 4 YEARS UNTIL FURTHER ORDER, WHICHEVER IS EARLIER)	OFFICE: B1/15, LGF, HAUZ KHAS, NEW DELHI-110016 CHAMBER: 438, LAWYERS CHAMBER(BLOCK-I), DELHI HIGH COURT,	LANDLINE: 011-41407822-23 MOB: 8010656935,9810017822 EMAIL: hashmatnabi@gmail.com

		SHER SHAH SURI ROAD, NEW DELHI	hashmatnabi@hashmatnabi.com
DELHI SIKH GURDWARA MANAGEMENT COMMITTEE(DSGMC) (LETTER DTD. 30.09.2013) ----- (LETTER DTD. 27.02.2013)	SERVICE SHALL BE MADE AT THE OFFICE OF "LEGAL CELL", DSGMC, ONLY. ----- 1. MR. JASMEET SINGH "NOMINATED COUNSEL" ----- 2. MS. PRABHSAHAY KAUR "NOMINATED COUNSEL"	ADDRESS: LEGAL CELL,ROOM NO.35, DELHI SIKH GURDWARA MANAGEMENT COMMITTEE, GURDWARA RAKAB GANJ SAHIB, NEW DELHI-110001 ----- CHAMBER No. 176, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003 ----- CHAMBER No. 184, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	
DELHI METRO RAIL CORPORATION LTD.	M/S VIRENDER SOOD & CO "LETTER DATED 18.05.2020" ----- M/S. A.K.SINGLA & CO STANDING COUSEL	257,LAWYERS CHAMBER,HIGHCOURT OF DELHI ,NEW DELHI-110003 ----- FLAT 'L', SAGAR APPARTMENT 6,TILAK MARG, NEW DELHI-110001	TEL; 23386868/23385730 MOB: 9958847558 9810010790 9891108181 E-MAIL- pushkarsood03@gmail.com ----- 23384954, 23383734 FAX:23782596
DELHI TRANSCO LTD (25.10.2006) ----- DELHI TRANSCO LTD./ DELHI POWER COMPANY LTD. (LETTER DTD. 21.03.2017)	MR.SUMEET PUSHKARNA ----- MS. AVNISH AHLAWAT 'STANDING COUNSEL' [WEF 01.04.2017]	CH.346-A,LAWYER'S CHAMBERS,DELHI HIGH COURT,NEW DELHI-110003 RES: F-254,VIKASPURI, NEW DELHI-110019 ----- CHAMBER NO. 243, HIGH COURT, DELHI	PH:91-11-23386355 91-11-28534497 TELFAX:91-11-28535908 -----

<p>DELHI INDIRA GANDHI INTERNATIONAL AIRPORT</p> <p>DELHI INTERNATIONAL AIRPORT LIMITED</p> <p>(FORMERLY KNOWN AS DELHI INTERNATIONAL AIRPORT PVT LTD.)</p>	<p>EMAIL ID AND ADDRESS FOR PURPOSE OF ADVANCE SERVICE OF EVERY NEW CASE AND ANY OTHER PLEADING FILED AGAINST THE COMPANY.</p> <p>LETTER DATED 22.10.2024</p>	<p>ADDRESS: HEAD LEGAL DELHI INTERNATIONAL AIRPORT LIMITED NEW UDAAN BHAWAN, OPPOSITE TERMINAL-3 IGI AIRPORT, NEW DELHI-110037</p>	<p>EMAIL: diallegal@gmrgroup.in</p>
<p>DELHI ELECTRICITY REGULATORY COMMISSION</p>	<p>MR. PRASHANT MEHTA, ADV ENROL. NO. D/810/2006 STANDING COUNSEL</p> <p>"FOR A PERIOD OF TWO YEARS LETTER DATED 12.12.2023"</p> <p>"LETTER DATED 15.01.2024"</p>	<p>ADDRESS: G-35, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014</p>	<p>OFFICE +91-11-41610003 MOBILE: +91-9999590003 EMAIL: prashantmohanmehta@gmail.com</p>
<p>DELHI DEVELOPMENT AUTHORITY (DDA)</p> <p>OFFICE OF DDA(AT DHC):</p> <p>CHAMBER No.425 & 426 LAWYERS CHAMBER BLOCK-I, HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>CONTACT : 011-23389451 011-23070466</p> <p>NEW E-MAIL ID OF DDA FOR FRESH</p>	<p>MR. ANIRUDH DUSAJ,ADVOCATE (BCD NO. D 3014/2019) ENGAGED AS RETAINER</p> <p>FOR A PERIOD OF 01 YEAR W.E.F. 01.05.2025 VIDE LETTER DATED 16.05.2025</p>	<p>ADDRESS: FLAT 1-4380/4B, ANSARI ROAD, DARYAGANJ, NEW DELHI-110002</p>	<p>MOBILE: 9871139344</p>
<p>1. MR. ARJUN PANT ADDL. SR. STANDING COUNSEL</p> <p>2. MR. ARUN BIRBAL, STANDING COUNSEL</p> <p>3. MS. SHOBHANA TAKIAR, STANDING COUNSEL</p> <p>4. MS. MRINALINI SEN GUPTA STANDING COUNSEL</p>	<p>C-5/15, SAFDARJUNG DEV. AREA. OFFICE- K-40, HAUZ KHAS ENCLAVE</p> <p>M-5, JUNG PURA EXTENSION (IST FLOOR), NEW DELHI</p> <p>B-103, LAJPAT NAGAR-I, FIRST FLOOR, NEW DELHI</p> <p>208, BLOCK III, HIGH COURT OF DELHI, SHER SHAH MARG</p>	<p>PH:9811071260 EMAIL: Pant_arjun@rediffmail.com</p> <p>PH: 9810029802 EMAIL: arunbirbal@yahoo.com</p> <p>Ph: 9810962950 Email:- Shobhana_takiar@yahoo.co.in</p> <p>PH:9873367274 EMAIL: mrinalinisingupta@gmail.com</p>	<p>PH:9811071260 EMAIL: Pant_arjun@rediffmail.com</p> <p>PH: 9810029802 EMAIL: arunbirbal@yahoo.com</p> <p>Ph: 9810962950 Email:- Shobhana_takiar@yahoo.co.in</p> <p>PH:9873367274 EMAIL: mrinalinisingupta@gmail.com</p>

MATTERS			om
ddachamberhc@dda.org.in	5. MS. PRABHSAHAY KAUR, STANDING COUNSEL	CHAMBER NO. 184, BLOCK 2, DHC, NEW DELHI	PH:9810158581 EMAIL: sahayk@gmail.com
CONTACT DETAILS OF DDA OFFICIALS:			
1. DR. RAHUL CHHOKER SENIOR LAW OFFICER	6. MR. ASHIM VACHHER, STANDING COUNSEL	135, 2 ND FLOOR, UDAY PARK, NEW DELHI-110049	PH: 9811023217 EMAIL: ashimvachher@gmail.com
2. MS NEERU JUNIOR LAW OFFICER	7. MS. MANIKA TRIPATHI PANDEY, STANDING COUNSEL	SUPREME COURT OF INDIA, 429, NEW LAWYER'S CHAMBERS, BHAGWAN DASS ROAD, NEW DELHI-110001	PH:9811831835 EMAIL: Manika_pandey@yahoo.co.in
3. MR. RAHUL, LEGAL ASSISTANTS	8. MR. SANJAY KATYAL, STANDING COUNSEL	170, LAWYER'S CHAMBERS, BLOCK-II, DELHI HIGH COURT, NEW DELHI	MOBILE: 9350023553 EMAIL: sanjayklaw@yahoo.com
"LETTER EMAIL DTD 26.03.2024"			
"NEW LIST OF ADDL. SR. STANDING COUNSEL/STANDING COUNSEL OF DDA VIDE LETTER DATED 22.10.2021"			
DR. APJ ABDUL KALAM TECHNICAL UNIVERSITY, U.P. IET COMPLEX SEETAPUR ROAD, LUCKNOW	MR. AMITESH KUMAR (STANDING COUNSEL)	146 SEEMANT VIHAR KAUSHAMBI NEAR RADISSON HOTEL GHAZIABAD	
DELHI MINORITIES COMMISSION (A STATUTORY BODY OF GOVERNMENT OF NCT OF DELHI)	MR. SIDDHARTH, ADVOCATE "EMPANELLED COUNSEL"	CHAMBER NO. K-10, TIS HAZARI COURTS, DELHI	MOBILE: 9599138139 E-MAIL:- siddharth.kumar23@gmail.com
ELECTRICITY REGULATORY COMMISSION	1. MR. SURESH TRIPATHY	160, LAWYERS CHAMBERS, DELHI HIGHCOURT,NEW DELHI RES: C-63, SILVER OAK APARTMENTS, PLOT NO,109, I.P. EXTENSION, PATPARGANJ, DELHI-110092	PH. 22444301, 22010642 MOBILE; 9810269115
DELHI & DISTRICT CRICKET ASSOCIATION(DDCA)	MR. SAURABH CHADDA, ADVOCATE STANDING/NOMINATED COUNSEL	C/O THE DELHI AND DISTRICT CRICKET ASSOCIATION, ARUN JAITLEY STADIUM	EMAIL: scalawdel@gmail.com MOBILE: 8800152500

		FEROZE SHAH KOTLA GROUNDS NEW DELHI	7835091453
	"LETTER DATED 17.02.2021"		
DELHI TECHNOLOGICAL UNIVERSITY (DTU)	1] MR. ATUL NANDA	1] 12/C, SAGAR APARTMENTS, TILAK MARG, NEW DELHI	
(FORMERLY DELHI COLLEGE OF ENGINEERING)	2] MS. AVNISH AHLAWAT	2]CHAMBER NO. 243,LAWYERS CHAMBERS, DELHI HIGH COURT,NEW DELHI	TEL. 23384517 MOB. 9810134741
	MR. ANUJ KUMAR RANJAN, ADVOCATE PANEL ADVOCATE/COUNSEL LETTER DATED 16.10.2024	CH. E-407, KARKARDOOMA COURTS, DELHI-110032 CH. 32, SH. R. K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001	MOBILE: 9289874307 8851528876 EMAIL: akranjanadvocate@gmail.com
DELHI JAL BOARD	1. MS. SANGEETA BHARTI,ADV "STANDING COUNSEL"	405, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI	MOB.:9811112863 Tel.No.011-24308800 e-MAIL: sangeetabharti@gmail.com
	"LETTER DATED 16.02.2021"		
	2.MS. NANDITA RAO "ADDL.STANDING COUNSEL"	CHAMBER No. 424, BLOCK-I, DELHI HIGH COURT	MOB.:9999031918 TEL.No. 011-29555376 29552589 e-MAIL: knanditarao@gmail.com
	3. MR. AJJAY ARORAA "ADDL.STANDING COUNSEL" (LETTER DT. 14.09.2020)	CHAMBER NOS. 430-431 LAWYERS CHAMBERS DELHI HIGH COURT, DELHI OFFICE: S-154,(SF), GREATER KAILASH-1, N. DELHI	MOB: 9811160827
OFFICE OF THE DY. DIRECTOR (LAW), DELHI JAL BOARD, VARUNALAYA PHASE-II KAROL BAGH, NEW DELHI-110005	MR. TUSHAR SANNU DAHIYA, ADVOCATE ADDITIONAL STANDING COUNSEL LETTER DATED 28.03.2025		

DELHI TRANSPORT CORPORATION
(LETTER DATED 27.07.2006)

1. MS. AVNISH AHLAWAT

243,LAWYERS CHAMBER,
DELHI HIGH COURT,N.DELHI-110003

PH: 23384517 FAX: 011-
23382820

OFF: A-33,DEFENCE COLONY
NEWDELHI-110024

PH: 51012214,51048401
MOBILE: 9810134741

RES: A-855-F,SUSANT LOK
PHASE-I,GURGAON,HARYANA

EMAIL:
PH: 95124-5048712

avnishahlawat@yahoo.com

2. MR. SUMEET PUSHKARNA

2] 346-A, LAWYERS CHAMBER,
DELHI HIGH COURT,
N. DELHI-110003

PH:91-11-285535908

RES: F-254, VIKAS PURI,
NEW DELHI-18
OFFICE;

MOBILE:
9811042847(SELF)
20605251(OFF)
EMAIL: pushkarnas

3. MR. AJAY VERMA

3] I-22 (LGF),
JANGPURA EXTENSION,
NEW DELHI-110014

PH:(11)24323307
Mob.:9811032001

RES: B-32, SECTOR 14,
NOIDA-201301

EMAIL:
avermadelhi@gmail.com

ajverma@ndf.vsnl.net.in

FAX(11) 24322743
TEL:
95120)2512387,2512390.
OUT SIDE DELHI
(120)2512387,2512390

4. MR. SANTOSH KUMAR
TRIPATHI
(LETTER DT. 19.08.2015)

CHAMBER ADDRESS:
321, CK DAPHTARY BLOCK, SUPREME
COURT OF INDIA, NEW DELHI-110001

MOB. NO. : 9868250806
PH. NO. :011-22231198

RESIDENCE/OFFICE ADDRESS:
FLAT NO. 34,VIDHI APARTMENT,
PLOT NO.116, I.P. EXTN.
PATPARGANJ, DELHI -92

<p>----- 5. MR. NAUSHAD AHMED KHAN (LETTER DT. 19.08.2015) ----- 6. MR. MANISH VASHISHT (LETTER DT. 04/05.12.2018) -----</p>	<p>----- CHAMBER ADDRESS: 436, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI RESIDENCE/OFFICE ADDRESS: S-513, 2nd FLOOR, SCHOOL BLOCK, SHAKAR PUR-II, MAIN VIKAS MARG, DELHI-92 ----- <u>CHAMBER ADDRESS:</u> LAWYER'S CHAMBER146, BLOCK NO.1, HIGH COURT OF DELHI, NEW DELHI <u>OFFICE ADDRESS:</u> B-27, 2ND FLOOR, DEFENSE COLONY, NEW DELHI-110024. <u>RESIDENCE ADDRESS:</u> H.NO. 61, SECTOR-15, PART-1, GURGAON, HARYANA</p>	<p>----- MOB. NO.: 9868111799 PH. NO.: 011-23073821 FAX NO.: 011-42486199 ----- <u>CHAMBER:</u> PH: 011-23388127 MOB: +91-9811175180 <u>OFFICE:</u> PH: 011-49872103 011-49872104 <u>RESIDENCE:</u> PH: 0124-4030990 PH:0124-2222247</p>
<p>MR. AVIRAL SAXENA, ADVOCATE STANDING COUNSEL LETTER DATED 19.03.2021</p>	<p>CHAMBER ADDRESS: 35, LAWYERS' CHAMBER, R.K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001 OFFICE ADDRESS: B-28 LGF, DEFENCE COLONY, NEW DELHI RESIDENCE ADDRESS: B-79, PANDARA ROAD, NEW DELHI</p>	<p>MOBILE: 9990589126 EMAIL: adv.aviral@yahoo.com</p>
<p>MR. RIKKY GUPTA, ADVOCATE STANDING COUNSEL</p>	<p>CHAMBER/OFFICIAL/ RESIDENCIAL ADDRESS: 251, LAWYERS' CHAMBER BLOCK,</p>	<p>MOBILE: 9811062591 01123389365 EMAIL:</p>

		DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	riksgupta@gmail.com
	LETTER DATED 12.07.2021		
DELHI POWER COMPANY LTD. (LETTER DTD. 15.11.2006)	D. MS. AVNISH AHLWAT	1] 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003 RES: A-33, DEFENCE COLONY, N.DELHI-110024	
	D. SH. S.K. DUBEY	2] 228, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
	3. SH. SUMEET PUSHKARNA	3]346-A, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
DELHI NURSING COUNCIL (AN AUTONOMOUS BODY OF GOVT. OF DELHI) AT: AHILYA BAI COLLEGE OF NURSING BUILDING LOK NAYAK HOSPITAL, NEW DELHI- 110002	MR. PRAVEEN KHATTAR [w.e.f. 08.01.2010]	164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI	
DELHI PUBLIC SCHOOL SOCIETY	MR. PUNEET MITTAL	241, LAWYERS CHAMBER, HIGH COURT OF DELHI NEW DELHI 3, GULMOHAR ENCLAVE, NEW DELHI-49	PH. NO. 23389122, 23389454 PH.NO. 26511711, 26859797 FAX' 26519797
	MS. PRATIMA K.GUPTA,ADV (LETTER DT. 11.04.2018)	CHAMBER NO.241,LAWYERS CHAMBERS,DELHI HIGH COURT, NEW DELHI-110003 OFF: Y-1,BASEMENT HAUZ KHAS, NEW DELHI 110060	PH: 23384122 MOB: 9811282222 (O) 011- 26965000/41656588
	MS. VASUDHA BAJAJ,ADVOCATE	ADDRESS:	PHONE NO. 9999621225

	NOMINATED COUNSEL VIDE LETTER DATED 25.10.2021	241, OLD LAWYERS' CHAMBER BLOCK, HIGH COURT OF DELHI, DELHI-110003	EMAIL: vasudhabajaj@puneetmittal.in vasudhabajaj@gmail.com
	MR. RUPENDRA PRATAP SINGH, ADVOCATE NOMINATED COUNSEL VIDE LETTER DATED 25.10.2021	ADDRESS: 241, OLD LAWYERS' CHAMBER BLOCK, HIGH COURT OF DELHI, DELHI-110003	PHONE NO. 9818928506 EMAIL: rpsingh@puneetmittal.in advocaterpsingh1@gmail.com
	MR. ABHIESUMAT GUPTA, ADVOCATE NOMINATED COUNSEL VIDE LETTER DATED 25.10.2021	ADDRESS: Y-1, BASEMENT, HAUZ KHAS, NEW DELHI-110049	PHONE NO. 9811088803 EMAIL: abhishumatgupta@gmail.com
DELHI AGRICULTURAL MARKETING BOARD (A STATUTORY BODY UNDER THE GOVT OF DELHI)	MS. AVNISH AHLAWAT	243, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003 OFF: A-33, DEFENCE COLONY NEW DELHI-110024 RES: A-855-F, SUSANT LOK PHASE-I, GURGAON, HARYANA	PH: 23384517 FAX: 011-23382820 PH: 51012214, 51048401 MOBILE: 9810134741 MAIL; AVNISHAHLAWAT@YAHOO.COM PH 95124-5048712
DELHI AGRICULTURAL MARKETING /FLOWER MARKET COMMITTEE, FISH & POULTRY MARKET COMMITTEE, FODDER MARKET COMMITTEE & KHOYA MAWA COMMITTEE	MS. AVNISH AHLAWAT, ADVOCATE	OFFICE: A-33 DEFENCE COLONY, LOWER GROUND FLOOR, NEW DELHI-110024 CHAMBER: 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI	PH: 4101-2214, 4104-8401 PH: 2338-4517 FAX: 4101-2214
DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION {DSIDC} LTD	MS. ANUSUYA SALWAN	342, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 RES: 47, PUSA ROAD, NEW DELHI	2338 8501 2581 4176 MOBILE: 9811225368

<p>DELHI UNIVERSITY & COLLEGE KARAMCHARI UNION (AFFILIATED TO A.I.T.U.C. & RECOGNISED BY THE UNIVERSITY OF DELHI)</p>	<p>1. RAJENDER KUMAR RAWAT, ADVOCATE, STANDING COUNSEL</p> <p>LETTER DATED 28.03.2023</p>	<p>CHAMBER NO. 326, LAWYERS CHAMBER BLOCK, HIGH COURT OF DELHI, NEW DELHI</p>	<p>MOB: 9810053768, EMAIL: rjndr.rawat@gmail.com</p>
	<p>2. MANISH KUMAR, ADVOCATE COUNSEL</p> <p>LETTER DATED 28.03.2023</p>		<p>MOB: 9910580816, EMAIL: manishkumaradvv6@gmail.com</p>
	<p>3. MS. VANDANA SACHDEVA, ADVOCATE COUNSEL</p> <p>LETTER DATED 28.03.2023</p>		<p>MOB: 9354800868</p>
	<p>4. PARAS SINGH, ADVOCATE COUNSEL</p> <p>LETTER DATED 28.03.2023</p>		<p>MOB: 9650967018</p>
<p>DELHI STATE INDUSTRIAL AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD. (DSIIDC)</p> <p>LETTER DATED 19.08.2020</p> <p>(FOR SERVICE OF PETITIONS TO THE OFFICE OF DSIIDC THROUGH EMAIL: dsiidclc@gmail.com VIDE LETTER DATED 10.02.2021)</p>	<p>MRS. ANUSUYA SALWAN, ADVOCATE, STANDING COUNSEL</p>	<p>47, PUSA ROAD, NEW DELHI-110005</p> <p>CHAMBER NO. 402, NEW LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI</p>	<p>MOB: 9811225368 E-MAIL: anusalwan@gmail.com</p>
	<p>SH. R.K. DHAWAN, ADVOCATE, STANDING COUNSEL</p>	<p>F-11,79, LGF, CHITTARANJAN PARK, NEW DELHI-110019</p> <p>CHAMBER NO. 609 NEW LAWYERS CHAMBER BLOCK-III, HIGH COURT OF DELHI</p>	<p>MOB: 9899775330 E-MAIL: rkdhawan9@gmail.com</p>
<p>DELHI POLLUTION CONTROL COMMITTEE</p> <p>LETTER DTD. 15.05.2012</p>	<p>D. MR. BIRJA MAHAPATRA</p>	<p>CHAMBER NO. 12 LAWYERS' CHAMBER BLOCK-II SHERSHAH SURI MARG</p> <p>NEW DELHI-110003</p>	<p>MOB.: 9810935526</p>
	<p>D. MR. NARENDER PAL SINGH, ADVOCATE,</p>	<p>08, LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-110001</p>	<p>MOB: 9311010090</p>

	<p align="center">"NOMINATED COUNSEL"</p> <p>LETTER DATED : 01.10.2019</p>		
DENA BANK	M/S MADAN LAL KHANNA & CO. ADVOCATES & LEGAL CONSULTANTS	74, JANPATH, NEW DELHI-110001	PH:+91-11-23356664 23356665 FAX: +91-11-23321585 e-mail: mlkktax@bol.net.in
(LETTER DT. 25.11.2016)	MR. ARUN AGGARWAL	159, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003 RESIDENCE: 51, VIGYAN LOK, DELHI-110092 26, TRILOK APARTMENTS, 85, I.P. EXTENSION, DELHI-110092	PH:+91-11- 23383514(OFF.) 22153988(RES.) 22242624 MOB.: 9811087995 e-mail: ADVARUN36@GMAIL.COM ADVARUNAGGARWAL@GMAIL.COM
DIRECTORATE OF REVENUE INTELLIGENCE 7 TH FLOOR, DRUM SHAPED BUILDING, I.P. BHAWAN, I.P. ESTATE, NEW DELHI	<p align="center"><u>FOR DIRECTORATE OF</u> <u>REVENUE INTELLIGENCE</u> <u>(HQRS)</u></p> <p>SENIOR INTELLIGENCE OFFICER, LEGAL CELL, DRI, HQRS, NEW DELHI (SH. NIRMAL KUMAR) HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOK ETC. PERTAINING TO DRI (HQRS) (EXCEPT DELHI ZONAL UNIT).</p>	<p><u>ADDRESS:</u></p> <p>SENIOR INTELLIGENCE OFFICER, LEGAL CELL, DIRECTORATE OF REVENUE INTELLIGENCE (HQRS) 7TH FLOOR, D-BLOCK, I.P. BHAWAN, I.P. ESTATE, NEW DELHI-110002</p>	<p>MAIL ID: drilegal.hq@gov.in</p> <p>CONTACT NO.: 011-23378629 011-23379871</p>
	<p align="center"><u>FOR DIRECTORATE OF</u> <u>REVENUE INTELLIGENCE</u> <u>(DELHI ZONAL UNIT)</u></p> <p>SENIOR INTELLIGENCE</p>	<p><u>ADDRESS:</u></p> <p>SENIOR INTELLIGENCE OFFICER, DIRECTORATE OF REVENUE INTELLIGENCE (DELHI ZONAL UNIT) B-3 & 4, 6TH FLR.</p>	<p>MAIL ID: dridzu@nic.in</p> <p>CONTACT NO.: 011-24360730</p>

	OFFICER DRI - DELHI ZONAL UNIT (SH. ADESH NAYAK) HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI, DELHI ZONAL UNIT.	PT. DINDAYAL ANTYODYA BHAWAN, LODHI ROAD, CGO COMPLEX, NEW DELHI-110003	
<p>CENTRAL BOARD OF INDIRECT TAXES & CUSTOMS (LEGAL CELL)</p> <p>DEPARTMENT OF REVENUE</p> <p>MINISTRY OF FINANCE</p> <p>GOVERNMENT OF INDIA</p> <p>NOTE:</p> <p>SR./JR. STANDING COUNSELS FOR HANDLING GST INTELLIGENCE CASES OF INDIRECT TAXES BEFORE THIS HON'BLE COURT FOR A PERIOD OF THREE YEARS VIDE LETTER DATED 04.07.2024</p>	<u>SR. STANDING COUNSELS</u>		
	1. MR. ANURAG OJHA		
	2. MR. SIDDHARTHA SINHA		
	3. MR. ANURAG SOAN		
	4. MR. ANIRUDDHA DESHMUKH		
	5. MR. HARPREET SINGH		
	6. MR. ABHISHEK GARG		
	7. MS. MAJU CHATURVEDI		
	8. MS MONICA BENJAMIN ENROL.NO. D/3077/2012		MOBILE: 9958631796 EMAIL: chambersofmb@gmail.com
	9. MR. ADITYA SINGLA		
	10. MR. PRASHANT MEHARCHANDANI		
	11. MR. ANANDH.K		
	12. MR. SHUBHAM TYAGI	OFFICE: B4, 156B, LGF, SAFDARJUNG ENCLAVE, NEW DELHI-110029 RES ADDRESS: D-42, FLAT NO. 2, SECOND FLOOR, NANGAL DEWAT, VASANT KUNJ, NEW DELHI-110070	CONTACT: 9650049869 8376043196 EMAIL: shubhamtyagicbic@gmail.com
	13. MS. ANUSHREE NARAIN		
	14. MR. AKSHAY AMRITANSHU		
15. MS SUHASINI SEN			

	16. MR. SANYAT LODHA		
	17. MR PIYUSH BERIWAL		
	18. MR. ADITYA SHEKHAR		
	19. MS. VERTIKA SHARMA	CHAMBER NO. 609, BLOCK III, DELHI HIGH COURT, DELHI	EMAIL: chamberofvertikasharma@gmail.com advocatevertikasharma@gmail.com mobile: 9811542620
	<u>JR. STANDING COUNSELS</u>		
	1. MR. APOORV AGARWAL		
	2. MR. VIVEK GURNANI	R-47, 2 ND FLOOR, GREATER KAILASH-1, NEW DELHI	EMAIL: vivek.gurnani14@gmail.com MOBILE: +91-9584487160
	3. MR. AAKASH WAL		
	4. MR. SHASHWAT PARIHAR		
	5. MOHD. SHAHRUKH ALI		
	6. MR. RAHUL KRISHNA		
	7. MR. UJJWAL SINHA		
	8. MS. SHIVANI LUTHRA LOHIYA		
	9. MR. KAUSTUBH ANIL SHAKKARWAR		
	10.MR. ASHUTOSH SENGER		
	11.MR. AVIJIT DIKSHIT		
	12. MR ANISH DHINGRA		
	13. MR ABHINAV KALIA		
DIRECTORATE GENERAL OF FOREIGN TRADE (MINISTRY OF COMMERCE &	MR. VINEET MALHOTRA ADVOCATE (SPECIAL COUNSEL FOR		

INDUSTRY)	EXPORT & IMPORT MATTERS)		
DIRECTORATE GENERAL OF GOODS & SERVICES TAX INTELLIGENCE MEERUT ZONAL UNIT, MEERUT	SHRI. SATISH KUMAR NODAL SR. STANDING COUNSEL LETTER DATED 23.03.2021	OFFICE: DGGI, CBIC OFFICE ADDRESS: 716, NAURANG HOUSE, 21, K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001	MOBILE : 9810419742 PHONE: 011-43074413 EMAIL: satishlaw@yahoo.com
	SH. ATUL TRIPATHI,ADVOCATE NODAL SR. STANDING COUNSEL LETTER DATED 28.08.2024	OFFICE: O-11/B, BASEMENT, JANGPURA EXTENSION, NEW DELHI-110014	EMAIL: atultripathiadv@gmail.com
DR. B.R. AMBEDKAR UNIVERSITY DELHI	MR. MOHINDER J.S. RUPAL, ADVOCATE-ON-RECORD, SUPREME COURT OF INDIA, STANDING COUNSEL "LETTER DATED 14.02.2022"	OFFICE: 212A, BLOCK III, LAWYERS CHAMBERS, HIGH COURT OF DELHI DELHI-110003	MOBILE: 9811151216 EMAIL: rupalmoehinder@gmail.com
DR. BHIMRAO AMBEDKAR UNIVERSITY, AGRA (FORMERLY AGRA UNIVERSITY, AGRA) [LETTER DATED 29.06.2011]	MS. AMITA GUPTA, ADVOCATE	100, SUKHDEV VIHAR, NEW DELHI-110025	TEL.: 011-26911252, 09810017035, 66861070621
DELHI POLICE			EMAIL ID FOR ONLINE SERVICE OF THE CIVIL AND SERVICE MATTERS OF DELHI POLICE IN THIS HON'BLE COURT MAIL ID: VOIDHC@GMAIL.COM PHONE: 011-23384193
DELHI CO-OPERATIVE HOUSING FINANCE CORPORATION LTD.(DCHFC)	MR. SUNIL SABHARWAL	CHAMBER No. 472, LAWYERS CHAMBERS, HIGH COURT OF DELHI, N. DELHI-110003 RES.:B-101, MANSAROVER GARDEN, NEW DELHI-110015	PHONE: 25195602(R),23910585(O) MOB.: 9810193509

DELHI URBAN SHELTER IMPROVEMENT BOARD (DUSIB) GOVT. OF NCT OF DELHI	MR. ANUJ CHATURVEDI, ADVOCATE NOMINATED COUNSEL LETTER DATED 17.03.2025	CH. 609, LAWYER'S BLOCK-3, DELHI HIGH COURT	MOB:9810473166 EMAIL: ac10.adv@gmail.com
	MR. RISHIKANT SINGH, ADVOCATE NOMINATED COUNSEL LETTER DATED 17.03.2025	OFFICE: S-5, 211, 2 ND FLOOR, GREATER KAILASH PART-1, NEW DELHI-110048	MOBILE: 98101868557 EMAIL: rishikantsinghdos@gmail.com
DELHI WAQF BOARD GOVT. OF NCT OF DELHI	MR. TUSHAR SANNU, ADVOCATE NOMINATED COUNSEL LETTER DATED 07.03.2025	ADDRESS: 3, SIDHARTH ENCLAVE, ASHRAM, NEW DELHI-110014	EMAIL: adv.tusharsannu@gmail.com MOBILE: +91 9911991166
DELHI URBAN ART COMMISSION	MR. ROBIN RATNAKAR DAVID "PANEL COUNSEL"	202-206, TOLSTOY HOUSE, 15, TOLSTOY MARG, NEW DELHI-110001	TEL.: 43511111 MOB.: 9810250404
DELHI CANTONMENT BOARD, SUSHMA SWARAJ MARG, SADAR BAZAR, DELHI CANTT-110010	1. MR. TARVEEN SINGH NANDA ADVOCATE ENROLL. NO. D-2129/2009 STANDING COUNSEL LETTER DATED 01.05.2025	I-86, LAJPAT NAGAR-2, NEW DELHI-110024	MOB: 9999648869 EMAIL: legalcelldcb@gmail.com
	2. MR. ANKUR KUMAR MISHRA, ADVOCATE ENROLL. NO. D-2179/2014 STANDING COUNSEL LETTER DATED 01.05.2025	H. NO. 4 TH FLOOR, B- 149, SECTOR 8, DWARKA-110077	MOB: 7303176868 legalcelldcb@gmail.com
DIRECTORATE OF ENFORCEMENT, GOVERNMENT OF INDIA EMAIL ID FOR ADVANCE SERVICE OF PETITIONS AND HEARING NOTICES dl.hc-ed@gov.in	MR. ZOHEB HOSSAIN,ADV RETAINER COUNSEL LETTER DATED 13.05.2022	R-47, SECOND FLOOR, ABOVE HSBC BANK, GREATER KAILASH PART-I NEW DELHI-110048	MOBILE: 9999711099 EMAIL: hossainzoheb@gmail.com
	MR. ANUPAM SHARMA,ADV RETAINER COUNSEL LETTER DATED 13.05.2022		MOBILE:9810009734

ADDRESS FOR PHYSICAL SERVICE OF NOTICES AND PETITIONS MR. GAURAV SAINI, ASSISTANT LEGAL ADVISOR, NODAL OFFICER DIRECTORATE OF ENFORCEMENT, HQRS OFFICE ROOM NO. 131, 'A' WING, PRAVARTAN BHAWAN, A.P.J. ABDUL KALAM ROAD, NEW DELHI-110011	MR. PV YOGESHWARAN, ADV RETAINER COUNSEL LETTER DATED 13.05.2022		MOBILE: 9810622382
	MR. ANURAG AHLUWALIA, ADV RETAINER COUNSEL LETTER DATED 13.05.2022		MOBILE: 9811418995
	MR. RAJAT NAIR, ADV RETAINER COUNSEL LETTER DATED 13.05.2022		MOBILE: 9953105156
	MR. MANISH JAIN, ADV RETAINER COUNSEL "FOR A PERIOD OF 3 YEARS W.E.F. 20.07.2023 VIDE LETTER DATED 20.07.2023"	OFFICE: A-163, 3 RD FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9891422415 EMAIL: legal.manishjain@gmail.com
	MR. ANURAG JAIN, ADV RETAINER COUNSEL "FOR A PERIOD OF 3 YEARS W.E.F. 20.07.2023 VIDE LETTER DATED 20.07.2023"	OFFICE: A-219, LGF, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9811235881 EMAIL: anuraglawyer2000@gmail.com
	MR. VIVEK GURNANI, ADVOCATE RETAINER COUNSEL "FOR A PERIOD OF 3 YEARS VIDE LETTER DATED 10.05.2024"	R-47, 2 ND FLOOR, GREATER KAILASH-1, NEW DELHI	EMAIL: vivek.gurnani14@gmail.com MOBILE: +91-9584487160
DELHI COMMISSION FOR WOMEN (LETER DATED 16.02.2016)	MS. PRABHSAHAY KAUR	CHAMBER NO. 184, BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003	
DELHI STATE HAJ COMMITTEE (LETTER DATED 07.11.2016)	MR. RAJENDER KR. RAWAT (STANDING COUNSEL)	CHAMBER NO. 326, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI	MOB.: 9810053768
DMI FINANCE PRIVATE LIMITED	1. MR. AMIT GUPTA	BG-24, SHIVA ENCLAVE,	MOB.: 9560052229

<p>(LETTER DTD. 24.08.2017 , TIMING 10.30 am TILL 4 PM)</p> <p>-----</p> <p>LETTER DT. 01.09.2017 TIMING 10.30 A.M. TILL 4 PM</p>	<p>D-154/2003</p> <p>-----</p> <p>2. MR. VIKAS SHOKEEN D-1276/2000</p> <p>-----</p> <p>3. MR. NEERAJ KUMAR D-770/2007</p> <p>-----</p> <p>4. MR. RISHI SETHI D-2701/1999</p> <p>-----</p> <p>5. MR. AJAY KOHLI, ADVOCATE</p> <p>-----</p> <p>6. MR. S.S.SOBTI, ADVOCATE</p>	<p>A-4, PASCHIM VIHAR, NEW DELHI-110063</p> <p>-----</p> <p>AB-18, MIAN WALI NAGAR NEW DELHI-110087</p> <p>-----</p> <p>B-27, IST FLOOR, DEFENCE COLONY, NEW DELHI-110024</p> <p>-----</p> <p>F-18, L.G.F., LAJPAT NAGAR-III NEW DELHI-110024</p> <p>-----</p> <p>A-59A, 1ST FLOOR,LAJPAT NAGAR-II NEW DELHI-110024</p> <p>-----</p>	<p>-----</p> <p>MOB.: 9891286119</p> <p>-----</p> <p>MOB.: 9811338696</p> <p>-----</p> <p>MOB.: 9811088212</p> <p>-----</p> <p>MOB.: 9910087765 9910040471</p> <p>-----</p> <p>PH.: 011-29842365, 011-29842464, 011-29842465</p>
<p>DEUTSCHE INVESTMENTS INDIA PRIVATE LIMITED (LETTER DT. 25.09.2017)</p>	<p>SHAIENDRA & ASSOCIATES, LAW FIRM</p>	<p>S-195, LOWER GROUND FLOOR,GREATER KAILASH-II, NEW DELHI-110048</p>	<p>PH.: 011-40573229, 40545678, 40573229</p> <p>E-MAIL: shailendraassociates@shailendra.net.in</p>
<p>DELHI COMMISSION FOR PROTECTION OF CHILD RIGHTS(DCPCR), GOVERNMENT OF NCT OF DELHI</p>	<p>1. MR. PRATEEK K. CHADHA (STANDING COUNSEL)</p> <p>LETTER DATED 31.05.2022</p>	<p>CHAMBER NO. 308, LAWYER'S CHAMBER, BLOCK 1, DELHI HIGH COURT, NEW DELHI</p> <p>D-416,LGF, DEFENCE COLONY, NEW DELHI</p>	<p>MOB: 9871588144</p> <p>E-MAIL: prateek@pkcchambers.com</p>

<p>2. MS. NEHA JAIN (STANDING COUNSEL)</p> <p>LETTER DATED 31.05.2022</p>	<p>CHAMBER NO. 693-694, WESTERN WING, TIS HAZARI COURT, DELHI-110054</p>	<p>MOBILE: 9873065442 EMAIL: jainneha.adv@gmail.com</p>
<p>3. MR. TUSHAR SANNU (STANDING COUNSEL)</p> <p>LETTER DATED 31.05.2022</p>	<p>FLAT NO.3, SECOND FLOOR, DDA FLATS, SIDDHARTH ENCLAVE, NEAR ASHRAM METRO STATION, NEW DELHI-110014</p>	<p>MOB: 9911991166 EMAIL: adv.tusharsannu@gmail.com</p>
<p>4. MR. R.H.A. SIKANDER (STANDING COUNSEL)</p> <p>LETTER DATED 31.05.2022</p>	<p>C-66, 2nd FLOOR, NIZAMUDDIN EAST, NEW DELHI-110013</p>	<p>MOB: 9810471891 EMAIL: sikander@rhasikander.com</p>
<p>5. MS. TINA GARG, (STANDING COUNSEL)</p> <p>LETTER DATED 31.05.2022</p>	<p>SHANTI APARTMENT 78, KRISHNA NAGAR, LANE-2, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	<p>MOB: 9356401000 EMAIL: Tinagarg15@gmail.com</p>
<p>6. MR. ANUJ TYAGI, (STANDING COUNSEL)</p> <p>LETTER DATED 02.05.2023</p>	<p>A-384(L.G.F.), DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOBILE: 9871281055 EMAIL: anujtyagi.law@gmail.com</p>
<p>7. MS. NISHA TOMAR, ADVOCATE (STANDING COUNSEL)</p> <p>"LETTER DATED 27.06.2023"</p>	<p>B-326, 2ND FLOOR, SARASWATI VIHAR, DELHI-110034</p> <p>CHAMBER NO. 442, WESTERN WING, TIS HAZARI COURT, DELHI-110054</p>	<p>MOBILE: 9911738450 EMAIL: nisha31389@gmail.com</p>
<p>GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, 8TH LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI</p>	<p>MR. SANJEEV SABHARWAL, ADVOCATE "ADDITIONAL PUBLIC PROSECUTOR"</p> <p>"FOR CONDUCTING ANY PROSECUTION, APPEAL OR OTHER PROCEEDINGS IN THIS HON'BLE COURT TILL FURTHER ORDERS VIDE LETTER DATED 31.07.2023"</p>	

	<p>MS. KIRAN BAIRWA, ADVOCATE "ADDITIONAL PUBLIC PROSECUTOR"</p> <p>"FOR CONDUCTING ANY PROSECUTION, APPEAL OR OTHER PROCEEDINGS IN THIS HON'BLE COURT TILL FURTHER ORDERS VIDE LETTER DATED 19.12.2023"</p>		
	<p>MR. NAWAL KISHORE JHA, ADVOCATE "ADDITIONAL PUBLIC PROSECUTOR"</p> <p>"FOR CONDUCTING ANY PROSECUTION, APPEAL OR OTHER PROCEEDINGS IN THIS HON'BLE COURT TILL FURTHER ORDERS VIDE LETTER DATED 19.12.2023"</p>		
<p>DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI</p> <p>[NOTIFICATION DT. 09.01.2018]</p>	<p><u>GOVERNMENT PLEADERS/ADDL.STANDING COUNSEL (CIVIL)</u></p> <p>1.MR.SHADAN FARASAT 2.MR.HIMMAT SINGH SHERGIL 3.MR.SAMEER VASHISHT 4.MR.ANUPAM SRIVASTAVA 5.MS.HETU ARORA SETHI 6.MR.RISHIKESH KUMAR 7.MS. SHOBHNA TAKIAR 8.MR.ANJUM JAVED 9.MR.JAWAHAR RAJA</p>		
<p>DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL</p>	<p>MR. SAMEER VASHISHT, ADVOCATE</p>		

TERRITORY OF DELHI
8TH LEVEL, C-WING, PLAYERS BUILDING,
DELHI SECRETARIAT,
I.P. ESTATE, NEW DELHI

"LETTER DATED 04.03.2022"

STANDING COUNSEL(CIVIL)		
"VIDE NOTIFICATION DATED 19.12.2024"		
MR. SATYAKAM, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MR. GAUTAM NARAYAN, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MR. RISHIKESH KUMAR, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MR. ANUJ AGGARWAL, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MR. ANUPAM SRIVASTAVA, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MR. SHADAN FARASAT, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MR. JAWAHAR RAJA, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MR. PRASHANT MANCHANDA, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MR. HETU ARORA SETHI ADDL. STANDING COUNSEL(CIVIL)		
MS. MEHAK NAKRA, ADVOCATE		

ADDL. STANDING COUNSEL(CIVIL)		
MR. RAJEEV AGGARWAL, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MR. UDIT MALIK, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MR. AVISHKAR SINGHVI, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MR.KARN BHARDWAJ, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MOHD IRSAD, ADVOCATE ADDL. STANDING COUNSEL(CIVIL)		
MS. AVNI SINGH, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. SHIVEN VARMA, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. SHIKHA SINGHAL, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. SHAAN MOHAN, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. DIVYAM NANDRAJOG, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. MANASHWY JHA, ADVOCATE PANEL COUNSEL(CIVIL)		

MR. MANISH BATRA, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. AJAY KUMAR MISHRA, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. ASHU ARORA, ADVOCATE PANEL COUNSEL(CIVIL)		
MS.PAVITRA KAUR, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. PUNEET KHURANA, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. URVI MOHAN,ADVOCATE PANEL COUNSEL(CIVIL)		
MR. DEEPAK SHARMA,ADVOCATE PANEL COUNSEL(CIVIL)		
MR. ANUBHAV GUPTA,ADVOCATE PANEL COUNSEL(CIVIL)		
MR. NEERAJ BANSAL,ADVOCATE PANEL COUNSEL(CIVIL)		
MS. ACHAL GUPTA,ADVOCATE PANEL COUNSEL(CIVIL)		
MR. TUSHAR SANNU DAHIYA, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. AKSHAY CHOWDHARY, ADVOCATE PANEL COUNSEL(CIVIL)		

MS. ASIYA KHAN, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. AMANDEEP JOSHI, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. MOHIT BHARDWAJ, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. BHARAT SINGH SISODIA, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. SWEETY SINGH, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. ABHIMANYU, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. PRAMOD KUMAR, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. KG GOPALAKRISHANAN, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. DHANANJAYA MISHRA, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. KANWAR UDAI BHAN SINGH SEHRAWAT, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. ABHINAV SHARMA, ADVOCATE		

PANEL COUNSEL(CIVIL)		
MR. AMIT GROVER, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. NIPUN KATYAL, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. ABHINAV GARG, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. SANDEEP DEVASHISH DAS, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. DINESH MALIK, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. RACHITA GARG, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. NITIN KUMAR , ADVOCATE PANEL COUNSEL(CIVIL)		
MR. VIKAS SHOKEEN, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. ANURAG NASIAR, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. VAISHALI GUPTA, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. RAJESH KUMAR AGNIHOTRI, ADVOCATE PANEL COUNSEL(CIVIL)		

MR. ABHINAV SINGH, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. MOHIT AGARWAL, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. SUMIT KUMAR BATRA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. RITU SHARMA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. DHARUV ROHATGI, ADVOCATE PANEL COUNSEL (CIVIL)		
MD SHUAIB KHAN, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. NISHANK TYAGI, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. LALLTAKSH JOSHI, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. SACHIN SHARMA, ADVOCATE PANEL COUNSEL (CIVIL)		
MS. ASTHA GUPTA, ADVOCATE PANEL COUNSEL (CIVIL)		
MR. SUNIL KUMAR, ADVOCATE PANEL COUNSEL (CIVIL)		

MR. SATENDER KUMAR, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. ARUN KMAR PANWAR, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. NARESH KUMAR BENIWAL, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. NITIKA BHUTANI, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. ABHISHEK AGGARWAL, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. RIPIN SOOD, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. RAGHVENDRA UPADHYAY, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. TUSHAR ANAND, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. SHASHI PRATAP SINGH, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. UMESH GUPTA, ADVOCATE PANEL COUNSEL(CIVIL)		
MR. BHARAT GUPTA, ADVOCATE PANEL COUNSEL(CIVIL)		
MS. AAKANKSHA SINGH,		

	ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. SUMIT AGARWAL, ADVOCATE PANEL COUNSEL(CIVIL)		
	MR. RIJUL TANEJA, ADVOCATE PANEL COUNSEL(CIVIL)		
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS, GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI 8 TH LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE, NEW DELHI <u>"LETTER DATED 18.07.2022"</u>	MR. SANJAY LAO, STANDING COUNSEL(CRIMINAL)		
	MR. AMOL SINHA, ADDITIONAL STANDING COUNSEL(CRIMINAL)		
	MS. NANDITA RAO, ADDITIONAL STANDING COUNSEL(CRIMINAL)		
	MR. SANJEEV BHANDARI, ADDITIONAL STANDING COUNSEL(CRIMINAL)		
	MR. YASIR RAUF ANSARI, ADDITIONAL STANDING COUNSEL(CRIMINAL)		
	MS. RUPALI BANDHOPADHYA, ADDITIONAL STANDING COUNSEL(CRIMINAL)		
	MR. SACHIN MITTAL, ADDITIONAL STANDING COUNSEL(CRIMINAL)		
	MR. ANAND V. KHATRI, ADDITIONAL STANDING COUNSEL(CRIMINAL)		
	MR. RAHUL TYAGI, ADDITIONAL STANDING COUNSEL(CRIMINAL)		
	MR. MUKESH KUMAR, ADDITIONAL PUBLIC PROSECUTOR		
MR. AMIT AHLAWAT,			

ADDITIONAL PROSECUTOR	PUBLIC		
MR. MANJEET ARYA, ADDITIONAL PROSECUTOR	PUBLIC		
MR. RAGHUINDER VARMA, ADDITIONAL PROSECUTOR	PUBLIC		
MS. MEENAKSHI DAHIYA, ADDITIONAL PROSECUTOR	PUBLIC		
MR. LAKSH KHANNA, ADDITIONAL PROSECUTOR	PUBLIC		
MR. TARANG SRIVASTAVA, ADDITIONAL PROSECUTOR	PUBLIC		
MR. PRITHU GARG, ADDITIONAL PROSECUTOR	PUBLIC		
MR. SHOAB HAIDER, ADDITIONAL PROSECUTOR	PUBLIC		
MS. RICHA DHAWAN, ADDITIONAL PROSECUTOR	PUBLIC		
MR. HARPREET SINGH POPLI, ADDITIONAL PROSECUTOR	PUBLIC		
MR. NARINDER JIT SINGH BAJWA, ADDITIONAL PROSECUTOR	PUBLIC		
MR. SATISH KUMAR, ADDITIONAL PROSECUTOR	PUBLIC		
MR. DIGAM SINGH DAGAR,			

ADDITIONAL PROSECUTOR	PUBLIC		
MR. NARESH KUMAR CHAHAR, ADDITIONAL PROSECUTOR	PUBLIC		
MR. HITESH VALI, ADDITIONAL PROSECUTOR	PUBLIC		
MR. AASHNEET SINGH, ADDITIONAL PROSECUTOR	PUBLIC		
MR. PRADEEP GAHALOT, ADDITIONAL PROSECUTOR	PUBLIC		
MS. PRIYANKA DALAL, ADDITIONAL PROSECUTOR	PUBLIC		
MR. AMAN USMAN, ADDITIONAL PROSECUTOR	PUBLIC		
MR. RITESH KUMAR BAHRI, ADDITIONAL PROSECUTOR	PUBLIC		
MR. UTKARSH, ADDITIONAL PROSECUTOR	PUBLIC		
MR. RAJKUMAR, ADDITIONAL PROSECUTOR	PUBLIC		
MR. SATINDER SINGH BAWA, ADDITIONAL PROSECUTOR	PUBLIC		
MR. YUDHVIR SINGH CHAUHAN, ADDITIONAL PROSECUTOR	PUBLIC		
MR. HEMANT MEHLA, ADDITIONAL	PUBLIC		

	PROSECUTOR		
	MR. MANOJ CHANDER PANT, ADDITIONAL PUBLIC PROSECUTOR		
	MS. SHUBHI GUPTA, ADDITIONAL PUBLIC PROSECUTOR		
	MR. AMIT SAHNI, ADDITIONAL PUBLIC PROSECUTOR		
	MR. SUNIL KUMAR GAUTAM, ADDITIONAL PUBLIC PROSECUTOR		
	MR. AJAY VIKRAM SINGH, ADDITIONAL PUBLIC PROSECUTOR		
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HOME(POLICE-II)DEPARTMENT, 5 TH LEVEL, 'C' WING, DELHI SECRETARIAT, NEW DELHI	LAW OFFICERS/SENIOR ADVOCATES/ADVOCTES, AS <u>SPECIAL PUBLIC</u> <u>PROSECUTORS:-</u> 1. SH MADHUKAR PANDEY 2. SH. SANJEEV SAHAY 3. SH. MANU SHARMA NOTIFICATION DATED 26.07.2021 [IN CONNECTION WITH ALL THE FIRs WHICH HAVE BEEN REGISTERED IN CASES RELATED TO ANIT-CAA PROTEST AND LAW & ORDER SITUATION ARISING OUT OF THESE PROTESTS IN DELHI, WHICH INCLUDE RIOTS CASES IN NORTH EASE DISTRICT, DELHI.]		
	<u>SPECIAL PUBLIC PROSECUTORS</u>		

	<p>1. MS. VIJAY RANI, ADVOCATE 2. SH. ASHISH DUTTA, ADVOCATE 3. SH. NAVEEN KUMAR RAHEJA, ADVOCATE 4. SH. ANIRUDHA MISHRA, ADVOCATE</p> <p>[TO REPRESENT THE STATE BEFORE THE HON'BLE COURTS IN ALL COURT PROCEEDINGS ARISING OUT OF FIRs REGISTERED IN CONNECTION WITH NORTH-EAST ROITS AND ANTI CAA/NRC PROTESTS.]</p> <p>VIDE LETTER DATED 07.08.2023</p>		
<p>GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI HOME(POLICE-II)DEPARTMENT, 5TH LEVEL, 'C' WING, DELHI SECRETARIAT, NEW DELHI</p>	<p>LAW OFFICERS/SENIOR ADVOCATES/ADVOCTES, AS <u>SPECIAL PUBLIC</u> <u>PROSECUTORS:-</u></p> <p>1. SH. TUSHAR MEHTA,SG 2. SH. S.V. RAJU, ASG 3. SH. AMAN LEKHI, ASG 4. SH. SANJAY JAIN, ASG 5. SH. CHETAN SHARMA,ASG 6. 7. SH. RAJAT NAIR, ADVOCATE 8. SH. MADHUKAR PANDEY, ADVOCATE 9. SH. SANJEEV SAHAY, ADVOCATE 10. SH. MANU SHARMA, ADVOCATE 11. SH. PRANAV DIESH, ADVOCATE</p> <p>NOTIFICATION DATED 26.07.2021</p>		

	[THEY SHALL CONDUCT ON BEHAHF OF THE STATE, ALL THE MATTER INCLUDING BAIL, TRIAL, APPEALS AND ALL OTHER MISCELLANEOUS MATTERS INCIDENTAL TO AND CONNECTED WITH ALL FIRs AS WELLA S ANY OTHER MATTER RELATED TO PROTEST AGAINST THREE FARM LAWS IN DELHI.]		
	MR. RAMESH GUPTA, SENIOR ADVOCATE AS SPECIAL PUBLIC PROSECUTOR "IN THE CASE FIR NO.184/2021, PS VASANT VIHAR, NEW DELHI VIDE LETTER DATED 21.01.2022"		
EMPLOYEES' PROVIDENT FUND ORGANISATION (EPFO)	SH. SIDDHARTH, ADVOCATE, STANDING COUNSEL VIDE LETTER DATED 13.01.2022	B-88/1 GROUND FLOOR, EAST OF KAILASH, DELHI 110065	PHONE NO. +91-7838537008 +91-11-49384620 EMAIL: mail@chambersofsiddhart h.com
	SH. RAJESH KUMAR, ADVOCATE, STANDING COUNSEL VIDE LETTER DATED 13.01.2022	S-381, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048	MOBILE: +91-9891235156 EMAIL: rajesh.laws@gmail.com
EMPLOYEE'S STATE INSURANCE CORPORATION			
	1.MR. SHLOK CHANDRA,	CHANDRA LAW CHAMBERS	MOB: 9999670588

<p>(MINISTRY OF LABOUR & EMPLOYMENT, GOVERNMENT OF INDIA)</p>	<p>ADVOCATE STANDING COUNSEL</p> <p>LETTER DATED 29.07.2021</p> <p>PERIOD EXTENDED FROM AUGUST, 2022 VIDE LETTER DATED 30.11.2022</p>	<p>A-22, GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>011-47572618 http://shlokchandra.in</p> <p>EMAIL: shlokchandra@chandralawchambers.com</p>
<p>ENGINEERING PROJECTS (INDIA) LIMITED</p>	<p>1]MR. M.M. PANDE, SENIOR MANAGER {LEGAL} & ADVOCATE</p> <p>2] MR. NARENDRA SHARMA, MANAGER (LEGAL)</p>	<p>1]CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003</p> <p>2] CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003</p>	<p>PHONE: 2436 1666 & 2436 2120</p> <p>PHONES: 2436 1666 & 2436 2121</p>
<p>ENGINEERS INDIA LIMITED(EIL)</p>	<p>MR. ABHIMANYU GARG, ADVOCATE NOMINATED COUNSEL</p> <p>LETTER DATED 02.01.2023</p>	<p>ADDRESS: C-15, LGF, GEETANJALI ENCLAVE, NEW DELHI-110017</p> <p>ALSO AT 201, LAWYER CHAMBERS, DELHI HIGH COURT, NEW DELHI-110503</p>	<p>EMAIL: Abhimanyu.legal@gmail.com</p> <p>MOBILE: 9811092113</p>
<p>CENTRAL BOARD OF IRRIGATION AND POWER</p>	<p>WAZIR CHAND CHOPRA & CO. MR. PANKAJ CHOPRA</p>	<p>245, LAWYERS CHAMBER, HIGH COURT, NEW DELHI</p> <p>B-201 EAST OF KAILASH, NEW DELHI-110 065</p>	<p>2338 5367, 2338 3178 FAX: 338 3178 2631 4507 AND 2862 1643 E MAIL: pankaj_1957@hotmail.com</p>
<p>ELECTION COMMISSION OF INDIA</p>	<p>1. SH. ANKIT AGARWAL, ADVOCATE</p> <p>STANDING COUNSEL LETTER DATED 28.01.2025</p>	<p>144, GROUND FLOOR, UDAY PART, NEW DELHI-110049</p>	<p>EMAIL: ankit@agarwallaw.in</p>
	<p>2. SH. RAJEEV SHARMA, ADVOCATE</p>	<p>OFFICE: 1, ASIA HOUSE, KASTURBA GANDHI</p>	<p>EMAIL: advrajeev.legal@gmail.com</p>

	(SHARMA & ASSOCIATES) STANDING COUNSEL LETTER DATED 28.01.2025	MARG, NEW DELHI-110001 CHAMBER NO. 298, WESTERN WING, TIS HAZARI COURT, NEW DELHI-110054	<u>om</u> MOBILE NO.: 9810194858
	3. SH. SIDHANT KUMAR, ADVOCATE STANDING COUNSEL LETTER DATED 28.01.2025	A-248, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024	EMAIL: sidhant@sidhantkumar.net
	4. MS. SURUCHI SURI, ADVOCATE STANDING COUNSEL LETTER DATED 28.01.2025	ADDRESS: B-261, GREATER KAILASH-I, NEW DELHI-110048	EMAIL: surchi.suri@surico.in
	5. MS. ROHINI PRASAD, ADVOCATE STANDING COUNSEL LETTER DATED 28.01.2025	C-416, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024	
	6. SH. SUMEET PUSHKARNA, ADVOCATE STANDING COUNSEL LETTER DATED 28.01.2025	CHAMBER NO. 111, BLOCK 3, DELHI HIGH COURT, LAWYER'S CHAMBERS	
	7. MS. ANJANA GOSAIN, ADVOCATE STANDING COUNSEL LETTER DATED 28.01.2025	442, LAWYERS' CHAMBER, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003,	EMAIL: anjanagosainchambers@gmail.com
ECL FINANCE LTD.	MR. ATUL SHARMA,ADVOCATE (STANDING COUNSEL)	asa, LAW FIRM,3,BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-43108998, 45661440,43552440 EMAIL: asa@asalegal.in
EDELWEISS FINVEST PRIVATE LIMITED	MR. ATUL SHARMA,ADVOCATE (STANDING COUNSEL)	asa, LAW FIRM,3,BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-43108998, 45661440,43552440 EMAIL: asa@asalegal.in

<p>FOOD CORPORATION OF INDIA</p>	<p>1. SHRI OM PRAKASH, ENROLL NO. D/772/94 ADVOCATE STANDING COUNSEL</p> <p>LETTER DATED 17.02.2025</p>	<p>F-13 & F-20, 1ST FLOOR, PANKAJ GRAND PLAZA (NEAR DELHI POLICE APARTMENTS), MAYUR VIHAR PHASE-I, DELHI-91</p>	<p>OFFICE: 011-22751805 MOBILE: 9810794902 EMAIL: om_prkashmv@yahoo.co.in</p>
<p>FOOD SAFETY & STANDARDS AUTHORITY OF INDIA, MINISTRY OF HEALTH & FAMILY WELFARE</p> <p><u>THE SERVICE OF NOTICE, PETITION ETC. MAY BE DONE AT THE FOLLOWING ADDRESS:</u></p> <p>SHRI ARUN SINGHAL, CHIEF EXECUTIVE OFFICER, FDA BHAWAN, KOTLA ROAD, NEW DELHI-110002 TEL: 011-23220995, MOBILE: 09919800299 EMAIL: ceo@fssai.gov.in</p> <p>MS. SMITA SINGH, ASSISTANT DIRECTOR(LEGAL) FDA BHAWAN, KOTLA ROAD, NEW DELHI-110002 TEL: 011-23214136 MOBILE:09810645417 Email: legal@fssai.gov.in</p> <p><u>"VIDE LETTER DATED 10.03.2021"</u></p>	<p>2. MS. RICHA KAPOOR, ENROLL NO. D/725/1992 ADVOCATE STANDING COUNSEL</p> <p>LETTER DATED 17.02.2025</p>	<p>CHAMBER NO. 407, LAWYERS CHAMBER, (FOURTH FLOOR) HIGH COURT OF DELHI</p>	<p>MOBILE: 9810400407 EMAIL: office@marklegal.co.in</p>
<p>1. M/S CHAUDHARY & CHAUDHARY ADVOCATES & SOLICITORS.</p> <p>LETTER DATED 25.03.2021</p>	<p>2. M/S SASTRA LEGAL ADVOCATES & SOLICITORS,</p> <p>LETTER DATED 25.03.2021</p>	<p>B-147, ASHOK VIHAR, PHASE-I, DELHI-110052 LANDMARK- CENTRAL MARKET, ASHOK VIHAR</p> <p>E-96, MALCHA MARG, CHANAKYAPURI, NEW DELHI-110021</p>	<p>MOBILE: 09250401605 EMAIL: delhi@chaudharyandchaudhary.com</p> <p>TEL.: 91-11-41039797-98 EMAIL: info@sastralegal.com www.sastralegal.com</p>
<p>FULLERTON INDIA CREDIT COMPANY LIMITED</p>	<p>SANJEEV SINGH & ASSOCIATES</p>	<p>B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048</p>	<p>MOB.: 9810122176 EMAIL:</p>

(DTD. 25.08.2017)			ssalawfirm@ssalawfirm.in
EAST DELHI MUNICIPAL CORPORATION, EDMC (NOW MUNICIPAL CORPORATION OF DELHI) NOTE: FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL: MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17 TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: clomcdhq@gmail.com	MR. HARISH KUMAR KHINCHI, (STANDING COUNSEL)	2316, ARYA SAMAJ ROAD KAROL BAGH, NEW DELHI-110005	MOB:9968630786, 9868935786 EMAIL: harish.khinchi@yahoo.com
	MR. SANJEEV SABHARWAL, (STANDING COUNSEL)	CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1, NEW DELHI	MOB: 9810031680, 9910106949 E-MAIL: Solicitor6@gmail.com
GAIL (INDIA) LTD.	MS. PURNIMA MAHESHWARI, ADVOCATE (STANDING COUNSEL) LETTER DT. 08.01.2019	CHAMBER NO. 205, LAWYERS' CHAMBERS, BLOCK-I, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE/RESI: 111, JOR BAGH, NEW DELHI-110003	MOB:- 9810153018 EMAIL: advpurnima111@gmail.com
	MS. NEETIKA BAJAJ, ADVOCATE (ENROL NO. D-4796/2017) STANDING COUNSEL LETTER DATED 04.12.2024	OFFICE ADDRESS: 2, PALAM MARG, VASANT VIHAR, NEW DELHI-110057	PHONE NO: 91-9999646269 EMAIL: advocateneetikabajaj@gmail.com
	MR. SANDEEP MAHAPATRA 'STANDING COUNSEL'	E-45, 1ST FLOOR, LAJPAT NAGAR-III, NEW DELHI-110024 CHAMBER No. 267, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW	MOB: 9811472444 E-MAIL: sdeepmahapatra@gmail.com

		DELHI	
LETTER DATED: 14 TH MARCH, 2019	ANISH CHAWLA, ADVOCATE 'STANDING COUNSEL'	CHAMBER 105-A, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	CONTACT:+91-9953541910 EMAIL: anishchawla89@gmail.com
GAIL GAS LTD., REGD.OFF.: 16, BHIKAJI CAMA PLACE, R.K. PURAM, NEW DELHI-110066	MS. PURNIMA MAHESHWARI (LETTER DTD. 04.07.2017)	CHAMBER NO. 205, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003 OFFICE: 111, JOR BAGH, NEW DELHI-110003	MOB.: 9810153018 E-MAIL: advpurnima111@gmail.com
GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY, DWARKA, SECTOR-16, NEW DELHI-110078	1. M/s SIKRI & COMPANY	229, LAWYERS CHAMBER-I, HIGH COURT OF DELHI, NEW DELHI-110003 OFFICE: C-108, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9311331810 9311331805 EMAIL: sikrico@sikrilaw.com
	2. MS. ANITA SAHANI "ADDITIONAL STANDING COUNSEL" "LETTER DATED 07.02.2024"	ADDRESS: 363, LAWYERS' CHAMBERS, DELHI HIGH COURT, SHER SHAH SURI MARG, NEW DELHI-110003	MOB: 9810113256 EMAIL: anitasahani@gmail.com anitasahani@hotmail.com
	3. SH. HARSH KAUSHIK, ADVOCATE-ON RECORD, SUPREME COURT OF INDIA "ADDITIONAL STANDING COUNSEL" "LETTER DATED 13.03.2020"	ADDRESS:- B-14, BLOCK-B, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	TEL:+91-11-49848465 , EMAIL:- harshkaushikoffice@gmail.com
	4. MR. PRITISH SABHARWAL, ADVOCATE, "ADDITIONAL STANDING COUNSEL" LETTER DATED 19.05.2023	S-432(BASEMENT), GREATER KAILASH-1, NEW DELHI-110048, 311, LAWYERS CHAMBER BLOCK-III, HIGH COURT, NEW DELHI-110003	MOBILE: 9871878690/9810264114, EMAIL: pritishsabharwall@gmail.com
	5. MS. RUCHIRA GUPTA, ADVOCATE, "ADDITIONAL STANDING	F-31, BASEMENT, JANGPURA EXTENSION, NEW DELHI-110014,	PHONE: NO. 011-43562646, MOBILE: 9810350333,

	<p>COUNSEL"</p> <p>LETTER DATED 19.05.2023</p>		<p>EMAIL: ruchira@chambersofrg.com</p>
	<p>6. MR. VIKAS CHOPRA, ADVOCATE, "ADDITIONAL STANDING COUNSEL"</p> <p>LETTER DATED 19.05.2023</p>	<p>C 21/31-G, MALL ROAD, NEW DELHI-110054</p>	<p>PHONE NO. 011-23810032, MOBILE: 9212036118</p> <p>EMAIL: vikaschopraadvocate@gmail.com , chopra.company@gmail.com</p>
<p>GANDHI SMRITI AND DARSHAN SAMITI</p> <p>LETTER DTD. 21.05.12</p>	<p>MR. M. ATYAB SIDIQI</p>	<p>CHAMBER NO. 279, LAWYERS' CHAMBER BLOCK-II HIGH COURT OF DELHI, NEW DELHI</p> <p>J-122, AFTAB HOUSE, SECTOR-41, NOIDA (U.P.)</p>	<p>MOB.: 09871321935</p> <p>PH.:0120 4357204</p>
<p>PANEL OF:</p> <p>GOVT. OF NCT OF DELHI (FOR CIVIL & CRIMINAL CASES)</p>	<p>MR. SANJAY LAU,ADVOCATE</p> <p>ADDITIONAL STANDING COUNSEL(CRIMINAL) AS OFFICIATING STANDING COUNSEL (CRIMINAL) ON AD-HOC BASIS FOR A PERIOD OF THREE MONTHS OR TILL THE VACANCY IS FILLED ON REGULAR BASIS AS PER RULES VIDE LETTER DATED 31.03.2021</p> <p>[FOR A PERIOD OF 3 MONTHS W.E.F. 01.09.2021 OR TILL THE VACANCY IS FILLED ON REGULAR BASIS WHICHEVER IS EARLIER VIDE LETTER DATED 14.09.2021]</p> <p>[FOR A PERIOD OF FOUR MONTHS W.E.F. 01.12.2021 OR TILL THE VACANCY IS FILLED ON REGULAR BASIS, WHICHEVER IS EARLIER</p>	<p>SERVICE OF ADVANCE COPIES OF CIVIL CASES FILED AGAINST THE GOVT. OF NCT OF DELHI SHOULD BE EFFECTED IN THE OFFICE OF THE STANDING COUNSEL(CIVIL) IN : <u>LAWYERS CHAMBER NO. 423,</u> DELHI HIGH COURT</p>	

VIDE LETTER DATED 03.12.2021]

GOVERNMENT PLEADERS/
ADDITIONAL STANDING
COUNSELS (CIVIL)

1. MR. SANJOY GHOSE
2. MR. GAUTAM NARAYAN
3. MR. DEVESH SINGH
4. MR. SATYAKAM
5. MR. ANUJ AGGARWAL
6. MR. NAUSHAD AHMED KHAN

ADDITIONAL STANDING
COUNSELS (CRIMINAL)

1. MR. AVNINDER(AVI) SINGH
2. MS. KAMNA VOHRA
3. MR. RAJESH MAHAJAN
4. MR. SANJAY LAO
5. MR. ASHISH AGGARWAL
6. MS. RICHA KAPOOR
7. MR. RANBIR SINGH KUNDU
8. MS. NANDITA RAO

GOVERNMENT PLEADERS/

PANEL ADVOCATES

1. MS. AARTI BANSAL
2. MR. AMIT SINGH
3. MR. AMRESH MATHUR
4. MR. ANKUR CHHIBBER
5. MR. ARJUN MITRA
6. MR. ASHWINI GARG
7. MR. AVTAR SINGH BHAMLOT
8. MS. BELA KHATTAR
CHAUHAN
9. MR. D. RAJESHWAR RAO
10. MS. DEEPTAKRITI VERMA
11. MR. DEVENDRA DEDHA
12. MR. DEVVRAT
13. DR. RAKESH GOSAIN
14. MR. GAURAV VERMA
15. MR. GURMAN CHAHAL
16. MR. GURSHARAN SINGH
17. MR. HEM KUMAR
18. MR. IKRANT SHARMA
19. MR. IRAM MAJID
20. MS. ISHA KHANNA

21. MR. JAIVEER
22. MR. JAYENDRA
23. MS. JYOTI TANEJA
24. MR. KHALID ARSHAD
25. MS. KIRAN SINGH
26. MR. KUSH SHARMA
27. MR. MAHABIR SINGH
28. MS. MANIKA TRIPATHI
PANDEY
29. MR. MANMEET SINGH
ARORA
30. MS. MISHA ROHATGI
MOHTA
31. MR. MUKESH KUMAR SINGH
32. MR. NAUNIDH ARORA
33. MR. NAVEEN KUMAR
SHARMA
34. MS. NEELAM SINGH
35. MS. NEHA RASTOGI
36. MS. NIDHI RAMAN
37. MR. PANKAJ SINHA
38. MS. PRABHSAHAY KAUR
39. MR. PRAMOD SEHGAL
40. MR. PUNEET SINGH

41. MR. R.K. ALAGH
42. MR. RAGHAV KUMAR
TIWARI
43. MR. RAGHVENDRA PANDEY
44. MR. RAHUL BAKSHI
45. MR. RAHUL SHARMA
46. MR. RAJ KUMAR SHERAWAT
47. MR. RAJ KUMAR YADAV
48. MR. RAJAT MALHOTRA
49. MR. RAVI CHATURVEDI
50. MR. RISHIKESH KUMAR
51. MS. ROMA BHAGAT
52. MS. SAAHILA LAMBA
53. MR. SACHIN NAHAR
54. MS. SAKSHI POPLI
55. MR. SANGRAM SINGH
56. MR. SANJAY DEWAN
57. MR. SAURABH CHADDA
58. MR. SHAHDAN FARASAT
59. MR. SHARAT KAPOOR
60. MR. SIDDHARTH DUTTA
61. MR. SIDDHARTH SHANKAR

	<p style="text-align: center;">RAY</p> <p>62. MS. SONAM GUPTA</p> <p>63. MR. SUMER KUMAR SETHI</p> <p>64. MR. SUMIT AGARWAL</p> <p>65. MR. SUMIT KUMAR BATRA</p> <p>66. MR. SUNIL GOEL</p> <p>67. MS. SUNITA BANSAL</p> <p>68. MS. SWATY SINGH MALIK</p> <p>69. MS. SWEETY SINGH</p> <p>70. MR. UDIT GUPTA</p> <p>71. MR. UTTAM DUTT</p> <p>72. MR. VARUN NISCHAL</p> <p>73. MR. VIKAS SHOKEEN</p> <p>74. MR. VIKRANT NARAYAN VASUDEVA</p> <p>75. MR. VINOD KUMAR GOYAL</p> <p>76. MR. VIRENDER KUMAR VATS</p> <p>77. MR. VIVEK SINGHAL</p>		
<p>GOVERNMENT OF NCT OF DELHI LAND & BUILDING DEPARTMENT B-BLOCK, VIKAS BHAWAN, I.P. ESTATE, NEW DELHI-110002</p>	<p><u>STANDING COUNSEL</u></p> <p>1. MR. SANJAY KUMAR PATHAK, ADVOCATE</p>	<p><u>DETAILS OF MR. SANJAY KUMAR PATHAK, ADVOCATE, STANDING COUNSEL</u></p>	<p><u>DETAILS OF MR. SANJAY KUMAR PATHAK, ADVOCATE, STANDING COUNSEL</u></p>

(SOLELY AND EXCLUSIVELY AUTHORIZED TO ACCEPT ADVANCE SERVICE IN RELATION TO ANY SUIT, APPEAL, WRIT OR OTHER PROCEEDINGS BY OR AGAINST THE GOVT. OF DELHI THROUGH ADDITIONAL CHIEF SECRETARY, LAND & BUILDING DEPARTMENT AND/OR UNION OF INDIA/LAND ACQUISITION COLLECTORS IN RELATION TO THE AFFAIRS OF THE NCT OF DELHI (LAND & BUILDING DEPARTMENT) AND/OR PUBLIC OFFICER(S) WHOSE DEFENSE HAS BEEN UNDERTAKEN BY IT, FOR A PERIOD WITH EFFECT FROM 23.05.2023 TO 22.05.2026 VIDE NOTIFICATION DATED 23.05.2023/17.08.2023)

GOVERNMENT PLEADERS/
COUNSELS

2. MS. ASTHA TYAGI
3. NAUSHAD AHMED KHAN
4. MR. SHYAM SUNDER DALAL
5. MR. SIDDHARTH PANDA
6. MS. RASHMI MALHOTRA
7. MR. RAJNEESH KUMAR SHARMA
8. MR. BIRAJA KANTA MAHAPATRA
9. MR. PRASHANT DIWAN

B-1, LAWYERS CHAMBERS,
30, DEEN DAYAL UPADHYAY MARG,
ROUSE AVENUE, NEW DELHI-110002,
BHARAT

MOBILE: +91-9910770311
9868114851
PHONE: +91-11-43509333
EMAIL:
gnctd.scla.skp@gmail.com

	<p>10.MR. CHANDRA PRAKASH</p> <p>11.MS. RUCHIKA RATHI</p> <p>12.MR. SUNIL KUMAR JHA</p> <p>13.MS. ZEHRA KHAN</p> <p>[IN RELATION TO ANY SUIT, APPEAL, CWP CCP, RFAs AND LPAs AND OTHER PROCEEDINGS BY OR AGAINST THE GOVT. OF NCT OF DELHI/LAND ACQUISITION COLLECTOR AND/OR PUBLIC OFFICER(S) WHOSE DEFENSE HAS BEEN UNDERTAKEN BY IT FOR A PERIOD OF TWO YEARS FROM 01.06.2023 TO 31.05.2025] "LETTER DATED 29.05.2023"</p>		
GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI SERVICES DEPARTMENT	<p>MS. AVNISH AHLAWAT, ADVOCATE</p> <p>STANDING COUNSEL GNCTD (SERVICES)</p> <p>VIDE LETTER DATED 28.08.2024</p>	<p>OFFICIAL ADDRESS: PLOT NO. 66, LGF, THE HUB OKHLA INDUSTRIAL ESTATE, PHASE-3, NEW DELHI-110020</p>	<p>TEL: 011-41012214 MOB: 9810134741 9313964463 EMAIL: avnish@ahlawatassociates.in scservicesgnctd@gmail.com</p>
	<p>MR. SANTOSH KUMAR TRIPATHI, ADVOCATE</p> <p>STANDING COUNSEL GNCTD (SERVICES)</p> <p>VIDE LETTER DATED 07.08.2024</p>		
GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	<p>M/s R.R. & ASSOCIATES [PANEL LAW FIRM]</p>	<p>CHAMBER: A-3, GATE No. 3 TIS HAZARI COURTS, DELHI-110054</p> <p>OFFICE: 6-C, DDA FLATS BOULEVARD ROAD, DELHI-110054</p>	<p>MOBILE: 09868206476</p> <p>TEL.: 011-23989989</p>
GHAZIABAD MUNICIPAL	<p>MR. SATISH KUMAR LAMBA</p>	<p>D-68, SECTOR-30, NOIDA (U.P.)</p>	

CORPORATION			
GOVERNMENT OF ODISHA, LAW DEPARTMENT (LETTER DATED 26.03.2016) (LETTER DTD. 25.04.2016)	MR. ARUNAV PATNAIK	B-34(L.G.F.), NIZAMUDDIN EAST, NEW DELHI-110013	OFF. NO.: 011 41826164 MOB. NO.: 9818501344, 9818928917
GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY, GOVERNMENT E-MARKETPLACE 2 ND FLOOR, JEEVAN TARA BUILDING, SANSAD MARG, NEW DELHI-110001 3 RD FLOOR, JEEVAN BHARTI BUILDING, CANNAUGHT LANE, JANPATH CONNAUGHT PLACE, NEW DELHI- 110001	ADAZ LAW CHAMBERS, NOMINATED/STANDING COUNSEL "LETTER DATED: 10.02.2020" MR. SHAILENDRA SHARMA, ADVOCATE LEGAL/NOMINATED COUNSEL "LETTER DATED 31.01.2022" "W.E.F. 01.01.2022 FOR A PERIOD OF TWO YEARS" HAMMURABI & SOLOMON PARTNERS "EMPANELMENT AS LAW FIRM/ LEGAL CONSULTANT/ADVISOR" LETTER DATED 29.12.2023	ADDRESS: A-265, 2 ND FLOOR, DEFENCE COLONY, NEW DELHI-24 OFFICE ADDRESS: C-25, LOWER GROUND FLOOR, LAJPAT NAGAR-1, NEW DELHI-110024 405A & 405B, RECTANGLE ONE-4 TH FLOOR, SAKET DISTRICT CENTRE, SAKET, NEW DELHI-110017	9810382091-ABHINAV SHARMA,ADV 9891558131-DHRUV ROHATGI,ADV 9971005414-ABHIJIT MITTAL, ADV E-MAIL:- abhinav@adazlaw.com adaz@adazlaw.com EMAIL: Shailendrasharma_10@hotmail.com MOBILE: 9810267976 EMAIL: shweta.bharti@hammurabi solomon.com TEL: +91 1141551825/ 41551825 MOBILE:+91 9811020612
GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)	MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AS SPECIAL PUBLIC PROSECUTOR {FOR CONDUCTING TRAIL IN CASE NUMBER RC 2172015A0002/ACU.V, NEW DELHI(ANTRIX-DEVAS CASE), INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT		

(CENTRAL BUREAU OF INVESTIGATION) IN THE TRIAL COURT, APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE SAID CASE IN ANY APPELLATE OR REVISIONAL COURTS ESTABLISHED BY LAW FOR THE TIME BEING IN FORCE, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER}.

"VIDE NOTIFICATION NO.
F.NO.. 225/17/2020-ADV.II]
DATED 16.09.2021"

MR. NEERAJ JAIN,ADV
MR. YUVRAJ SHARMA,ADV
MR. ARKAJ KUMAR,ADV

AS SPECIAL PUBLIC
PROSECUTORS

{TO ACT UNDER THE DIRECTIONS OF MR. SANJAY JAIN, SPECIAL PUBLIC PROSECUTOR SO AS TO ASSIST HIM IN CONDUCTING TRAIL OF CBI CASE RC 2172015A0002/ACU.V, NEW DELHI (ANTRIX-DEVAS CASE), INSTITUTED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CENTRAL BUREAU OF INVESTIGATION) IN THE TRIAL COURT, APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE SAID CASE IN ANY APPELLATE OR REVISIONAL COURTS ESTABLISHED BY LAW FOR THE TIME BEING IN FORCE, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR TILL DISPOSAL OF THE CASE, WHICHEVER IS EARLIER}.

"VIDE NOTIFICATION NO.

	<p><u>F.NO.. 225/17/2020-ADV.II]</u> <u>DATED 16.09.2021"</u></p>		
<p>GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)</p>	<p>MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR</p> <p>[FOR CONDUCTING PROSECUTION, APPEALS/ REVISIONS OR OTHER PROCEEDINGS ARISING OUT OF THE CASES RELATED TO 2G SPECTRUM CASES BEFORE APPELLATE/REVISIONAL COURTS, HIGH COURT OF DELHI]</p> <p>MR. NEERAJ JAIN, ADVOCATE MR. RAJAT NAIR, ADVOCATE MR. KANU AGGARWAL, ADVOCATE MR. RISHI RAJ SHARMA, ADVOCATE</p> <p>[AS SPECIAL PUBLIC PROSECUTOR TO ASSIST MR. TUSHAR MEHTA, SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR AND MR. SANJAY JAIN, ADDITIONAL SOLICITOR GENERAL OF INDIA AND SPECIAL PUBLIC PROSECUTOR IN CONDUCTING APPEAL, REVISION OR OTHER PROCEEDINGS ARISING OUT OF CASE RELATING TO 2G SPECTRUM BEFORE THE HIGH COURT OF DELHI]</p> <p>NOTIFICATION DATED 21.04.2022</p>		

HOUSING & URBAN DEVELOPMENT CORPORATION {HUDCO}	MR. ASHOK KUMAR SINGH,	40-D, K-BLOCK, SAKET, NEW DELHI-110017	PHONES: 2652 2084 & 2652 1594
<p>GLOBE FINCAP LIMITED (REGD OFFICE: 609, ANSAL BHAWAN, 16 K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001)</p> <p>LETTER DATED: 15TH MAY, 2019</p>	MR. AJAY KOHLI, ADVOCATE "NOMINATED COUNSEL"	CHAMBER AT 106, LAWYER'S CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003	<p>E-MAIL ID: kohlisobti@gmail.com</p> <p>MOBILE: 9910087765</p>
GOVERNMENT OF INDIA, DEPT. OF REVENUE, MINISTRY OF FINANCE, OFFICE OF THE COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, GST DELHI EAST COMMISSIONERATE DATED: 05.07.2019	RAVI PRAKASH,CGSC, (FOR ANTI-PROFITERRING CASE IN GST TO DEFEND THE UOI, CBIC ETC)		
GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS (JUDICIAL SECTION)	<p><u>GOVERNMENT PLEADER</u></p> <p>MR. KARTIKEYA ASTHANA, ADVOCATE ENROLMENT NO. D/1309/2016</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATIONS BEFORE THE HIGH COURT OF DELHI WITH EFFECT FROM THE DATE OF THIS ORDER, FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE ORDER DATED 07.10.2023</p>	C-9, 9687, VASANT KUNJ, DELHI-110070	<p>MOBILE: 9811180771 EMAIL: kartikeyaasthana@gmail.com</p>
	<u>SENIOR PANEL COUNSEL</u>		

	<p>MR. R.V. SINHA, ADVOCATE ENROLMENT NO. D/298/1988</p> <p>[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATIONS BEFORE THE HIGH COURT OF DELHI WITH EFFECT FROM THE DATE OF THIS ORDER, FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE ORDER DATED 11.10.2023.]</p>	<p>405, LAWYERS' CHAMBERS, BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>MOBILE: 9868230464 EMAIL: sinhaadvocate@hotmail.com</p>
	<p><u>SENIOR PANEL COUNSEL</u> MR. AMIT SINHA, ADVOCATE ENROLMENT NO. D/167/2014</p> <p>[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATIONS BEFORE THE HIGH COURT OF DELHI WITH EFFECT FROM THE DATE OF THIS ORDER, FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE ORDER DATED 11.10.2023]</p>	<p>405, LAWYERS' CHAMBERS, BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>MOBILE: 9810673337 EMAIL: sinhaadvocate@outlook.com</p>
<p>GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION</p>	<p><u>SENIOR PANEL COUNSEL</u> RAJEEV SHARMA W.E.F. 26.09.2016</p>	<p>M-11, GREATER KAILASH-I, NEW DELHI, PIN-110048</p>	<p>PH:41635954,29247030 EMAIL ID: rajeevsharmalegal@hotmail.com</p>
	<p><u>GOVERNMENT PLEADER</u> VISHVA WADHWA W.E.F. 26.09.2017</p>	<p>JP-20, 2ND FLOOR, PITAMPURA, DELHI-110034</p>	<p>MOB: 9811242789 EMAIL ID: vishva_law2007@yahoo.com</p>
	<p><u>SENIOR PANEL COUNSEL</u> SHRI SANJAY KUMAR PATHAK, ADV</p>	<p>B-1, LAWYERS CHAMBERS, 30, DDU MARG, ROUSE AVENUE, NEW</p>	<p>MOB: 9910770311 EMAIL:</p>

<p>"LETTER DATED 29.08.2019"</p>	<p>DELHI-110002</p>	<p>pathaksanjaykumar@gmail.com</p>
<p>MR. SANDEEP BAJAJ, ADVOCATE (SENIOR PANEL COUNSEL)</p> <p>((FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER)</p>	<p>A-220, DEFENCE COLONY, NEW DELHI-110014</p>	<p>MOB: 9818324703 EMAIL: adv.sandeepbajaj@gmail.com</p>
<p><u>GOVERNMENT PLEADER</u></p> <p>MR. NITISH KUMAR SINGH, ADVOCATE</p> <p>"FOR A PERIOD OF THREE YEAR FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHCHEVER IS EARLIER:-"</p> <p>LETTER DATED: 20.11.2020</p>	<p>ADDRESS: D-121/122 FIRST FLOOR, GANDHI VIHAR, DELHI-110009</p>	<p>MOBILE: 9718435661 8750052456</p> <p>EMAIL:- advnkrsingh@gmail.com</p>
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. VENKATESH, ADVOCATE ENROLMENT NO.: D/815/2008</p> <p>[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER:]</p>	<p>ADDRESS: B-50, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOBILE: 9818771818 EMAIL: Shri.venkatesh@skvlawoffices.com</p>

	<p>LETTER DATED 22.02.2021</p> <p><u>SENIOR PANEL COUNSEL</u></p> <p>MS. KRITIKA ANAND, ADVOCATE ENROLMENT NO.: D/1135/2015</p> <p>[FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER:]</p> <p>LETTER DATED 22.02.2021</p>		<p>MOBILE: 9953488125 EMAIL: kritika_anand@hotmail.com</p>
<p>GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION)</p>	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. AJAY SINGH, ADVOCATE <u>ENROLMENT NO.: D/1795/2005</u></p> <p>"FOR CONDUCTING CENTRAL GOVERNEMENT LITIGATION (EXCEPT CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER</p>	<p>ADDRESS: 102, 1ST FLOOR, CORBETT TOWER, OMAXE THE FOREST, SECTOR-92, NOIDA, UP- 201301</p>	<p>MOBILE: 9899139400 EMAIL: ajaysingh18@yahoo.co.in</p>

<p>"LETTER DATED: 09.03.2021"</p>		
<p>MR. ADITYA WALIA, ADVOCATE ENROLLMENT NO.: <u>UP/08841/2019</u></p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS AND TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 27TH MAY,2021</p>		<p>MOBILE: 9068408999 EMAIL: adityawalia26@gmail.com</p>
<p><u>SENIOR PANEL CUONSEL</u></p> <p>RAJNISH KUMAR GAIND, ADVOCATE ENROLL. NO.- D/341/1987</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS AND TAXATION) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 18TH AUG,2021</p>	<p>E-189, GROUND FLOOR, GREATER KAILASH, PART-II NEW DELHI-110048</p>	<p>MOBILE: 9810262633 EMAIL: Rajneesh_gaind@rediffmail.com</p>
<p>MR. GAURAV SARIN, ADV. "SENIOR PANLE COUNSEL"</p>	<p>108, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT,</p>	<p>MOBILE: +91 9810533717 EMAIL:</p>

<p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>NEW DELHI-110 003</p>	<p>gaurav@sarinassociates.com</p>
<p>CHARUL SARIN, ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>D-73(BASEMENT), PANCHSHEEL ENCLAVE, NEW DELHI-110 017</p>	<p>MOBILE:+91 9810206581 EMAIL: charul@sarinassociates.com</p>
<p>MR. ANSHUMAN GUPTA, ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>G-50, UPPER GROUND GLOOR, FLAT NO. 7, EAST OF KAILASH, NEW DELHI-110065</p>	<p>MOBILE: +91 9874280902 EMAIL: anshuman.gupta@hotmail.com</p>

<p>MS. NIDHI MOHAN PARASHAR, ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>X-15, FIRST FLOOR, HAUS KHAS, NEW DELHI-110016</p>	<p>MOBILE: +91 9953899908 EMAIL: nidhimohanparashar@gmail.com</p>
<p>JYOMOTI MIZE,ADV "SENIOR PANLE COUNSEL"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>A-179,2ND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOBILE: 9717392197</p>
<p>MR.ABHIGYAN SIDDHANT,ADV "GOVERNMENT PLEADER"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER</p>	<p>S-279, GREATER KAILASH-1, NEW DELHI-110048</p>	<p>MOBILE: +91 9999999045 EMAIL: mail@abhigyansiddhant.com</p>

<p>ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>		
<p>TARVEEN SINGH NANDA,ADV "GOVERNMENT PLEADER"</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER"</p> <p>LETTER DATED 24.02.2022</p>	<p>I-86, LAJPAT NGAR-2, NEW DELHI-110024</p>	<p>MOBILE: +91 9999648869 EMAIL: adv.t.s.nanda@live.com</p>
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. ADITYA DEWAN,ADVOCATE ENROLLMENT NO. D/1906/2010</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>	<p>C-504,LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB:8527611077 TEL.011-49386173 EMAIL: adityadewan@gmail.com</p>
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. RAHUL SINGH,ADVOCATE</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION</p>	<p>A-455, LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB:9899393420 TEL. 011-41518768 EMAIL: rahulsinghlegaloffice@gmail.com</p>

	<p>MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>	
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MS. RICHA DHAWAN, ADVOCATE ENROLLMENT NO. D/2154/2012</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>	<p>OFFICE: F-1179, LGF, CHITTARANJAN PARK, NEW DELHI-9</p> <p>MOB: 9999890553, 8130602871 EMAIL: richa1290@gmail.com</p>
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. VARUN MISHRA, ADVOCATE ENROLLMENT NO. D/722/2011</p> <p>"FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE TAXATION MATTERS) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER."</p> <p>"LETTER DATED 02.03.2022"</p>	<p>A-6, 4TH FLOOR, JANGPURA EXTENSION, NEW DELHI-110014</p> <p>MOB: 9953325221 TE;: 011-46588246 EMAIL: varunmishrachambers@gmail.com</p>
<p>GOVERNMENT OF INDIA MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION)</p>	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. UDAI KHANNA, ADVOCATE</p>	<p>CHAMBER NO. 19, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003</p> <p>MOB: 9540954431 EMAIL: khanna.udai@gmail.com</p>

	<p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION(EXCEPT THE TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER</p> <p><u>LETTER DATED 03.08.2022</u></p>		
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MRS. RADHIKA ARORA, (RADHIKA BISHWAJIT DUBEY) ADVOCATE</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION(EXCEPT THE TAXATION MATTERS) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER</p> <p><u>LETTER DATED 03.08.2022</u></p>	<p>F-18, THIRD FLOOR, GEETANJALI ENCLAVE, NEW DELHI-110017</p>	<p>MOB: 9810982927 TEL: 011-79653873 EMAIL: radhika.arora21@gmail.com</p>
<p>HINDUSTAN PETROLEUM CORPORATION LIMITED</p> <p>[LETTER DTD. 17.09.14]</p>	<p>SENIOR MANAGER,LEGAL NORTH ZONE</p>	<p>6TH FLOOR, NORTH TOWER, SCOPE MINAR, DISTRICT CENTRE, LAXMI NAGAR,DELHI-110092</p>	
<p>HINDUSTAN INSECTICIDES LIMITED (HIL)</p> <p>[LETTER DT.28.12.2017]</p>	<p>MR.SANTOSH K.ROUT, ADVOCATE</p>	<p>OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048</p>	<p>MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com</p>
<p>IN THE HIGH COURT OF DELHI</p>	<p><u>NOMINATED COUNSEL BEFORE HON'BLE SUPREME COURT OF</u></p>		

AT NEW DELHI

INDIA ON BEHALF OF THIS
COURT IN RESPECT OF
CASES IN WHICH DELHI
HIGH COURT IS IMPEADED
AS A PARTY UNDER RULES
1-A & 1-B OF CHAPTER
4-F(B) OF HIGH COURT
RULES AND ORDERS VOLUME
V

VIDE CIRCULAR NO.
258/LIT./MISC./2025

DATED 31.01.2025

1. MR. AMIT GUPTA

G-7, 1ST FLOOR, MASJID MOTH,
GREATER KAILASH-2,
NEW DELHI-110048.

MOBILE: 9810273846,
EMAIL:
aguptalaw@gmail.com

2. MR. KANHAIYA SINGHAL

D-143, LGF, LAJPAT NAGAR-I,
NEW DELHI-110024

MOBILE: 9212424765,
EMAIL:
adv.singhal@gmail.com

3. MR. NEERAJ SHEKHAR

321, LAWYERS CHAMBER,
C.K. DAPHTARY BLOCK,
SUPREME COURT OF INDIA,
NEW DELHI- 110001

MOBILE: 9312210391,
EMAIL:
shekharlawoffice@rediffmail.com

4. MR. SOMANADRI GOUD
KATAM

C-68, 1ST FLOOR, NEETI BAGH,
NEW DELHI-110049

MOBILE: 9958544778
EMAIL:
somanadri@gmail.com

5. MR. SAMIR ALI KHAN

D/367, BASEMENT, DEFENCE COLONY,
NEW DELHI-110024

MOBILE: 9899485511
EMAIL:
saamiralikhan@gmail.com

6. MR. ANKIT YADAV

A-7, 1ST FLOOR, SECTOR-14,
NOIDA-201301(UP)

MOBILE: 8574590040
EMAIL:
ankit.yadav@law.nyu.edu
office@ankityadav.org.in

7. MR. ANNAM VENKATESH,	CHAMBER NO. 116, POST OFFICE BLOCK, SUPREME COURT OF INDIA, TILAK MARG, NEW DELHI-110001.	MOBILE: 9818997711, EMAIL: venkatesh@adnrao.com
8. MS. SHARMILA UPADHYAY,	303, LAWYERS' CHAMBER, M.C. SETALVAD BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001.	MOBILE: 9999003577, EMAIL: unuconsultants@gmail.com ; upadhyay.sharmila74@gmail.com
9. MR. SIDDHARTHA IYER,	B-4/122, BASEMENT, SAFDARJUNG ENCLAVE, NEW DELHI-110029,	MOBILE: 9871131856, EMAIL: sidiyer94@gmail.com
10. MS. ANURADHA ARPUTHAM,	25, BAZAR LANE (1 ST & 2 ND FLOOR), BENGALI MARKET, NEW DELHI-110001.	MOBILE: 9871422641, EMAIL: aanuradha@gmail.com ; anuradharputham@gmail.com
11. MR. ABAHY KUMAR,	532, BLOCK'D', LAWYERS CHAMBERS BLOCK, ABC, SUPREME COURT, NEW DELHI-110001.	MOBILE: 9810254016; 9310254016, EMAIL: advabay@gmail.com
<p><u>NOMINATED COUNSEL FOR HON'BLE DELHI HIGH COURT ON BEHALF OF THIS COURT IN RESPECT OF CASES IN WHICH HIGH COURT OF DELHI IS IMPEADED AS A PARTY UNDER RULE 1-A & 1-B OF CHAPTER 4-F(B) OF HIGH COURT RULES AND ORDERS VOLUME V</u></p> <p><u>VIDE CIRCULAR NO. 253/LIT./MISC./2025</u></p> <p><u>DATED 31.01.2025</u></p>		

1. MS. ANU BAGAI,	327, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003.	MOBILE: 9810096764, EMAIL: anu@bagai.co.in
2. DR. AMIT GEORGE,	T-16, GREEN PARK EXTENSION, GREEN PARK, DELHI-110016.	MOBILE: 9910524364, EMAIL: amitgeorge@outlook.com
3. MS. BEENASHAW N.SONI	238, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI- 110003.	MOBILE: 9810046611, EMAIL: beenashaw.lawoffice@gmail.com
4. MR. GAURAV DHAMA,	D-111, FIRST LEVEL, DEFENCE COLONY, NEW DELHI- 110024.	MOBILE: 9811415751, EMAIL: gdhama@gmail.com
5. MR. KAPIL DUTTA,	431, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI.	MOBILE: 9811135509, EMAIL: kapilduttamcd@gmail.com
6. MS. PADMA PRIYA,	A 355, LGF, DEFENCE COLONY, DELHI-110024.	MOBILE: 9910531145, EMAIL: gmpadma@gmail.com
7. MR. RAJAT ANEJA,	C-60, L.G.F., JANGPURA EXTENSION, NEW DELHI- 110014.	PHONE: 011-43511991-94, EMAIL: raneja@anejaandaneja.com
8. MR. SIDDHARTH VENTAKESH SINGH THAKUR	D 25/E, SOUTH EXTENSION, PART-II NEW DELHI-110049	MOBILE: 9650032198 EMAIL: siddharththakur.legal@gmail.com
9. MS. RADHIKA BISHWAJIT DUBEY	D-15, GROUND FLOOR, GULMOHAR PARK, NEW DELHI-110049	MOBILE: 9810982927 EMAIL: Radhika.arora@gmail.com Radhika.bishwajitdubey@bishwajitdubey.com
10. MS. GAYATRI BADHWAR PURI	111, LAWYERS CHAMBER BLOCK-I DELHI HIGH COURT, NEW DELHI	MOBILE: 9899901068 EMAIL: gayatripuriaadv@gmail.com

11. MS. PREETI GUPTA	B-2/88, LOWER GROUND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	MOBILE: 9810249655 EMAIL: akcandp@gmail.com
12. MS. PRACHI VASHISHT	A-4, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9810240038 EMAIL: prachivashisht@gmail.com
13. MS. ADITI MOHAN	E-341, GREATER KAILASH-I, NEW DELHI-110048	MOBILE: 9871899882 EMAIL: adite.mohan@gmail.com
14. MS. RAAVI BIRBAL	313, LAWYERS CHAMBER, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI A-11, SOUTH EXTENSION, PART-II, NEW DELHI-110049	MOBILE: 9818024661 EMAIL: raavibirbal@gmail.com
15. MR. VIBHOR GARG	C-291, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9811352998 EMAIL: vibhor@bavlegal.in
16. MS. KANIKA AGNIHOTRI	A-118, 2 ND FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9810980027 EMAIL: kanika.agnihotri@skvassociates.com admin@skvassociates.com
17. MR. GURMEHAR SINGH SISTANI	28, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003 M-23, JUNG PURA EXTENSION, NEW DELHI-110014	MOBILE: 9810977667 EMAIL: gurmehar.law@gmail.com
18. MS. NIDHI RAMAN,	CHAMBER NO. 120, BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003.	MOBILE: 9891088658, EMAIL: niddhiraman@gmail.com
19. MR. SHOHIT CHAUDHRY	A-19, LGF, JANGPURA EXTN. NEW DELHI-110014	MOBILE: 9999091964 EMAIL: shohit@shohit.com
20. MR. SAMAR SINGH KACHWAHA	1/6, SHANTI NIKETAN, NEW DELHI-110021	MOBILE: 9910940162 EMAIL: samarkachwaha@gmail.com

21. MR. SAURABH SETH,	704, LAWYERS CHAMBERS, BLOCK-III, DELHI HIGH COURT, SHER SHAH RAOD, NEW DELHI-110003,	MOBILE: 9811393402, EMAIL: mail@saurabhseth.com
22. MS. AAKANKSHA KAUL,	154, LAWYERS' CHAMBER, DELH HIGH COURT, SHER SHAH SURI ROAD, NEW DELHI-110003.	MOBILE: 9818131566, EMAIL: aakankshakaul154@gmail.com
23. MR. SUNIL CHOUDHARY,	K-5, LGF, LAJPAT NAGAR-III, NEW DELHI-110024	MOBILE: 9899750209, 9312933300 EMAIL: sunil_chb@yahoo.co.in
24. MR. CHETAN LOKUR,	419-A, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003,	MOBILE: 9999744848, EMAIL: office@chetanlokurlaw.com
25. MR. S. SUNIL,	46, BANK ENCLAVE, DELHI-110092,	MOBILE: 9818122309, EMAIL: ssunil29@gmail.com
26. MS.PRIYAM MEHTA,	C-111, LGF, DEFENCE COLONY, NEW DELHI-110024.	MOBILE: 9953032272, EMAIL: priyammehta.adv@gmail.com
27. MS.SHUBHAM MAHAJAN,	H-443, UDAI NIKETAN, NARAINA VIHAR, NEW DELHI-110028.	MOBILE: 9711679754, EMAIL: shubhammahajan25@gmail.com
28. MR.PRITISH SABHARWAL,	311, LAWYERS CHAMBERS-III, DELHI HIGH COURT, NEW DELHI- 110003.	MOBILE: 9871878690, EMAIL: pritishsabharwall@gmail.com
29. MS.SHREYA SAXENA,	FLAT NO. 401, TYPE-V, RESIDENTIAL BLOCK KARKARDOOMA COURTS, DELHI- 110032.	MOBILE: 9821277609, EMAIL: shreyasaxena0802@gmail.com
30. MR.AMER VAID,	C-539, GROUND FLOOR, DEFENCE COLONY, NEW DELHI- 110024.	MOBILE: 9818239395, EMAIL: amervaid@gmail.com

	31. MR.HIREIN SHARMA,	394, LAWYERS CHAMBERS, BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI- 110003.	MOBILE: 9811367166, EMAIL: hireinsharmaadvocate@gmail.com
	32. MR.ARUSH KAPOOR,	5C/64, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005.	MOBILE: 9910950400, EMAIL: arush.kapoor24@gmail.com
	33. MR. RAKESH KUMAR,	CHAMBER NO. 398, L.C.B.-II, DELHI HIGH COURT, NEW DELHI-110003.	MOBILE: 9810147798, EMAIL: dudejaadv@yahoo.co.in
	34. MS. ASMITA SINGH,	CHAMBER NO. 713, BLOCK D, LAWYERS' CHAMBERS, ADDITIONAL BUILDING COMPLEX, SUPREME COURT OF INDIA, NEW DELHI-110001.	MOBILE: 9643520339, EMAIL: asmitasinghoffice@gmail.com
HARDAYAL MUNICIPAL PUBLIC LIBRARY	MR. SUDHIR GUPTA	CHAMBER NO. 486, EASTERN WING, DISTRICT COURT, TIS HAZARI DELHI-110054	PH.23922210,9313885241
HARDAYAL MUNICIPAL HERITAGE PUBLIC LIBRARY GANDHI GROUND, CHANDNI CHOWK, DELHI-110006	MR. TUSHAR SANNU DAHIYA, ADVOCATE NOMINATED COUNSEL LETTER DATED 01.03.2024	SIDDHARTH ENCLAVE, ASHRAM, NEW DELHI-110014	EMAIL: adv.tusharsannu@gmail.com MOBILE: +91 9911991166
HAJ COMMITTEE OF INDIA	MR. KHALID ARSHAD, ADVOCATE	K-36, MASJID KHALILULLAH, FLAT NO. 3A, 3RD FLOOR, BATLA HOUSE, JAMIA NAGAR, OKHLA, DELHI-110025	MOB.:9891378719 Email: khalidarshad1@gmail.com
HARIDWAR ROORKEE DEVELOPMENT AUTHORITY, HARIDWAR	MR. ANKUR KHANDELWAL, ADVOCATE PANEL ADVOCATE LETTER DATED 04.11.2023	P2A-61, DLF PRINCETON ESTATE, DLF PHASE-5, SECTOR-53 COURSE GOLF COURSE, GURGAON-122003	
	MR. AVINASH KUMAR, ADVOCATE AS AN PANEL ADVOCATE LETTER DATED 19.07.2024	E-23, LOWER GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	

HEADQUARTERS DELHI AREA
REGIMENTAL &
OTHER AFFILIATED INSTITUTES
[LETTER DTD. 24.09.2016]

DETAILS ARE AS UNDER:

1. ARMY PUBLIC SCHOOL (APS),
DHAULA KUAN
2. ARMY PUBLIC SCHOOL (APS),
DELHI CANTT.
3. DELHI AREA PRIMARY SCHOOL
(DAPS), DELHI CANTT
4. TAURUS DELHI AREA PRIMARY
SCHOOL (TDAPS), DELHI CANTT
5. ARMY COLLEGE OF MEDICAL
SCIENCES (ACMS), DELHI CANTT
6. ARMY INSTITUTE OF
EDUCATION (AIE),
GREATER NOIDA
7. ARMY INSTITUTE OF
MANAGEMENT TRAINING (AIMT),
GREATER NOIDA
8. ARMY ENVIRONMENTAL PARK
AND TRAINING AREA (AEPTA),
DELHI CANTT
9. TAURUS CSD CANTEEN, DELHI
CANTT
10. TAURUS OFFICERS' HOSTEL
(TOH), DELHI CANTT
11. TAURUS ARMY BOYS HOSTEL
(TABH), DELHI CANTT
12. ALBERT EKKA INSTITUTE
(AEI), DELHI CANTT
13. AWWA ASHA SCHOOL,
DELHI CANTT
14. TAURUS OFFICERS' INSTITUTE
(TOI), DELHI CANTT
15. EX SERVICEMEN CSD
CANTEEN, NOIDA
16. AASTHA COUNSELLING
CENTRE & SUJOK HEALING
CENTRE AT ARJAN VIHAR, DELHI

1. COL. R. BALASUBRAMANIAM,
VSM (RETD.)
(STANDING COUNSEL W.E.F.
01.10.2016)

2. MR. ANKUR CHHIBBER
(STANDING COUNSEL W.E.F.
01.10.2016)

116, LAWYERS CHAMBERS, CK
DAPHTARY BLOCK, SUPREME COURT OF
INDIA, BHAGWAN DASS ROAD, NEW
DELHI-110001

OFFICE AT:
B-5/95, SAFDARJUNG ENCLAVE,
NEW DELHI-110029

CANTT. 17.TAURUS SPORTS COMPLEX (HARBHAKSH STADIUM), DELHI CANTT 18.DELHI AREA OFFICERS' MESS			
HEMWATI NANDAN BAHUGUNA GARHWAL UNIVERSITY, SRINAGAR(GARHWAL), UTTRANCHAL-246174	M/S LEGALERIA LAW OFFICES THROUGH ITS MANAGING PARTNER MR. ASHISH KUMAR PANDEY	OFFICE ADDRESS: LEGALERIA LAW OFFICES 905, VIJAYA BUILDING, BARAKHAMB ROAD, NEW DELHI-110001 CHAMBER ADDRESS: 60, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110201	TEL:011-23384004 MOBILE: +91 9873890442
HDFC BANK (LETTER DTD. 10.04.2017)	MR. RAJAT KATYAL	R-291 A, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI- 110048	MOB.: 9811250543 PH.: 011 26211488
(LETTER DT. 18.01.2019)	<u>NOMINATED COUNSEL:-</u> 1.MR. SANJAY GUPTA,ADV [W.E.F.01.02.2019] 2.MR. ATEEV MATHUR, ADV [W.E.F.01.02.2019]	M/S. SNG & PARTNERS, ADVOCATES, CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI/ R-26,SOUTH EXTENSION,PART-II, NEW DELHI 110049	MOB:9811152920 9811800816 TEL:011-46175500 EMAIL: sanjay_gupta@sngpartner s.in <a href="mailto:Ateev_mathur@sngpartner
s.in">Ateev_mathur@sngpartner s.in
HDFC CREDILA FINANCIAL SERVICES PVT. LTD.	MR. RISHABH SAHU, ADVOCATE	OFFICE: 165-SUPREME ENCLAVE, MAYUR VIHAR, PHASE-1, NEW DELHI- 110091	
HDB FINANCIAL SERVICES LIMITED	MR. GAURAV SRIVASTAVA, ADVOCATE STANDING COUNSEL LETTER DATED 05.07.2023	OFFICE: S-262, GROUND FLOOR, GREATER KAILASH-I, DELHI	TEL: 9910510790 EMAIL: srivastava.law@gmail.co m
HINDUJA LEYLAND FINANCE	GARG & ASSOCIATES	No. RU-62,IST FLOOR, NEAR POWER HOUSE,PITAMPURA, NEW DELHI- 110034	MOB: 9811252038/9868552038 EMAIL: advocatersgarg@gmail.co m

HIGH COURT OF SIKKIM, GANGTOK	MRS. ENAKSHI MUKHOPADHYAY SIDDHANTA, ADVOCATE "STANDING COUNSEL W.E.F. 01ST OF JULY, 2023" "LETTER DATED 12.05.2023"	OFFICE: 133, LAWYERS" CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110 001	TELE: 011-23383770 MOBILE: +919643557977 EMAIL: siddhantaenakshi@gmail.com
HOUSING DEVELOPMENT FINANCE CORPORATION LTD.(HDFC LIMITED)	MR. RISHABH SAHU, ADV NOMINATED COUNSEL "LETTER DATED: 02.02.2021"	ADDRESS: CHAMBER NO. 304, LAWYERS CHAMBER, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI SECOND ADDRESS: 96, LAWYERS CHAMBER, SUPREME COURT OF INDIA NEW DELHI-110001	EMAIL: rishabh@sahulegal.com MOBILE: 9910055066 LANDLINE: 011-23382830
IDFC FIRST BANK LIMITED OFFICE: KRM TOWER, 7 TH FLOOR, No. 1, HARRINGTON ROAD, CHENNAI, TAMILNADU-600031	MR. SANJEEV SINGH & ASSOCIATES, ADVOCATE NOMINATED COUNSEL LETTER DATED 08.12.2021	B-13, LOWER GROUND FLOOR CHIRAG ENCLAVE NEW DELHI-110048	PHONE NO. 011-41721591, 011-471721592 EMAIL: ssalawfirm@ssalawfirm.in
<u>INSURANCE COMPANIES</u>	1. MS. ANJALI BANSAL	26, NAVJIVAN VIHAR, NEW DELHI-110017	MOB.9911555337
i)TATA AIG GENERAL INSURANCE CO. LTD.	2. MR. SAMEER NANDWANI, ADVOCATE NANDWANI & ASSOCIATES	CHAMBER No. 405, BLOCK-III HIGH COURT OF DELHI, NEW DELHI-110003 OFF.: G-30, JANGPURA EXTENSION NEAR EROS CINEMA, NEW DELHI-14	PH.:23381874 Ph.:24318802/43575496 MOB: 9810528802

	<p>3. MR. VAIBHAV SINGH,ADV ENROL NO. D/1650/2019 NOMINATED COUNSEL</p> <p>LETTER DATED 12.03.2025</p>	<p>CHAMBER NO. 312, LAWYERS BLOCK-1 (OLD BLOCK), DELHI HIGH COURT</p>	<p>EMAIL: vaiibbhavsingh@gmail.com PH NO. +91-8932847574</p>
<p>ii)RELIANCE GENERAL INSURANCE CO. LTD</p>	<p>MR. SAMEER NANDWANI</p> <p>-----</p> <p>(LETTER DTD. 23.05.2017)</p> <p>(TO ISSUE THE NOTICE/SUMMONS)</p>	<p>CHAMBER NO. 405, CHAMBER BLOCK-III DELHI HIGH COURT NEW DELHI & D-28, JANGPURA EXTENSION NEW DELHI-110014</p> <p>-----</p> <p>REGIONAL OFFICE:</p> <p>RELIANCE GENERAL INSURANCE CO. LTD. 2ND FLOOR, D-160/2, BEHIND HONDA COURTESY OKHLA INDUSTRIAL AREA, PHASE-I NEW DELHI-110020</p> <p>CORPORATE OFFICE:</p> <p>RELIANCE GENERAL INSURANCE CO. LTD. CHINTAMANI AVENUE, 4TH FLOOR, NEXT TO VIRWANI INDUSTRIAL ESTATE,' OPP. WESTERN EXPRESS HIGHWAY, GOREGAON EAST, MUMBAI-400063</p>	<p>PH. 011-24323282-84 MOB.9810528802</p> <p>-----</p>
<p>iii) BAJAJ ALLIANZ GENERAL INS. CO. LTD LETTER DTD. 04.02.2011</p>	<p>MS. RAMEEZA HAKEEM</p>	<p>12C, SAGAR APARTMENTS 6, TILAK MARG, NEW DELHI -1</p>	<p>PH. 011-44299900 FAX- 011-44299988 email: rameeza@lawassociates.in</p>

<p>iv) IFFCO-TOKIO GENERAL INSURANCE CO. LTD.</p>	<p>1. MS.SHANTHA DEVI RAMAN</p> <p>-----</p> <p>2. MR. PANKAJ SETH</p>	<p>360,SECTOR-15A NOIDA-201301</p> <p>-----</p> <p>OFF: P-20, SOUTH EXTENSION, PART-II,NEW DELHI - 110049</p> <p>CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>PH.0120-2513038 MOB. 9868101409 E-MAIL. rsramanr@yahoo.com</p> <p>-----</p> <p>EMAIL: sethpankaj74@gmail.com</p> <p>TELEFAX : 91-11-26259116 MOBILE : 9811213768 RES.: 26273418,40533693</p>
<p>v) CHOLAMANDALAM GENERAL INSURANCE CO. LTD. & ICICI LOMBARD GENERAL INSURANCE CO. LTD.</p>	<p>MS. SUMAN BAGGA</p>	<p>220,LAWYERS CHAMBER,BLOCK-I DELHI HIGH COURT NEW DELHI & C-54,GROUND FLOOR MALVIYA NAGAR NEW DELHI</p>	<p>MOB.9810167439</p>
<p>vi) NATIONAL INSURANCE CO. LTD. [FOR DELHI REGIONAL OFFICE-I,II & II]</p>	<p>MR. PANKAJ SETH "NOMINATED COUNSEL"</p>	<p>CHAMBER No. 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-54 OFF.: P-20, SOUTH EXTN. PART-II NEW DELHI-49 : 3017, NEEL KANTH, SIR SYYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002</p>	<p>MOB: NO. 9811213768 E-Mail: sethpankaj74@gmail.com</p>
<p>vii)ORIENTAL INSURANCE CO. LTD.</p>	<p>1. MR. VISHNU MEHRA</p> <p>-----</p> <p>2. MR. PRADEEP GAUR (LETTER DT. 20.08.2015)</p>	<p>246-A, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI</p> <p>OFFICE: C-3/166, SECTOR:36, NOIDA-201303</p> <p>-----</p> <p>OFFICE: D-85, PREET VIHAR,DELHI-110092</p> <p>CHAMBER: NO. 322, PATIALA HOUSE COURTS,NEW DELHI-110001</p>	<p>FAX : 95120-2576125 & 95120-25770599</p> <p>-----</p> <p>PH: 011-32082849 MOB: 9871980203, 9810081811</p>

viii) UNITED INDIA INSURANCE CO. LTD.	M/S CHANDRA & CHANDRA	222, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	
ix) UNITED INDIA INSURANCE CO. LTD.	MR. PANKAJ SETH, ADV	OFFICE: P-2, SOUTH EXTN., PART-II, NEW DELHI-110049	MOBILE: 9811213768 PH: 26259116(OFFICE) EMAIL: sethpankaj74@gmail.com
x] NEW INDIA ASSURANCE CO. LTD.	M/S CHANDRA & CHANDRA ----- MR. KANWAL CHAUDHARY ----- MR. PANKAJ SETH, ADVOCATE ----- M/s SARIN & SARIN CO. ADVOCATES & SOLICITORS) [PANEL COUNSEL/FIRM]	222, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI-110 003 ----- OFF.ADD.:EA-413,MAYA ENCLAVE, NEW DELHI-110064. ----- OFF.: P-20, SOUTH EXTENSION PART-II, NEW DELHI-110049 : 3017, NEEL KANTH, SIR SYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002 : CHAMBER NO. 222, CIVIL SIDE, TIS HAZARI COURT, DELHI-110054 ----- 131, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001	----- PHONE: 25132963 MOB:- 9810050567 email:- kanwalchaudhary@indiatimes.com kanwalchaudhary@gmail.com ----- PHONE: OFF. 26259116, RES.26273418,40533693, TELEFAX:91-11-26259116 EMAIL: sethpankaj74@gmail.com ----- PH.: 9910160045

<p>(LETTER DT. 25.02.2017)</p>	<p>----- - Mr. JPN SHAHI, ADVOCATE</p>	<p>----- F-86, 2nd Floor, VIKAS PURI, NEW DELHI-110018</p>	<p>----- PH.: 28535913 MOB.: 9811148998 e-MAIL: advjpnshahi@gmail.com</p>
<p>xi]SHRIRAM GENERAL INSURANCE COMPANY LTD.</p>	<p>MR. PANKAJ SETH</p>	<p>OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049 CHAMBER : 222,CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>EMAIL: sethpankaj74@gmail.com TELEFAX: 91-11-26259116 MOBILE: 9811213768 RES.:26273418,40533693</p>
<p>xii]BHARTI AXA GENERAL INSURANCE COMPANY LTD.</p>	<p>MR. PANKAJ SETH</p>	<p>OFF: P-20, SOUTH EXTENSION, PART-II,NEW DELHI - 110049 CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>EMAIL: sethpankaj74@gmail.com TELEFAX : 91-11-26259116 MOBILE : 9811213768 RES.: 26273418,40533693 111111</p>
<p>xiii] FUTURE GENERALI INDIA INSURANCE CO. LTD.</p> <p>ADDRESS: 303-310, KAILASH BUILDING, FUTURE GENERALI INDIA INSURANCE COMPY LTD. 26 KG MARG, NEW DELHI</p> <p>NODAL OFFICE ID: nod.chn.fgi@futuregenerali.in</p> <p>NODAL OFFICER NAME: 1. ANAND RANA, CONTACT: 7827512342 2. DIVYA KOTRU, CONTACT: 8800981540</p>	<p>MS. SHANTHA DEVI RAMAN</p>	<p>360, SECTOR-15A, NOIDA-201301 (U.P.)</p>	<p>PH.: 09868101409</p>

3. APARNA MALLIK, CONTACT: 8917412581 LETTER DATED 25.04.2024			
xiv] HDFC ERGO GENERAL INSURANCE COMPANY LIMITED.	MR. K.L. NANDWANI	CHAMBER NO. 405, BLOCK-III, HIGH COURT OF DELHI, SHER SHAH MARG, NEW DELHI. G-30, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014	PH: +91-11-23381874 PH: 011-24318802, PH: +91-11-43575496 MOB: 09810069851 Email: apexlaw@hotmail.com
	MR. SAMEER NANDWANI, ADVOCATE NOMINATED/STANDING COUNSEL LETTER DATED 08.12.2021	CHAMBER NO. 405, BLOCK-III DELHI HIGH COURT, NEW DELHI-110003 OFFICE ADDRESS: G-30, JANGPURA EXTENSION, NEW DELHI-14	OFFICE NO. 43575496, 79693986 MOBILE: 9810528802 9810069851 EMAIL: sameerno2@hotmail.com
XV] L&T GENERAL INSURANCE CO LTD. LETTER RECEIVED ON 16.12.2015	MR. RAJEEV M ROY		
XVI] SBI GENERAL INSURANCE CO LTD. LETTER DT. 15.01.2018	MR. SAMEER NANDWANI, ADVOCATE (STANDING COUNSEL)	CHAMBER NO. 405, BLOCK-III, DELHI HIGH COURT, NEW DELHI-1. <u>OFFICE ADD:</u> G-30, JANGPURA EXTENSION, NEW DELHI-14	PH: 43575496, 40199322 MOB: 9810528802 EMAIL: sameerno2@hotmail.com
BAJAJ ALLIANZ LIFE INSURANCE COMPANY LIMITED	MR. ABHISHEK NANDA, ADVOCATE STANDING COUNSEL FOR A PERIOD FROM 10.10.2023 TO 09.10.2026 VIDE LETTER DATED 02.11.2023	OFFICE: N-BLOCK, 1 ST FLOOR, BOMBAY LIFE BUILDING, MIDDLE CIRCLE, CANNAUGHT PLACE, NEW DELHI-110001	PHONE: +91 9971613570 EMAIL: abhisheknanda_lawyer@yahoo.co.in
NATIONAL INSTITUTE OF FASHION	MR. KRISHNA BHUSHAN	<u>CHAMBER:</u>	PH: 23070061 (CHAMBER)

<p>TECHNOLOGY [NIFT]</p>	<p>UPADHYAY(K.B.UPADHYAY)</p> <p>-----</p> <p>MR. SWETANK SHANTANU & MR. PRATAP SHANKAR</p> <p>[EMPANELLED-LEGAL RETAINER wef 14.10.2013] [AUTHORISED TO ACCEPT NOTICES & SERVICE]</p>	<p>323, M.C. SETALVAD CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001</p> <p><u>RESIDENCE:</u> H-22,III FLOOR, GARHWALI MOHALLA LAXMI NAGAR, DELHI-110092</p> <p>-----</p> <p>'LEGAL CONSULTUS', 444, LOWER GROUND FLOOR, MATHURA ROAD, JANGPURA, NEW DELHI-110014</p>	<p>PH: 65476220(RES) MOB:09810655095 E-mail: krishnab_upadhyay@yahoo.co.in</p> <p>-----</p>
<p>NATIONAL COUNCIL FOR EDUCATION</p> <p>(LETTER DATED 16.11.2016)</p>	<p>M/S SIKRI & CO.ADVOCATES</p> <p>-----</p> <p>MR. ARJUN HARKAULI, "STANDING COUNSEL"</p> <p>-----</p> <p>MS. MONIKA ARORA "STANDING COUNSEL"</p> <p>-----</p> <p>- MR. RAGHVENDER PANDEY "ADDITIONAL STANDING COUNSEL"</p>	<p>CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003</p> <p>C-147, EAST OF KAILASH, NEW DELHI-110 065</p> <p>-----</p> <p>CHAMBER NO. 273, LAWYERS CHAMBER, OLD BLOCK, DELHI HIGH COURT.</p> <p>-----</p>	<p>-----</p> <p>MOB: 09818072418</p> <p>-----</p>

	<p>MR. NEERAJ CHAUDHARI,ADV "STANDING COUNSEL"</p> <p>(LETTER DATED 21.09.2020)</p>	<p>OFFICE- C-362, LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>PH: 91-11-24334362</p>
<p>INDIAN OIL CORPORATION (CORPORATE OFFICE),</p> <p>REFINERIES & PIPELINES DIVISIONS</p> <p>-----</p> <p>INDIAN OIL CORPORATION LTD. {MARKETING DIVISION}</p> <p>-----</p> <p>MR. M.M. KALRA</p> <p>-----</p> <p>JAGAT ARORA & ASSOCIATES SOLICITORS & ADVOCATES</p> <p>-----</p> <p>(LETTER DATED 05.03.2018)</p>	<p>M/S KOURA & CO.</p> <p>-----</p> <p>MR. M.M. KALRA</p> <p>-----</p> <p>JAGAT ARORA & ASSOCIATES SOLICITORS & ADVOCATES</p> <p>-----</p> <p>RAJIV SHUKLA,ADV (NOMINATED COUNSEL)</p>	<p>CHAMBER NO. 345, DELHI HIGH COURT, NEW DELHI</p> <p>FLAT NO. 236-239, IIND FLOOR, TRIBHUVAN COMPLEX MATHURA ROAD, ISHWAR NAGAR, NEW DELHI-110065</p> <p>-----</p> <p>B-124, MANU APARTMENTS, LAWYERS COOPERATIVE GROUP HOUSING SOCIETY 6, MAYUR VIHAR, PHASE-I DELHI</p> <p>-----</p> <p>CHAMBER NO. 143, DELHI HIGH COURT,DELHI CHAMBER NO. 488 (CIVIL SIDE), TIS HAZARI COURT, DELHI RES.-CUM-OFF: "NAWAL KUNJ", HOUSE NO. 132, SECTOR 15-A, NOIDA-201301</p> <p>-----</p> <p>JUSTITIA LAW OFFICES, SUITE NO. 6, FIRST FLOOR,</p>	<p>PHONE: 2338 1487 011-41827851/ 42603267</p> <p>MOBILE: 981003778/ 9650610540</p> <p>EMAIL: admin@kouraco.com koura@kouraco.com</p> <p>-----</p> <p>PHONE 55265342(O), 22754791(R)</p> <p>MOBILE: 9810135477, EMAIL: manmohankalra@hotmail.com</p> <p>-----</p> <p>PHONE: 23386433</p> <p>PHONE: 23991607</p> <p>PHONE: 95120-2511628, 95120-2512158,</p> <p>TELEFAX: 95120-2513216 E-mail: rajat132noida@yahoo.co.in jagatarora@airtelbroadband.in</p> <p>-----</p> <p>PH:011-41715555 MOB: 9810110572 EMAIL:</p>

	"LETTER DATED 22.10.2020"	EAST NIZAMUDDIN MARKET, NEW DELHI-110013	shuklaw@gmail.com admin@justitialaw.com
INDRAPRASTHA POWER GENERATION CO. LTD.	MR. JASHAN PREET SINGH BRAR	CHAMBER NO. 463, LAWYERS CHAMBERS, HIGH COURT OF DELHI C-61, BASEMENT, LAJPAT NAGAR-1, NEW DELHI- 110 0024	
INDIAN AIRLINES CORPORATION LIMITED	M/S SURI AND COMPANY ----- M/S BHASIN & CO. ----- M/S NATH & ASSOC.	12, GOLF APARTMENTS, SUJAN SINGH PARK, NEW DELHI - 110 003 ----- 10TH FLOOR, 10, HAILEY ROAD, N. DELHI 110001 ----- 238/1 KAILASH HILLS	PHONES: 2464 6776 AND 2464 6886 MOBILE: 9810629210, MR VINAY SHAILENDRA, ADVOCATE) ----- PH. 23315024,23322601,23326 968 ----- PH. 26911129,26835929
INDIAN BANKS' ASSOCIATION	THE CHIEF EXECUTIVE INDIAN BANKS'ASSOCIATION	THE CHIEF EXECUTIVE INDIAN BANKS'ASSOCIATION, 6 TH FLOOR, WORLD TRADE CENTRE, CENTRE 1 BUILDING, CUFFE PARADE, MUMBAI-400005	PHONE NO.: 022-22174040 FAX:- 022-22184222 EMAIL:- ce@iba.org.in
INDIAN OVERSEAS BANK	MR. CHANDRA PRAKASH, ADV STANDING COUNSEL LETTER DATED 04.01.2024	20 A LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110001	PHONE:23385275,23381727 23386914 FAX: 23385245 MOBILE: 9810834624 EMAIL: cpadv79@gmail.com
INDIA TRADE PROMOTION COUNCIL	M/S SIKRI & CO.	229, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI.	
INDRAPRASTHA GAS LIMITED	MRS. PURNIMA MAHESHWARI,	CHAMBER ADDRESS:	MOBILE: 9810153018,

(A JOINT VENTURE OF GAIL, BPCL & GOVT. OF NCT OF DELHI)	ADVOCATE NOMINATED/STANDING COUNSEL LETTER DATED 18.08.2023	CHAMBER NO. 205, LAWYERS' CHAMBERS, BLOCK-1, DELHI HIGH COURT, NEW DELHI-110003 OFFICE ADDRESS: 111, JOR BAGH, NEW DELHI-110003	EMAIL: advpurnima11@gmail.com
	MR. KAPIL SANKHLA, ADVOCATE NOMINATED/STANDING COUNSEL LETTER DATED 18.08.2023	CHAMBER ADDRESS: CHAMBER NO. 354, LAWYERS' CHAMBERS(OLD BLOCK), DELHI HIGH COURT, NEW DELHI-110003 OFFICE ADDRESS: N-252, SECOND FLOOR, GREATER KAILASH PART ONE, NEW DELHI-110048.	MOBILE: 9810901009, EMAIL: litigation@sankhla.in , kapil@sankhla.in
INDIAN COUNCIL OF FORESTRY RESEARCH AND EDUCATION	1. MR. H.K. TOLANI -----	LAWYER'S CHAMBER NO. 662, WESTERN WING, TIS HAZARI COURT, DELHI- 110054. RES: 81-C, FIRST FLOOR, GAUTAM NAGAR, NEW DELHI-110049 -----	PHONE NO. 9868166350 EMAIL: advocate_hk@yahoo.com -----
	2. MR. SANJAY KATYAL	461, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003 RES.-CUM-OFFICE A-53,ASHOK VIHAR,PHASE-III DELHI-110052	TEL.NO.23381256 TEL.27303553, 27302553 FAX 011-27303553 MOB. 9350023553 E-MAIL sskatyal@yahoo.com
INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH (MINISTRY OF HUMAN RESOURCE DEVELOPMENT)	MR. AMITESH KUMAR	196, SIMANT VIHAR, SECTOR- 14,KAUSHAMBI, GHAZIABAD- 201010,UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120- 4901439/2770879 EMAIL: amiteshkumar74@gmail.com <u>m</u>

INDIAN COUNCIL OF MEDICAL RESEARCH	MR. R.N.SINGH [LEGAL ADVISOR ON PENAL]	CHAMBER NO. 540-541 LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-1	
INDIAN COUNCIL OF AGRICULTURAL RESEARCH	MR. V. SENTHIL KUMAR, ADVOCATE EMPANELMENT AS ADVOCATE ON THE PANEL OF ADVOCATES FOR A PERIOD OF TWO YEARS FROM 01.12.2022 TO 30.11.2024 VIDE LETTER DATED 09.11.2022 LETTER DATED 27.01.2023	18, LAWYERS CHAMBER SUPREME COURT OF INDIA NEW DELHI	MOBILE: 8130416389 9868375873 EMAIL: senthiljuris@gmail.com
INDIA INFRASTRUCTURE FINANCE COMPANY LIMITED(IIFCL) LETTER DATED:- 25.06.2019	MR. SIDHARTH BARUA, ADV, STANDING COUNSEL	C1/39, FIRST FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI- 110016	MOB:- 9899040660 EMAIL.- sidbarua@gmail.com
NATIONAL WATER DEVELOPMENT AGENCY LETTER DT. 18.01.2018	MR. NARESH KAUSHIK (STANDING COUNSEL)	703, 7 TH FLOOR, NILGIRI APARTMENT,9, BARAKHAMB ROAD, NEW DELHI-110001	
ICICI BANK [LETTER DTD.26.06.2014]	MR. PUNIT K. BHALLA [NOMINATED COUNSEL]	C-154, CL JOSEPH BLOCK, TIS HAZARI COURT, DELHI-110054 <u>OFFICE ADDRESS:</u> BHALLA & BHALLA(LAW OFFICES), G.F.-1, GOPALA TOWER, 25, RAJENDRA PLACE, NEW DELHI-110008	MOB:- 9810080772 9625877406 9818280772 EMAIL: punitbhalla@gmail.com punitbhalla@aol.com
	PAREKH & CO. (MR. SAMEER PAREKH, ADVOCATE) ADVOCATE ON RECORD LETTER DATED 02.11.2023	PAREKH CHAMBERS 30, SCHOOL LANE, BENGALI MARKET, NEW DELHI-110 001, INDIA	TEL: 41526601, 23311282 FAX: 23311951, 23318315 EMAIL: parekhco@parekhco.com
INDRAPRASTHA INSTITUTE OF INDORMATION TECHNOLOGY DELHI (A State University established by Government of NCT of Delhi) (LETTER DATED 27.08.2021)	MR. ARJUN MITRA	109, 2 nd FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com

THE INSTITUTE OF COMPANY SECRETARIES OF INDIA			
INDIAN BANK	MR. BRIJESH KUMAR TAMBER	LAWYERS CHAMBERS NO. 260 DELHI HIGH COURT, NEW DELHI	MOB.: 9811829656 9891125411
	MR. SANTOSH KUMAR ROUT, ADVOCATE STANDING COUNSEL	C-10, BASEMENT NIZAMUDDIN (WEST), NEW DELHI-110013	PH.: 011-41030212-215
	LETTER DATED 04.09.2023	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
INDIAN BANK (ALLAHABAD)	HARSHIT JAIN, ADVOCATE "NOMINATED/STANDING COUNSEL"	ADDRESS:- B-26, ROSE APARTMENT, SECTOR-14 EXTENTION, ROHINI, DELHI-110085	MOB: 9899113806 9971390547 OFF: 011-40365728 EMAIL ID: advharshitjain@gmail.com
"LETTER DATED:- 24.08.2020"	"W.E.F. 13.08.2020 TILL FURTHER ORDERS"		m
INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. (A GOVT. OF INDIA ENTERPRISE)	MR. SAURAV AGARWAL, ADVOCATE STANDING COUNSEL	3D, WHITE HOUSE APARTMENTS, 10 BHAGWAN DAS ROAD, NEW DELHI-110001	EMAIL: sauravadv@gmail.com Mob: 9312832442
	LETTER DATED 13.06.2022		
INDIA INFOLINE FINANCE LTD. INFINA FINANCE PRIVATE LTD.	1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)	CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.	MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartner s.in
	----- 2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)	CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.	----- MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartner s.in

<p>INDUSIND BANK Dated: 08.01.2019</p>	<p>MR. MANISH SHARMA,ADVOCATE (NOMINATED/STANDING COUNSEL)</p>	<p>W-104, GREATER KAILASH-I,NEW DELHI-110065</p>	<p>MOB: 9971944566 9811788679 EMAIL: manish2586@hotmail.com</p>
<p>INSTITUTE OF HUMAN BEHAVIOUR & ALLIED SCIENCES(IHBAS)</p>	<p>MR. TUSHAR SANNU DAHIYA, ADVOCATE (STANDING COUNSEL)</p>	<p>269, RAMA HOUSE, THIRD FLOOR, 301-302, MASJID MOTH, SOUTH EX. II, NEW DELHI-110049</p>	<p>MOB: 9911991166 PH: 011-40199284</p>
<p>JAWAHARLAL NEHRU UNIVERSITY NEW DELHI-110 067</p>	<p>MR. VASANTH R, ADVOCATE, SENIOR STANDING LEGAL COUNSEL</p> <p>(SOLELY AND EXCLUSIVELY AUTHORIZED BY THE COMPETENT AUTHORITY TO ACCEPT ADVANCE SERVICE OF WRIT, WRIT APPEAL, LPA, SUIT, OTHER APPEAL OR PROCEEDINGS IN RELATION TO JAWAHARLAL NEHRU UNIVERSITY AND ITS OFFICERS SHOULD BE EFFECTED TO THE OFFICE OF SH. VASANTH R., SENIOR STANDING LEGAL COUNSEL, JNU AT vasanth@trinitychambers.in)</p> <p>(FOR A PERIOD OF THREE YEARS WITH IMMEDIATE EFFECT VIDE LETTER DATED 22.04.2025)</p>	<p>6307, SECTOR-C, POCKET 6, VASANT KUNJ, NEW DELHI-110070</p>	<p>EMAIL: vasanth@trinitychambers.in MOBILE: 9873122974</p>
<p>JAMIA MILLIA ISLAMIA UNIVERSITY</p> <p>NOTE: ALL THE NOTICES/PETITIONS MAY BE SERVED TO MR. KISLAYA MISHRA, ADVOCATE, ADDITIONAL STANDING COUNSEL, JAMIA MILLIA ISLAMIA ON HIS E-MAIL ID AND</p>	<p>MR. KISLAYA MISHRA, ADVOCATE ADDITIONAL STANDING COUNSEL</p> <p>LETTER DATED 03.12.2024</p>		<p>MOBILE: 9654968449 EMAIL: officeofadvkkmishra@gmail.com</p>

CONTACT NUMBER.			
JAMIA HAMDARD (DEEMED TO BE UNIVERSITY)	DR. SWAROOP GEORGE, ADVOCATE STANDING COUNSEL "FOR A PERIOD OF THREE YEARS WITH IMMEDIATE EFFECT VIDE LETTER DATED 05.09.2023"	ADDRESS: T-15, GREEN PARK EXTENSION, NEW DELHI-110016	MOBILE: 9871144284, EMAIL ID: swaroopgeorge@outlook.com
JOINT ENTRANCE EXAMINATION (ADVANCED) 2016 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI	MR. ARJUN MITRA	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.:9810412737 E-MAIL: ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED) 2017 INDIAN INSTITUTE OF TECHNOLOGY MADRAS (LETTER DTD. 20.04.2017)	MR. ARJUN MITRA	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED)2018 INDINA INSTITUE OF TECHNOLOGY DELHI (LETTER DT. 11.06.2018)	MR. ARJUN MITRA,ADVOCATE	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
JOINT ENTRANCE EXAMINATION (ADVANCED)2018 INDINA INSTITUE OF TECHNOLOGY KANPUR (LETTER DT. 11.06.2018)	MR. ARJUN MITRA,ADVOCATE	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com
INDIAN INSTITUTE OF TECHNOLOGY DELHI JOINT ENTRANCE EXAMINATION (ADVANCED)-2020 LETTER DATED. MARCH, 13, 2020	MR. ARJUN MITRA, ADVOCATE, NOMINATED COUNSEL, IIT(JEE) ADVANCED	109, 2 ND FLOOR, SUNDER NAGAR, NEW DELHI-110003	MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com

<p>IIT-JEE ADVANCED 2022 INDIAN INSTITUTE OF TECHNOLOGY BOMBAY</p> <p>LETTER DATED 01.08.2022</p>	<p>MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL, IIT(JEE) ADVANCED 2022</p>	<p>109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003</p>	<p>MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com</p>
<p>JOINT ENTRANCE EXAMINATION (ADVANCED)-2019 INDIAN INSTITUTE OF TECHNOLOGY ROORKEE-247667</p> <p>LETTER DATED. APRIL 23, 2019</p>	<p>ARJUN MITRA, ADVOCATE, NOMINATED COUNSEL, IIT(JEE) ADVANCED</p>	<p>109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003</p>	<p>MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com</p>
<p>JOINT ENTRANCE EXAMINATION (ADVANCED)-2021 INDIAN INSTITUTE OF TECHNOLOGY KHARAGPUR-721302, WEST BENGAL, INDIA</p> <p>(VIDE LETTER DATED:08.09.2021)</p> <p style="text-align: center;">&</p> <p>IIT JOSSA 2021 ADMISSION JOINT ENTRANCE EXAMINATION (ADVANCED)-2021 INDIAN INSTITUTE OF TECHNOLOGY KHARAGPUR-721302, WEST BENGAL, INDIA</p> <p>(VIDE LETTER DATED 22.10.2021)</p>	<p>MR. ARJUN MITRA, ADVOCATE, "NOMINATED COUNSEL",</p> <p>IIT(JEE) ADVANCED, 2021 & IIT JOSSA 2021 ADMISSION</p>	<p>109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110 003</p>	<p>MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com</p>
<p>JOINT ENTRANCE EXAMINATION (ADVANCED) 2023 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI, GUWAHATI -781 039, INDIA</p>	<p>MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL, IIT(JEE) ADVANCED, 2023</p> <p>LETTER DATED 08.05.2023</p>	<p>109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003</p>	<p>MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com</p>
<p>JOINT SEAT ALLOCATION AUTHORITY(JOSAA) 2023 JOINT ENTRANCE EXAMINATION (ADVANCED)-2023 INDIAN INSTITUTE OF TECHNOLOGY</p>	<p>MR. ARJUN MITRA, ADVOCATE, STANDING/NOMINATED COUNSEL,</p>	<p>109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003</p>	<p>MOB.- 9810412737 E-MAIL:- ajmitra@gmail.com</p>

GUWAHATI, GUWAHATI-781 039, INDIA	"LETTER DATED 06.07.2023"		
JM FINANCIAL CREDIT SOLUTIONS LIMITED	DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS	DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	
JM FINANCIAL PRODUCTS LIMITED	DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS	DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019	
JAMNALAL SONS PRIVATE LIMITED	1.MS. BINDU SAXENA		MOB: 9810019293 EMAIL: basaxena@swarupco.com
	2. MR. SHAILENDRA SWARUP PARTNERS OF M/S SWARUP & ASSOCIATES, ADVOCATES SUPREME COURT & HIGH COURT	M/S SWARUP & ASSOCIATES 6 th FLOOR, J.K. BUILDING, VIPPS CENTRE NO.2, MASJID MOTH L.S.C., GREATER KAILASH-II NEW DELHI-110048	MOB: 9810019294 TEL: 91(11)29221435, 29225875, 29227534/35 FAX: 91(11)29228625, 29212904 EMAIL: sswarup@swarupco.com
JUDO FEDERATION OF INDIA (LETTER DT. 11.10.2017)	1.MR.GAJINDER KUMAR, ADVOCATE (ENRL.NO. 773/90) 2.MS.KIRAN JAI ,ADVOCATE (ENRL.NO.538/89)	A-14, NIZAMUDDIN EAST, NEW DLEHI	MOB:9810124482 MOB:9999939428
KENDRIYA VIDYALAYA SANGATHAN	MR. S. RAJAPPA, ADVOCATE "SENIOR STANDING COUNSEL" (SOLELY AUTHORISED TO ACCEPT ADVANCE NOTICE/DASTI NOTICE AND OTHER NOTICES VIDE LETTER DATED 27.07.2016)	CHAMBER-91, LAWYERS CHAMBERS (A.K. SEN BLOCK), SUPREME COURT OF INDIA, NEW DELHI - 110 001 RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096	MOBILE: 9810063946 TELE-FAX: 22620344 E-Mail: rajappa1960@yahoo.com advocaterajappa@gmail.com
	MR. R.N. SINGH, ADVOCATE 'EMPANELLED STANDING COUNSEL'	540-541, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001	

	MS. ANJANI AIYAGARI ADVOCATE	64, NEHRU APARTMENTS, KALKAJI, OUTER RING ROAD, NEW DELHI-110019	
	MR. K.M. SINGH 'EMPANELLED STANDING COUNSEL'	G-8, GALI No. 20, RAJAPURI, UTTAM NAGAR, NEW DELHI	
	MR. ASHOK KUMAR SHARMA 'COUNSEL'	CHAMBER NO. K-159, TIS HAZARI COURTS, DELHI-110054	
	MR. SHUBHRANSHU PADHI, ADVOCATE SENIOR COUNSEL "INITIALLY FOR A PERIOD OF THREE YEARS VIDE LETTER DATED 26.10.2021"	239, SECTOR-15-A NOIDA, UTTAR PRADESH-201301	
	MR. N.K. BHATNAGAR, ADVOCATE, SENIOR COUNSEL, "FOR A PERIOD OF THREE YEARS VIDE LETTER DATED: 12.11.2021"	1 ST FLOOR, 50 JANPATH, TOLSTOY LANE, CONNAUGHT PLACE NEW DELHI-110001	
KARVY FINANCIAL SERVICES LIMITED (LETTER DTD. 16.08.2017)	MR. RISHI SETHI D-2701/1999 'NOMINATED COUNSEL'	SETHI & ASSOCIATES F-18, L.G.F., LAJPAT NAGAR-III, NEW DELHI-110024	MOB.: 9811088212 TIMING 10.30 AM TILL 4 PM
KOTAK MAHINDRA PRIME LIMITED	MR. VIKAS CHOPRA	21/31-G, MALL ROAD, DELHI-110054	CONTACT NOS.: 9212036118, 011-23958107

<p>KOTAK INFRASTRUCTURE DEBT FUND LTD.</p> <p>KOTAK MAHINDRA INVESTMENTS LTD.</p>	<p>1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)</p> <p>-----</p> <p>2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)</p>	<p>CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p> <p>-----</p> <p>CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503 OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in</p> <p>-----</p> <p>MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in</p>
<p>KOTAK MAHINDRA BANK LTD. (LETTER DATED 26.10.2020)</p>	<p>1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)</p> <p>-----</p> <p>2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)</p> <p>-----</p> <p>3. MR. AJAY MONGA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)</p>	<p>CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049</p> <p>-----</p> <p>CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049</p> <p>-----</p> <p>CHAMBER NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION PART-II, NEW DELHI-110049</p>	<p>MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in</p> <p>-----</p> <p>MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in</p> <p>-----</p> <p>MOB: 9811054052 PH: +91 11 46175500 EMAIL: ajay_monga@sngpartners.in</p>
<p>SHRI LAL BAHADUR SHASTRI RASHTRIYA SANSKRIT VIDYAPEETHA</p>	<p>1. MR. SHIBASHISH MISHRA (ADVOCATE- ON-RECORD) (SUPREME COURT OF INDIA)</p>	<p>E-83, GREATER KAILASH-II, N. DELHI-110048</p>	<p>MOB.9560193341 email.smisra65@hotmail.com</p>

	----- 2. M/S G.D. GOEL & CO. ADVOCATES	----- CHAMBER No. 227, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 RES.: D-14, MARG NO.13 SAKET, NEW DELHI-17	----- PHONE: 2338 9831 MOBILE: 9811316846
LOK SABHA SECRETARIAT	MS. MANINDER ACHARYA MR. SACHIN CHOPRA MS. ANUPAM SANGHI MR. VIVEK SAHARYA	NO. 154, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI-110003	
LIFE INSURANCE CORPORATION OF INDIA	MR. KAMAL MEHTA [WEF 26.09.2014]	CHAMBER No. 398, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI OFF.: A-188, LGF, DEFENCE COLONY, NEW DELHI-24	MOB.: 9810249271, MOB(OFF.) 9650366248, 9717216660 PH.: 011-24657221-22 EMAIL: kamalnco@gmail.com
NOMINATED COUNSEL/INCHARGE LEGAL AID(CRIMINAL SIDE)	MR. SUMEET VERMA	CHAMBER NO.250,LAWYER'S CHAMBER,DELHI HIGH COURT,NEW DELHI	TEL : OFF:23070848 EMAIL: sumeet_verma@yahoo.com
L&T FINANCE HOLDINGS LTD. L&T FINANCE LTD. L&T INFRASTRUCTURE FINANCE CO LTD. L&T HOUSING FINANCE LTD.	MR. PUNIT KUMAR BHALLA- BHALLA & BHALLA ASSOCIATES	OFFICE: GF-1, GOPALA TOWERS,25 RAJENDRA PLACE, NEW DELHI-110008	MOB: +919810080772 EMAIL: punitbhalla@aol.com punitbhalla@live.com

<p>LALIT KALA AKADEMI</p> <p>NATIONAL ACADEMY OF ART AN AUTONOMOUS ORGANISATION OF MINISTRY OF CULTURE, GOVERNMENT OF INDIA (LETTER DT. 15.11.2017)</p>	<p>MR. UMESH SHARMA, ADVOCATE</p>	<p>112, NEW DELHI HOUSE BARA KHAMBA ROAD, NEW DELHI-110001</p>	<p>MOB: 9868235388 PH: 23355388</p> <p>EMAIL: legalhelplineindia@gmail.com</p>
<p>LOKPAL OF INDIA</p>	<p>EMAIL ID: ds-legal@lokpal.gov.in</p> <p>"LETTER DATED 07.12.2023"</p>		
<p>NATIONAL FERTILIZERS LTD. (A GOVT. OF INDIA UNDERTAKING)</p>	<p>MS. MANINDER KAUR</p>	<p>CHAMBER NO. 392, 96, CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI.</p> <p>CHAMBER NO. 25, CIVIL WING, DISTT. COURTS, TIS HAZARI, DELHI-110054</p> <p>RES:A-105, PRIYADARSHNI APARTMENTS, I.P. EDENSON, N. DELHI-92</p>	<p>MOB. 9811704188 E-MAIL: maninderkaur_adv@yahoo.co.in</p> <p>PH. 22724250</p>
	<p>MR. INDER JIT SINGH, ADV 'NOMINATED COUNSEL'</p> <p>LETTER DATED: 17.09.2019</p>	<p>21, SHAYAM ENCLAVE, VIKAS MARG EXT. DELHI-110092</p>	<p>MOBILE: 9910300932 9717062303</p>
	<p>MR. OM PRAKASH, ADVOCATE (ENROLMENT NO. D/772/94) STANDING/NOMINATED COUNSEL</p> <p>LETTER DATED 10.11.2022</p>	<p>ADDRESS: CHAMBER NO. 219, LAWYER'S CHAMBER, OLD BLOCK, DELHI HIGH COURT</p>	<p>MOBILE NO.: 9810794902 EMAIL: OM_PRKASHMV@YAHOO.CO.IN</p>
<p>NATIONAL AVIATION COMPANY OF INDIA LTD. (NACIL)</p>	<p>M.V.KINI & CO. ADVOCATES & SOLICITORS</p>	<p>KINI HOUSE 6/39, JUNG PURA- 'B'</p>	<p>TEL:01124371038/1039/ 1040</p>

		NEW DELHI-110 014	FAX:+91 11 2437 9484 E-mail: delhi@mvkini.com
NATIONAL DAIRY DEVELOPMENT BOARD DAIRY SERVICES (NDDB DAIRY SERVICES)	MS. RAAVI BIRBAL, ADVOCATE STANDING COUNSEL (FOR LABOUR AND SERVICE MATTERS) "LETTER DATED 05.01.2022"	A-11 SOUTH EXTENSION PART 2 NEW DELHI-110049	MOBILE: 9818024661 PH: 011-41731122, 26253239 EMAIL ID: raavibirbal@gmail.com
NATIONAL FINANCIAL REPORTING AUTHORITY	MR. ZOHEB HOSSAIN, ADVOCATE NOMINATED COUNSEL LETTER DATED 01.04.2023	OFFICE ADDRESS: R-47, II FLOOR, GREATER KAILASH PART 1, NEW DELHI-110 048	PHONE: +91 9999711099 EMAIL: hossainzoheb@gmail.com officezhossain@gmail.com
MINISTRY OF RAILWAYS [05.01.2015]	MR. JAGJIT SINGH (STANDING COUNSEL) ----- MS. ARUNA TIKKU ADDITIONAL STANDING COUNSEL	156, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 M-70, GREATER KAILASH PART-II, {MAIN MARKET}, NEW DELHI 101, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 D-36, PAMPOSH ENCLAVE, GREATER KAILASH-1, NEW DELHI	{M} 9810034684 011-2338 2399 EMAIL:jagjitsinghadvocate@yahoo.co.in Jagjitsingh70@gmail.com TEL: 2338 1995 2622 9964 AND 2541 0254
MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS, (JUDICIAL SECTION) [21.11.2006]	MR. PREMASHIS CHOUDHURY [PANEL ADVOCATE] "CENTRAL GOVT. PLEADER" MR. ARPIT SHUKLA	OFFICE: 395 LAWYER'S CHAMBER, DELHI HIGH COURT BLOCK - II, NEW DELHI RES: W86/18A, ANUPAM GARDEN P.O. IGNOU, SAINIK FARMS, NEW DELHI - 110068 J-150, SECTOR 41, NOIDA, UP-	MOB: 9871431988

LETTER/ORDER DT. 04.05.2016

<p>[GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>201301</p>	
<p>MR. AJAY GOYAL [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>D-91, KAMLA NAGAR, DELHI-110007</p>	<p>MOB: 9717701768</p>
<p>MR. VIVEK GUPTA [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 30.12.2015) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>CU-161, VISHAKHA ENCLAVE, PITAMPURA, DELHI - 110034</p>	<p>MOB: 9810033139 9910033139</p>
<p>MS. ANJU GUPTA [SENIOR PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]</p>	<p>DU-33, PITAMPURA (NEAR INCOME TAX COLONY), DELHI-110034</p>	<p>MOB: 9654169406</p>
<p>-----</p>		
<p>MR. ANIL DABAS [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE</p>	<p>H.NO. 99, VILLAGE-RASULPUR, P.O.-RANI KHERA, DELHI-81</p>	<p>MOB: 9953877332</p>

	YEARS OR UNTIL FURTHER ORDER]		
-----	MR. ASHWANI KUMAR CHOUDHARY [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]	B-16/G-2, DILSHAD GARDEN, DELHI-95	MOB: 9810073395
	MR. MAHENDRA BHARDWAJ [GOVT. PLEADER/PANEL COUNSEL] (ORDER DATED 04.05.2016) [FOR A PERIOD OF THREE YEARS OR UNTIL FURTHER ORDER]	528/2A, STREET NO.5, VISHWAS NAGAR, SHAHDARA, DELHI-92	MOB: 9899393940
(LETTER DT. 01.06.2016)	MR. S.D. WINDLESH [SENIOR PANEL COUNSEL] (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT)	C 4/155 (IST FLOOR), YAMUNA VIHAR, DELHI-110053	MOB.: 9811169203
(LETTER DT. 30.12.2016)	MR. NITIN SINGH [SENIOR PANEL COUNSEL] (FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)	307, NEW LAWYERS CHAMBERS, BHAGWAN DASS ROAD, SUPREME COURT, NEW DELHI-110001	MOB.: 9990423291 9990621394 EMAIL: adv.nitinsingh@yahoo.com

<p>(LETTER DT. 24.01.2017)</p>	<p>MR. VINOD DIWAKAR (CENTRAL GOVT. STANDING COUNSEL)</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	<p>BUILDING NO. 3, BIRBAL ROAD, 2ND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014</p>	<p>MOB.: 9810773017</p> <p>PH.: 011-43541043</p> <p>E-MAIL: office@vinoddiwakar.com</p>
<p>(LETTER DT. 30.01.2017)</p>	<p>MR. MANU CHATURVEDI (GOVT. PLEADER)</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	<p>CHAMBER NO. 702, PATIALA HOUSE COURTS, NEW DELHI-110001</p>	<p>MOB. : 7838904738</p> <p>E-MAIL: manuchaturvedi@gmail.com</p>
<p>(ORDER DTD. 30.06.2017)</p>	<p>MR. SANJAY KUMAR, ADVOCATE (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF RAILWAYS & TAXATION FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS)</p>	<p>H.NO. 10/12 PANT NAGAR, JANG PURA EXTENSION, NEW DELHI</p>	<p>MOB.: 9654417067</p> <p>E-MAIL: sanjaykr.delhi@gmail.com</p>
<p>(ORDER DT. 30.08.2017)</p>	<p>MR. APAR CHOPRA, ADVOCATE (GOVERNMENT PLEADER)</p>	<p>F-8, LOWER GROUND FLOOR,</p>	<p>MOB: 9999925107</p> <p>E-MAIL:</p>

	(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).	NIZAMUDDIN WEST, NEW DELHI-110013	apar Chopra@yahoo.in
	MR.PRATYUSH MIGLANI (SENIOR PANEL COUNSEL) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).	D-11 (LGF), GULMOHAR PARK, NEW DELHI-110049	MOB:9811014020 EMAIL: pratyush@miglanivarmaan dco.com
ODRER DT. 15.11.2017	MS. PREMA PRIYADARSHINI (SENIOR PANEL COUNSEL) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).	K-246, KANGRA NIKETAN, VIKASPURI, NEW DELHI-18	MOB: 9818107970 EMAIL:premapriyadarshini@gmail.com
----- ORDER DT. 01.12.2017	MS. AMRITA PRAKASH (CENTRAL GOVT. STANDING COUNSEL) (FOR CONDUCTING CENTRAL	75-76, UPPAR 1 ST FLOOR, GURU ANGAD NAGAR, EXTENSION, LAXMINAGAR, DELHI92.	MOB:9818667963 Email: amritaprakash79@gmail.com

<p>-----</p> <p>ORDER DT.21.12.2017</p>	<p>GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).</p>		
	<p>MR. K.V.GIRISH CHOWDARY (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).</p>	<p>A-46, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.</p>	<p>MOB: 9999592754 EMAIL: girishkosaraju@gmail.com</p>
	<p>MR.ASHIM SOOD (CENTRAL GOVT. STANDING COUNSEL)</p> <p>(FOR CONDUCTING LITIGATION IN RESPECT OF CENTRAL GOVERNMENT EXCEPT THE CASES OF RAILWAYS & INCOME TAX DEPARTMENT)</p>	<p>A-329, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB: 9810255558 EMAIL: ashim.sood@asood.in</p>
<p>-----</p> <p>ORDER DT. 26.12.2017</p>	<p>MR.MAHENDER KUMAR BHARDWAJ, ADV (SENIOR PANEL COUNSEL)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION EXCEPT THE CASES OF</p>	<p>528/2-A GALI NO.5, VISHWAS NAGAR, SHAHDARA, DELHI-110032</p>	<p>MOB: 9899393940 TEL:011-22385563 EMAIL:justice4allg308@gmail.com</p>

	RAILWAYS & INCOME TAX DEPARTMENT)		
(ORDER DT. 21.03.2018)	BEFORE THE HIGH COURT OF DELHI, FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FUTHER ORDERS.		
	MR. JAYANT BHATT, ADV {SENIOR PANEL COUNSEL) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).	A-71, NEW FRIENDS COLONY, NEW DELHI-110025	MOB:9958325533 EMAIL: mail@jayantbhatt.com
{ORDER DT. 19.11.2018}	MR. SIDHANT KUMAR (GOVERNMENT PLEADER) (FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).		
(ORDER DT. 01.11.2018)	MR. RIJUL SINGH UPPAL (GOVERNMENT PLEADER)	ADDRESS: 300, GULMOHAR ENCLAVE, NEW	MOB: 98182551304

	<p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS).</p>	<p>DELHI-110049</p>	<p>EMAIL: rijuluppal@gmail.com</p>
<p>----- LETTER DATED 28.02.2019</p>	<p>SHRI MOHIT KAPOOR,ADVOCATE "GOVERNMENT PLEADER" FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.</p>	<p>OFF. K.S. LAW OFFICE, 20/39 OLD MARKET, PATEL NAGAR WEST, NEW DELLHI-110008</p>	<p>MOB:- 9999927207 <u>TEL:011-40153799</u> EMAIL: <u>kapoormohit259@yahoo.co</u> <u>m</u></p>
<p>MINISTRY OF LAW AND JUSTICE, DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION, GOVERNMENT OF INDIA [23.11.2006]</p>	<p>SHRI ASHEESH JAIN, ADVOCATE, 'CENTRAL GOVERNMENT STANDING COUNSEL' FOR A PERIOD OF THREE YEARS WITH EFFECT FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.</p>	<p>CONTACT DETAIL: 7, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH RAOD, NEW DELHI-110503</p>	<p>MOB:- 9811125100 <u>TEL:- 011-42546565</u> EMAIL:- <u>asheesh@ajlc.in</u></p>
	<p>MR. SUBHASH BANSAL SENIOR CENTRAL GOVERNMENT COUNSEL,</p>	<p>CH. NO. 201, LAWYERS CHAMBERS COMPLEX, NEW DELHI COURTS, PATIALA HOUSE, NEW DELHI-110001. OFF.-RES: 287, GROUND FLOOR, TOWER NO. 3SUPREME ENCLAVE, MAYUR VIHAR-I,</p>	<p>PH: 23381047, 23387139 PH: 22756360, 22753048 FAX: 22753048 MOBILE: 9810015886 EMAIL: <u>bansal_subhash@yahoo.co</u></p>

	DELHI-110091.	m
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. ADIT KHORANA,ADV</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.</p> <p>“LETTER DT: 25th SEP, 2020”</p>	<p>B-5/720, EKTA GARDENS, 9, I.P. EXTENSION DELHI-110092</p>	<p>MOB: 9999890679 EMAIL: Khorana.adit@gmail.com</p>
<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. SUGHOSH SUBRAMANYAM, ADV</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.</p> <p>“LETTER DT:25th SEP, 2020”</p>		<p>MOB: 9483401896 EMAIL: sughosh.sn@yahoo.com</p>
<p><u>CENTRAL GOVT. STANDING COUNSEL</u></p> <p>SHRI APOORV KURUP,ADV</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF</p>	<p>A2/141, LOWER GROUND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	<p>MOB: 8800185864 TEL: 011-41733001-02-03 EMAIL: office@akurup.com</p>

RAILWAYS & TAXATION)
FOR A PERIOD OF THREE
YEARS FROM THE DATE OF
THIS ORDER OR UNTIL
FURTHER ORDERS.

"LETTER DT: 21st AUG, 2020"

SENIOR PANEL COUNSEL

MR. ABHISHEK SINGH, ADV

FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
(EXCEPT THE CASES OF
RAILWAYS & TAXATION)
FOR A PERIOD OF THREE
YEARS FROM THE DATE OF
THIS ORDER OR UNTIL
FURTHER ORDERS.

"LETTER DATED: 07.10.2020"

SENIOR PANEL COUNSEL

MR. ALOK SINGH, ADV

FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
(EXCEPT THE CASES OF
RAILWAYS & TAXATION)
FOR A PERIOD OF THREE
YEARS FROM THE DATE OF
THIS ORDER OR UNTIL
FURTHER ORDERS.

"LETTER DATED: 07.10.2020"

OFFICE:
A-8(LGF), FRIENDS COLONY(EAST),
NEW DELHI-110006

MOB: 9910291290
9650081421
EMAIL:
abhishek.lexicons@gmail.com

H. NO. 997, NITI KHAND-I,
INDIRAPURAM,
GHAZIABAD, UP-201010

MOB: 9910884802
TEL: 011-49875610
EMAIL:
alok_singh@rediffmail.com

	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. SANDEEP BAJAJ,ADV</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS.</p> <p>"LETTER DATED: 07.10.2020"</p>	<p>A-220, DEFENCE COLONY, NEW DELHI-110014</p>	<p>MOB: 9818324703 EMAIL: adv.sandeepbajaj@gmail.com</p>
	<p><u>SENIOR PANEL COUNSEL</u></p> <p>MR. ADITYA DEWAN, ADVOCATE</p> <p>FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT CASES OF RAILWAYS & TAXATION) FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS WHICHEVER IS EARLIER.</p> <p>"LETTER DATED: 18.12.2020"</p>	<p>C-504, LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOBILE: 8527611077 TEL: 011-49385173 EMAIL: adityadewan@gmail.com</p>
<p>MUNICIPAL CORPORATION OF DELHI</p> <p>EMAIL ADDRESS AND OFFICE ADDRESS OF MCD FOR SERVICE OF</p>	<p>1. MR. SANJEEV SABHARWAL (09.02.2012)</p>	<p><u>RESIDENCE-CUM-OFFICE</u> S-432, GREATER KAILASH-I NEW DELHI-110048 <u>CHAMBER:</u> 430-31, DELHI HIGH COURT NEW DELHI-110003</p>	<p>PH:46567338, 29239458 MOB: 9810031680,9910106949 PH: 23388843 E-MAIL: SOLICITOR6@GMAIL.COM</p>

<p>ADVANCE COPIES OF WRIT PETITIONS, COURT NOTICES AND SUMMONS ETC.</p>			
<p>EMAIL: clomcdhq@gmail.com</p>	<p>2. MR. O.P. SAXENA,</p>	<p>CHAMBER NO. 372, HIGH COURT OF DELHI, NEW DELHI</p>	<p>PH: 23386446 M-98-100-12444</p>
<p>OFFICE ADDRESS: MUNICIPAL CORPORATION OF DELHI LAW DEPARTMENT(HQ) E-1 BLOCK, 17TH FLOOR, DR. SHYAMA PRASAD MUKHERJEE CIVIC CENTRE, JAWAHARLAL NEHRU MARG, NEW DELHI-110002</p>	<p>3. MR. ANOOP BAGAI,</p>	<p>491, LAWYERS' CHAMBERS, B,OCK-II, HIGH COURT OF DELHI,NEW DELHI-110003</p>	<p>TEL: 233884585 (CHAMBER) 9811062064, 9873309991</p>
<p><u>"LETTER DATED 26.05.2022"</u></p>	<p>4. MR. AJAY ARORA</p>	<p>CHAMBER/ OFFICES: 430-31, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI. CHAMBER NO. 328, WESTERN WING,TIS HAZARI COURTS, DELHI</p> <p>RESIDENCE: 236-E, MIG FLATS, RAJOURI GARDEN, NEW DELHI-110027</p>	<p>TELE: 9811160827 (M) E.MAIL: www.ajay_arora124@yahoo.co.in PHONE: 23388843 PHONE: 26964610</p>
<p>----- NOTE: MR. AJJAY ARORA, STANDING COUNSEL,MCD HAS BEEN NOMINATED TO ATTEND THE COURT OF HON'BLE THE CHIEF JUSTICE AND TO ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT OF MCD</p>	<p>5. MR.SHIVINDER CHOPRA</p>	<p>CHAMBER: 430,LAWYER'CHAMBER BLOCK NO.1HIGH COURT OF DELHI,NEW DELHI.</p> <p>OFFICE:3,UDAY PARK, AUGUST KRANTI MARG, NEW DELHI</p>	<p>EMAIL: shivinder_chopra@rediffmail.com</p> <p>MOBILE NO. 9811479297</p>
<p>MR. KARAN SHARMA, MR. TUSHAR SANNU DAHIYA & MR. SIDDHANT NATH, ADVOCATES HAVE BEEN NOMINATED TO ATTEND THE COURT OF HON'BLE MR. JUSTICE MANOJ KUMAR OHRI AND TO ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT OF MCD.</p>	<p>6. DR. RAJENDER KUMAR RAWAT, ADVOCATE STANDING COUNSEL</p> <p>"VALID FOR ONE YEAR VIDE LETTER DATED 18.04.2023"</p>	<p>CHAMBER NO. 326, LAWYERS CHAMBER BLOCK, HIGH COURT OF DELHI, NEW DELHI</p>	<p>MOB: 9810053768, EMAIL: rjndr.rawat@gmail.com</p>
<p>VIDE LETTER DATED 29.06.2022</p>	<p>7. MR. UMAKANT MISHRA,ADV ADDL. STANDING COUNSEL</p> <p>"VALID FOR A PERIOD OF ONE YEAR VIDE LETTER DATED 20.11.2023"</p>	<p>OFFICE ADDRESS: FLAT NO. 12, DDA FLATS, CHITRA VIHAR, DELHI-110092</p>	<p>MOBILE: 9871595014 EMAIL: advocateumakantmishra@yahoo.com</p>

<p>MS. BEENASHAW N. SONI, STANDING COUNSEL, DELHI HIGH COURT HAS BEEN NOMINATED TO APPEAR BEFORE THE COURT OF HON'BLE THE CHIEF JUSTICE OF THIS HON'BLE COURT AND ACCEPT THE NOTICE ON BEHALF OF MCD IN UNATTENDED/UNSERVED CASES AND REPORT TO THE LAW DEPARTMENT, MCD VIDE LETTER DATED 23.09.2022</p>	<p>8. MR. DHAN MOHAN, ADV. STANDING COUNSEL "VALID FOR ONE YEAR VIDE LETTER DATED 09.01.2024"</p>	<p>CHAMBER NO. 395, BLOCK-II, DELHI HIGH COURT, NEW DELHI OFFICE AT: 45-D/CA, SHALIMAR BAGH, NEW DELHI-110088</p>	<p>MOBILE: 9811180987 EMAIL: ghanmohandhc@gmail.com</p>
<p>NOTE: THE FOLLOWING COUNSELS ARE NOMINATED TO APPEAR BEFORE THE COURT OF HON'BLE MR. JUSTICE GAURANG KANTH IN REGULAR MATTERS:</p> <ol style="list-style-type: none"> 1. MR. KUSH SHARMA 2. MS. AKANSHA KAUL 3. MR. VIPUL GANDA 4. MR. KARAN SHARMA 5. MR. GAURAV SHARMA 6. MS. JANIKA MOHAN 	<p>9. MR. HIREIN SHARMA, ADVOCATE STANDING COUNSEL "VALID FOR ONE YEAR VIDE LETTER DATED 30.01.2024"</p>	<p>CHAMBER NO. 394, BLOCK-II, DELHI HIGH COURT CHAMBERS, HIGH COURT OF DELHI, SHERSHAH ROAD, NEW DELHI-110003</p>	<p>MOBILE: 9811367166 EMAIL: hireinsharmaadvocate@gmail.com</p>
<p>"LETTER DATED 08.08.2022"</p> <p>-----</p> <p>NOTE: SHRI VIKAS CHOPRA, ADVOCATE, STANDING COUNSEL, MCD(MOBILE: 9212036118 AND EMAIL: vikaschopraadvocate@gmail.com HAS BEEN APPOINTED TO ACCEPT NOTICES IN DIVISION BENCH-I AND DIVISION BENCH-II OF THIS HON'BLE COURT ON BEHALF OF MCD VIDE LETTER DATED 24.05.2023.</p>	<p>MR. SANTOSH KUMAR ROUT, ADVOCATE STANDING COUNSEL VALID FOR A PERIOD OF ONE YEAR VIDE LETTER DATED 16.12.2024</p>	<p>OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048</p>	<p>MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com</p>
<p>MAHANAGAR TELEPHONE NIGAM</p>	<p>MR. ADITYA CHANDRA, ADVOCATE ENRO NO. 3182/2012 STANDING COUNSEL FOR A PERIOD OF ONE YEAR VIDE LETTER DATED 17.02.2025</p>	<p>OFFICE ADDRESS: K-17, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014</p>	<p>MOBILE: 9717444444 EMAIL: advocateadityachandra@gmail.com</p>
<p></p>	<p>DR. DIVYA SWAMY, ADVOCATE SUPREME COURT OF INDIA STANDING COUNSEL LETTER DATED 06.05.2025 VALID FOR ONE YEAR</p>	<p>LGF, A-131, SECTOR-46, NOIDA, U.P.-201301</p>	<p>MOB: 8860050449 EMAIL: divyaswamy90@gmail.com</p>
<p></p>	<p>1. M/S SIKRI AND COMPANY</p>	<p>CHAMBER NO.229, LAWYERS</p>	<p>PH. 23388777</p>

LIMITED		CHAMBERS, DELHI HIGH COURT. NEW DELHI-110 003	FAX: 23385559
	2. MR DINESH AGNANI	265, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI.	PH. 23386838, 24318516, 24318517 FAX: 24318521
MEDICAL COUNCIL OF INDIA	M/S EDULAW, ADVOCATES & SOLICITORS,	E-9, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013	PHONE NOS.011-46010609, 40544979 MOBILE NO. 9999012345
MAHINDRA & MAHINDRA FINANCIAL SERVICES LTD.	MR. ANKUR CHHIBBER, ADVOCATE STANDING COUNSEL LETTER DATED 08.08.2024		MOBILE: 9810082847 EMAIL: ankurchhibber@gmail.com
MAHAYOGI GURU GORAKHNATH AYUSH UNIVERSITY, BHATAHAT, GORAKHPUR, UTTAR PRADESH	MR. SARVAN KUMAR, ADVOCATE LEGAL COUNSEL LETTER DATED 21.05.2024	CH-459, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT	MOBILE: 9810763691 EMAIL: advocatesarvan@gmail.com
MAHARAJA AGRASEN COLLEGE (UNIVERSITY OF DELHI)	MR. AMIT KHEMKA	490, LAWYERS' CHAMBER HIGH COURT OF DELHI, NEW DELHI	
MEERUT DEVELOPMENT AUTHORITY, MEERUT	MR. RACHIT MITTAL, ADVOCATE [ENRL. NO. D/1041/2011] STANDING COUNSEL "LETTER DATED 11.01.2023"	OFFICE: RM LAW CHAMBERS, MZ-24 & 25, ANSAL FORTUNE ARCADE, SECTOR 18, NOIDA- 201 301,U.P.	EMAIL: office@rmlawchambers.in rachit@rmlawchambers.in MOBILE: +91 9873997047
DELHI PUBLIC LIBRARY, MINISTRY OF CULTURE, GOVERNMENT OF INDIA	SHRI YUDHISHTER SHARMA, RETAINER COUNSEL (NOMINATED/STANDING COUNSEL) LETTER DATED 28.04.2023	BE-12, DDA FLATS, MUNIRKA, NEW DELHI-110067	MOBILE: 8860193372, 011-26188167 EMAIL: yudhishtersharma55@gmail.com , yudhishteroct@gmail.com
	SHRI YASHPAL SINGH, RETAINER COUNSEL (NOMINATED/STANDING	H-1495(BASEMENT), CHITTARANJAN PARK, NEW DELHI-110019	MOBILE: 9810220380, EMAIL: eklawya.advocates@gmail.com

	COUNSEL) LETTER DATED 28.04.2023		.COM
	SHRI R.D. VATS, RETAINER COUNSEL (NOMINATED/STANDING COUNSEL) LETTER DATED 28.04.2023	668, LAWYERS CHAMBERS, WESTERN WING, TIS HAZARI, NEW DELHI-110054	MOBILE: 9354215137, EMAIL: vatsrd@gmail.com
MINISTRY OF INFORMATION AND BROADCASTING (FM CELL) (LETTER DT. 28.04.2016)	MR. RAJEEV SHARMA	PETITION CONCERNING FM RADIO BROADCASTING MATTER TO BE FORWARDED TO THE MINISTRY FOR ENTRUSTING TO MR. RAJEEV SHARMA	
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING) GOVERNMENT OF INDIA	MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE AS RETAINER COUNSELS (SPECIAL PUBLIC PROSECUTOR) [EXTENSION OF TENURE FROM 01.01.2023 TO 31.12.2025] NO. 225/13/2016-AVD-II [LETTER DATED 30.12.2022] MR. ANUPAM S. SHARMA, ADVOCATE AS RETAINER COUNSELS (SPECIAL PUBLIC PROSECUTOR) [EXTENSION OF TENURE FROM 01.01.2023 TO 31.12.2025] NO. 225/13/2016-AVD-II [LETTER DATED 30.12.2022]	FOR PROSECUTION OF CASES INSTITUTED BY DELHI SPECIAL POLICE ESTABLISHMENT (CBI) AND APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER.	
	MR. TUSHAR MEHTA, SENIOR ADVOCATE AND ADDITIONAL SOLICITOR GENERAL OF INDIA	FOR PROSECUTION, ARISING OUT OF THE CASES RELATED TO 2G SPECTRUM INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT	

<p>(NOTIFICATION DT. 08.02.2018) (NOTIFICATION DT. 16.02.2018)</p>	<p>(SPECIAL PUBLIC PROSECUTOR)</p>	<p>(CBI) IN THE COURT OF SPECIAL JUDGE(2G SPECTRUM CASES), CENTRAL BUREAU OF INVESTIGATION, NEW DELHI.</p>	
<p>MINISTRY OF LAW & JUSTICE DEPARTMENT OF LEGAL AFFAIRS</p>	<p>ADDITIONAL SOLICITOR GENERAL FOR INDIA IN THE HON'BLE SUPREME COURT OF INDIA</p> <ol style="list-style-type: none"> 1. SHRI. S. DWARKANATH, SENIOR ADVOCATE 2. MS. ARCHANA PATHAK DAVE, SENIOR ADVOCATE 3. SHRI. S.D. SANJAY, SENIOR ADVOCATE 4. SHRI. BRIJENDER CHAHAR, SENIOR ADVOCATE 5. SHRI RAJKUMAR BHASKAR THAKARE (RAJA THAKARE), SENIOR ADVOCATE 6. SHRI RAGHAVENDRA P. SHANKAR, ADVOCATE <p>FOR A PERIOD OF THREE YEARS WITH EFFECT FROM 10TH SEPTEMBER, 2024 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE NOTIFICATION F.NO. J-11013/4/2024-JUDICIAL.</p>		
<p>MINISTRY OF FINANCE, DEPARTMENT OF REVENUE, CENTRAL BOARD OF EXCISE & CUSTOMS (LEGAL CELL)</p> <p>(LETTER DT. 09.06.2016) PANEL OF COUNSELS FOR HANDLING LITIGATION OF INDIRECT TAXES TILL 08.06.2019)</p>	<p><u>SENIOR STANDING COUNSELS</u></p> <ol style="list-style-type: none"> 1. MR. PRAMOD KUMAR RAI 2. MR. HARPREET SINGH 3. <p><u>JUNIOR STANDING COUNSELS</u></p> <ol style="list-style-type: none"> 1. MR. SAMEER JAIN 2. MS. K. ENATOLI SEMA 		

	<p>3. MR. KAPIL RASTOGI 4. MR. DEEPAK ANAND 5. MR. LOHITAKSHA SHUKLA 6. MR. PRATAP SINGH AHLUWALIA</p>		
MAGMA FINCORP LIMITED	SANJEEV SINGH ASSOCIATES, ADVOCATES	& B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOB: 9810122176 E-MAIL: ssalawfirm@ssalawfirm.in
MANAPPURAM FINANCE LIMITED	MR. SANDEEP SHARMA	K-583, IInd FLOOR, NEAR DR. SAHIB SINGH VERMA COMMUNITY CENTRE, JAHANGIR PURI, DELHI-110033	MOB: 08285692786 E-MAIL: advssraghuvanshi@gmail.com
MAULANA AZAD EDUCATION FOUNDATION, MINISTRY OF MINORITY AFFAIRS, GOVERNMENT OF INDIA	MR. ANURAG OJHA, ADVOCATE NOMINATED/EMPANELED COUNSEL LETTER DATED 12.04.2022	ADDRESS: CHAMBER NO. 346A, BLOCK-I, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT OFFICE: C-39, LGF, NEHRU ENCLAVE, KALKAJI, NEW DELHI-110019	MOBILE: 91-8860069704 011-35694374 EMAIL: anuragdulaw@gmail.com
NATIONAL COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING(NCERT) ----- LETTER DT. 27/11/2017 & LETTER DT. 19.1.2022	MR. MANISH KUMAR SARAN,ADVOCATE (PANEL ADVOCATE)	216-B/1, GAUTAM NAGAR Opp. Gate No.10, GULMOHAR PARK NEW DELHI	MOB:9891643652
NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD	MR. G.B. TULSIANI	468, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(TEL: 23070230, 23384307)
	MR. T.K. GANJU	472, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	-----

<p>NATIONAL FEDERATION OF FISHERMEN'S CO-OPERATIVES LTD. (INDIA)</p>	<p>1. MR. JOG SINGH, SR. NOMINATED COUNSEL</p>	<p>BOTH AT 528, PATIALA HOUSE COURTS, NEW DELHI-110 001 ----- RES: A-25, KRIPAL APARTMENT I.P. EXTENSION, PATPARGANJ NEW DELHI-110 092 ----- 313, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI ----- S-513, SECOND FLOOR, SCHOOL BLOCK MAIN VIKAS MARG, SHAKARPUR-II, DELHI - 110092.</p>	<p>(TEL: 2338 3298)</p>
	<p>2. MR. BALWINDER SINGH JUNIOR NOMINATED COUNSEL</p>		<p>(TEL: 2272 6285) (CELL: 9810000762 AND 20052624)</p>
	<p>3. MISS RAVI BIRBAL</p>		<p>CELL PHONE: 9818024661</p>
	<p>4. MR. NAUSHAD AHMAD KHAN</p>		<p>TELE-FAX: 011-42486199 MOB; 9868111799.</p>
<p>NATIONAL INSTITUTE OF OPEN SCHOOLING (FORMERLY NATIONAL OPEN SCHOOL)</p>	<p>MR S. RAJAPPA, ADVOCATE</p>	<p>CHAMBER 94, LAWYERS CHAMBERS SUPREME COURT OF INDIAN NEW DELHI-110 001</p>	<p>TEL : 2261 5878 MOBILE : 9810063946</p>
<p>NAVODAYA VIDYALAYA SAMITI, (AN AUTONOMOUS ORGANIZATION UNDER MINISTRY OF EDUCATION) GOVERNMENT OF INDIA</p>	<p>MR. ASHOK KUMAR PODDAR, ADVOCATE (FOR THE MATTERS WHERE NVS ONLY A PARTY) "PANEL COUNSEL"</p>	<p>OFFICE: B-29, KENDRIYA VIHAR, SECTOR-51, NOIDA</p>	<p>EMAIL: ashokpoddar62@gmail.com Phone: 0120-3640685 Mobile: 9999916638</p>
<p>ADDRESS FOR SERVICE OF ADVANCE NOTICES/NOTICES/COPY OF WPs/ REJOINDERS ETC IN THE COURT CASES/MATTERS FILED AGAINST NVS/ UOI:</p> <p>THE COMMISSIONER, NAVODAYA VIDYALAYA SAMITI, INSTITUTIONAL AREA, B-15, SECTOR-62, NOIDA, G.B. NAGAR(UP)</p> <p>EMAIL: commissioner.nvs@gov.in dcpers.nvs@gov.in nvslegal@gmail.com</p> <p>PHONE NO.: 0120-2975753, 0120-2405968, 69, 70, 71, 72, 73</p>	<p>LETTER DATED 28.08.2023</p> <p>MR. JASWINDER SINGH, ADVOCATE SENIOR PANEL COUNSEL</p> <p>(NVS & UOI (MATTERS PERTAINING TO MINISTRY OF EDUCATION) "PANEL COUNSEL"</p> <p>LETTER DATED 28.08.2023</p>	<p>C-3/18, SDA(HAUJ KHAS) NEW DELHI-6</p>	<p>EMAIL: jaswinder.phull@gmail.com MOBILE: 9811232066</p>

NATIONAL CONSUMER CO-OP. CONSUMERS' FEDERATION OF INDIA LTD.	MR. J.P. SENGH	421, LAWYERS CHAMBERS, HIGH COURT OF DELHI NEW DELHI-110 003	PHONE: 2338 7169
NATIONAL TEXTILE CORPORATION LIMITED (A GOVERNEMENT OF INDIA UNDERTAKING)	MS. SONAL KUMAR SINGH, ADVOCATE "LETTER DATED 18.04.2022" "FOR A PERIOD OF TWO YEAR WHICH CAN BE EXTENDED FOR FURTHER A PERIOD OF TWO YEARS"	BUNGALAW NO. G-16 SAKET,NEW DELHI-110017	TEL: 41764559 40522433 MOB: 9958555776 EMAIL: sksingh@akspartners.in
NATIONAL COUNCIL FOR TEACHER EDUCATION[NCTE] [LETTER DTD.18.07.14]	NOTICES,PETITIONS,ETC SHALL BE SERVED TO: MR. B.P. PANDEY UNDER SECRETARY(LEGAL) OF NCTE(HQ), BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002		
(LETTER DT. 27 TH ,OCT 2017)	<u>PANEL COUNSELS</u> MR. ASHOK KUMAR PANIGRAHI,ADVOCATE	CHAMBER 47, LAW CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110001	MOB:9868525085
	MR. ARJAN HARKAULI, ADVOCATE	W-127, 2 ND FLOOR, GREATER KAILASH PART-II, NEW DELHI-110048	MOB:9818072418
	MS. MONIKA ARORA, ADVOCATE	B-100, FIRST FLOOR, SHIVALIK, MALVIYA NAGAR, NEW DELHI-110017	MOB:9810246300
	MS. SONALI MALHOTRA, ADVOCATE	A-4, NEW RAJINDER NAGAR, NEW DELHI-110060	MOB:9818024129

	MR. RAGHAVENDRA PANDEY, ADVOCATE	1/38, GROUND FLOOR, ROOP NAGAR,NEW DELHI-110007	MOB: 9999829991,9818110078
	MR. KISHAN NAUTIYAL, ADVOCATE	607,LAWYERS CHAMBERS, PATIALA HOUSE COURTS,NEW DELHI-110001	MOB:9810188642
	MS. ARUNIMA DWIVEDI, ADVOCATE	CHAMBER NO.358, LAWYERS CHAMBERS BLOCK-1 DELHI HIGH COURT, NEW - DELHI-110003	MOB:9810916537
	MR.ROHIT GANDHI, ADVOCATE	CHAMBER NO. 36, R.K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110201	MOB:9818610321
	MR.SAURABH CHADDA, ADVOCATE	B-55, 3 RD FLOOR, JEEWAN/NIKETAN, LIC COLONY, PASCHIM VIHAR, NEW DELHI-110087	MOB:8800152500
	MR. YASHWARDHAN, ADVOCATE	201,FIRST FLOOR, KAILASH HILLS, NEW DELHI-110065	MOB: 9650057524
	MR. SHIVAM SINGH, ADVOCATE NCTE STANDING COUNSEL LETTER DATED 14.07.2021	ADDRESS: A 1, KHEL GAON MARG, BLOCK A, NEETI BAGH, NEW DELHI-110049	MOBILE: 9873832280
NATIONAL COUNCIL FOR TEACHER EDUCATION	M/S SIKRI & CO. ADVOCATES	CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003 C-147, EAST OF KAILASH NEW DELHI-110 065	
	MR. NARESH KAUSHIK, ADVOCATE (ADDL.STANDING COUNSEL)	CHAMBER :419,NEW LAWYERS CHAMBERS, SUPREME COURT OF INDIA,BHAGWAN DASS ROAD, NEW DELHI	MOB: 9811031792 PH: 011-23070071 E-MAIL: nareshkshk@yahoo.co.in
	SHRI. AKSHAY CHANDRA,ADV "STANDING COUNSEL"	OFFICE: A-169, SECOND FLOOR, DEFENCE COLONY,	PHONE: 9910401230 EMAIL: advocateakshaychandra@g

	"LETTER DATED: 14.10.2020"	NEW DELHI-110024	mail.com
	MR. RAHUL MADAN, ADVOCATE STANDING COUNSEL LETTER DATED 30.06.2022	W-99, GREATER KAILASH-I, NEW DELHI-110048	MOBILE 9971030903 EMAIL Madanrahul8@gmail.com
NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI), MINISTRY OF ROAD TRANSPORT AND HIGHWAYS, GOVERNMENT OF INDIA	MR. SANTOSH KUMAR, ADVOCATE STANDING/NOMINATED COUNSEL "LETTER DATED 31.05.2022"	OFFICE: A-382, FIRST FLOOR, A BLOCK, DEFENCE COLONY, NEW DELHI-110024	TEL: 41563402 MOB: 8527585997 EMAIL: advskoffice@gmail.com
	MR. MANISH BISHNOI, ADVOCATE STANDING/NOMINATED COUNSEL "LETTER DATED 31.05.2022"	OFFICE: A-138, 2 ND FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOB: 9811548007 TEL: 46100809 & 35621118 EMAIL: office@mbchambers.com
	MR. ANKUR MITTAL, ADVOCATE MITAL & MITAL ADVOCATES STANDING/NOMINATED COUNSEL LETTER DATED 29.07.2024	OFFICE: C-347, 1 ST FLOOR, DEFENCE COLONY, NEW DELHI-110024	MOBILE: 9810506223 8377974055 (MR. ABHAY GUPTA, ADV.) EMAIL: ankurmittallawyer@gmail.com ankur@mitalandmital.com abhay@mitalandmital.com
	MR. KARTIKEY YADAV, ADVOCATE STANDING/NOMINATED COUNSEL "LETTER DATED 26.06.2024"	E-86, LGF, EAST OF KAILASH, NEW DELHI-110065	MOBILE: 9999996019 EMAIL: ventuslegal.office@gmail.com
NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY	1. MR. ASHOK KUMAR SINGH	40-D, K BLOCK, SAKET NEW DELHI-110017	TEL: 2652 2084; 2652 1594

SECTOR 6, DISTRICT GAUTAM BUDH NAGAR		BAR ROOM NO.18, HIGH COURT BUILDING	(TEL: 2338 6824)
		CHAMBER NO.272, WESTERN WING, TIS HAZARI, DELHI-110054	(TEL: 2392 8699)
	MR. KUSHAGRA K. SINGH, ADVOCATE, ON THE PANEL OF ADVOCATE LETTER DATED 31.01.2022	ADDRESS: 174, JOR BAGH, NEW DELHI-110003	MOBILE: 9978955157 EMAIL: kushagrasingh12@protonmail.com
	MR. AVIRAL SAXENA,ADVOCATE "ON THE PANEL OF ADVOCATE" LETTER DATED 13.06.2023	CHAMBER: 35, R.K. GARG BLOCK, SUPREME COURT NEW DELHI-110001 OFFICE: B-28, LGF, DEFENCE COLONY, NEW DELHI-110024	MOBILE: +91 9990589126 TEL: 011 47010730 EMAIL: Chamber.aviralsaxena@gmail.com Adv.aviral@yahoo.com
NATHPA JHAKRI POWER CORPN LIMITED (NOW KNOWN AS SATLUJ JAL VIDYUT NIGAM LIMITED)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110 019	PH. 2628 9977 FAX: 2628 9978 MOB.: 9810073095
NATIONAL PRODUCTIVITY COUNCIL	MR. ASHOK KUMAR SINGH	40-D, K. BLOCK, SAKET, NEW DELHI-110 017	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535
NETAJI SUBHAS INSTT.OF TECHNOLOGY	MS. AVNISH AHLAWAT	243, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 OFFICE: A-33 (LOWER GROUND FLOOR), DEFENCE COLONY, NEW DELHI	PH. 23384517,23382820 PH. 51012214,51048401 MOBILE : 9810134741
NAVODAYA VIDYALA SAMITI INDIRA GANDHI STADIUM	MR. S. RAJAPPA	94, LAWYERS CHAMBERS, SUPREME COURT OF INDIA,	TELE-FAX: 2261 5878 E-MAIL:

INDRA PRASTHA ESTATE NEW DELHI-110 001		NEW DELHI-110 001 RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096	rajappa_s@hotmail.com
NATRIP IMPLEMENTATION SOCIETY (NATIS)	SH. ATUL SHARMA	CHAMBER 207, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI LINK LEGAL, E-2, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.	91(011) 46511000 9811055984 FAX: 91(011) 46511099
NATIONAL BOOK TRUST	SH. BALDEV KRISHNA SATIJA	88,LAWYERS CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001	PH : 9810347884
	SHRI ROHIT VATS, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	C-14, SOUTH EX PART-2 NEW DELHI-110049	
	SHRI PIYUSH SINGH, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	A-12, LGF, LAJPAT NAGAR-III NEW DELHI-110024	
	SHRI AKSHAY AAMRITANSHU, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	C-41, LGF, JANGPURA EXTENSION NEW DELHI-110014	
	MS. SHILPI SATYAPRIYA SATYAM, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	51, LAWYER'S CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001	

	SHRI SUNIL KUMAR, ADVOCATE EMPANELMENT LETTER DATED 15.04.2021	73-B, AD BLOCK, PITAMPURA, NEW DELHI-110034	
NATIONAL MINORITIES DEVELOPMENT & FINANCE CORPORATION	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.:011-26929793, 26929795; FAX:011- 26929794 e-mail: indranilghosh@iglegalfirm.com
NATIONAL BAL BHAWAN	MR. S. RAJAPPA	91, LAWYERS CHAMBER, SUPREME COURT OF INDIA NEW DELHI-110001 OFF. CUM RES.: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR, PHASE-III, DELHI-110096	MOB.: 9810063946
NATIONAL BOARD OF ACCREDITATION	MR. AMITESH KUMAR "STANDING COUNSEL"	196, SIMANT VIHAR, SECTOR- 14, KAUSHAMBI, GHAZIABAD- 201010, UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120- 4901439/2770879 Fax No. 011-23385245 EMAIL: amiteshkumar74@gmail.com
NATIONAL FEDERATION OF URBAN COOPERATIVE BANKS AND CREDIT SOCIETIES LTD. (NAFCUB)	MR. S. RAJAPPA, ADVOCATE SENIOR STANDING COUNSEL	91, LAWYERS' CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110001	MOB.: +919810063946 RES: 011-22620344 e-mail: advocaterajappa@gmail.com
NATIONAL CAPITAL REGION PLANNING BOARD	MR. GAURAV MOHAN LIBERHAN	C-567, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	
NATIONAL UNIVERSITY OF EDUCATIONAL PLANNING AND ADMINISTRATION	MR. AMITESH KUMAR	196, SIMANT VIHAR, SECTOR- 14, KAUSHAMBI, GHAZIABAD- 201010, UTTAR PRADESH	Mob.No. : 9811034115 PH. NO. 0120- 4901439/2770879 EMAIL: amiteshkumar74@gmail.com

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NATIONAL BOARD OF EXAMINATIONS [LETTER DTD. 28.03.2014]	DR. RAKESH GOSAIN, ADVOCATE 'STANDING COUNSEL'	C/o NBE, MEDICAL ENCLAVE, ANSARI NAGAR, NEW DELHI-110029	MOB.: 9810393161
NATIONAL LAW UNIVERSITY, DELHI	MR. SANJAY VASHISHTHA, ADV "STANDING COUNSEL" LETTER DATED 11.03.2023	ADDRESS: J-3/284, ALAKHNANDA, NEW DELHI	MOBILE: +91 9999753811 LANDLINE: 011-40519551 E-MAIL:- s.vashishtha@oxfordalumni.org
NEW DELHI MUNICIPAL COUNCIL (NDMC) E-MAIL ADDRESS FOR ASSIGNMENT OF PETITION/ CASE FILED IN THE REGISTRY law.deptt.ndmc@gmail.com [LETTER DTD 30.09.2014]	M/s ANIL GROVER & ASSOC.	298, LAWYERS' CHAMBERS, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003 <u>OFFICE:</u> A-222, NEW FRIENDS COLONY, NEW DELHI-110025	PH.: 23387921 EMAIL: groveradvocate@rediffmail.com PH.: 40507217-18
(LETTER DTD 20.07.2017)	MR. SATISH KUMAR 'SR. MUNICIPAL ADVOCATE' (ENGAGED TILL 14.09.2018 OR FURTHER ORDERS)	LAWYERS CHAMBER NO. 464, DELHI HIGH COURT BLOCK-I, NEW DELHI- 110001 OFFICE: 716, NAURANG HOUSE, 21, K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001	MOB.: 9810419742 TEL.: 91-11-43074413 E-MAIL: satishlaw@yahoo.com
LETTER DTD 06.06.2018	MR. SUNDER KHATRI, ADV STANDING COUNSEL (TILL FURTHER ORDERS)	GF-124 & 113, WORLD TRADE CENTRE BABAR ROAD, LALIT HOTEL CONNAUGHT PLACE, NEW DELHI-110001	MOB: 9810187449 Tel: 011- 43520440, 43570827 EMAIL: inso.sunderkhatri@gmail.com Shyamrattan2008@gmail.com
	MS. ZUBEDA BEGUM, ADVOCATE STANDING COUNSEL "FOR A PERIOD OF ONE YEAR W.E.F. 01.11.2023 TO 31.10.2024 OR TILL FURTHER ORDER VIDE LETTER DATED 03.11.2023"	421, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	TEL: 23387169 MOBILE: 9868119078 EMAIL: zubedabegumadv@gmail.com

	MR. RAKESH KUMAR DHAWAN, ADVOCATE STANDING COUNSEL LETTER DATED 12.12.2023	CHAMBER NO. 609, DELHI HIGH COURT, SHER SHAH RAOD, NEW DELHI-110003 F-1179, C.R. PARK, LOWER GROUND FLOOR, NEW DELHI-110019	MOBILE: 9899775330
NATIONAL COMMISSION FOR MINORITY EDUCATIONAL INSTITUTIONS (GOI)	MR. SYED ABDUL HASEEB 'STANDING COUNSEL' (W.E.F.14.12.2017)	229, M.C.SETALVAD CHAMBERS BLOCK, SUPREME COURT OF INDIA, NEW DELHI	
NAGARIYA SAHKARI BANK LIMITED (UNDER LIQUIDATION) VARANASI	MS. USHA GARG, ADVOCATE LETTER DATED 09.12.2021	R/o, HOUSE NO. 4, SECOND FLOOR,CENTRAL LANE BANGALI MARKET, NEW DELHI	
NATIONAL COMMISSION FOR ALLIED & HEALTHCARE PROFESSIONS	1. SHRI SATISH KUMAR, ADVOCATE 2. SHRI CHANDRASHEKHAR A. CHAKALABBI, ADVOCATE 3. SMT. ARUNIMA DWIVEDI, ADVOCATE EMPANELLED AS ADVOCATES/ COUNSELS VIDE LETTER DATED 30.04.2025		
NATIONAL COUNCIL FOR HOTEL MANAGEMENT AND CATERING TECHNOLOGY	MR. SARFARAZ KHAN 'STANDING COUNSEL' [LETTER DTD.21.10.2014]	214, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-3 OFF. : B-21/1,F.F., LANE No.7, ABUL FAZAL ENCLAVE-II, SHAHEEN BAGH, OKHLA, NEW DELHI-110025	PH.:011-23384153 PH.:011-29945916 MOB.:9899140169 EMAIL: sarfarazadv@yahoo.co.in

<p>NATIONAL COUNCIL FOR VOCATIONAL EDUCATION & TRAINING(NCVET),</p> <p>MINISTRY OF SKILL DEVELOPMENT & ENTREPRENEURSHIP,</p> <p>GOVERNMENT OF INDIA</p>	<p>MS. DACCHITA SHAHI, ADVOCATE, EMPANELLED ADVOCATE</p> <p>FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023</p>	<p>B-22, LGF, SOUTH EXTENSION-II, NEW DELHI-110049</p>	<p>MOBILE: 9999782498 9310748070</p> <p>EMAIL: DACCHITASHAHI29@GMAIL.COM</p>
	<p>MR. VIPIN KUMAR, ADVOCATE EMPANELLED ADVOCATE</p> <p>FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023</p>	<p>CHAMBER NO. 693, PATIALA HOUSE COURT, NEW DELHI-110001</p>	<p>MOBILE: 9718433130</p> <p>EMAIL: ADVVIPINKSINGH@GMAIL.COM</p>
	<p>MS. ANUSHKAA ARORA, ADVOCATE EMPANELLED ADVOCATE</p> <p>FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023</p>	<p>ABA LAW OFFICE, BUILDING NO. 250, BLOCK-A, L.G.F., DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOBILE: 9810570295</p> <p>EMAIL: ANUSHKAAARORA@ABALAWOFFICE.IN</p>
	<p>MR. MANISH KUMAR, ADVOCATE EMPANELLED ADVOCATE</p> <p>FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023</p>	<p>CHAMBER NO.-504, BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>MOBILE: 9873950114</p> <p>EMAIL: ATTORNEY.MANISH@GMAIL.COM</p>
	<p>MR. AVNISH SINGH, ADVOCATE EMPANELLED ADVOCATE</p> <p>FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023</p>	<p>303, C K DAFTARI, SUPREME COURT, INDIA, TILAK LINE, NEW DELHI-110091</p>	<p>MOBILE: 8826437138 8851647069</p> <p>EMAIL: AVNISHS05@GMAIL.COM MILAN.SAHU@GOV.IN</p>
	<p>MRS. RITU SHARMA KAUSHIK, ADVOCATE EMPANELLED ADVOCATE</p>	<p>CHAMBER NO. 736, WESTERN WING, TIS HAZARI COURT, DELHI-110054</p>	<p>MOBILE: 9213447175</p> <p>EMAIL: ADV.RS@REDIFFMAIL.COM</p>

FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023		
MR. PRADEEP KUMAR JHA, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	CHAMBER NO. 742-D, 7 TH FLOOR, LAWYERS CHAMBERS BLOCK, SAKET DISTRICT COURT, NEW DELHI-110017	MOBILE: 9953133627 EMAIL: JHAPRADEEP2010@HOTMAIL.COM
MR. SHAMINDER SINGH KADIAN, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	CHAMBER NO 751, DWARKA COURT, SECTOR-10, DWARKA, NEW DELHI-110075	MOBILE: 9899370177 EMAIL: SHAMINDER.KADIAN@GMAIL.COM
MS. ARUNIMA DWIVEDI, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	462, LAWYERS CHAMBER, BLOCK-I, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI-110003	MOBILE: 9810916537 9953601796 EMAIL: ARUNIMA.ASSOCIATE@GMAIL.COM
MR. BHAGWAN SWAROOP SHUKLA, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	459, LAWYERS CHAMBER, BLOCK-I DELHI HIGH COURT, SHERSHAH RAOD, NEW DELHI-110003	MOBILE: 9910483635 EMAIL: BSCGSC@GMAIL.COM
MR. JAI PRAKASH, ADVOCATE EMPANELLED ADVOCATE FOR TWO YEAR W.E.F. 01.08.2023 VIDE LETTER DATED 01.08.2023	HOUSE NO. 40, GROUND FLOOR, HANUMAN LANE, CONNAUGHT PLACE, NEW DELHI-110001	MOBILE: 9990679784 EMAIL: jaitahalani@tlclaw.in

<p>NATIONAL CAPITAL REGION TRANSPORT CORPORATION</p>	<p>MR. RAJESH KATYAL, ADVOCATE' 'STANDING/NOMINATED COUNSEL' [LETTER DATED.29.05.2020]</p>	<p>RES./OFFICE: A-53, ASHOK VIHAR,PHASE-III DELHI-110052 CHAMBER: CHAMBER NO. 170, LAWYERS CHAMBERS BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>MOB: 9810643553 PH: 27302553,27303553 E-MAIL: rajeshlawyer@yahoo.co.i n rajeshlawyer53@gmail.co m</p>
<p>NOIDA SPECIAL ECONOMIC ZONE</p>	<p>M/S RAD & PARTNERS (MR. DEEPAK JAIN-PARTNER) 'NOMINATED COUNSEL'</p>	<p>C-623, NEW FRIENDS COLONY, NEW DELHI-110025.</p>	<p>TEL NO. +91(11)47280000 CELL NO.+91 3310115111, +91 9910505313</p>
<p>NARCOTICS CONTROL BUREAU DELHI ZONAL UNIT EMAIL ID FOR FORWARDING ANY APPLICATION FILED BEFORE THIS COURT: LEGDZU-NCB@GOV.IN "VIDE LETTER DATED 24.05.2024"</p>	<p>MR. SUBHASH BANSAL</p>	<p>CHAMBER: CH.No. 303, L.C. BLOCK- III, DELHI HIGH COURT, NEW DELHI OFF.: N-20, F.F., JANGPURA EXTN. NEW DELHI-110014</p>	<p>TEL.No.(CHAMBER): 011-23387139 TEL.No.(OFFICE): 011-24313040 MOB.No. 9810015886 EMAIL: bansal_subhash@yahoo.co m</p>
<p>GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS NARCOTICS CONTRL BUREAU WEST BLOCK-1, WING-V, R.K. PURAM NEW DELHI-110066</p>	<p>MR. UTSAV SINGH BAINS,ADV SPECIAL PUBLIC PROSECUTOR FOR A PERIOD OF THREE YEARS TO REPRESENT NCB U/S/24(8) OF Cr.P.C. VIDE LETTER DATED 25.07.2022</p>	<p>132, SUNDER NAGAR, NEW DELHI-110003</p>	
<p>NTPC LIMITED (LETTER DTD. 19.06.2017 &</p>	<p>MS. KANIKA AGNIHOTRI (AUTHORIZED TO RECEIVE ALL WRIT PETITIONS/PETITIONS FILED AGAINST NTPC)</p>	<p>OFFICE: SKV ASSOCIATES A-118, IIND FLOOR DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB.: 9818397418 TEL.: 011-46572411/2422</p>

22.07.2017)			
NATIONAL EDUCATION SOCIETY FOR TRIBAL STUDENTS(NESTS) GOVERNMENT OF INDIA		ADDRESS: GATE NO. 3A, GROUND FLOOR, JEEVAN TARA BUILDING, PARLIAMENT STREET, NEAR PATEL CHOWK METRO STATION, NEW DELHI-110001	PHONE: 011-23340277 23340506 23340280 EMAIL: nests-tribal@tribal.gov.in
NATIONAL HIGHWAYS & INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED ==(NHIDCL)==	MS. RUCHIRA GUPTA, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED 04.01.2023	ADDRESS: E-31, JUNG PURA EXTENSION BASEMENT	MOB: 9810350333, EMAIL: ruchira@chambersofrg.com
NOTE: ALL THE COMMUNICATIONS i.e., WRIT PETITION, NOTICES, SUMMONS ETC. RELATING TO NHIDCL SHOULD BE SENT AT THE EMAIL ID: legal1@nhidcl.com . "LETTER DATED 12.05.2023"	MR. ABHINAV MUKHERJI, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED 04.01.2023	ADDRESS: D-85, LGF, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOB: 9818144136, EMAIL: abhinavmukerji@gmail.com
	MR. YASHPAL RANGI, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED 04.01.2023	ADDRESS: CHAMBER NO. 751, DWARKA COURT COMPLEX, SECTOR-10, NEW DELHI-75	MOB: 9811944784, EMAIL: yashrangi73@gmail.com
	MR. PRASENJIT KESWANI, ADVOCATE STANDING/NOMINATED COUNSEL LETTER DATED 04.01.2023	ADDRESS: E-44, SECTOR-40, NOIDA, UTTAR PRADESH-201303	MOB: 9811049118, EMAIL: prasenjit76_k@yahoo.com
	GNR LAW ASSOCIATES STANDING/NOMINATED COUNSEL LETTER DATED 04.01.2023	ADDRESS: A-1, NEETI BAGH, KHEL GAON MARG, NEW DELHI-110049	MOB: 011-23385245, EMAIL: gopalsingh1@gmail.com

<p>NATIONAL COMMISSION FOR SCHEDULED TRIBE, GOVERNMENT OF INDIA</p>	<p>THE SECRETARY, NATIONAL COMMISSION FOR SCHEDULED TRIBE(NCST)</p> <p>"ALL COURT NOTICES/ADVANCE COPIES OF PETITIONS/APPLICATIONS SHOULD BE SERVED UPON THE NCST DIRECTLY THROUGH ITS SECRETARY."</p> <p>"LETTER DATED 26.10.2021 "</p>		
<p>NATIONAL COMMISSION FOR SCHEDULED CASTES(NCSC)</p>	<p>1. MR. THAKUR PRASAD SINGH ADVOCATE SENIOR PANEL COUNSEL</p> <p>ORDER DATED 01.02.2023</p>	<p>457, LAWYERS CHAMBERS, DELHI HIGH COURT,</p>	<p>MOB: 9971529687 EMAIL: advocatetesingh@gmail.com</p>
	<p>2. MR. RAHUL KASHYAP, ADVOCATE SENIOR PANEL COUNSEL</p> <p>ORDER DATED 01.02.2023</p>	<p>8/13, GROUND FLOOR, ROOP NAGAR, DELHI-110007</p>	<p>MOB: 9891009515 8178773906 EMAIL: lexpacific03@gmail.com</p>
<p>NATIONAL TESTING AGENCY(NTA) {DEPARTMENT OF HIGHER EDUCATION,MHRD} LETTER DT. 12.12.2018</p>	<p>1. MR. SANJAY KHANNA, ADV (STANDING COUNSEL)</p>	<p>OFFICE: L-27, GROUND FLOOR, KAILASH COLONY, NEW DELHI-110048</p> <p>DISTT. COURT: CH. 172, WESTERN WING, TIS HAZARI COURT, DELHI-110054</p>	<p>MOB: 9899305640 9968006418</p> <p>OFF. LANDLINE: 011-43290056 011-41510989</p> <p>EMAIL: advkhanna2002@gmail.com vikalpsp@yahoo.co.in</p>
	<p>SH. APOORV KURUP, ADVOCATE, PANEL COUNSEL</p> <p>[LETTER DT: 27.08.2020]</p>	<p>A2/141, LOWER GROUND FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	<p>MOB: 8800185864 TEL: 011-41733001-02-03 EMAIL: office@akurup.com</p>
	<p>MS. MANISHA SINGH, ADV ENROLMENT NO. D/1898/2001 'PANEL COUNSEL'</p>	<p>ADDRESS: CHAMBER NO. 108, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT,</p>	<p>MOBILE: 9811941496 EMAIL: manishasingh2501@yahoo.com</p>

	NEW DELHI-110003	com
LETTER DATED: 04.03.2021		
MS. SEEMA DOLO, ADV ENROLMENT NO. D/4027/2010 'PANEL COUNSEL' LETTER DATED: 04.03.2021	OFFICE ADDRESS: 82, 3 RD FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029	EMAIL: Seemadolo.law@gmail.com MOBILE NO. 9711234081
MS. PANKHURI SRIVASTAVA, ADVOCATE PANEL COUNSEL LETTER DATED 27.04.2023	F-12A(LGF), KAILASH COLONY, NEW DELHI-11004	
MR. ABHAY MANI TRIPATHI, ADVOCATE ENROL. NO. D/1198/2002 PANEL COUNSEL LETTER DATED 27.04.2023	OFFICE: A-201, DEFENCE COLONY, NEW DELHI-110049 ADDRESS: 610, EXPRESS APARTMENTS,SECTOR-4 VAISHALI, GHAZIABAD- 201010	MOBILE: 9811329325 EMAIL: mani.abhay@gmail.com
NORTH DELHI MUNICIPAL CORPORATION (NOW MUNICIPAL CORPORATION OF DELHI) <u>NOTE:</u> FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL:	MR. AKHIL MITTAL,ADVOCATE (STANDING COUNSEL) [LETTER DATED 14.5.2020]	TEL: 011-45660194 MOB: +91-9212504099, 9891180590 E-MAIL: mittalsolicitors@gmail.com
	MR. SANJEEV SABHARWAL, (STANDING COUNSEL)	MOB: 9810031680, 9910106949 E-MAIL: Solicitor6@gmail.com
MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17 TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG,	MR. MUKESH GUPTA, 'STANDING/NOMINATED COUNSEL'	

NEW DELHI-110002 EMAIL: clomcdhq@gmail.com			
ORGANISING ® COMMONWEALTH GAMES 2010 DELHI	MR. SUSHIL DUTT SALWAN	OFF:FLAT NO.1, 47 PUSA ROAD NEW DELHI-110005 CHAMBER: 226,LAWYERS CHAMBER, DELHI HIGH COURT,NEW DELHI-03 RES:47 PUSA ROAD, FIRST FLOOR NEW DELHI-110005	PH: 25784776 FAX: 25821248 PH: 23387445 MOB: 9811044412 E-mail: ssalwan@lawyer.com sushil.salwan@gmail.com
OFFICE OF THE CHIEF ELECTORAL OFFICER, DELHI	SH. SIDHANT KUMAR, ADVOCATE	C-35, SECOND FLOOR, SOUTH EXTENSION-2, NEW DELHI-110049	E-MAIL:- sidhant@sidhantkumar.net
EMAIL:- ceodelhi.hgr@gmail.com	SH. RAJEEV SHARMA, ADVOCATE	1, ASIA HOUSE, KASTURBA GANDHI MARG, NEW DELHI-110001 & CHAMBER NO. 298, WESTERN WINGH, TIS HAZARI COURT, DELHI-110054	E-MAIL: vakul_vinayak@hotmail.com
<u>LETTER DATED: 01.07.2020</u>	MS. ANJANA GOSAIN, ADVOCATE	441, LAWYER'S CHAMBERS, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003	E-MAIL: anjanagosainchambers@gmail.com
PAKISTAN INTERNATIONAL AIRLINES (PIA)	M/S H.L. KUMAR & ASSOC.	36, LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI 150, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI, 87, LAWYERS CHAMBERS 2 nd FLOOR, TEHSIL BUILDING TIS HAZARI A-43 LAJPAT NAGAR-2 NEW DELHI-110024	PH: 23387756 PH.29836404-5, FAX. 29847174-5 e-mail : hlkumar@vsnl.com

PRASAR BHARTI, AIR & DOORDARSHAN	MR. RAJEEV SHARMA	OFF.: 35, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI RES: M-11, GREATER KAILASH-I, NEW DELHI-110 048	(TEL: 2646 7030, 2642 0235) FAX: 51632662 E-MAIL: rajeevsharmalegal@hotmail.com
PUNJAB & SIND BANK	MR. RAJAT ARORA,ADVOCATE M/S JAGAT ARORA & ASSOCIATES (SOLICITORS & ADVOCATES)	CHAMBER NO. 143, DELHI HIGH COURT, SHERSHAH MARG, NEW DELHI RESI:"NAWAL KUNJ", H.NO. 132, SECTOR: 15-A, NOIDA-201301	MOBILE :9810176964 RESI.:0120-2511628, 2512158
	MS. KITTOO BAJAJ STANDING COUNSEL (SERVICE MATTERS)	OFF.: B-35, JANGPURA EXTENSION NEW DELHI RES.: A-18, BRIJ VIHAR, SURYA NAGAR, GHAZIABAD(U.P.)	TEL.:9891671638, 9212798015 EMAIL: kittubajaj@yahoo.com
	SH. RAJESH KUMAR GAUTAM ADVOCATE "STANDING COUNSEL" "LETTER DATED 08.01.2021"	B-230, BASEMENT, GREATER KAILASH-I, NEW DELHI-110048	OFF: 011-49404616 49403583 (M): 9811252434 EMAIL:- rajeshgautam@klmehta.net rajesh@gautamlawchambers.net anant@gautamlawchambers.net
	SH. SANTOSH KUMAR ROUT ADVOCATE STANDING COUNSEL FOR A PERIOD FROM 07.12.2024 TO 06.12.2027 VIDE LETTER DATED	OFFICE ADDRESS: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048 OFFICIAL ADDRESS: CHAMBER NO. 175, BLOCK-II, HIGH COURT BUILDING SHER SHAH SURI MARG,	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com

	11.12.2024	DELHI HIGH COURT NEW DELHI-110001	
PUNJAB NATIONAL BANK	1. SH. SANTOSH KUMAR ROUT, ADVOCATE "STANDING COUNSEL" "LETTER DATED: 18.02.2023"	OFFICE AT: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048 OFFICE AT: CHAMBER NO. 175, BLOCK-II, HIGH COURT BUILDING SHER SHAH SURI MARG, DELHI HIGH COURT NEW DELHI	MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com
	2. SH. ARUN KUMAR SHUKLA, ADVOCATE "STANDING COUNSEL" "LETTER DATED 18.02.2023"	OFFICE AT: 112, NEW DELHI HOUSE, 27, BRAKHAMBA ROAD, NEW DELHI-110001 ALSO AT: CHAMBER NO. 101, BLOCK-III, HIGH COURT BUILDING SHER SHAH SURI MARG, DELHI HIGH COURT , NEW DELHI-110001	CONTACT NO. 8586863313 9312400295 011-41315678 EMAIL: connect@snslegal.in Arunkumarshukla7@gmail.com
PUNJAB WAKF BOARD	MR. KESHAV KAUSHIK	150-151, ANSAL CHAMBERS-II, 6, BHIKAJI CAMA PLACE, NEW DELHI-110 066	2619 2806 & 2865 8357 FAX: 865 8357 RES: 91-6345320 e-mail: keshavkaushik@mantraonline.com
THE PRADESHIYA INDUSTRIAL AND INVESTMENT CORPORATION OF U.P. LTD. (PICUP) (Owned by Govt. of Uttar Pradesh) 'PICUP BHAWAN', GOMTI NAGAR, LUCKNOW-226010 (U.P.)	SAMHITA LEGAL, ADVOCATES & CONSULTANTS (LETTER DTD. 21.07.2017 & 16.08.2017)	C-263, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI- 110048	PHONE-011-46305505 MOB: 9711060693, 9891845604 E-MAIL: info@samhitalegal.in

PRESIDENT'S SECRETARIAT (RASHTRAPATI SACHIVALAYA) (LETTER DT. 23.12.2016)	MR. SANJAY KUMAR SHANDILYA (SERVICE OF NOTICE OR ADVANCE COPY OF PETITION WHERE THE PRESIDENT'S ESTATE IS ARRAYED AS A PARTY)	LB 9-10, GAURI SADAN, 5 HAILEY ROAD, NEW DELHI-110001	
PENSION FUND REGULATORY AND DEVELOPMENT AUTHORITY, DELHI (PFRDA)	MR. KUNAL SABHARWAL, ADVCOATE "AS ADVOCATE" LETTER DATED 24.01.2023	OFFICE ADDRESS: C-1, 2 ND FLOOR, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOBILE: 9891117595 OFFICE: +91 11 40666349 DIRECT: +91 11 40666359 EMAIL: kunal@iregal.in
PNB HOUSING FINANCE LIMITED OFFICE: 9 TH FLOOR, ANTRIKSH BHAWAN, 22 KASTURBA GANDHI MARG, NEW DELHI-110001	SANJEEV SINGH & ASSOCIATES ADVOCATE NOMINATED COUNSEL VIDE LETTER DATED 21.10.2021	OFFICE: B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	PHONE NO. 011-41721591, 011-471721592 EMAIL: ssalawfirm@ssalawfirm.i n <a href="mailto:Cso.legal@pnbhousing.co
m">Cso.legal@pnbhousing.co m
PHARMACY COUNCIL OF INDIA (A STATUTORY BODY UNDER THE MINISTRY OF HEALTH AND FAMILY WELFARE) GOVERNMENT OF INDIA	SHRI. AJAY KUMAR SINGH, ADVOCATE (ENROLMENT NO.- D/724/2005) STANDING COUNSEL LETTER DATED 22.04.2024	OFFICE: D-21, LAJPAT NAGAR-I, NEW DELHI-110024	CONTACT NO.:9555556563, 9868909761 EMAIL: lawyerajay@gmail.com
PIRAMAL FINANCE LIMITED	1. KNM & PARTNERS,LAW OFFICES 2. ARGUS PARTNERS 3. DHAVAL VUSSONJI &	OFFICE: IST FLOOR, THE GREAT EASTERN CENTRE, 70, BEHIND IFCI TOWER, NEHRU PLACE, NEW DELHI- 110019 OFFICE: EXPRESS BUILDING, 2 ND FLOOR, 9-10, BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002 OFFICE: DD-13, KALKAJI	PHONE: +911143115000 EMAIL: knm@knm.in

	ASSOCIATES	EXTENSION, KALKAJI, NEW DELHI-110019	
QUALITY COUNCIL OF INDIA	MR. VIKAS CHOPRA, ADVOCATE	21/31-G, MALL ROAD, DELHI-110054	MOB: 9212036118 PH : 011-23958107 EMAIL: vikaschopraadvocate@gmail.com
RAJYA SABHA SECRETARIAT	MR. SANDEEP KUMAR MAHAPATRA, ADVOCATE "NOMINATED COUNSEL" IN RESPECT OF CIVIL LITIGATION AND SUCH OTHER CASES ENTRUSTED TO HIM FOR A PERIOD OF ONE YEAR W.E.F. 17.02.2025 OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER. LETTER DATED 12.02.2025	N 145-A, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048	
RAIL VIKAS NIGAM LTD.(RVNL)	MR. ANIL SETH	C-451, CHITTRANJAN PARK, NEW DELHI-110019	Tel.No.26278822, 26274477 Mobile No. 9810073095
RAILWAYS	1. MR. R.N. SINGH	CHAMBER NO. 540-541 PATIALA HOUSE COURT, NEW DELHI-110001	Tel: 23386464, Mob. 9868102646 Telefax: 23386565 E-mail: singhadvocate@hotmail.com
	2.MR. JITENDRA KUMAR SINGH	401, GAUR GANGA-I,(IN FORNT OF VAISHALI METRO STATION), SECTOR-4, VAISHALI(NCR) DISTT. GHAZIABAD U.P.-201012.	MOB: 9810260368 EMAIL: jksingh93@gmail.com
FOR "RAILWAYS" 'SPECIAL COUNSEL'	MR. RAJINDER NISCHAL	CHAMBER: 3. 198, PATIALA HOUSE COURTS	TELEFAX: 23384876,9811255339

		NEW DELHI-110001 1. Y-4, CIVIL SIDE TIS HAZARI DELHI-110054 <u>OFFICE:</u> G-81, BALI NAGAR, NEW DELHI-110015	MOB:9811363511, 981156362 TELEFAX: 25430733 PH. 65100965
RAIL LAND DEVELOPMENT AUTHORITY	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.:011-26929793, 26929795; FAX:011-26929794 e-mail: indranilghosh@iglegalfirm.com
RASHTRIYA SANSKRIT SANSTHAN (UNDER MINISTRY OF HUMAN RESOURCE & DEVELOPMENT)	MR. GYANPRAKASH, SOLICITOR & ADVOCATE "STANDING COUNSEL" "LETTER DATED: 22.11.2019"	CHAMBER: 261, LAWYER'S CHAMBERS BLOCK, SAKET DISTRICT COURT COMPLEX, DELHI-110017 RESIDENCE: 532, II FLOOR, LANE NO 16, GURUDWARA ROAD, WEST GURU ANGAD NAGAR, LAXMI NAGAR, DELHI-110092	E-MAIL: counselindia@gmail.com gyanprakashindia@gmail.com MOBILE: +91-9810853602 +91-7703988898
RURUL ELECTRIFICATION CORORATION LTD.	MS. RAAVI BIRBAL	313, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(PH.23387977,23384715) FAX: 011-22 44 3600
UTES LIMITED	MR. GOVIND S. CHATURVEDI, ADVOCATE "NOMINATED COUNSEL"	OFFICE: CHAMBER NO. 408, PATIALA HOUSE, NEW DELHI RESIDENCE: J-2/31, DLF PHASE-II, GURGAON, HARYANA	MOB: 9811092221 8178506260 EMAIL: gsc_dlf@yahoo.co.in
RESERVE BANK OF INDIA	MR. H.S. PARIHAR,ADV 'NOMINATED COUNSEL'	103, LAWYER CHAMBER(OLD), SUPREME COURT COMPOUND, NEW DELHI-110001	TEL: 011-23747441/ 23747500 FAX: 011-23747441 E-MAIL:

	'LETTER DATED 30.07.2019'		hamelparihar@rediffmail.com hamelparihar@gmail.com
	M/s. LEX ORBIS, SOLICITORS & ADVOCATES 'NOMINATED COUNSEL' 'LETTER DATED 30.07.2019'	MAILING ADDRESS: 709/710, TOLSTOY HOUSE, 15-17, TOLSTOY MARG, NEW DELHI-110001	TELEPHONE NO.- +911123716565 EMAIL ADDRESS: mail@lexorbis.com
RELIGARE FINVEST LIMITED	SANJEEV SINGH & ASSOCIATES, ADVOCATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOBILE NO. 9810122176 E-MAIL: ssalawfirm@ssalawfirm.in
REHABILITATION COUNCIL OF INDIA A STATUTORY BODY OF MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (DIVYANGJAN) GOVERNMENT OF INDIA	[NOTE: ALL NOTICES/COPY OF WRIT PETITIONS/ APPLICATIONS ETC BE SENT ON THE OFFICIAL ADDRESS AND EMAIL OF THE COUNCIL] LETTER DATED 21.09.2023 MR. JAI PARKASH NAHAR, ADVOCATE & LEGAL CONSULTANT/STANDING COUNSEL (ENROL. NO. D/788/1988) LETTER DATED 21.09.2023	ADDRESS: REHABILITATION COUNCIL OF INDIA B-22, QUTUB INSTITUTIONAL AREA, NEW DLEHI-110016	EMAIL ID: legalsecr-ci-depwd@gov.in
RAINBOW INVESTMENTS LIMITED LETTER DT.09.10.2017	MR.AJAY BHARGAVA PARTNER KHAITAN & CO	12 TH FLOOR, ASHOKA ESTATE, 24, BARAKHAMBA ROAD NEW DELHI-110001	TEL.: +91 11 41515454 FAX: +91 11 41515318 E-MAIL: delhi@khaitanco.com
REAL ESTATE REGULATORY AUTHORITY (FOR NCT OF DELHI)	MR. SIDDHARTH PANDA "NOMINATED COUNSEL" "LETTER DATED 17.03.2021"	OFFICE ADDRESS: 611, 6 TH FLOOR, NEW BUILDING, HIGH COURT OF DELHI RESIDENTIAL ADDRESS: D-36, LGF, AMAR COLONY, LAJPAT NAGAR-IV, NEW DELHI-110024	MOBILE: 9891488088 EMAIL: SIDDHUPANDA@GMAIL.COM

SALES TAX DEPARTMENT, NCT OF DELHI (SALES TAX MATTERS)	1. MR. H.C. BHATIA	1] 210, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	TEL: 2338 1677 : 2307 0040 [R] 2714 1734 & 2745 0086 CELL: 98100 82677 -----
	2. RAJ K. BATRA, ADVOCATE	CHAMBER NO.210, LAWYERS CHAMBER, DELHI HIGH COURT	
STEEL AUTHORITY OF INDIA LTD.	1.SHRI ALAKH KUMAR	CHAMBER NO.367,LAWYER'S CHAMBER DELHI HIGH COURT,NEW DELHI	PH.23387072 TELE.9811063763 PH. 26564516,26511625
	2.MR. SHARAT KAPOOR	CHAMBER NO. 367, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI OFF: A-324, SECTOR-9, NOIDA(U.P.)	MOB.:9811051218
STATE OF ASSAM	CORPORATE LAW GROUP	1106-1107, 11 TH FLOOR, KAILASH BUILDING, 26, KASTURBA GANDHI MARG, NEW DELHI 110001	PHONES: 91-11-337 7713, 2335 7718, 2335 7726 FAX: 91-11-335 7721 e-mail: info@clgindia.com
STATE OF WEST BENGAL	MS. ASTHA SHARMA, AOR & STANDING COUNSEL		
	LETTER DATED 22.09.2022 MR. RAVINDER SINGH, ADV, SPECIAL PUBLIC PROSECUTOR LETTER DATED 22.09.2022		
SYNDICATE BANK	M/S SUDEER ASSOCIATES	B-32, NEW RAJENDER NAGAR, NEW DELHI-110060.	PHONE: 28745769, 42411932, MOBILE: 98101 74873, 98181 04300
	MR. SANTOSH KUMAR ROUT,ADV	CHAMBER NO 175, BLOCK-2,LAWYERS	MOB.- 9990432878

	STANDING COUNSEL LETTER DATED:- 12.06.2019	CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI-110003	EMAIL:- advskrout@yahoo.com
SARVA HARYANA GRAMIN BANK	MR. SANTOSH KUMAR ROUT, ADVOCATE NOMINATED COUNSEL LETTER DATED 26.12.2024	C-3/19, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016	TEL: +91-11-41005675 MOBILE: +91-9990432878 EMAIL: advskrout@yahoo.com skrlawfirms@gmail.com
STATE BANK OF INDIA	1. MR. SANTOSH KUMAR ROUT, ADVOCATE STANDING COUNSEL LETTER DATED 15.04.2025	ADDRESS: C-3/19, LGF, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI- 110016 CHAMBER NO. 175, BLOCK-II (NEW CHAMBERS BLOCK) DELHI HIGH COURT, NEW DELHI-110003	EMAIL: advskrout71@gmail.com MOBILE: 9990432878 011-41005675
	2. MR. RAJIV KAPUR, ADVOCATE STANDING COUNSEL LETTER DATED 15.04.2025	CHAMBER NO. III-507, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	EMAIL: rajiv@rpkapur.com MOBILE: 9716076533
	3. MR. S.L. GUPTA, ADVOCATE STANDING COUNSEL LETTER DATED 15.04.2025	CHAMBER NO. S-317, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003	EMAIL: sgplaqwfir@gmail.com MOBILE: 9810858842
STATE BANK OF BIKANER & JAIPUR [LETTER DTD.09.07.14] [ZONAL OFFICE AT DELHI CHIEF MANAGER DGM SECTT., AHIMSA BHAWAN, SHANKAR ROAD, NEW RAJINDER	1. MR. RAJEEV AGARWAL [NOMINATED COUNSEL]	LAWYERS' CHAMBERS, Y-57 & 58, CIVIL WING, TIS HAZARI COURTS, DELHI-110054	TEL.: 011-23946629(O) EMAIL: lawyersinc@rediffmail.com
	2. MR. JITENDRA KUMAR [NOMINATED COUNSEL]	B-7, ASHADEEP, HAILEY ROAD, NEW DELHI-110001	TEL.: 011- 23318396, 23318401 EMAIL: jitendrag10@ya

NAGAR, DELHI-60]			hoo.co.in
STATE BANK OF TRAVANCORE	1. M/s R.P. KAPUR & Co. 'STANDING COUNSEL'	1] CHAMBER No. 507/III, HIGH COURT OF DELHI NEW DELHI-110003 2] CHAMBER No.2, SUPREME COURT COMPOUND, TILAK MARG, NEW DELHI-110001	PH.: 011-23073360 PH.: 011-23388443, 23383541 Email: rajiv@rpklaw.com
STCI FINANCE LIMITED	ASA LEGAL SERVICES LLP NOMINATED COUNSEL LETTER DATED 17.08.2024	3, BIRBAL ROAD, GROUND & FIRST FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PHONE: +91 9311052521 +91 11 43108998, 43552440, 45661440 45662441-42,45662446 45662449, 24327050 EMAIL: asa@asalegal.in
SCHOOL OF PLANNING & ARCHITECTURE, NEW DELHI (AN INSTITUTION OF NATIONAL IMPORTANCE UNDER AN ACT OF PARLIAMENT, MINISTRY OF EDUCATION, GOVERNMENT OF INDIA)	MR. R.K. SINGH MR. SUSHANT KUMAR BHADURI, ADVOCATE EMPANELLED FOR A PERIOD OF 3 YEARS i.e., TILL JUNE 2025 VIDE LETTER DATED 01.09.2022 MR. ANKUR CHHIBBER, ADVOCATE STANDING COUNSEL LETTER DATED 09.07.2024	UHV INTERNATIONAL PARTNERS, SOLICITORS & LEGAL ADVISERS, 51-B, FRIENDS COLONY EAST, NEW DELHI-110065 CHAMBER NO. 309, LAWYER'S CHAMBER BLOCK-III, SHER SHAH ROAD DELHI HIGH COURT NEW DELHI-110503	MOBILE: 9810439195 EMAIL: sushant.bhaduri@gmail.com EMAIL: ankurchhibber@gmail.com Mobile: 9810082847
STATE OF JAMMU AND KASHMIR	MR. SUHAIL AHMAD MALIK "STANDING COUNSEL"	OFFICE: 5, PRITHVI RAJ ROAD, NEW DELHI-110003	Mobile:9999964750, 8826966689 EMAIL: chambersofsuhailmalik@g

			mail.com
SRI VENKATESWARA COLLEGE (UNIVERSITY OF DELHI)	DR. SARABJIT SHARMA	CHAMBER NO. 261, DELHI HIGH COURT, NEW DELHI	TEL: 2338 8686
SANGEET NATAK AKADEMI	MR. RAJIV BANSAL	103, BHARAT CHAMBERS, 70-71 SCINDIA HOUSE CONNAUGHT CIRCUS NEW DELHI -110 001	PH. 2332 3100 & 2373 6913
SECURITY PAPER MILL, HOSHANGABAD, M.P. (A UNIT OF SECURITY PRINTING & MINTING CORPORATION OF INDIA LIMITED)	MR. KUNAL SABHARWAL, ADVOCATE "PANEL ADVOCATE" LETTER DATED 20.01.2022	OFFICE ADDRESS: C-1, 2 ND FLOOR, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOBILE: 9891117595 OFFICE: +91 11 40666349 DIRECT: +91 11 40666359 EMAIL: kunal@iregal.in
SMALL FARMERS' AGRIBUSINESS CONSORTIUM, DELHI(SFAC)	MR. KUNAL SABHARWAL, ADVOCATE "ON THE PANEL OF ADVOCATES FOR A PERIOD OF TWO YEARS W.E.F. 01.10.2021 TO 30.09.2023." LETTER DATED 28.09.2021	OFFICE ADDRESS: C-1, 2 ND FLOOR, PANCHSHEEL ENCLAVE, NEW DELHI-110017	MOBILE: 9891117595 OFFICE: +91 11 40666349 DIRECT: +91 11 40666359 EMAIL: kunal@iregal.in
STATE OF JHARKHAND	MS. PINKY ANAND	109, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI Off: A-126, NEETI BAGH, NEW DELHI-110049.	Ph: 23386545 Ph: 26862282 Fax: 011-26851027 011-26862857
	MR. VISHNU SHARMA, ADVOCATE-ON-RECORD SUPREME COURT OF INDIA	OFFICE:- 109, LOWER GROUND FLOOR, GOLF APARTMENTS, SUJAN SINGH PARK, MAHARISHI RAMAN MARG, NEW DELHI-110003 RESIDENCE:-	TEL: 011-49046848 011-24616406 MOB: 9811111454 EMAIL: sharmavishnu18@hotmail.com

	"LETTER DATED: 11.12.2020"	C-131, DEFENCE COLONY, FIRST FLOOR, NEW DELHI-110024	Sharmavishnu0818@gmail.com
STATE ELECTION COMMISSION, NCT OF DELHI	MR. SUMEET PUSHKARNA		
	MR. AMIT SHARMA, ADVOCATE STANDING COUNSEL LETTER DATED 13.07.2022	OFFICE ADDRESS: E-11, LGF, GREEN PARK MAIN, NEW DELHI-110016	EMAIL: office@sharmachambers.com MOBILE:9818087744 911126567734
STATE TRADING CORPORATION OF INDIA LTD	1. M/S. SIKRI & CO.,	229, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
	2. MR. M.M. SUDAN, ADVOCATE,	18, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003	
	3. MR. DEVASISH MOITRA	INDIA LAW OFFICE,1-26, NITI BAGH, NEW DELHI - 110049.	
	4. MS. SUMATI ANAND, ADV.	CHAMBER NO. 230, LAWYERS CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI.	
STATE OF MANIPUR	MR. RAJEEV KUMAR SENIOR STANDING COUNSEL	25/136, 2 ND FLOOR, SHAKTI NAGAR, DELHI-110007	PH.:011- 23843838,23843637 MOB.:9899003292
SOUTH DELHI MUNICIPAL CORPORATION (NOW MUNICIPAL CORPORATION OF DELHI)	MR. MANOJ K. SINGH, ADVOCATE	OFF.: N-30, MALVIYA NAGAR, NEW DELHI-17	TEL.:011-46665000; FAX:011-46665001 email: manoj@singhassociates.in
NOTE: FOR SUITS, CLAIMS, PETITIONS, APPLICATIONS, NOTICES, ADVANCE COPIES OF CASES, SUMMONS ETC RECEIVED ON THE FOLLOWING ADDRESS AND EMAIL:	MR. RAKESH MITTAL, STANDING COUNSEL	D-118 DEFENCE COLONY, NEW DELHI-110024	PH.: 011 41063030 TELEFAX : 011 24643464 MOB: 9999303080 WEBSITE: www.justlegal.co.in

MUNICIPAL CORPORATION OF DELHI (THROUGH COMMISSIONER) OFFICE OF THE CHIEF LAW OFFICER, 17 TH FLOOR, CIVIC CENTRE, S.P. MUKHERJEE MARG, NEW DELHI-110002 EMAIL: clomcdhq@gmail.com	MS. RICHA DHAWAN, ADVOCATE "ADDL.STANDING COUNSEL"	CH.NO. 609,BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003	MOB: 9999890553 OFFICE: 011-49090786 EMAIL: richa1290@gmail.com
	MR. AJJAY ARORAA, ADVOCATE 'STANDING COUNSEL' [LETTER DATED: 15.05.2020]		
	MR. VIKRANT NILESH GOYAL, ADVOCATE "STANDING COUNSEL" "LETTER DATED: 24.05.2020"	5, PREM NAGAR MARKET, TYAGRAJ NAGAR, NEW DELHI-110003	MOB:- 9953228888 TEL: 011-24602066 011-24602848 E-MAIL: v.n.goyal@gmail.com
	MR. SANJEEV SABHARWAL, (STANDING COUNSEL)	CHAMBER NO.311, LAWYERS CHAMBER BLOCK III, DELHI HIGH COURT AND S 432 GREATER KAILASH-1,NEW DELHI	MOB: 9810031680, 9910106949 E-MAIL: Solicitor6@gmail.com
	MR. SANDEEP BAJAJ,ADVOCATE "STANDING COUNSEL"	A-220, DEFENCE COLONY, NEW DELHI-110014	MOB: +91-9818324703 EMAIL: adv.sandeepbajaj@gmail.com
STATE OF ODISHA	1. MR. SOUMYAJIT PANI 2. MR. SHASHANK BAJPAYEE 3. MR. ARUNAV PATNAIK		

	<p>"EMPANNELLED ADVOCATES"</p> <p>"LETTER DATED 20.05.2020"</p>		
SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI)	<p>SHRI. MOHD. MOONIS ABBASI, ADVOCATE NOMINATED COUNSEL</p> <p>LETTER DATED 13.01.2023</p>	<p>ADDRESS: 201, M.C. SETALVAD BLOCK, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001</p>	<p>MOBILE: 9711350800, EMAIL: monisabbasi@gmail.com</p>
	<p>SHRI. S.S. AHLUWALIA, ADVOCATE NOMINATED COUNSEL</p> <p>LETTER DATED 13.01.2023</p>	<p>ADDRESS: CHAMBER 495, BLOCK-II, DELHI HIGH COURT, NEW DELHI-110003</p>	<p>MOBILE: 9650160444 EMAIL: chamber495@gmail.com</p>
	<p>SHRI NITIN DAHIYA, ADVOCATE NOMINATED COUNSEL</p> <p>LETTER DATED 13.01.2023</p>	<p>ADDRESS: B-2/155, L.G.F., SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	<p>MOBILE: 9540877772, 9899777772, EMAIL: nitindahiyaa@gmail.com</p>
	<p>SHRI ADITYA PUSHKALKHANNA ADVOCATE NOMINATED COUNSEL</p> <p>LETTER DATED 13.01.2023</p>	<p>ADDRESS: 422-A, NEW LAWYER'S CHAMBERS, M.C. SETALVAD BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p>	<p>MOBILE: 9717123269 EMAIL: adityapushkalkhanna@gmail.com</p>
STATE COUNCIL OF EDUCATIONAL RESEARCH AND TRAINING {S.C.E.R.T.}	<p>MR. HARISH PANDEY</p>	<p>CHAMBER NO.424, NEW LAWYERS CHAMBER, M.C. SETALVAD CHAMBER BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>OFFICE: O-55, LAJPAT NAGAR-II, NEW DELHI</p>	<p>PH.9891297497</p>
SHRI RAM COLLEGE OF COMMERCE (UNIVERSITY OF DELHI)			

LETTER RECEIVED ON 15.01.2016			
<p>STATE BANK OF PATIALA</p> <p>(LETTER RECD. ON 11.07.2016)</p> <p>(LETTER DTD. 19.07.2016)</p>	<p>M/S R.P. KAPUR & CO.</p> <p>-----</p> <p>MR. ANIL KUMAR SANGAL</p> <p>-----</p> <p>MR. SANJIV KAKRA</p>	<p>CHAMBER NO. 507/III, DELHI HIGH COURT, NEW DELHI</p> <p>CHAMBER NO. 2, SUPREME COURT, TILAK MARG, NEW DELHI-110001</p> <p>OFF.: C-52, NEETI BAGH, LEVEL II, KHEL GAON MARG, NEW DELHI- 110049</p> <p>-----</p> <p>226, LAWYERS NEW CHAMBER, SETELVAD BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI</p> <p>-----</p> <p>OFF.: C-344, DEFENCE COLONY, NEW DELHI-110025</p>	<p>MOBILE: 9711161241 T/F- 011 23073360 email:</p> <p>T- 011 23388443, T/F- 011 23383541</p> <p>T- 011 41740234/ 46529111 T/F 26561400</p> <p>rajiv@rpklaw.com</p> <p>-----</p> <p>PH.: 011-24335694/ 24335440/ 64308635/ 41552928</p> <p>MOB.: 9810295666 9971795136</p> <p>E-MAIL Sanjiv.kakra@gmail.com Kakra.associates@gmail.com</p>
<p>STATE BANK OF MYSORE</p> <p>(LETTER DTD. 24.05.2016)</p>	<p>MR. JITENDRA KUMAR</p>	<p>B-7, ASHADEEP, HAILEY ROAD, NEW DELHI-110001</p>	<p>TEL.:011- 23318396,23318401 EMAIL: jitendrag10@yahoo.c o</p>

PRIVATE LIMITED(SFSPL)	[NOMINATED COUNSEL/LAW FIRM]	BENGALI MARKET, NEW DELHI-110001	PHONE NO. 011-23323714/15
SBI GLOBAL FACTORS LTD.	RAJEEV KUMAR,ADVOCATE	CHAMBER NO. 735 L, WESTERN WING, TIS HAZARI COURT DELHI	MOB: 9891882346 E-MAIL: jontyrajeev@yahoo.co.in
SBI LIFE INSURANCE COMPANY LIMITED	MR. RAKESH MALHOTRA, ADVOCATE NOMINATED/STANDING COUNSEL "LETTER DATED 11.02.2022"		MOBILE: 9810239071 EMAIL: officerakeshmalhotra@gmail.com
SHRIRAM TRANSPORT FINANCE COMPANY LTD. LETTER DATED: 15 TH JULY,2019	MR. SHANKAR KUMAR JHA, ADV, 'NOMINATED COUNSEL'	E-128,LGF, EAST OF KAILASH, NEW DELHI,	MOB:- 9811706171 EMAIL:- skjhalawyer@gmail.com www.advocateshankarjha@gmail.com
STATE OF SIKKIM, ALL DEPARTMENTS	RAGHVENDRA KUMAR, ADVOCATE, STANDING COUNSEL "LETTER DATED: 19.12.2019"	C-128, FIRST FLOOR, LAJPAT NAGAR-I, NEW DELHI,PIN- 110024	E-MAIL:- advocateraghvendra@yahoo.com MOBILE:- 7000681637 9425301744
	MR. SAMEER ABHYANKAR, ADVOCATE STANDING COUNSEL LETTER DATED 24.08.2023	D-247, LGF, DEFENCE COLONY, NEW DELHI-110024	OFFICE: 011-49402169 MOBILE: 9953328394
SANSADIYA ADHIKARI WELFARE SOCIETY		OFFICE ADDRESS: FLAT NO. A-40, SIDDHARTHA KUNJ APARTMENT, PLOT NO. 17, SECTOR- 7, DWARKA NEW DELHI-110075	
TRANSLATIONAL HEALTH SCIENCE AND TECHNOLOGY INSTITUTE (THSTI)	MR.SANTOSH KUMAR,ADVOCATE	OFFICE: B 34,LOWER GROUND FLOOR,NIZAMUDDHIN EAST,NEW DELHI-110013	PH: 011-41826164 MOB:+919818309301 EMAIL: santkam@gmail.com
TECHNOLOGY INFORMATION, FORECASTING AND ASSESSMENT	I.G. & ASSOCIATES [PANEL LAW FIRM]	C-129, EAST OF KAILASH NEW DELHI-110065	TEL.:011-26929793, 26929795

COUNCIL(TIFAC)			FAX:011-26929794 e-mail: info@iglegalfirm.com
UNIVERSITY GRANTS COMMISSION [LETTER DTD. 12.05.2015] NOTE: THE COPY OF WRIT PETITION/ ORDERS/OTHER DOCUMENTS RELATED TO THE MATTERS PERTAINING TO UGC MAY BE DIRECTLY FORWARDED TO THIS OFFICE THROUGH EMAIL i.e.,ON legalbureauugc@gmail.com "LETTER DATED 31.03.2023"	MR. APOORV KURUP	A-2/141, LOWER GROUND FLOOR SAFDARJUNG ENCLAVE NEW DELHI-110029	MOB: 8800185864 TEL: 011-41733001-02-03 EMAIL: office@akurup.com
	1. SH. OM PRAKASH, ADVOCATE EMPANELLED ADVOCATE "LETTER DATED 31.03.2023"		EMAIL: oplawassociates@gmail.com MOB: 9540670100
	2. SH. RAVIKESH KUMAR SINHA, ADVOCATE EMPANELLED ADVOCATE "LETTER DATED 31.03.2023"		EMAIL: ravikeshksinha@gmail.com MOB:9350806823
	3. SH. ANSHUMAN SHARMA, ADVOCATE EMPANELLED ADVOCATE "LETTER DATED 31.03.2023"		EMAIL: aslawsoffice@gmail.com MOB: 9910207302
	SH. PARMANAND GAUR, ADVOCATE, STANDING COUNSEL "FOR A PERIOD OF THREE YEARS W.E.F. 01.01.2023 VIDE LETTER DATED 28.02.2023 & 31.03.2023"	ADDRESS: CHAMBER NO. 221, C.K. DAPHTARY BLOCK SUPREME COURT OF INDIA DELHI-110001	EMAIL: parmanandgauroffice@gmail.com parmanandgaur@gmail.com MOB: 9999855715 9312242835
THE DELHI COUNCIL FOR PHYSIOTHERAPY AND OCCUPATIONAL THERAPY	MR. PRAVEEN KHATTAR, ADVOCATE	164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003. CHAMBER NO. 21, WESTERN WING, TIS HAZARI COURTS, DELHI-110054.	

THE INTERNATIONAL CENTRE FOR ALTERNATE DISPUTE RESOLUTION	MR. GAGANMEET SACHDEVA, STANDING COUNSEL LETTER DATED 05.08.2024		MOBILE: 9582055425 EMAIL: gaganmeet3@gmail.com
TELECOM REGULATORY AUTHORITY OF INDIA GOVERNMENT OF INDIA	1. SHRI ARJUN NATARAJAN, ADVOCATE NOMINATED COUNSEL LETTER DATED 27.01.2022	A-21, LOWER GROUND FLOOR, EAST OF KAILASH, NEW DELHI-110065	EMAIL: adv.arjunnatarajan@gmail.com MOBILE: 9899640295
	2. MS. SHWETA SHARMA, ADVOCATE NOMINATED COUNSEL LETTER DATED 27.01.2022	R-285, THIRD FLOOR, GREATER KAILASH PART 1, NEW DELHI-110048	MOBILE NO. 9971797977 EMAIL: shweta.sharma115@gmail.com , shweta@lawofficesofdps.com
	3. SHRI ANKUR SOOD, ADVOCATE NOMINATED COUNSEL LETTER DATED 27.01.2022	A-19(L.G.F.), PAMPOSH ENCLAVE, GREATER KAILASH-1 NEW DELHI-110048	MOBILE NO. 9810088832 EMAIL- ankur.sood@soodandco.com
TATA POWER DELHI DISTRIBUTION LTD. (FORMERLY NORTH DELHI POWER LTD.)	MR. MANISH KUMAR SRIVASTAVA, ADVOCATE STANDING COUNSEL LETTER DATED 27.08.2023	ADDRESS: C-2/14, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110016	MOBILE: 9871102052 EMAIL: mansri25@gmail.com Service.tpddl@gmail.com
TATA CAPITAL LIMITED (TCL) TATA CAPITAL FINANCIAL SERVICES LIMITED (TCFSL) (TATA CAPITAL FINANCIAL SERVICES LIMITED MERGED IN TATA CAPITAL LIMITED)	MR. VARUN BEDI, ADVOCATE ENROLL NO.: P/983/2000 STANDING COUNSEL LETTER DATED 22.08.2024	OFFICE AT : 487/17, SCHOOL ROAD, PEERAGARHI, PASCHIM VIHAR, NEW DELHI-110087	MOBILE: 8285672608 EMAIL: advocatevarunbedi@gmail.com
TATA CAPITAL HOUSING FINANCE LIMITED	MR. VARUN BEDI, ADVOCATE ENROLL NO.: P/983/2000 STANDING COUNSEL LETTER DATED 22.08.2024	OFFICE AT : 487/17, SCHOOL ROAD, PEERAGARHI, PASCHIM VIHAR, NEW DELHI-110087	MOBILE: 8285672608 EMAIL: advocatevarunbedi@gmail.com
TATA MOTORS FINANCE LIMITED	MR. M.A.VENKATA	CHAMBER No.113, R.K. JAIN	MOB:9810239044

(FORMERLY KNOWN AS SHEBA PROPERTIES LIMITED) (Letter dt. 11.09.2018)	SUBRAMANIAN,ADVOCATE	CHAMBER BLOCK, SUPREME COURT COMPLEX, NEW DELHI-110001 <u>ALSO AT:-</u> B-304,APEX APARTMENTS,GHS-3, SECTOR-45, GURGAON-122003	
TATA MOTORS FINANCE SOLUTIONS LIMITED (FORMERLY RAJASTHAN LEASING PRIVATE LIMITED) (Letter dt. 11.09.2018)	MR. M.A.VENKATA SUBRAMANIAN,ADVOCATE	CHAMBER No.113, R.K. JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX, NEW DELHI-110001 <u>ALSO AT:-</u> B-304,APEX APARTMENTS,GHS-3, SECTOR-45, GURGAON-122003	MOB:9810239044
TOURISM FINANCE CORPORATION OF INDIA LTD.	M/s KESAR DASS B. & ASSOCIATES, CORPORATE & COMMERCIAL LAWYERS	15, BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-24319971-72 EMAIL: sanjay.bhatt@kesardass.org abhishek.anand@kesardass.org del.office@kesardass.org
TMF HOLDINGS LIMITED (Formerly known as Tata Motors Finance Limited) [Letter dt. 19.09.2018]	MR. M.A.VENKATA SUBRAMANIAN,ADV	CHAMBER NO.113,R.K.JAIN CHAMBER BLOCK, SUPREME COURT COMPLEX,NEW DELHI-1 <u>ALSO AT:</u> B-304,APEX APARTMENTS,GHS-3, SECTOR-45,GURGAON-122003	MOB:9810239044
UNION PUBLIC SERVICE COMMISSION	MR. RAJINDER NISCHAL	CHAMBER NO.198, PATIALA HOUSE COURTS RES.: E-17, BALI NAGAR NEW DELHI-110 015 OFFICE: G-81, BALI NAGAR NEW DELHI-110 015	PHONE 2338 4876 MOBILE 9811255339 & 9811363511 PHONE: 2541 3975 AND 511 7435 PHONE 541 7165
	MR. RAVINDER AGARWAL, ADV "NODAL COUNSEL" LETTER DATED 15.02.2024	OFFICE: C-70, NIZAMUDDIN EAST, NEW DELHI-110013	EMAIL: office.advravinder@gmail.com Mobile: 9810056263

	<p>MR. V. SENTHIL KUMAR, ADVOCATE</p> <p>PANEL COUNSEL</p> <p>FOR A PERIOD OF ONE YEAR i.e., UPTO 30.04.2016 OR TILL FURTHER ORDERS, WHICHEVER IS EARLIER VIDE ORDER DATED 21.04.2025</p>	<p>18, LAWYER'S CHAMBER, R.K. GARG BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p>	<p>MOBILE: 9868375873 EMAIL: senthiljuris@gmail.com</p>
UNIVERSITY OF DELHI	<p>1. MR. MOHINDER J.S. RUPAL "NOMINATED/STANDING COUNSEL"</p> <p>"LETTER DATED 07.04.2021"</p>	<p>1] CHAMBER NO. 212 A, BLOCK III, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI - 110003</p>	<p>MOB. NO. 9811151216 EMAIL: rupalmo hinder@gmail.com</p>
	<p>2.MR. KRIPA SHANKAR PRASAD ADDITIONAL STANDING COUNSEL</p> <p>"LETTER DATED 07.04.2021"</p>	<p>CHAMBER NO. 6, C.K. DAFTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI</p> <p><u>ALSO AT</u> 58-B, POCKET-IV, MAYUR VIHAR, PHASE-I, NEW DELHI-110091</p>	<p>MOBILE: 9213208328 8800263603 TEL NO. 011-22713223</p> <p>EMAIL: kripa.p.in@gmail.com Kripa_p_in@yahoo.co.in</p>
UNION BANK OF INDIA	<p>MR. O.P. GAGGAR</p>	<p>490, LAWYERS CHAMBERS, BLOCK-II HIGH COURT OF DELHI, SHERSHAH ROAD, NEW DELHI-1100003</p>	<p>TEL.: (011) 23074100 MOB.: 9810185751)</p> <p>EMAIL: opgaggar@gmail.com</p>

	<p>MR. SANJEEV SAGAR</p> <p>STANDING COUNSEL (LETTER RECD. ON 04.03.2017)</p>	<p>CHAMBER No. 210, 3RD BLOCK, 2ND FLOOR, DELHI HIGH COURT, DELHI</p> <p>SAGAR & SAGAR LAW OFFICES, 18, HARGOBIND ENCLAVE, DELHI-110092</p>	<p>MOB.: 9811016162 TEL.:22377840,22375422, 47543981 Email:sanjivsagar@gmail.com; sagarandsagar@live.com sanjeev@sagarslawoffice.com</p>
	<p>MR. SANTOSH KUMAR ROUT, ADVOCATE, 'STANDING COUNSEL'</p> <p>LETTER DATED: 22.03.2019</p>	<p>OFFICE: C-3/19, LOWER GROUND FLOOR, SAFDARJUNG DEVELOPMENT AREA, NEW DELHI-110048</p> <p>CHAMBER NO. 175, NEW CHAMBER BLOCK-II, HIGH COURT BUILDING, DELHI HIGH COURT</p>	<p>MOBILE: 9990432878 9667877288 PHONE: 011-41005675 EMAIL: advskrout71@gmail.com advskrout@yahoo.com</p>
	<p>MR. SAMARENDRA KUMAR, ADVOCATE 'STANDING COUNSEL'</p> <p>(LETTER DATED 08.06.2020)</p>	<p>3/1,FIRST FLOOR,STREET NO.4 INDIRA VIKAS COLONY NEAR NIRANKARI PUBLIC SCHOOL DELHI-110009</p>	<p>MOB: 9999114922, 8368428671 9818127495 OFFICE NO: 011-79628964 EMAIL: Samarendrakradv@yahoo.com</p>
<p>UTTAR PRADESH FINANCIAL CORPORATION</p>	<p>MR. ASHOK KUMAR SINGH</p> <p>MR. AMIT GUARAV SINGH</p> <p>-----</p> <p>MR. LUV KUMAR AGGARWAL, (PANEL COUNSEL)</p> <p>-----</p> <p>MR. CHHINNBHAL SINGH CHAUHAN, (PANEL COUNSEL)</p>	<p>40-D, K BLOCK, SAKET, NEW DELHI</p> <p>B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI - 110016</p> <p>-----</p> <p>6-C, DDA FLATS, BOULEVARD ROAD, DELHI-54</p> <p>-----</p> <p>B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI</p>	<p>TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535</p> <p>MOB:- 9818189391</p> <p>-----</p> <p>MOBILE: 09868206476</p> <p>-----</p> <p>MOBILE:09818189391</p>

<p>U.P. STATE BRIDGE CORPORATION LIMITED</p>	<p>SH. SYED MOHAMMAD KHURSHEED, ADVOCATE (ENROL. NO. D-5045/2018) AS COUNSEL</p> <p>FOR A PERIOD OF ONE YEAR W.E.F.25-06-2024 TO 24-06-2025 VIDE LETTER DT. 26.06.2024</p>		<p>MOBILE: (+91) 8840771274</p>
	<p>SH. DIVYANK DUTT DWIVEDI, ADVOCATE (ENROL. NO. D/3843/2022) AS COUNSEL</p> <p>FOR A PERIOD W.E.F. 20.12.2024 TO 19.12.2025 VIDE LETTER DATED 20.12.2024</p>		<p>MOBILE: 9415651229</p>
<p>UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION(UPSIDC)</p> <p>(LETTER DTD.01.05.2014)</p>	<p>1. MR. DIPESH SHARMA "RETAINER" [AUTHORISED TO RECEIVE NOTICES,ETC.]</p> <p>-----</p> <p>2. MS. ANANYA PANDEY "RETAINER" [AUTHORISED TO RECEIVE NOTICES,ETC.]</p>	<p>10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001</p> <p>-----</p> <p>10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001</p>	<p>MOB.: 9999315777</p> <p>-----</p> <p>MOB.: 9560537230</p>
<p>UTTAR PRADESH SCHEDULED CASTES FINANCE AND DEVELOPMENT CORPORATION LTD.</p> <p>(OFFICE ORDER DT. 05.07.2017) (LETTER DT.27.04.2018)</p>	<p>MR. AMIT SHUKLA, ADVOCATE [PANEL LAWYER]</p>	<p>ADD: A-704,RISHABH PLATINUM, AHINSA KHAND-2 INDIRAPURAM, GHAZIABAD(U.P.)</p> <p>OFFICE: B-101,SECTOR-51,NOIDA-201301</p>	<p>MOB: 9999933220, 9999333220</p> <p>EMAIL:amit.shukla@lexwe b.in</p>

<p>UTTAR PRADESH STATE CONSTRUCTION AND INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED (UPSCIDC) (LETTER DT.31.03.2018)</p>	<p>MR. AMIT SHUKLA, ADVOCATE [PANEL LAWYER]</p>	<p>ADD: A-704,RISHABH PLATINUM, AHINSA KHAND-2 INDIRAPURAM, GHAZIABAD(U.P.)</p> <p>OFFICE: B-101,SECTOR-51,NOIDA- 201301</p>	<p>MOB: 9999933220, 9999333220</p> <p>EMAIL: amit.shukla@lexweb.in</p>
<p>UTTRAKHAND TRANSPORT CORPORATION (LETTER DT. 08.03.2018)</p>	<p>1. MS. GARIMA PRASAD 2. MS. VANDANA BHATIA 3. MR. HARISH CHANDRA PANT (FOR A PERIOD OF THREE YEARS OR TILL FURTHER ORDERS)</p>		
<p>UTTAR PRADESH TRANSPORT CORPORATION,LUCKNOW</p>	<p>SHRI SHADAB KHAN PANEL ADVOCATE</p> <p>LETTER DATED 15.06.2021</p>	<p>B-10, GREEN PARK EXTENSION, NEW DELHI-16</p>	<p>PHONE:011 46082590 MOB: 9540625322, 9999944851</p>
<p>TRANSPORT CORPORATION HEADQUARTER, LUCKNOW</p>	<p>MR. PRATEEK DHADA,ADVOCATE PANEL ADVOCATE</p> <p>LETTER DATED 09.12.2021</p>	<p>ADDRESS: D-1/16, RAVINDRA NAGAR, NEW DELHI-110003</p>	<p>MOBILE: 9953929705</p>
	<p>MS. STHAVI ASTHANA, ADVOCATE</p> <p>LETTER DATED 13.09.2023</p>	<p>C-01/131, MOTI BAGH, SHANTI PATH, DELHI-110021</p>	<p>MOBILE: 9711116034</p>
<p>UTI INFRASTRUCTURE TECHNOLOGY AND SERVICES LIMITED LETTER DT. 21.05.2018</p>	<p>SANJAY RPK LAW</p>	<p>CHAMBER No.2, SUPREME COURT COMPOUND, TILAK MARG, NEW DELHI- 110049</p>	<p>TEL:011- 23388443,23383541,46529 111</p>
<p>U.P. JAL VIDYUT NIGAM LIMITED, LUCKNOW.</p> <p>'LETTER DATED 04.05.2019'</p>	<p>PRADEEP MISHRA, ADV. 'STANDING COUNSEL'</p> <p>IN CASE NO 405/2018(U.P. JAL VIDUT NIGAM LTD. VS.</p>		

	CROMPTON GREAVES POWER AND INDUSTRIAL SOLUTION LTD.)		
UTTAR PRADESH POLLUTION CONTROL BOARD	MR. ARVIND KUMAR, ADVOCATE LETTER DATED 10.08.2022	B-3, FIRST FLOOR, JUNGPURA EXTENTION, NEW DELHI-110014	
UCO BANK	MR. SARFARAZ KHAN,ADVOCATE STANDING COUNSEL LETTER DATED 15.01.2024 (FOR A PERIOD OF ONE YEAR WITH EFFECT FROM 07.09.2023)	CHAMBER: 214, LAWYER'S CHAMBER BLOCK-1, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI-110003. OFFICE: FLAT NO. 11-S, DDA SFS FLATS, SECTOR-7, JASOLA, NEW DELHI-110025.	PH: 011-23384153(CHAMBER) 011-49028200(OFFICE) MOB: 9899140169 E-MAIL: sarfarazadv@yahoo.co.in
VIJAYA BANK	MR. KUSH SHARMA, ADVOCATE 'NOMINATED COUNSEL'	LAWYERS' CHAMBER No. 385, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003	
XANDER FINANCE PVT. LTD.	MR. ANGAD VARMA,ADVOCATE DUA ASSOCIATES	OFFICE: 704-705, GLOBAL BUSINESS PARK, TOWER 'B', M.G. ROAD, GURAGON-122002	MOB: +91 9810260505 EMAIL: angad@duaassociates.com
YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY	R.R. ASSOCIATES [LAW FIRM] "NOMINATED ON TEMPORARY PANEL"	OFFICE: 6-C, DDA FLATS, BOULEVARD ROAD, DELHI-110054	PHONE: 011-23-989-989 e-mail: rr.associates.co@gmail.com
